

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF MAY 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-383/2025	01.05.2025	TATA CAPITAL LTD. VS. VIJAY SINGH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-384/2025	01.05.2025	TATA CAPITAL LTD. VS. NARENDRA CHAUDHARY	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-385/2025	01.05.2025	TATA CAPITAL LTD. VS. SUGITA DEVI	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-412/2025	03.05.2025	TATA CAPITAL LTD. VS PRIYANKA SHARMA	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	02.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-479/2025	03.05.2025	GENETIX BIOTECH ASIA LTD. VS. ELITE LABS	MADHAV GAWRI	8700568976	madhav@rkgco.com	02.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-374/2025	05.05.2025	M/s. D.S. DIGITAL PVT. LTD. VS. GREENFIELD PUBLIC JUNIOR HIGH SCHOOL	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-375/2025	05.05.2025	SHIB DASS & SONS PVT. LTD. VS. SAI SALES CORPORATION	DEEPAK KOHLI	9811192957	Kohli.deepak@hotmail.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-487/2025	05.05.2025	BANK OF INDIA VS. KIRAN MISHRA	VARUN SHARMA	9811161300	Adv.varunsharma@gmail.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-417/2025	05.05.2025	TATA CAPITAL LTD. VS ANUJ KAUSHIK	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	03.05.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-236/2025	05.05.2025	CITY SWEEP SERVICES LLP VS. MUNICIPAL CORPORATION OF DELHI	SARAD KUMAR SUNNY	9958158853	saradksunny@gmail.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-237/2025	05.05.2025	VIJAY LAXMI VS. MADHU AGGARWAL	HARDIK AGGARWAL	7859984398	saradksunny@gmail.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-244/2025	07.05.2025	GOVIND RAM GUPTA VS. TARUNA GOEL	SUMMIT KAUSHAL	9810313802	summitkaushal@gmail.com	06.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-252/2025	09.05.2025	NARULA CONSTRUCTION COMPANY VS. MUNICIPAL CORPORATION OF DELHI	MONICA SHARMA	9870103234	monicasharmaandassociates@gmail.com	08.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-265/2025	09.05.2025	UCO BANK VS. ANURAG GUPTA	YOGESH KUMAR SHARMA	9968067667	Adv.yogeshsharma121@gmail.com	08.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-519/2025	13.05.2025	UNION BANK OF INDIA VS. RAVI DAYAL	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	09.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-526/2025	14.05.2025	HARLAL GUPTA VS. M/s. MH CONTAINERS PVT. LTD.	M.U. REHMAN	9811022221	murehman123@gmail.com	13.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-387/2025	14.05.2025	K.P. DIAMONDS LTD. VS. SIDDHI JEWELS LTD.	ANIL KUMAR BHARGAV	9211249216	Anilkumarbhargav@gmail.com	13.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-527/2025	14.05.2025	MABEL APPARELS PVT. LTD. VS. SAI ENTERPRISES	BRAHM PRAKASH SHARMA	9811894486	Advocate.brahm@gmail.com	13.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-528/2025	14.05.2025	JASWANT SINGH DABAS VS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	13.05.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-22/2025	14.05.2025	NASEEM AHMED SIDDIQUE VS. FORTUNE TALKIES PVT. LTD.	SUKHBIR SINGH	9971452626	Sukhbir.singh.adv@gmail.com	13.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-535/2025	15.05.2025	SHILPA KHANNA VS. SOHAIL AHMED	SANTOSH KUMAR	9313780408	sbpandey7@yahoo.com	14.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-555/2025	17.05.2025	UNION BANK OF INDIA VS. MADAN LAL ARORA	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	16.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-556/2025	17.05.2025	S.C. CHOPRA VS. NATIONAL INSURANCE CO. LTD.	RAJAT TANWAR	9716087553	Rajat.legalassist@gmail.com	16.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-266/2025	20.05.2025	NARSINGH DASS VS. PRASHANT BHIKHAN	NEERAJ GUPTA	9811267045	info@juslawoffices.com	19.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-578/2025	21.05.2025	PRATEEK JAIN VS. MOHAMMAD IMRAN	RAM PRAKASH SONI	9958430361	info@rpslegalsolutions.com	20.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-270/2025	23.05.2025	O.P AND SONS TRADERS VS. RAMESH SINGH	RAMA SHARMA	9911855122	ramasharma4597@gmail.com	22.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-271/2025	23.05.2025	PREM NATH RAM SARUP EXPORTS PVT. LTD. VS. GAJENDRA SINGH RATHORE	MEHUL GUPTA	9899613344	mehulgupta123@gmail.com	22.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-419/2025	23.05.2025	VIKAS PUBLISHING HOUSE VS. SUVIDYA PRINTERS AND PUBLISHERS	NAVEEN KUMAR TRIPATHI	9810419936	naveentripathi3012@gmail.com	22.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-596/2025	24.05.2025	MOHAN LAL VS. BAJRANG DASS	HARISH KUMAR	9812132120	harish@barahamilegalservices.com	23.05.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-612/2025	27.05.2025	LEVELUP EDUTECH TELEGRAM LLC	VS. GAURAV PATEL	9455160761	tatwalawlp@gmail.com	26.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-278/2025	27.05.2025	SNT AGRO INDUSTRIES PVT. LTD. VS. KRITY AGGARWAL	RAJESH KUMAR PANDEY	8920260088	Advocateakjain.associates@gmail.com	26.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-279/2025	28.05.2025	BINDAL SMELTING PVT. LTD. VS. SUMIT BANSAL	AMIT TEWARI	9818180025	Atanda.adv@gmail.com	27.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	MISC. DJ-429/2025	28.05.2025	DMK ENTERPRISES VS. GANGA STEELS	ANIL KUMAR GARG	9811608883	anilgarg1996@gmail.com	27.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-626/2025	29.05.2025	EKLINGEE POLYMERS PVT. LTD. VS. SURENDRA TOMAR	LOVEKESH AGGARWAL	98733300964	lovekesh27@gmail.com	28.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	MISC. DJ-440/2025	31.05.2025	GAURAV RATHI VS. LAKSHAY GUPTA	SATYA BHUSHAN	9810631754	stbhushan72@gmail.com	30.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-641/2025	31.05.2025	RELAXO FOOTWEARS LTD. VS. ASHOK KUMAR	MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	30.05.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	OMP (I) (COMM)	OMP (I) (COMM)/389/2025	01-05-2025	TATA CAPITAL LTD Vs PUSHPENDRA YADAV	Vibhor Mathur(P),	9560425989	support@arvlawchambers.co.in	30.04.2025
			306	CS (COMM)	CS (COMM)/469/2025	01-05-2025	M/s R K GOEL ABHEY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	29.04.2025

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			306	OMP (I) (COMM)	OMP (I) (COMM)/392/2025	01-05-2025	TATA CAPITAL LTD Vs MEGHA RAJ KABRA	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.04.2025
			306	Execution (Comm)	Execution (Comm)/232/2025	03-05-2025	STAR BIOMED PVT LTD Vs MAYKAR DIAGNOSTICS	Amit Chawla(P),	9718689708	amitchawlaadv@gmail.com	02.05.2025
			306	CS (COMM)	CS (COMM)/481/2025	03-05-2025	ABDUL RAHEEM Vs M/METRRO WASTE HANDLING PVT LTD	SMUKHLIS Rehman(P),	9811022221	murehman123@gmail.com	02.05.2025
			306	Execution (Comm)	Execution (Comm)/231/2025	03-05-2025	DEVENDER KUMAR Vs SANDEEP SINGH	MANOJ KUMAR(P),	9958385162	akanshijain005@gmail.com	29.04.2025
			306	CS (COMM)	CS (COMM)/480/2025	03-05-2025	SONU BHATIA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	03.05.2025
			306	CS (COMM)	CS (COMM)/482/2025	03-05-2025	LAXMI PUBLICATIONS PVT LTD Vs IFTEKHAR ALI KHAN	GAURAV KOCHHAR(P),	9582959560	rakeshk1987@yahoo.com	03.05.2025
			306	OMP (COMM)	OMP (COMM)/20/2025	06-05-2025	SRI SELVI INDANE GAS AGENCYAND ORS Vs GODREJ FINANCE LTD	Zareef Ahmad(P),	9643716457	mpsriviginesh@gmail.com	03.05.2025
			306	OMP (COMM)	OMP (COMM)/18/2025	06-05-2025	MODERN IT SOLUTIONS LLP Vs SK SANITATIONS PRIVATE LIMITED	AVNEET SINGH SIKKA(P),	9871588055	sksharma@candidlex.com	06.05.2025

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			306	Misc DJ	Misc DJ/376/2025	06-05-2025	ICICI BANK Vs VAIBHAV TYAGI	OPAL TEWARI(P),	7017646424	solvemylegal@gmail.com	06.05.2025
			306	CS (COMM)	CS (COMM)/493/2025	06-05-2025	BHOLA RAM PAPERS AND POWER PVT LTD Vs UK PAPER CONVERTERS PVT LTD	Tarun Agarwal(P),	9999960284	advtarun1986@gmail.com	06.05.2025
			306	CS (COMM)	CS (COMM)/498/2025	06-05-2025	DR ROSHAN LAL AGGARWAL Vs MAYANK GUPTA	PANKAJ GUPTA(P),	9811022227	globaljurislawfirm@gmail.com	06.05.2025
			306	Execution (Comm)	Execution (Comm)/239/2025	06-05-2025	M/S METALON MARKETING Vs Bertech Engineering Company	MADHU BALANA GAUTAM(P),		NA	06.05.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/423/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs SANJAY SINGH CHAUHAN	Karan Chhibber(P),	9560099232	NA	06.05.2025
			306	CS (COMM)	CS (COMM)/510/2025	08-05-2025	CORDOVA LEARNING SOLUTIONS PVT LTD Vs HARBANS BOOK DEPOT	manish kumar(P),	9871214093	manishchauhan48@gmail.com	07.05.2025
			306	Execution (Comm)	Execution (Comm)/255/2025	14-05-2025	LEVI STRAUSS AND CO Vs SHANKAR PRASAD	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	13.05.2025
			306	CS (COMM)	CS (COMM)/560/2025	19-05-2025	UMESH MITTAL Vs ANAND KUMAR	ANKIT KUMAR GUPTA(P),	9868543391	NA	17.05.2025

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			306	CS (COMM)	CS (COMM)/589/2025	22-05-2025	MOHSIN DEHLVI Vs SANAM HERBALS PVT LTD		Manoj malik(P),	8826302589	service@diwanadvocates.com	22.05.2025
			306	Execution (Comm)	ExCOMM - Award by Arb Comm/17/2025	23-05-2025	MONSTER ENERGY COMPANY Vs SUNNY SINGH AND ORS		Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	22.05.2025
			306	CS (COMM)	CS (COMM)/593/2025	23-05-2025	SHAPES PRODUCTS PRIVATE LIMITED Vs BALAJI BARTAN BHANDAAR		Rohit Taneja(P),	9818040003	govind.rishi@acumenjuris.com	22.05.2025
			306	OMP (COMM)	OMP (COMM)/25/2025	23-05-2025	M/S SS INTERNATIONAL Vs M/SAHNI TRADING CORPORATION		Nitesh Ranjan(P),	9811013499	sksiwal11@gmail.com	22.05.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/434/2025	23-05-2025	TATA CAPITAL LTD Vs SUDHEER KUMAR JANGID		ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	22.05.2025
			306	CS (COMM)	CS (COMM)/614/2025	27-05-2025	M/S NOCTURNAL Vs M/SHAVELLS INDIA LIMITED		Sumit Sharma(P),	9911953200	sumit.147@gmail.com	23.05.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/446/2025	27-05-2025	TATA CAPITAL LTD Vs BUSHRA INFRATECH PRIVATE LIMITED		ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	26.05.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/445/2025	27-05-2025	TATA CAPITAL LTD Vs ASSOCIATE BUILDER AND TRADERS		ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	26.05.2025

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			306	Execution (Comm)	Execution (Comm)/280/2025	29-05-2025	ALMAS JEWELS PVT LTD Through its Director Mr Atul Jain Vs THE ORIENTAL INSURANCE COMPANYny LTD Through its Authorized Representative	KAJAL KESHWANI(P),	9971824432	advocates@lexpractice.com	28.05.2025
			306	Misc DJ	Misc DJ/436/2025	29-05-2025	ARPIT KEYAL PROPRIETOR OF M/S ASIAN FABRICS Vs PARVEEN AHUJA PROPRIETOR OF M/S 95 FABRICS	SANKIT GUPTA(P),	8860353372	advocateankit1990@gmail.com	28.05.2025
			306	CS (COMM)	CS (COMM)/624/2025	29-05-2025	M/S S N T AGRO LTD Vs SHRI NEMI CHAND SHARMA PROP OF M/s Raunak Trading Co	RAJESH KUMAR PANDEY(P),	8920260088	advocateakjain.associates@gmail.com	28.05.2025
			306	CS (COMM)	CS (COMM)/623/2025	29-05-2025	MANGLAGORI DEALERS PVT LTD Vs AVINASH ANCHAL	SANDEEP YADAV(P),	9911314422	malhotraadv@gmail.com	28.05.2025
			306	CS (COMM)	CS (COMM)/632/2025	30-05-2025	VIKRAM VADEHRA Vs GURU HARKISHAN PUBLIC SCHOOL	sana yusuf(P),	9821276757	samyaknyaya@gmail.com	29.05.2025

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3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/379/2025	01.05.2025	TATA CAPITAL LTD. VS SATISH JAGDISH KHELANI		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHO.COM	24.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/380/2025	01.05.2025	TATA CAPITAL LTD. VS AYUSH KUMAR		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHO.COM	23.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/381/2025	01.05.2025	TATA CAPITAL LTD. VS ANURAG KUMAR & CO.		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHO.COM	30.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/382/2025	01.05.2025	TATA CAPITAL LTD. MSNISH DIXIT		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHO.COM	23.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 477/25	03.05.2025	M/S R.K.GOYEL ABHEY KUMAR JAIN VS M.C.D		A.K.TRIVEDI	9871441764	AKTRIVEDI@GMAIL.COM	01.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 500/25	07.05.2025	PANKAJ KUMAR VS CHANDAR SINGH		RAVINDER MALIK	9717458522	RAVINDERMALIK@GMAIL.COM	05.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 506/25	08.05.2025	MOHAN GOEL VS SH. ABHISHEK JAIN		SUMIT KUMAR CHAUHAN	9599501822	SEMPER.FIDELIS.JUS@GMAIL.COM	07.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 507/25	08.05.2025	AMIT KHANNA VS AS. AAMIR		VIKAS BHATIA	9811879676	VKSBHT6@GMAIL.COM	06.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 512/25	09.05.2025	HINA KAUSAR VS M/S A.R.GARMENTS		RAJESH KUMAR SHARMA	9717447496	RAJESHSHARMA4474@GMAIL.COM	07.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 518/25	13.05.2025	M/S REXINE CENTRE VS SAI EXIM		RAHUL KHANNA	8860004840	NO PROVIDED	09.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 541/25	16.05.2025	UNION BANK OF INDIA VS MR. SHUBHAM VERMA		KAMALJIT SINGH RANOT	9890410729	KAMALJITSINGHRANOT@GMAIL.COM	15.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 542/25	16.05.2025	M/S SHANTI SWAROOP NIKHIL KUMAR VS BHATIA STORE & ORS		ABHIMANYU JHAMBHA	9218999999	AJ@ABHIMANYUJHAMBHA.COM	14.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 553/25	17.05.2025	UNION BANK OF INDIA VS VIRENDER KUMAR		ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	07.05.2025

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 574/25	20.05.2025	RAHUL KUMAR GOLA VS HARISH SHARMA	SUNIL SATYARATHI	9811060737	SUNILSATYARATHI@YHOO.CO.IN	19.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 584/25	22.05.2025	M/S ADITYA INFOTECH LTD VS M/S GREEN IP SERVICES PVT. LTD	AMIT KUMAR SINGH	9871291420	JURISPRUDENCE011@GMAIL.COM	20.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 586/25	22.05.2025	M/S A TO Z CHEMICALS VS M/S CONTINUOUS DYEING AND PRINTING MILLS	LOVEKESH AGGARWAL	9891947575	LOVEKESH27@GMAIL.COM	20.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 587/25	22.05.2025	RAKESH GUPTA VS RAMESH CHANDRA GUPTA	ARAV KAPOOR	9899426326	ARAVKAPOOR@OUTLOOK.COM	20.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/433/2025	23.05.2025	TATA CAPITAL LTD VS RAM PRAKASH BHANSALI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	21.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 599/25	24.05.2025	ASHOK KUMAR RANA VS MCD	SATYHENDER KR. SINGH	9811161525	SKSINGH116@GMAIL.COM	23.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 602/25	26.05.2025	ASHWANI KUMAR JAIN VS MS SAKSHI JAIN	VIPIN ARORA	9313626324	VIPINARORAADVOCATE@GMAIL.COM	22.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 603/25	26.05.2025	NEERAJ AGGARWAL VS VIRENDER GUPTA	VIKRANT MITTAL	9868860486	VFVICTORY@GMAIL.COM	23.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/448/2025	27.05.2025	TATA CAPITAL LTD VS RAM KARAN	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/449/2025	27.05.2025	TATA CAPITAL LTD VS SAAR TRADERS	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 629/25	30.05.2025	CANARA BANK VS MR. BALKISHAN & ANR	SUSHIL KUMAR RAI	9717568635	RAISUSHIL0915@GMAIL.COM	29.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX(COMM) 269/2025	23.05.2025	PURUSHOTAM DAS NARANJAN LAL VS CELESTIAL KNITS AND FAB PVT. LTD & ORS.	KAPIL SINGH	9811330059	K18A12@GMAIL.COM	21.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX(COMM) AWARD BY ARB.COMM 16/2025	23.05.2025	LEVIS STRAUSS AND CO. VS DHEERAJ CHOUDHARY	SHARAVAN BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	21.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)490/2025	06.05.2025	M/S STONE STUDIO SAURABH KAHNDELWAL	V/S	JITIN MANNA	9873-558-888	MANNASSO247@GMAIL.COM	26.04.2025
			304	RECOVERY	CS (COMM)499/2025	07.05.2025	M/S LANDSEA IMPEX LTD SUNIL KUMAR	V/S	PRAMOD KUMAR	9811-594-109	P.K.SINHA72@GMAIL.COM	06.05.2025
			304	RECOVERY	CS(COMM)475/2025	03.05.2025	SERVESH GUPTA KUMAR	V/S	KAPIL ATUL GUPTA	9810-862-405	ATULGUPTAADV@HOTMAIL.COM	30.04.2025
			304	RECOVERY	CS (COMM)508/2025	08.05.2025	STATE BANK OF INDIA SURENDER SINGH	V/S	JEEWAN PRAKASH	9810-099-243	JPGADVOCATE@GMAIL.COM	04.05.2025
			304	RECOVERY	CS (COMM)-540/2025	16.05.2025	HAR LAL GUPTA VS. M/S DAUS PACKAGING INDIA LTD.		SH. MUKHLIS REHMAN	9811022221	murehman123@gmail.com	09.05.2025
			304	RECOVERY	CS (COMM)-543/2025	16.05.2025	AMIT KHANNA VS. DIMPY ANAND		SH. VIKASH BHATIA	9811379676	vksbht6@gmail.com	06.05.2025
			304	RECOVERY	CS (COMM)-544/2025	16.05.2025	AMIT KHANNA VS. ASHISH KHATRI		SH. VIKASH BHATIA	9811379676	vksbht6@gmail.com	06.05.2025
			304	RECOVERY	CS (COMM)590/2025	23.05.2025	ELITE ENTERPRISES BUILDER	V/S	R.S.V.K.PURI	9811-059-395	PURIS_1@YAHOO.CO.IN	10.05.2025
			304	RECOVERY	CS (COMM)-609/2025	27.05.2025	M/S HPL ELECTRIC & POWER LTD. VS. KANAGASABAPRAKARAN		SH. VIJAY PRAKASH	9136286998	jaswalsuniladvocate@gmail.com	11.05.2025
			304	RECOVERY	CS(COMM)638/2025	31.05.2025	SURYA ROSHNI LIMITED ENVISION ELECTRONICS LLP	V/S	SHRIHAR TRIPATHI	9548-888-420	ADVOCATE.SHRIHARR@GMAIL.COM	29.05.2025
304	RECOVERY	CS(COMM)639/2025	31.05.2025	BSES YPL V/S BABU LAL		VAIBHAV YADAV	9971-336-611	VAIBHAV.YADAV@HOTMAIL.COM	29.05.2025			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/486/2025	03-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi(P),	9810028098	rkgoelabheykumarjain@gmail.com	02-05-2025
			305	RECOVERY	CS (COMM)/496/2025	05-05-2025	BHOLA RAM PAPERS AND POWER PVT LTD45 Vs PARAGON SALES PVT LTD	Tarun Agarwal(P),	9999960284	advtarun1983@gmail.com	01-05-2025
			305	RECOVERY	CS (COMM)/504/2025	07-05-2025	PUNJAB NATIONAL BANK Vs VIKRAM SINGH		8800792205,	mohitrajadvocate@gmail.com	06-05-2025
			305	RECOVERY	CS (COMM)/502/2025	07-05-2025	STATE BANK OF INDIA Vs ASHOK KUMAR YADAV	JEEWAN PARKASH GUPTA(P),	9810099243	3PGADVOCATE@GMAIL.COM	02-05-2025
			305	RECOVERY	CS (COMM)/505/2025	07-05-2025	STATE BANK OF INDIA Vs Geeta	Suchita Dixit(P),	8896932838	agnihotrisuchitaDgma@gmail.com	06-05-2025
			305	RECOVERY	CS (COMM)/517/2025	08-05-2025	M/S SURYA ROSHNI LTD Vs M/S ML SOLARTECH PVT LTD	Vineet Jain(P),	9958127227	E-Mail id: vineetjain27@gmail.com	30-04-2025
			305	RECOVERY	CS (COMM)/516/2025	08-05-2025	NISHA GAWARY Vs RAHIMULLAH	Abhinav Bhatia(P),	9999551989;	abhinavtfrabanriassociates.in:	07-05-2025
			305	RECOVERY	CS (COMM)/515/2025	09-05-2025	JITENDER KOHLI Vs M/S NKS MEDICAS AND ANR	SAROJ BAKSHI(P),	9818418301	duttasarojo9@gmail.com	06-05-2025
			305	RECOVERY	CS (COMM)/529/2025	13-05-2025	Addidas AG Vs She Zone By BB	aastha sharma(P),	9718209970	aastha(@thelawlegist.com	24-05-2025
			305	RECOVERY	CS (COMM)/536/2025	15-05-2025	M/S WELD AND CUTTING ENTERPRISES Vs MRL COATER AND PLASTERS PVT LTD AND ANR	Vineet Taneja(P),	783866114	NA	13-05-2025

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			305	RECOVERY	CS (COMM)/549/2025	16-05-2025	KOTAK MAHINDRA PRIME LTD Vs HIMANSHU KALLA (BORROWER)	Kushal Kumar(P),	9958724670,	k us ha l.k umar@eru d ite l ea'q~a.	08-04-2025
			305	RECOVERY	CS (COMM)/548/2025	16-05-2025	COGOPORT PRIVATE LIMITED Vs S2M LOGISTICS INDIA PRIVATE LIMITED	Uday Kumar(P),	9810868162	advudaykumar@gmai l.com	08-05-2025
			305	RECOVERY	CS (COMM)/577/2025	20-05-2025	Shilpa Khanna Vs Vipul Sachdeva	SANTOSH KUMAR(P),	9313780408	SBPAND DY7 @Y AHOO.COM	14-05-2025
			305	RECOVERY	CS (COMM)/583/2025	21-05-2025	Vikas Sharma Vs M/s Gagan Pharmaceuticals and Others	Pradeep Kumar Bhardwaj(P),	9971929787	ADVPRADEEP1980 @GMAIL.COM	19-05-2025
			305	RECOVERY	CS (COMM)/601/2025	24-05-2025	Sudesh Bala Bhasin Vs Promila Dang	Sonali Malhotra(P),	9810006974	sunilmalhotraandass ociates@gmail.com	23-05-2025
			305	RECOVERY	CS (COMM)/485/2025		GENETIX BIOTECH ASIA LIMITED Vs ACCUTEST BIOLOGICS PRIVATE LIMITED	Madhav Gawri(P),	8700568976	madhav@rkuco.com	07-05-2025
			305	RECOVERY	CS (COMM)/547/2025		BECOTT FABRICS INDIA THR PARTNER SAHAJDEEP SINGH BHATIA Vs NOOR DEEP SINGH SAHWNEY	Shilpee Aggarwal(P),	9811408021	NA	09-05-2025

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6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/467/2025	CS (COMM)/467/2025	01-05-2025	GURCHARAN SINGH Vs M/S B D J International (CS AGENT)	Vandana Sharma	9313703302, 7982799692	vandanasharma@yahoo.com	27.04.2025
			410	OMP (I) (COMM)/378/2025	OMP (I) (COMM)/378/2025	01-05-2025	M/S TATA CAPITAL LTD Vs JAKIR JAKIR	Vibhor Mathur(P),	9560425909	support@arvlawchambers.co.in	29.04.2025
			410	OMP (I) (COMM)/400/2025	OMP (I) (COMM)/400/2025	02-05-2025	TATA CAPITAL LTD Vs AMAR SINGH CHOUDHARY	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	24.04.2025
			410	CS (COMM)/471/2025	CS (COMM)/471/2025	02-05-2025	M/S PHARMA PVT LTD Vs MAHADEV PHARMACEUTICALS	ANSHU KUMAR(P),	9871778720	anshukumar@gmail.com	01.05.2025
			410	CS (COMM)/484/2025	CS (COMM)/484/2025	05-05-2025	RAJNISH YADAV Vs MUNICIPAL CORPORATION OF DELHI	Satyajit Kumar(P),	9868088168	cinmoyassociates@gmail.com	23.04.2025
			410	CS (COMM)/497/2025	CS (COMM)/497/2025	06-05-2025	PUMA SE Vs GAURAV CHADHA	Prachi Gupta(P),	9911703098	prachigupta@pamslegal.com	04.05.2025
			410	CS (COMM)/489/2025	CS (COMM)/489/2025	06-05-2025	M/s R K GOEL ABHAY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	01.05.2025

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			410	OMP (I) (COMM)/419/2025	OMP (I) (COMM)/419/2025	06-05-2025	TATA CAPITAL LTD Vs SHYAM SUNDER	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	01.05.2025
			410	Execution (Comm)/241/2025	Execution (Comm)/241/2025	07-05-2025	M/S DONEC APPARELS PVT LTD Vs M/S GULSHAN GARMENTS	Mohit Seth(P),			
			410	CS (COMM)/511/2025	CS (COMM)/511/2025	09-05-2025	PUMA SE Vs NAEEM TYAGI	Prachi Gupta(P),	9911703098	prachigupta@pamsle.com	04.05.2025
			410	ExCOMM - Award by Arb Comm/14/2025	ExCOMM - Award by Arb Comm/14/2025	13-05-2025	NARESH KUMAR GUPTA AND CO PVT LTD Vs GNCT DELHI	MOHD QADEER(P),			
			410	CS (COMM)/523/2025	CS (COMM)/523/2025	14-05-2025	UNION BANK OF INDIA Vs MOHINDER PAL AND ANR	ALOK KUMAR(P),	9911000126	alok.adv2001@gmail.com	08.05.2025
			410	CS (COMM)/531/2025	CS (COMM)/531/2025	15-05-2025	MS P K OVERSEAS PVT LTD Vs CHAMAN LAL SETIA EXPORTS LTD	Sunanda Tulsyan(P),	9891105069	sachar.akhil@gmail.com	08.05.2025
			410	CS (COMM)/532/2025	CS (COMM)/532/2025	15-05-2025	MS P K OVERSEAS PVT LTD Vs CHAMAN LAL SETIA EXPORTS LTD	Sunanda Tulsyan(P),	9891105069	sachar.akhil@gmail.com	08.05.2025

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			410	OMP (I) (COMM)/430/2025	OMP (I) (COMM)/430/2025	15-05-2025	TATA CAPITAL LIMITED Vs ITI KUMAR	HANISH BHOLA(P),			
			410	CS (COMM)/539/2025	CS (COMM)/539/2025	16-05-2025	M/S AHUJA BOOK COMPANY PVT LTD Vs M/S NOVA EDUCATIONAL SOCIETY	yogender gautam(P),	9810668042	yogendragautam.legal@gmail.com	09.05.2025
			410	OMP (COMM)/23/2025	OMP (COMM)/23/2025	16-05-2025	UNION OF INDIA Vs M/S AMBEY CONSTRUCTION CO	VARUN RAJPAL(P),			
			410	CS (COMM)/537/2025	CS (COMM)/537/2025	16-05-2025	M/S CHOUDHARY GEMS Vs M/S VARDHMAN SALES CORP	Hanit Sachdeva(P),	9811181360	anishvermaadvocate@gmail.com	06.05.2025
			410	CS (COMM)/558/2025	CS (COMM)/558/2025	19-05-2025	M/S MAHADEV ENTERPRISES THOROUGH ITS AR SH MOHAN LAL JAIN Vs KAILASH PROP OF M/S ADITYA ENGINEERING	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	15.05.2025
			410	CS (COMM)/559/2025	CS (COMM)/559/2025	19-05-2025	Yogesh Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	08.05.2025
			410	CS (COMM)/567/2025	CS (COMM)/567/2025	20-05-2025	MS ARYA AND CO Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj	9560905884	asimnaemadv@gmail.com	21.05.2025

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			410	CS (COMM)/569/2025	CS (COMM)/569/2025	20-05-2025	M/s SAKARNI PLASTER INDIA PVT LTD Vs Concept High con Private Limited	MAYANK AGGARWAL(P),	8588857704	office@verticallegal.in	14.05.2025
			410	CS (COMM)/566/2025	CS (COMM)/566/2025	20-05-2025	ROYAL APPARELS Vs GURU ANGAD EXCLUSIF	PRIYANKA CHAUDHARY(P),	9811149343	yashthakur545@gmail.com	16.05.2025
			410	OMP (I) (COMM)/440/2025	OMP (I) (COMM)/440/2025	24-05-2025	DCB BANK LTD Vs RAMPHAL 9917	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	21.05.2025
			410	CS (COMM)/595/2025	CS (COMM)/595/2025	24-05-2025	M/S GR ENTERPRISES Vs M/S HARYANA RICE MILLS	SCHERRY GUPTA(P),	9811056644	aseemnaeemadv@gmail.com	21.05.2025
			410	OMP (I) (COMM)/439/2025	OMP (I) (COMM)/439/2025	24-05-2025	DCB BANK LTD Vs ASHISH MALIK	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	21.05.2025
			410	Counter Claim/27/2025	Counter Claim/27/2025	27-05-2025	VISHAL GUPTA AND ANR Vs RAHUL BANSAL	RAKESH KUMAR	41055222	info@credencelaw.com	27.05.2025
			410	CS (COMM)/607/2025	CS (COMM)/607/2025	27-05-2025	ROHIT KUMAR Vs THE NEW INDIA ASSURANCE COMPANY LTD	Rajesh Dwivedi	9811166662		22.05.2025

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			410	CS (COMM)/608/2025	CS (COMM)/608/2025	27-05-2025	M/S S K CONSTRUCTION CO Vs DELHI JAL BOARD	Shikha Goel(P),	8287634805		23.05.2025
			410	OMP (I) (COMM)/441/2025	OMP (I) (COMM)/441/2025	27-05-2025	VISHNU SHARMA Vs DELHI METRO RAIL CORPORATION LIMITED	vishnu sharma(P),	8447151507	bharatmal2@gmail.com	24.05.2025
			410	CS (COMM)/618/2025	CS (COMM)/618/2025	29-05-2025	SUO EXPERTS PVT LTD Vs MOHAMMAD HILAL	Kunal Yadav(P),	8743904246	ch.aakash86@gmail.com	24.05.2025
			410	OMP (I) (COMM)/459/2025	OMP (I) (COMM)/459/2025	29-05-2025	TATA CAPITAL LTD Vs RAJESH KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	24.05.2025
			410	OMP (I) (COMM)/460/2025	OMP (I) (COMM)/460/2025	29-05-2025	TARA CAPITAL LTD Vs RAJESH KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	24.05.2025
			410	CS (COMM)/619/2025	CS (COMM)/619/2025	29-05-2025	MAHABIR PRASAD MUNDRA Vs SOHAN LAL LAKHOTIYA AND ANR	GAURAV KUMAR(P),	9811753008, 8700205854		23.05.2025
			410	OMP (I) (COMM)/468/2025	OMP (I) (COMM)/468/2025	31-05-2025	M/S INDOSTAR CAPITAL FINANCE LTD Vs ARJUN KUMAR YADAV	VIMAL KHURANA(P),	9990241436	sourabh@firstassociates.in	19.01.2025

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			410	Execution (Comm)/234/2025	Execution (Comm)/234/2025	05-05-2025	PREM BAJAJ Vs ROHIT JI	T. R. GUPTA(P),	9811365932	trgupta32@gmail.com	
			410	Execution (Comm)/235/2025	Execution (Comm)/235/2025	05-05-2025	SUPER CASSETTES INDUSTRIES PVT LTD Vs KTV Varanasi	K.K. KHETAN	9810389109		01.05.2025
			410	Execution (Comm)/268/2025	Execution (Comm)/268/2025	23-05-2025	M/S HICON ENGINEERING CO PVT LTD THROUGH ITS AR MR RAVI BAFNA Vs M/S GOPALA THERMOPACKS INDIA PVT LTD	Chirag Khurana(P),	85876969	advkhurana.chirag@gmail.com	13.05.2025
			410	Execution (Comm)/276/2025	Execution (Comm)/276/2025	27-05-2025	M/S HARIHAR ENTERPRISES Vs M/S A K FIRE PROTECTION COMPANY	S.R. YADAV	8800521153	advrsiyadav1989@gmail.com	21.05.2025
7	SH. KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	CIVIL SUIT	OMP(I) COMM 395/2025	01.05.2025	TATA CAPITAL LTD. VS RAHUL SINGH	VIBHOR MATHUR	9560425989	NA	30.04.2025
			COURT 302	CIVIL SUIT	OMP(I) COMM 406/2025	02.05.2025	TATA CAPITAL LTD. VS MOHAMMED VAKEEL	SANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.04.2025
			COURT 302	CIVIL SUIT	OMP(I) COMM 407/2025	02.05.2025	TATA CAPITAL LTD. VS RAJENDRA KUMAR JATOLIYA	SANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.04.2025

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			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 408/2025	02.05.2025	TATA CAPITAL LTD. VS AKHILESH PRATAP SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.04.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 473/2025	02.05.2025	M/S AGRICO ORGANICS LTD. VS K.P.R. CROPS SCIENCE PVT. LTD.	AMANDEEP SINGH	9873967070	amandeep@adsandcompany.com	01.05.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 476/2025	03.05.2025	RAKESH JAIN VS SMT. REETA KUMARI PADHY	D.R. JAIN	9871059347	djani5857@gmail.com	02.05.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 494/2025	06.05.2025	VIVEK SARDA VS SAURABH KHANDELWAL	JATIN MANN	9873558888	MANNASSO247@GMAIL.COM	24.04.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 495/2025	06.05.2025	M/S SHREE GRANITES VS SAURABH KHANDELWAL	JATIN MANN	9873558888	MANNASSO247@GMAIL.COM	28.04.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 501/2025	07.05.2025	STATE BANK OF INDIA VS KIRPA RAM	JEEWAN PRAKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	03.05.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 533/2025	15.05.2025	BANK OF BARODA VS RADHEY SHYAM MISHRA	GOVIND BALLABH PANDEY	9718618928	NA	13.05.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 550/2025	17.05.2025	M/S RAUNAK ELECTROVISION LLP VS M/S SPECTRA ELECTRIC CO.	LOKESH KUMAR AGGARWAL	9811218876	lokesh@aceconsilium.com	15.05.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 551/2025	17.05.2025	SAROJ BALA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	13.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 588/2025	22.05.2025	THE FEDERAL BANK LTD. VS DINESH KUMAR	KIRAN MAHAJAN	9810472145	kiranmahajan60@yahoo.com	17.05.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 606/2025	27.05.2025	BINDAL SMELTING PVT. LTD. VS M/S RED BATTERIES AND ANR.	AMIT TEWARI	9818180025	ATANDA.ADV@GMAIL.COM	16.05.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 615/2025	28.05.2025	M/S SWASTIK PIPE LTD. VS M/S SANWARIYA STEEL INDUSTRIES	BHARAT BHUSHAN	9999442895	BHUSHANADV@GMAIL.COM	15.04.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/387/2025	01-05-2025	TATA CAPITAL LTD Vs SANTOSH KUMAR	Vibhor Mathur(P),	9560425989	support@arvlawchambers.co.in	30.04.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/386/2025	01-05-2025	TATA CAPITAL LTD Vs NAVEEN MAHESHWARI	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	30.04.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/521/2025	13-05-2025	BECOTT FABRICS INDIA THROUGH PARTNER SAHAJDEEP SINGH BHATIA Vs ANIL SACHDEVA	Shilpee Aggarwal(P),	9818408087, 9811408021	NA	09.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/520/2025	13-05-2025	Yogesh Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	09.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm)/258/2025	15-05-2025	RAJIV GOAL Vs NEW NATURAL PRODUCT	VASHU GUPTA(P),	9999761210	adv.vasugupta@gmail.com	14.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/572/2025	20-05-2025	Lakshay puri Vs M/s Lahaul Mining and Projects Private Limited	Rishabh Luthra(P),	9555444535	ADV.RISHABHLUTHRA@GMAIL.COM	19.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/571/2025	20-05-2025	SHREE KARANGAR PVT LTD Vs GULATI AND COMPANY AND ORS	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	19.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/585/2025	22-05-2025	PUNJAB NATIONAL BANK Vs BABITA MITTALPROP OF MITTAL ENTERPRISES	LALIT KUMAR SHARMA(P),	8285555162, 9818090199, 9149274689	kalaanilegaladvisors@gmail.com	21.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/592/2025	23-05-2025	M/s Aditya Construction Company Vs Delhi Jal Board and others	Shikha Goel(P),	8287634805	NA	22.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/598/2025	24-05-2025	Ashok Kumar Rana Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.com	23.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/611/2025	27-05-2025	GOPAL KRISHAN Vs ATUL GUPTA	VISHAL CHAUDHARY	09 811402715	vishalchoudhary_2005@yahoo.com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/613/2025	27-05-2025	Shivangi Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/444/2025	27-05-2025	TATA CAPITAL LTD Vs ASSOCIATE BUILDER AND TRADERS 8563	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/443/2025	27-05-2025	TATA CAPITAL LTD Vs DHARMENDRA YADAV	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	26.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/442/2025	27-05-2025	TATA CAPITAL LTD Vs RAJESH KUMAR 6567	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/458/2025	28-05-2025	M/S RNH TRADING PVT LTD Vs MS BLU SMART FLEET PVT LTD AND OTHERS	SANCHAY MEHROTRA(P),	9711184111, 8826009919	nitinkgupta@lexsunraj.com	27.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/621/2025	29-05-2025	M/s Samta Electricals Through Its Proprietor Ashish Jain Vs M/s Alpha Deals Pvt Ltd Through Its Directors	SUKRIT GUPTA(P),	9810198988	HARIOMGUPTA.CO@GMAIL.COM	28.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/625/2025	29-05-2025	M/S Eklingjee Polymers Pvt Ltd Vs M/s Welmax Traders	LOVEKESH AGGARWAL(P),	891947575/9873300964	lovekesh27@gmail.com	28.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (COMM)/26/2025	29-05-2025	M/S S K SANITATION PVT LTD Vs M/s Modern It Solutions LLP	G S GANGWAR(P),	9717211123	gangwar@gsgangwar.com	28.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/637/2025	31-05-2025	M/S SAKARNI PLASTER INDIA PVT LTD Vs JAIBIR SINGH	MAYANK AGGARWAL(P),	8588857704	office@verticallegal.in	30.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm)/230/2025	03-05-2025	Super Cassettes Industries Pvt Ltd Vs M/s Riddhi Siiddhi Cable Network	ANJALI NEHRA(P),	9810389109	NA	02.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm)/229/2025	03-05-2025	Super Cassettes Industries Pvt Ltd Vs M/s Riddhi Siiddhi Cable Network	ANJALI NEHRA(P),	9810389109	NA	02.05.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/468/2025	01-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	29.04.2025

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			307	Civil	OMP (I) (COMM)/399/2025	02-05-2025	TATA CAPITAL LTD BHANWARSINGH RAO	Vs	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	30.04.2025
			307	Civil	CS (COMM)/474/2025	02-05-2025	PUMA SE Vs Anamika Bansal		Prachi Gupta(P),	9911703098	contact@panslegal.com	01.05.2025
			307	Civil	OMP (I) (COMM)/413/2025	03-05-2025	TATA CAPITAL LTD Vs MUKESH GULATI		ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	02.05.2025
			307	Civil	OMP (I) (COMM)/414/2025	03-05-2025	TATA CAPITAL LTD Vs ANJANI KUMAR PANDEY		ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	02.05.2025
			307	Civil	Execution (Comm)/251/2025	09-05-2025	ARTI DEVI Wo Late RAJBIR SINGH Vs MCD Through Its Commissioner		Nitin Soam	9667218521	SHUBHMCD@gmail.com	02.05.2025
			307	Civil	OMP (I) (COMM)/418/2025	05-05-2025	TATA CAPITAL LTD Vs BALDEVJI BHIKHAJI CHAUHAN		ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	03.05.2025
			307	Civil	Execution (Comm)/250/2025	08-05-2025	M/s MUTHOOT FINCORP LTD Vs MOHD IMRAN		GYANVARDHA N SINGH(P),	9971883579	vardhanslawfirm@gmail.com	03.05.2025
			307	Civil	CS (COMM)/503/2025	07-05-2025	STATE BANK OF INDIA Vs PREETI JOSHI		Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	05.05.2025
			307	Civil	Execution (Comm)/245/2025	08-05-2025	AKHILESH SHAXENA Vs M/s GLOBIRA MEDICAL SERVICES PVT LTD		Ravi Chawla(P),	9810072679	office@ravichawla.com	07.05.2025

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			307	Civil	CS (COMM)/514/2025	09-05-2025	Anil Kumar Gupta Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	07.05.2025
			307	Civil	Execution (Comm)/261/2025	19-05-2025	AZAM ALI Vs PANKAJ JAJORIA and ANR	MOHAMMAD SUAIB(P),	9873774846	--	09.05.2025
			307	Civil	CS (COMM)/568/2025	20-05-2025	JASWANT SINGH DABAS Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	13.05.2025
			307	Civil	CS (COMM)/530/2025	14-05-2025	NIKE INNOVATE C V ANR Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	13.05.2025
			307	Civil	CS (COMM)/562/2025	19-05-2025	M/s Daoming Reflective Material India Pvt Ltd Vs M/s Dev Plastics thorough Proprietor Sh Varun Dev Sharma	SUNIL KUMAR(P),	9311515886	sunilknb@gmail.com	15.05.2025
			307	Civil	CS (COMM)/565/2025	19-05-2025	NIKE INNOVATE C V Vs Ashok Kumar ANR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	16.05.2025
			307	Civil	CS (COMM)/570/2025	20-05-2025	Under Armour Inc Vs Owner/ Proprietor of She Zone	aastha sharma(P),	9718209970	aastha@thelegist.com	16.05.2025
			307	Civil	CS (COMM)/630/2025	30-05-2025	SAROJ BALA Prop of M/s BALAJI ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI through its COMMISSIONER	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	26.05.2025
			307	Civil	OMP (I) (COMM)/456/2025	27-05-2025	TATA CAPITAL LTD Vs ARAVALI LOGISTICS	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	26.05.2025

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			307	Civil	Execution (Comm)/277/2025	27-05-2025	Smt Seema Prop of M/s Bhalotia Trading Co Vs Shri Navaram Prop of M/s MP Trading Co	ANANT RAO(P),	9999421467	anantadv555@gmail.com	26.05.2025
			307	Civil	CS (COMM)/631/2025	30-05-2025	M/s BR TECH TEX Vs RAJASHEKHAR M NALLA Prop M/s ZIVA DYE CHEM	KAMAL RAJ SAXENA(P),	8860459079	advpiyushpahuja91@gmail.com	27.05.2025
			307	Civil	OMP (I) (COMM)/465/2025	30-05-2025	DCB BANK LTD Vs SHYAM SINGH	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	28.05.2025
			307	Civil	CS (COMM)/635/2025	30-05-2025	CANARA BANK Vs SHUBHAM KAUSHIK AND ANR	SUSHIL KUMAR RAI(P),	9868422289	raisushilo915@gmail.com	28.05.2025
			307	Civil	CS (COMM)/633/2025	30-05-2025	M/s MANGLAGORI DEALERS PVT LTD Vs Sh AVDHESH KUMAR JAISWAL Prop of M/s ARYAAN HANDLOOM	SANDEEP YADAV(P),	9911314422	malhotraadv@gmail.com	29.05.2025

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/470/2025	02-05-2025	Rajnish Yadav Vs MUNICIPAL CORPORATION OF DELHI	Moni Cinmoy	9555215464	cinmoyassociates@gmail.com	23.04.2025
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/17/2025	05-05-2025	GOVERNMENT OF NCT OF DELHI Vs MS MAA BHAGWATI ASSOCIATES	Zafar Abbas	9868122342	za161321@gmail.com	24.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/422/2025	06-05-2025	TATA CAPITAL LIMITED Vs HEMANT WADHWA	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	02.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/242/2025	07-05-2025	MOHD FAHIM Vs M/s ORIENTAL INSURANCE COMPANY LTD.	R B Singh	9810822167	advocaterbsingh1962@gmail.com	29.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/424/2025	07-05-2025	TATA CAPITAL LIMITED Vs KAILASH CHANDRA SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	23.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/425/2025	07-05-2025	HDFC BANK LTD. Vs ATUL SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	25.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/426/2025	07-05-2025	HDFC BANK LTD. Vs BHURA SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	25.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/427/2025	07-05-2025	TATA CAPITAL LIMITED Vs KOSHALYA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	22.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/428/2025	07-05-2025	M/s INDOSTAR CAPITAL FINANCE LIMITED Vs DEEPAK JOSHI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.01.2025

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			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/429/2025	07-05-2025	HDFC BANK LTD. Vs SURESH KUMAR VERMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.12.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/509/2025	08.05.2025	M/S ALLIANCE TUBES COMPANY AND CONSULTANT THROUGH ITS PROPRIETOR vs PRABHAT SHARMA	Karan Chawla	8743968006	karanchawla92@gmail.com	03.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/524/2025	14.05.2025	STEEL METAL TUBES (INDIA) PVT. LTD vs OCEAN STEEL INDUSTRIES	K Rahman	9811486602	krahman6664@gmail.com	08.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/525/2025	14.05.2025	Gulshan Sharma vs Ashish Aggarwal	S B Pandey	9313780408	sbpandey7@yahoo.com	09.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/530/2025	14.05.2025	NIKE INNOVATE C V ANR Vs ASHOK KUMAR	Shravan Bansal	6201970125	unutedmark@unitedandunited.com	12.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/256/2025	14.05.2025	MOHD FAHIM vs M/S ORIENTAL INSURANCE COMPANY LTD	R B Singh	9810822167	advocaterbsingh1962@gmail.com	08.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/388/2025	15.05.2025	MOHINDER KUMAR GANDHI vs RISHABH BANSAL				
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/430/2025	15.05.2025	TATA CAPITAL LTD. VS ITI KUMAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	14.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/545/2025	16.05.2025	DINESH KUMAR vs VIJAY CHUG	Manish Dewan	9213905829	manishdiwanadv@gmail.com	08.05.2025

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			COURT ROOM 310	ARB A. (COMM.)	ARB. A. (COMM.)/2/2025	16.05.2025	PRABHAT FERTILIZER AND CHEMICAL WORKS vs GOYAL AND GOEL STAINLESS STEELS	Priyam Kamra	9999169502	adv.priyamkamra@outlook.com	15.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/392/2025	17.05.2025	ROHIT MATHUR Vs M/s BISHA DEVELOPERS PVT LTD	Nishant Bhardwaj	8816090548	nishantbhardwaj405@gmail.com	-
			COURT ROOM 310	Misc DJ	Misc DJ/401/2025	19.05.2025	BHASIN TIMBER TRADERS AJAY KUMAR	-	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/564/2025	19.05.2025	SHEHNAAZ PARVEEN vs PRATAP GULYANI	Jitender Garg	9810511644	advjiten@yahoo.com	16.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/263/2025	20.05.2025	PRAMOD DASS KHANNA vs M/S ALPHA TOYO LTD	Anmol Kapur	9718844007	kapurassociates235@gmail.com	14.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/262/2025	20.05.2025	Rishabh Bansal vs Mohinder Kumar Gandhi	Sandeep Sharma	8929434695	advocateabhishek29@gmail.com	18.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/404/2025	20.05.2025	KIRAN INFRA ENGINEERS LTD. Vs NORTHERN RAILWAYS	Ankur Garg/Parul Sharma	9971420555	official@maplegal.com	16.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/573/2025	20.05.2025	Pankaj Chaudhary Vs M/s Sampark Ind. Ltd.	Sunil Kumar Sharma	9818470905	sunil70905@gmail.com	17.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/580/2025	21.05.2025	CENTRAL BANK OF INDIA VS RAJ K KUMAR	kk Mudgil	7838821105	kkmudgil29@gmail.com	02.04.2025

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			COURT ROOM 310	CS (COMM)	CS (COMM)/579/2025	21.05.2025	Saroj Bala vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	17.05.2025
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/24/2025	21.05.2025	M/S CHHABRA MARKETING CO vs CLIX CAPITAL SERVICES PVT LTD	Divya sharma	9992134167	advocatehardik01@gmail.com	16.05.2025
			COURT ROOM 310	EX (COMM) Award by Arb. Comm	Ex.COMM - Award by Arb. Comm./15/2025	21.05.2025	SMFG INDIA CREDIT CO LD vs Chandra Mohan Kathuria	Rohit Sharma	8882257775	rohit@firstassociates.in	06.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/273/2025	26.05.2025	CANARA BANK vs ANIL SHARMA PROPRIETOR M/s PERFECT FIRE EQUIPMENTS	Mamata Pal	9873270564	mamta.palo1@gmail.com	22.05.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/447/2025	27.05.2025	TATA CAPITAL LTD vs JAGSIR KUMAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	24.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/428/2025	28.05.2025	M/s VIMAL ELECTRICALS PVT. LTD. Vs RAJNISH RANJAN				
			COURT ROOM 310	Misc DJ	Misc DJ/439/2025	29.05.2025	KRISHAN KUMAR GUPTA vs MCD	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	
			COURT ROOM 310	CS (COMM)	CS (COMM)/627/2025	29.05.2025	CANARA BANK Vs VIJAY KUMAR	Sushil Kumar Rai	9868422289	raisushilo915@gmail.com	27.05.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/463/2025	30.05.2025	TATA CAPITAL LTD. Vs JRG CONSTRUCTIONS 6558	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	26.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/628/2025	30.05.2025	Pawan Bansal vs MCD	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	24.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/446/2025	31.05.2025	TIMES INTERNET LIMITED vs SERVICE MAGIC INFOJOBS PVT LTD				
			COURT ROOM 310	Misc DJ	Misc DJ/447/2025	31.05.2025	RAKESH HASTIMAL C SANGHVI- FIRST PLUMBING PVT LTD				
			COURT ROOM 310	CS (COMM)	CS (COMM)/636/2025	31.05.2025	SURYA ROSHNI LIMITED Vs SANJAY KUMAR TIWARI	Shrihar Tripathi	9548888420	advocate.shrihar@gmail.com	28.05.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	OMP I COMM	394/2025	01.05.2025	TATA CAPITAL LTD V/S SUNIL YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	23.04.2025
			401	OMP I COMM	396/2025	01.05.2025	TATA CAPITAL LTD V/S RAJEEV KUMAR SHUKLA & ORS	RASIKA RANJAN	9560425989	SUPPORT@ARVLA WCHAMBERS.CO.IN	30.04.2025
			401	CS COMM	472/2025	02.05.2025	ADITYA PROMOTORS LTD V/S CITI MEGA MART P LTD	MUNISH VOHARA	9811427955	MUNISHLAW.VOHR A@GMAIL.COM	01.05.2025
			401	CS COMM	483/2025	03.05.2025	GENETIX BIOTECH ASIA LTD V/S ISMART INNOVATIONS PVT LTD	MADHAV GAWRI	8700568975	MADHAVGAWRIQ@GMAIL.COM	28.04.2025
			401	EX COMM	243/2025	07.05.2025	M/S SOHAN LAL COMMODITY MANAGEMENT LTD V/S M/S R RBANSAL AGROTECH	RAHAT BANSAL	9899057063	ADVRAHATBANSAL@GMAIL.COM	03.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	EX COMM	246/2025	08.05.2025	VIVA BOOKS PVT LTD V/S BOOKS AND BOOKS	NARENDER VASHISHTA	9811140704	NVASHISHTA@GMAIL.COM	05.05.2025
			401	EX COMM	248/2025	08.05.2025	M/S SETHI AGENCIES V/S M/S MEDILIVECARE MANUFACTURING PVT LTD	NIKHIL DHIMAN	7876752880	DHIMANNIKHIL160@gmail.com	01.05.2025
			401	EX COMM	257/2025	14.05.2025	HINDUSTAN METAL CAST V/S SWETA RAJ	ABHIMANYU GOEL	9015668564	ABHIMANYU@ASPARTNER.IN	25.04.2025
			401	CS COMM	522/2025	14.05.2025	ANIL KUMAR GUPTA V/ MCD & ORS				06.05.2025
			401	CS COMM	538/2025	16.05.2025	AMIT KHANNA V/S FARZAAM	VIKASH BHATIA	9811379676	VKSBHT6@GMAIL.COM	06.05.2025
			401	OMP I COMM	432/2025	16.05.2025	SUBHASH CHAND GUPTA V/S MAYANK GUPTA & ORS				14.05.2025
			401	CS COMM	552/2025	17.05.2025	YOGESH AGGARWAL V/S MCD	SATYENDER KUMAR SINGH	9811161525	SKSINGH16@GMAIL.COM	08.05.2025
			401	EX COMM	259/2025	19.05.2025	SUPER CASSETTES INDUSTRIES PVT LTD V/S GRAND GUMBER ENTERTAINMENT & EVENT(INDIA)	K.K.KHETAN	9810389109		
			401	MISC DJ	400/2025	19.05.2025	SEEMA SHARMA V/S SYMPOH MARKETING PVT LTD	YATHARTH ROHILLA	9999666038	YATHARTH.ROHILLA@gmail.com	17.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	CS COMM	575/2025	20.05.2025	BANK OF BARODA V/S HIMANSHI BANSAL	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	16.05.2025
			401	CS COMM	582/25	21.05.2025	ABC PUBLISHESRS & DISTRIBUTORS PVT LTD V/S VALUE CODERS INDIA PVT LTD	RAJBIR BANSAL	9868140686	RAJBIRBANSAL.AD V@GMAIL.COM	19.05.2025
			401	EX COMM	267/2025	21.05.2025	NITIN JAIN V/S AMIT PASRIJA	GAURAV GUPTA	9540818282	G.GUPTA83@GMAIL.COM	19.05.2025
			401	OMP I COMM	435/2025	23.05.2025	DCB BANK LTD V/S MANISH SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	21.05.2025
			401	OMP I COMM	436/2025	23.05.2025	DCB BANK LTD V/S VED PALAN SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	21.05.2025
			401	CS COMM	594/2025	23.05.2025	M/S KIRAN ROADWAYS PVT LTD V/S MUKESH KUMAR	MOHD. YOUSUF	9911966911	MOHAMMADYUSUF7632@GMAIL.COM	21.05.2025
			401	OMP I COMM	450/2025	27.05.2025	TATA CAPITAL LTD V/S BHAGWANI BAI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.05.2025
			401	OMP I COMM	451/2025	27.05.2025	TATA CAPITAL LTD V/S MURLIWALA STONE INDUSTRY LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.05.2025
			401	OMP I COMM	452/2025	27.05.2025	TATA CAPITAL LTD V/S VAIBHAV CHOUHARY	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	OMP I COMM	453/2024	27.05.2025	TATA CAPITAL LTD V/S OMA PRAKASH SHUKLA	ANISH BHOLA	9811452022	ANISHBHOLA17@YA AHO.COM	24.05.2025
			401	CS COMM	620/2025	29.05.2025	SHIVANGI AGGARWAL V/S MCD & ANR	SATYENDER KUMAR SINGH	9811161525	SKSINGH16@GMAI L.COM	24.05.2025
			401	OMP I COMM	464/2025	30.05.2025	TATA CAPITAL LTD V/S JRG CONSTRUCTIONS	ANISH BHOLA	9811452022	ANISHBHOLA17@YA AHO.COM	26.05.2025
			401	EX COMM	284/2025	31.05.2025	LEVIS STRAUSS & CO. V/S SURAJ BHAN & ORS	SHARVAN KUMAR BANSAL	6201970125	UNITEDMARK@NU TITEDANDUNITED.C OM	28.05.2025
			401	EX COMM	275/2025	27.05.2025	RAKESH KUMAR GOEL V/S MCD	SATYENDER KUMAR SINGH	9811161525	SKSINGH16@GMAI L.COM	25.05.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM) 388/2025	01-05-2025	TATA CAPITAL LTD. VS JASVANT KUMAR	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	30-04-2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM) 397/2025	04.06.2025	TATA CAPITAL LTD. VS SHERA RAM	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	30-04-2025
			COURT ROOM 402	CIVIL SUIT	EXECUTION (COMM) 233/2025	03.05.2025	KOMT SOLUTION LTD. VS RAKESH STATIONERS	manish kumar	9871214093		02.05.2025
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 488/2025	05.05.2025	STAR BIOMED PVT. LTD. VS ANJALI LAB	AMIT CHAWLA	9718689708		03.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E-FILING	
			COURT 402	CIVIL SUIT	EX. (COMM) 238/2025	05.05.2025	SANJAY MALHOTRA VS TRITRONICS INDIA PVT. LTD.	Sidhant dhingra	9650677902		03-05-2025
			COURT 402	CIVIL SUIT	COUNTER CLAIM 23/2025	06.05.2025	RUCHIKA JAIN VS ASHOK KANODIA	Mayuri Chawla	9312965659	chawla8jl@gmail.com	05.05.2025
			COURT 402	CIVIL SUIT	EX. (COMM) 249/2025	08.05.2025	PARISHUDH MACHINES PVT. LTD. VS UNION OF INDIA	NA	NA	NA	07.05.2025
			COURT 402	CIVIL SUIT	CS(COMM) 534/2025	15.05.2025	SHRI MANSHU BANSAL VS M/S ELGIN ELECTRONICS	SABHINAV BISHNOI	9999683501	ADVANURAGNASIA R@GMAIL.COM	09.05.2025
			COURT 402	CIVIL SUIT	CS(COMM) 546/2025	16.05.2025	RAMESH BRIJ LAL SANTANI VS SOURAV GOYAL	Spawan kumar	NA		15.05.2025
			COURT 402	CIVIL SUIT	OMP(I) COMM 431/2025	16.05.2025	M/S INDOSTAR CAPITAL FINANCE LTD. VS SUKHWINDER SINGH	SOURABH CHOUBEY	99990241436	SOURABH@FIRSTASSOCIATES.IN	15.05.2025
			COURT 402	CIVIL SUIT	CS(COMM) 554/2025	17.05.2025	UNION BANK OF INDIA VS BINDU KUMARI	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	16.05.2025
			COURT 402	CIVIL SUIT	CS(COMM) 561/2025	19.05.2025	UNION BANK OF INDIA VS PRIYANKA KUMARI	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	17.05.2025
			COURT 402	CIVIL SUIT	CS(COMM) 576/2025	20.05.2025	NIKE INNOVATE CV AND ANR. VS ASHOK KUMAR AND ANR.	SK BANSAL	NA	unitedmark@unitedandunited.com	19.05.2025

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			COURT 402	ROOM CIVIL SUIT	EX. (COMM) 272/2025	23.05.2025	LEVIS STRAUSS AND CO. VS BUDHIRAM AND ORS.	SHIVAM	NA	unitedmark@unitedandunited.com	
			COURT 402	ROOM CIVIL SUIT	CS(COMM)600/2025	24.05.2025	M/S HARIHAR ENTERPRISES VS YOGESH DOGRA	S.R. YADAV	8800521153	NA	23.05.2025
			COURT 402	ROOM CIVIL SUIT	CS(COMM) 604/2025	26.05.2025	M/S ATHARV MANUFACTURING TRADING COM. VS M/S SPECTRUM TRADERS AND ORS.	JAI VARDHAN	9899053543	advocatejaivardhan@gmail.com	24.05.2025
			COURT 402	ROOM CIVIL SUIT	CS(COMM) 605/2025	26.05.2025	M/S ANKUR PAPERS WORLD HUF VS M/S UNIPACK INDUSTRIES AND ORS.	SUNIL SINGH	9654224557	adv.sunilsingh@gmail.com	24.05.2025
			COURT 402	ROOM CIVIL SUIT	OMP(I) COMM454/2025	27.05.2025	DMI HOUSING FINANCE PVT. LTD. VS SUNIL BALWANT SORTE	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	26.05.2025
			COURT 402	ROOM CIVIL SUIT	OMP(I) COMM 455/2025	27.05.2025	TATA CAPITAL LTD. VS MURLIWALA STONE INDUSTRY LIMITED	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	26.05.2025
			COURT 402	ROOM CIVIL SUIT	CS(COMM) 622/2025	29.05.2025	VAIBHAV AGGARWAL VS GAUTAM MOUR	NA	NA	NA	NA
			COURT 402	ROOM CIVIL SUIT	OMP(I) COMM 461/2025	29.05.2025	DCB BANK LTD. VS TOYAB MATIN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	28.05.2025
			COURT 402	ROOM CIVIL SUIT	CS(COMM) 640/2025	31.05.2025	RANI AGARWAL VS VARUN GULATI	nyoti dwivedi	9818329490	advjyotidwivedi@gmail.com	30.05.2025

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	OMP	OMP (I) (COMM)/506/2025	01-05-2025	Yes Bank Ltd Vs SUMIT JATAN SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	28-04-2024
				OMP	OMP (I) (COMM)/505/2025	01-05-2025	Yes Bank Ltd Vs MOHD SHAKIR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	28-04-2024
				OMP	OMP (I) (COMM)/519/2025	02-05-2025	YES BANK LTD Vs MANISH TADIYAL	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	30-04-2025
				OMP	OMP (I) (COMM)/520/2025	02-05-2025	YES BANK LTD Vs MAHESH KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	30-04-2025
				CS	CS (COMM)/357/2025	02-05-2025	STATE BANK OF INIDA Vs MUKESH	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	01-05-2025
				OMP	OMP (I) (COMM)/541/2025	03-05-2025	HDFC BANK LTD Vs NAIM KHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	01-05-2025
				OMP	OMP (I) (COMM)/542/2025	03-05-2025	HDFC BANK LTD Vs ATUL KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	01-05-2025
				cs	CS (COMM)/369/2025	05-05-2025	UNION BANK OF INDIA Vs PRADIP SHARMA	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	01-05-2025
				OMP	OMP (I) (COMM)/547/2025	05-05-2025	Yes Bank Ltd Vs ARIS ANSARI	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	03-05-2025
				cs	CS (COMM)/370/2025	05-05-2025	M/S NIHON PRECISION FAB TECH INDIA THROUGH ITS PROPRIETOR ASHISH KULHAR Vs MANISH GUPTA PROPRIETOR	Ashutosh Kumar Tiwari(P),	9654546559	advocate.himanshuahuja23@gmail.com	01-05-2025
				OMP	OMP (I) (COMM)/548/2025	05-05-2025	YES BANK LTD Vs ASHOK KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	03-05-2025
				OMP	OMP (I) (COMM)/555/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs PARUL TANDON	Karan Chhibber(P),	9560099232	not mentioned	03-05-2025
				cs	CS (COMM)/373/2025	06-05-2025	BANK OF BARODA Vs SUBHASH	rajnish kumar banyal(P),	9810872353	rajnish-122@yahoo.com	04-05-2025

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				cs	CS (COMM)/372/2025	06-05-2025	MS HIND PRECISION Vs MS THREE N PRODUCTS PVT LTD	ANIRUDH GUPTA(P),	9811343754	themalhotras7@gmail.com	03-05-2025
				OMP	OMP (I) (COMM)/558/2025	06-05-2025	Yes Bank Ltd Vs AASHISH KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@a)GMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/557/2025	06-05-2025	Yes Bank Ltd Vs RAJESH KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@a)GMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/553/2025	06-05-2025	Yes Bank Ltd Vs VICKY KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@a)GMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/554/2025	06-05-2025	Yes Bank Ltd Vs SUJEET SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@a)GMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/556/2025	06-05-2025	Yes Bank Ltd Vs RAJESH ARORA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@a)GMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/579/2025	09-05-2025	YES BANK LTD Vs BASANT KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	07-05-2025
				cs	CS (COMM)/397/2025	13-05-2025	SHRI SATPAL SINGH Vs SHRI SANDEEP SABHARWAL	GHANSHYAM MOURYA(P),	9999436720	not mentioned	08-05-2025
				cs	CS (COMM)/398/2025	13-05-2025	State Bank of India Vs Sanjay	Krishna Sharma(P),	9958891040	advkrishna1411@gmail.com	08-05-2025
				cs	CS (COMM)/399/2025	13-05-2025	State Bank of India Vs Hari Ram	Krishna Sharma(P),	9958891040	advkrishna1411@gmail.com	08-05-2025
				cs	CS (COMM)/404/2025	14-05-2025	Canara Bank Vs Ashya Praveen	KRISHAN KUMAR(P),	9910577700	krishenkumar@gmail.com	
				OMP	OMP (I) (COMM)/590/2025	14-05-2025	HDFC BANK LTD Vs SHRI KRISHNA ENTERPRISES	ajay uppal(P),	9811740125	virtuous.people@gmail.com	09-05-2025
				OMP	OMP (I) (COMM)/597/2025	16-05-2025	YES BANK LTD Vs SUMIT VARMANI	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	14-05-2025

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				OMP	OMP (I) (COMM)/600/2025	16-05-2025	YES BANK LTD Vs RAVI KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	14-05-2025
				OMP	OMP (I) (COMM)/601/2025	16-05-2025	YES BANK LTD Vs KANTAPRASAD	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	14-05-2025
				OMP	OMP (I) (COMM)/602/2025	16-05-2025	YES BANK LTD Vs DILSHAD JAMSHAD	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	14-05-2025
				OMP	OMP (I) (COMM)/604/2025	16-05-2025	YES BANK LTD Vs DEEPAK KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	14-05-2025
				OMP	OMP (I) (COMM)/603/2025	16-05-2025	YES BANK LTD Vs BACHAN KUMAR CHAUDHARY PROP OF BACHAN TRANSPORT SERVICES	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	14-05-2025
				OMP	OMP (I) (COMM)/598/2025	16-05-2025	YES BANK LTD Vs KULJEET SINGH	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	14-05-2025
				OMP	OMP (I) (COMM)/599/2025	16-05-2025	YES BANK LTD Vs SUNIL RAJNATH VARMA	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	14-05-2025
				OMP	OMP (I) (COMM)/617/2025	19-05-2025	Yes Bank Ltd Vs PRANAB KISHORE BEHERA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	16-05-2025
				OMP	OMP (I) (COMM)/616/2025	19-05-2025	Yes Bank Ltd Vs ILHAN ALI	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	16-05-2025
				OMP	OMP (I) (COMM)/618/2025	19-05-2025	Yes Bank Ltd Vs PUJA VERMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	16-05-2025
				OMP	OMP (I) (COMM)/629/2025	20-05-2025	YES BANK LTD Vs AARTI DUGGAL	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	18-05-2025
				OMP	OMP (I) (COMM)/628/2025	20-05-2025	YES BANK LTD Vs KANCHAN GUPTA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	18-05-2025
				OMP	OMP (I) (COMM)/627/2025	20-05-2025	YES BANK LTD Vs RAVINDER KUMAR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	18-05-2025

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				OMP	OMP (I) (COMM)/630/2025	20-05-2025	Yes Bank Ltd Vs GIRISH AZAD	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@a)GMAIL.COM	17-05-2025
				OMP	OMP (I) (COMM)/632/2025	20-05-2025	Yes Bank Ltd Vs RACHIT SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@a)GMAIL.COM	17-05-2025
				OMP	OMP (I) (COMM)/631/2025	20-05-2025	Yes Bank Ltd Vs AMIT DIWAKAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@a)GMAIL.COM	17-05-2025
				cs	CS (COMM)/440/2025	21-05-2025	Eltecks India Through SPA Ankit Jain Vs PRADEEP KUMAR JAIN	AADESH SARASWAT(P),	9999359053	aadesh9696@gmail.com	20-05-2025
				cs	CS (COMM)/439/2025	21-05-2025	GSI ENTERPRISES PRIVATE LIMITED Vs KAMLADITYA CONSTRUCTION PRIVATE LIMITED	Bhaskar Vali(P),	9910358225	office@vali.co.in	19-05-2025
				cs	CS (COMM)/438/2025	21-05-2025	GSI ENTERPRISES PRIVATE LIMITED Vs SANJAY KUMAR JINDAL	Bhaskar Vali(P),	9910358225	office@vali.co.in	19-05-2025
				OMP	OMP (I) (COMM)/647/2025	22-05-2025	Shriram Finance Ltd Vs NISHA PARVEEN	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM	20-05-2025
				OMP	OMP (I) (COMM)/649/2025	22-05-2025	Shriram Finance Ltd Vs NITIN SURAYAVANSHI	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM	20-05-2025
				OMP	OMP (I) (COMM)/648/2025	22-05-2025	Shriram Finance Ltd Vs JITENDER	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM	20-05-2025
				OMP	OMP (I) (COMM)/646/2025	22-05-2025	YES BANK LTD Vs BHUPENDER CHAUDHARY	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	21-05-2025
				OMP	OMP (I) (COMM)/663/2025	23-05-2025	YES BANK LTD Vs SANJEEV KUMAR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	21-05-2025
				OMP	OMP (I) (COMM)/664/2025	23-05-2025	HDFC BANK LTD Vs AMIT KUMAR	ajay uppal(P),	9811740125	virtuous.people@gmail.com	21-05-2025
				OMP	OMP (I) (COMM)/662/2025	23-05-2025	YES BANK LTD Vs PREETI MEHTA	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	21-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP	OMP (I) (COMM)/668/2025	24-05-2025	HDFC BANK LTD Vs PANKAJ KUMAR	ajay uppal(P),	9811740125	virtuous.people@gmail.com	22-05-2025
				OMP	OMP (I) (COMM)/683/2025	27-05-2025	Yes Bank Ltd Vs BABU BUDAT	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	26-05-2025
				OMP	OMP (I) (COMM)/684/2025	27-05-2025	Yes Bank Ltd Vs MOHD RASHID	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	26-05-2025
				cs	CS (COMM)/456/2025	27-05-2025	State Bank of India Vs Raju	Krishna Sharma(P),	9315165656	advkrishna1411@gmail.com	24-05-2025
				OMP	OMP (I) (COMM)/703/2025	30-05-2025	Hdfc Bank Limited Vs SANGEETA ANAND	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/702/2025	30-05-2025	Hdfc Bank Limited Vs VIVEK	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/705/2025	30-05-2025	Hdfc Bank Limited Vs RAHUL DEEP KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/706/2025	30-05-2025	Hdfc Bank Limited Vs MONU RAMAVTAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/704/2025	30-05-2025	Hdfc Bank Limited Vs PRASHANT SHARMA	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/708/2025	31-05-2025	Shriram Finance Ltd Vs SURESH KUMAR	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM	29-05-2025
				OMP	OMP (I) (COMM)/707/2025	31-05-2025	Shriram Finance Ltd Vs MOHD RAKIB	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM	29-05-2025
				cs	CS (COMM)/480/2025	31-05-2025	STATE BANK OF INDIA Vs POOJA PROP OF BARCODE SOLUTIONS	Gopal Chand Sharma(P),	9810210832	not mentioned	29-05-2025
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL)	WEST	209 Extn Block	OMP(I)/COMM	509/2025	02.05.2025	YES BANK VS. ACHHE LAL GAUTAM	SACHIN KATYAL	1126211487	legal@katyalassociates.com	02.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
	COURT-02			OMP(I)/COMM	510/2025	02.05.2025	YES BANK VS. SANJEEDA SANJEEDA	SACHIN KATYAL	1126211487	legal@katalassociates.com	02.05.2025
				OMP(I)/COMM	511/2025	02.05.2025	YES BANK VS. MAHESH KUMAR	SACHIN KATYAL	1126211487	legal@katalassociates.com	02.05.2025
				OMP(I)/COMM	512/2025	02.05.2025	YES BANK VS. ASHISH KUMAR	SACHIN KATYAL	1126211487	legal@katalassociates.com	02.05.2025
				OMP(I)/COMM	513/2025	02.05.2025	YES BANK VS. MANISH KUMAR MANOHAR	SACHIN KATYAL	1126211487	legal@katalassociates.com	02.05.2025
				OMP(I)/COMM	514/2025	02.05.2025	YES BANK VS. KAILASH CHAND SHARMA	SACHIN KATYAL	1126211487	legal@katalassociates.com	02.05.2025
				CS(COMM)	355/2025	02.05.2025	STATE BANK OF INDIA VS. RAMESH CHAND	S. SOOD & ASSOCIATES	9811786067	mssadadvocate@gmail.com	02.05.2025
				MISC. DJ/COMM	440/2025	02.05.2025	CENTRAL BANK OF INDIA VS. MAHIPAL ATRI	AMAR SINGH	9810047059	apexlaw261@gmail.com	02.05.2025
				MISC. DJ/COMM	441/2025	02.05.2025	CENTRAL BANK OF INDIA VS. MAHIPAL ATRI	AMAR SINGH	9810047059	apexlaw261@gmail.com	02.05.2025
				OMP(I)/COMM	533/2025	03.05.2025	HDFC BANK VS. SURENDER SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	03.05.2025
				OMP(I)/COMM	534/2025	03.05.2025	HDFC BANK VS. LOKENDER ATRI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	03.05.2025
				CS/COMM	361/2025	03.05.2025	STATE BANK OF INDIA VS. SANJAY KUMAR	MANOJ PANDEY	964371856	advpandevmano@gmail.com	03.05.2025
				CS/COMM	362/2025	03.05.2025	STATE BANK OF INDIA VS. REKHA RANI	MANOJ PANDEY	964371856	advpandevmano@gmail.com	03.05.2025
				OMP(I)/COMM	546/2025	05.05.2025	HDFC BANK VS. ANJALI ANJALI	AJAY UPPAL	9811740125	virtuous.people@gmail.com	05.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				MISC. DJ/COMM	447/2025	05.05.2025	SMC CORPORATION INDIA PVT VS. NANOWAY ENG. PVT LTD	ANKIT MEHTA	9911600600	sandeepsharma500500@gmail.com	05.05.2025
				MISC. DJ/COMM	448/2025	05.05.2025	CENTRAL BANK OF INDIA VS. DEEPAK ANAND	AMAR SINGH	9810047059	opexlaw261@gmail.com	05.05.2025
				OMP(I)/COMM	559/2025	06.05.2025	YES BANK VS. SAKEEP ABDUL SALAM	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	06.05.2025
				OMP(I)/COMM	561/2025	06.05.2025	KOTAK MAHINDRA PRIME LTD VS. RAVIKANT YADAV	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	06.05.2025
				CS(COMM)	374/2025	06.05.2025	FOODPEDIA PVT LTD VS. SUKIYO INTERNATIONAL	SS SASTRY & BRIJESH TIWARI	9811699122	sssastry@gmail.com	06.05.2025
				CS(COMM)	376/2025	07.05.2025	MINOCHA ENTERPRISES VS. HITESH SEETARAM SHETTY	JASNEET SINGH KOHLI	9999631964	jasneetsinghkohli@gmail.com	07.05.2025
				CS(COMM)	382/2025	08.05.2025	UNION BANK OF INDIA VS. RAKESH	ARUN KUMAR SHUKLA	99312400295	connect@snsiegal.in	08.05.2025
				CS(COMM)	383/2025	08.05.2025	CHEMELYNE POLYSTABS LLP VS. ANITA SHARMA	OJASVI KHANEJA	9990503001	khanejalaw@gmail.com	08.05.2025
				CS(COMM)	384/2025	08.05.2025	WET AND DRY PERSONAL CARE PVT LTD VS. AU NATUREL BEUTY	RAKESH TIWARI	9582931401	legusintellect@gmail.com	08.05.2025
				CS(COMM)	387/2025	09.05.2025	M/S MINT STEER INDIA FIANCIAL CONSULTANCY VS. KAISER INDUSTRIES	KARAN BIDHURI	8977735374	adv.karanbidhuri@gmail.com	09.05.2025
				CS(COMM)	388/2025	09.05.2025	KRISHNA POLYMERS VS. HARI DOM TRADING	SURENDER SHARMA	9891297097	anokhijindgi@gmail.com	09.05.2025
				OMP(I)/COMM	582/2025	13.05.2025	KOTAK MAHINDRA PRIME LTD VS. ASFAK AHMAD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13.05.2025
				OMP(I)/COMM	587/2025	14.05.2025	SHRIRAM FINANCE LTD VS. SUBHAM NAGAR	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	14.05.2025

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				OMP(I)/COMM	611/2025	17.05.2025	YES BANK VS. HARDEV SINGH	ANANJAY SINGH	7030378500	singh.ananjay@gmail.com	17.05.2025
				OMP(I)/COMM	612/2025	17.05.2025	YES BANK VS. TWIN STAR ENGINEERING	ANANJAY SINGH	7030378500	singh.ananjay@gmail.com	17.05.2025
				OMP(I)/COMM	613/2025	17.05.2025	YES BANK VS. BECHAN PRAHLAD	ANANJAY SINGH	7030378500	singh.ananjay@gmail.com	17.05.2025
				CS/COMM	414/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S NANCY ENTERPRISES	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	415/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S OLIMP INDUSTRIES	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	416/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S SPECIAL STEELS INDIA	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	417/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S BALAJI EXTRUCSION MACHINES	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	418/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S ADVANCE RECYCLING SOLUTIONS LLP	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	419/2025	17.05.2025	SARABJEET SINGH BEDI VS. JASMINE KAUR BHATIA	PRAVEEN KUMAR	9999099325	law_sharma@yahoo.com	17.05.2025
				CS(COMM)	427/2025	19.05.2025	STATE BANK OF INDIA VS. SANTU RAM	MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	19.05.2025
				CS(COMM)	428/2025	19.05.2025	M/S SAVITRI WOODS VS. M/S MAHALAXMI PLYWOOD	SHARVAN KUMAR	9996397065	taxmanshravan@gmail.com	19.05.2025
				OMP(I)/COMM	619/2025	20.05.2025	YES BANK VS. AKIL MURAD KHAN	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	20.05.2025
				OMP(I)/COMM	620/2025	20.05.2025	YES BANK VS. JASPREET SINGH CHAWLA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	20.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)/COMM	621/2025	20.05.2025	YES BANK VS. R.S. TRANSPORT AGENCY	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	20.05.2025
				CS(COMM)	433/2025	20.05.2025	FUTURISTIC MEDIA AND ENTERTAINMENT LTD VS. EZKUMAR MALL ONLINE LTD	PANKAJ	9958732424	roy.pankaj@yahoo.co.in	20.05.2025
				OMP(I)/COMM	645/2025	22.05.2025	YES BANK VS. LALIT KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	22.05.2025
				OMP(I)/COMM	642/2025	22.05.2025	SHRIRAM FINANCE LTD VS. DINESH MATHUR	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	22.05.2025
				OMP(I)/COMM	656/2025	23.05.2025	YES BANK VS. ROHAN KHUBCHANDANI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	23.05.2025
				OMP(I)/COMM	657/2025	23.05.2025	YES BANK VS. OM PRAKASH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	23.05.2025
				OMP(I)/COMM	658/2025	23.05.2025	YES BANK VS. SAMIR DHANPAT SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	23.05.2025
				MISC. DJ/COMM	531/2025	24.05.2025	INDIAN OVERSEAS BANK VS. CHANDRA KANWAR	UJJWAL KUMAR	9899596050	ujjwallawfirm@gmail.com	24.05.2025
				CS(COMM)	450/2025	26.05.2025	M/S KWALITY PANAL PRODUCT VS. SANTOSH KUMAR	RAVI KUMAR	9911118926	advocateravi79@gmail.com	26.05.2025
				CS(COMM)	451/2025	26.05.2025	M/S AGGARWAL IRON AND STEEL INDUSTRIES VS. M/S NAMO SHIVAY ENTERPRISES	NITESH KUMAR JHA	7903666504	niteshkumarjha@gmail.com	26.05.2025
				OMP(I)/COMM	679/2025	27.05.2025	YES BANK VS. SUNITA DEVI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	27.05.2025

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				OMP(I)/COMM	680/2025	27.05.2025	YES BANK VS. VIVEK SHARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	27.05.2025
				OMP(I)/COMM	681/2025	27.05.2025	YES BANK VS. SEEMA NAGAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	27.05.2025
				OMP(I)/COMM	682/2025	27.05.2025	YES BANK VS. MOHD. RIYASAT RAHMAN	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	27.05.2025
				MISC. DJ/COMM	539/2025	27.05.2025	BHAVYA ELECTRICALS VS. RAJENDRA KUMAR	NAUSHAD KHAN	9810094957	advocatenashad@gmail.com	27.05.2025
				CS(COMM)	455/2025	27.05.2025	BANK OF MAHARASHTRA VS. GIRJESH GUPTA	BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	27.05.2025
				CS(COMM)	458/2025	28.05.2025	MS AMBE NS AGRO PRODUCTS PVT LTD VS. MS MALIK POLYCHEM PVT LTD	SURESH KUMAR	93120556371	sureshadv5@yahoo.com	28.05.2025
				MISC. DJ/COMM	546/2025	28.05.2025	PRADEEP KUMAR VS. M/S DONA DONI FASHION PVT LTD	MEENAL DUGGAL	8860206363	meenalduggali4@gmail.com	28.05.2025
				CS(COMM)	462/2025	29.05.2025	MAHARAJA SHOE CO. VS. IMRAN ALI	PARMOD KUMAR	9810682372	shekhawatilegal@yahoo.in	29.05.2025
				CS(COMM)	463/2025	29.05.2025	SARVENDRA KUMAR VS. AMIT GUPTA	RAHUL MAURYA	9971607485	advmkrahul@gmail.com	29.05.2025
				CS(COMM)	464/2025	29.05.2025	MESERS BANSAL POLYMERS VS. MESSERS GEETA FOOTWEARS	AMIT GARG	9811706228	anilgarg1996@gmail.com	29.05.2025
				OMP(I)(COMM)	685/2025	29.05.2025	HDFC BANK VS. AJIT KUMAR	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	29.05.2025
				OMP(I)(COMM)	689/2025	30.05.2025	HDFC BANK VS. VIKASH SHARMA	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025
				OMP(I)(COMM)	690/2025	30.05.2025	HDFC BANK VS. RAHUL KUMAR	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025

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				OMP(I)(COMM)	691/2025	30.05.2025	HDFC BANK VS. SARVESH KUMAR	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025
				OMP(I)(COMM)	692/2025	30.05.2025	HDFC BANK VS. NAVED	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025
				OMP(I)(COMM)	693/2025	30.05.2025	HDFC BANK VS. ASHWANI GUPTA	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025
				OMP(I)(COMM)	709/2025	31.05.2025	SHRIRAM FINANCE LTD VS. AMEENUL HAQ	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	31.05.2025
				OMP(I)(COMM)	710/2025	31.05.2025	SHRIRAM FINANCE LTD VS. ATUL KR TYAGI	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	31.05.2025
				OMP(I)(COMM)	711/2025	31.05.2025	SHRIRAM FINANCE LTD VS. RAJU JAI JAGAN	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	31.05.2025
				CS/(COMM)	484/2025	31.05.2025	STATE BANK OF INDIA VS. NEELAM	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	31.05.2025
				CS/(COMM)	485/2025	31.05.2025	STATE BANK OF INDIA VS. NISHA RATHORE	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	31.05.2025
				CS/(COMM)	486/2025	31.05.2025	BANK OF BARODA VS. CARNAMA INFOTECH AND BPO LLP	VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	31.05.2025
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		CS (COMM)/350/2025	01-05-2025	MALLIKA Vs BHUPENDRA CHAUHAN	RAJIV RANJAN	8800234388	WRAJIVRANJAN@GMAIL.COM	30-04-2025
					OMP (I) (COMM.)/500/2025	01-05-2025	Yes Bank Ltd Vs VIJAY PAL	LALIT PANDAY	8130383143	LALITPANDEYADV<@GMAIL.COM	30-04-2025
					OMP (I) (COMM.)/501/2025	01-05-2025	Yes Bank Ltd Vs POOJA SOLANKI	LALIT PANDAY	8130383143	LALITPANDEYADV<@GMAIL.COM	30-04-2025
					Execution (Comm.)/151/2025	02-05-2025	Shreeram Vanijya Global Exim Pvt Ltd Vs KRF LTD				01-05-2025

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					CS (COMM)/358/2025	02-05-2025	Jivaa Retails India Pvt Ltd Vs Tawir Doors and Ors	R.K SHARMA	9810379033	rk.shMna.adv l@ghail@m	01-05-2025
					OMP (I) (COMM.)/521/2025	02-05-2025	HDFC BANK LTD Vs VIKAS SHARMA	LALIT PANDAY	8130383143	lalitgandexadv@gmail.com	01-05-2025
					OMP (I) (COMM.)/522/2025	02-05-2025	HDFC BANK LTD Vs MOHAMMAD AAQIB	LALIT PANDAY	8130383143	lalitgandexadv@gmail.com	01-05-2025
					OMP (I) (COMM.)/523/2025	02-05-2025	YES BANK LTD Vs MAHESH SINGHAL	LALIT PANDAY	8130383143	lalitgandexadv@gmail.com	01-05-2025
					OMP (I) (COMM.)/524/2025	02-05-2025	YES BANK LTD Vs RAJ KUMAR	LALIT PANDAY	8130383143	lalitgandexadv@gmail.com	01-05-2025
					OMP (I) (COMM.)/525/2025	02-05-2025	YES BANK LTD Vs ACHHE LAL GAUTAM	LALIT PANDAY	8130383143	lalitgandexadv@gmail.com	01-05-2025
					OMP (I) (COMM.)/526/2025	02-05-2025	YES BANK LTD Vs AKHIL TEJPAL GOYAL	LALIT PANDAY	8130383143	lalitgandexadv@gmail.com	01-05-2025
					M-Ex/203/2025	06-05-2025	Sanjay Garg Vs SCK Infratech Pvt Ltd				
					Execution (Comm.)/158/2025	08-05-2025	M/S DEEP JYOTI RUBBER PVT LTD Vs M/S SANDHU CONTRACTOR PVT LTD				
					Misc DJ/469/2025	08-05-2025	RAGHBIR SINGH Vs MOHINDER SINGH				
					Execution (Comm.)/161/2025	09-05-2025	CANARA BANK Vs KULDEEP				
17	SH. JINDAL, JUDGE (COMMERCIAL COURT)	SANJAY WEST DISTRICT	202 Extn Block	OMP (I) COMM	OMP (I) (COMM.)/503/2025	01-05-2025	Orix Auto Infrastructure Service Ltd Vs Shankar R	ABID AHMAD	92t3t4224	abidahmadadvocate@gmail.com	30-04-2025
				CS (COMM)	CS (COMM)/353/2025	02-05-2025	STATE BANK OF INIDA Vs MUNIPAL	MANOJ KUMAR PANDEY	9654371856	advpandevmanoj@gmail.com	01-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)	CS (COMM)/354/2025	02-05-2025	State Bank Of India Vs BIMLA	MS S SOOD	9811786067	msssoodadvocate@gmail.com	01-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/507/2025	02-05-2025	HDFC BANK LTD Vs REENA CHAUDHARY	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	01-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/508/2025	02-05-2025	YES BANK LTD Vs KAPIL KUMAR SANSI	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	01-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/540/2025	03-05-2025	HDFC BANK LTD Vs AVNEESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	30-04-2025
				CS (COMM)	CS (COMM)/367/2025	05-05-2025	GROMOR OVERSEAS LIMITED Vs goflex ltd	PRAMOD AGGARWAL	9810082372	shekhualileunla@ahoin	02-05-2025
				CS (COMM)	CS (COMM)/368/2025	05-05-2025	PLATINEX DB BATHWARE INDIA PVT LTD Vs SANGANI KAUSHIK BHIKHUBHAI	STUTIWASON	9811227766,	wasonandwason@gmail.com	01-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/545/2025	05-05-2025	HDFC BANK LTD Vs RACHIT SAXENA	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	01-05-2025
				CS (COMM)	CS (COMM)/375/2025	06-05-2025	SUNIL JAIN Vs MS WATERSPOTTER INDIA PVT LTD	RAHUL KUMAR	9971096840	CONTACT.SHEPHERDLAW@GMAIL.COM	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/562/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs PRAVEEN BANSAL	KARAN CHIBBAR	9560099203	karanchibbaradvocate@gmail.com	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/563/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs GOURAV KUMAR	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/564/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PANKAJ P	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/565/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs NAJIM	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/566/2025	06-05-2025	YES BANK LTD. Vs SATISH HARI RAM	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	05-05-2025

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				CS (COMM)	CS (COMM)/377/2025	07-05-2025	TARZAN ELECTRICALS PVT LTD Vs KOMERCO ENTERPRISES	BRIENDRA KUMAR	8700858746	briendrakumar619@gmail.com	04-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/568/2025	07-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs AKHILESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyadav@gmail.com	06-05-2025
				CS (COMM)	CS (COMM)/381/2025	08-05-2025	CHEMELYNE POLYSTABS LLP Vs PUSHKER PAINT INDUSTRIES	OJASVI KHANEJA	9990503001	obasvikhaneja48@gmail.com	07-05-2025
				CS (COMM)	CS (COMM)/389/2025	09-05-2025	M/s Smart Enterprises Vs M/s Shivam Construction	Karan Attri	9971824432	advocates@lexpractice.com	07-05-2025
				CS (COMM)	CS (COMM)/390/2025	09-05-2025	STATE BANK OF INIDA Vs SANJAY KUMAR	MANOJ KUMAR PANDEY	9654371856	advpandevmanoj@gmail.com	07-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/577/2025	09-05-2025	YES BANK LTD Vs SAURABH CHAWLA	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	07-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/578/2025	09-05-2025	YES BANK LTD Vs DURGESH SINGH	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	07-05-2025
				CS (COMM)	CS (COMM)/396/2025	13-05-2025	State Bank of India Vs Raj Rani	KRISHAN KUMAR SHARMA	9315165656	advkrishana1411@gmail.com	08-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/581/2025	13-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PINTOO HARI RAM	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	13-05-2025
				ARB. A. (COMM.)	ARB. A. (COMM.)/4/2025	14-05-2025	HARJEET SINGH Vs SHRI RAM TRANSPORT FIN CO LTD	BHALLA BHALLA	99818362434	bhallaadvocates@gmail.com	13-05-2025
				CS (COMM)	CS (COMM)/402/2025	14-05-2025	Aditya Infotech Limited Vs Spyvision Solutions and Technology Private Limited	AMIT KUMAR SINGH	99871291420	jurisprudence011@gmail.com	08-05-2025
				CS (COMM)	CS (COMM)/403/2025	14-05-2025	M/s Rajasthan Steel Corporation Vs M/s HMP Engineering Private Limited and Ors	BHARATT GROVER	8595653336	shankardaslegal@gmail.com	09-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/585/2025	14-05-2025	Shriram Finance Ltd Vs SHIVAM	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	13-05-2025

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				OMP (I) COMM	OMP (I) (COMM.)/586/2025	14-05-2025	Shriram Finance Ltd Vs ROCKY	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	13-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/588/2025	14-05-2025	Shriram Finance Ltd Vs SHAKEEL 6108	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	13-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/589/2025	14-05-2025	Shriram Finance Ltd Vs SHAKEEL 7483	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	13-05-2025
				CS (COMM)	CS (COMM)/405/2025	15-05-2025	NIKE INNOVATE CV AND ANR Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	12-05-2025
				CS (COMM)	CS (COMM)/407/2025	15-05-2025	MINOCHA ENTERPRISES PVT LTD Vs NEEDLE EYE PLASTIC INDUSTRIES PVT LTD	JS KOHLI	9999631964	jasneetsinghkohli@gmail.com	13-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/592/2025	16-05-2025	YES BANK LTD. Vs RAJINDER PRASHAD	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	15-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/593/2025	16-05-2025	YES BANK LTD. Vs JITENDER YADAV	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	15-05-2025
				CS (COMM)	CS (COMM)/420/2025	17-05-2025	M/s Oberoi Paints Private Limited Vs M/s Advent Enterprises and Ors	BHARATT GROVERR	8595653336	shankardaslegal@gmail.com	15-05-2025
				CS (COMM)	CS (COMM)/421/2025	17-05-2025	M/s Krishna Steel Corporation Vs M/s Alfa Steel and Ors	BHARATT GROVERR	8595653336	shankardaslegal@gmail.com	15-05-2025
				CS (COMM)	CS (COMM)/422/2025	17-05-2025	M/s Capital Industrial Enterprises Vs M/s PS Enterprises and Ors	BHARATT GROVERR	8595653336	shankardaslegal@gmail.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/605/2025	17-05-2025	AXIS BANK LTD Vs MOHD TAHIR KHAN	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/606/2025	17-05-2025	YES BANK LTD Vs ASHISH KUMAR	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/607/2025	17-05-2025	YES BANK LTD Vs OM PRAKASH	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	16-05-2025

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				OMP (I) COMM	OMP (I) (COMM.)/608/2025	17-05-2025	YES BANK LTD Vs ANGELINA FRANCIS	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/609/2025	17-05-2025	YES BANK LIMITED Vs VIJAY KUMAR SINGH	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/615/2025	19-05-2025	YES BANK LTD. Vs MOHAMMAD DAWOOD	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	16-05-2025
				CS (COMM)	CS (COMM)/436/2025	20-05-2025	VIKRANT GUPTA Vs PRAVEEN KUMARI	DEEPAK AGGARWAL	9810798989	adv.rslegal@gmail.com	17-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/633/2025	20-05-2025	YES BANK LTD Vs PUSHPENDRA PAWAR	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	19-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/634/2025	20-05-2025	YES BANK LTD Vs MOHD SAQIB	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	19-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/635/2025	20-05-2025	YES BANK LTD Vs SANTOSH DEVI	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	19-05-2025
				CS (COMM)	CS (COMM)/437/2025	21-05-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Sunita	KARTIKA TUTYA	6443000880	contact@aaalegal.pro	19-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/636/2025	21-05-2025	YES BANK LTD Vs SURAJ CHOUDHARY	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	20-05-2025
				Misc DJ/	Misc DJ/522/2025	22-05-2025	M/S SIRCA PAINTS INDIA LTD Vs K CUBES	PARTH SHARMA	98108 66704	officeofparthsharma@gmail.com	20-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/641/2025	22-05-2025	YES BANK LTD Vs VIKRAM SINGH	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	20-05-2025
				CS (COMM)	CS (COMM)/443/2025	23-05-2025	GK Rangwala and Co Pvt Ltd Vs Gayatri Marketing	VS SHARMA	8802200600	adv.vssharma@gmail.com	20-05-2025
				CS (COMM)	CS (COMM)/444/2025	23-05-2025	GENETIX BIOTECH ASIA LIMITED Vs ACCUTEST BIOLOGICS PRIVATE LIMITED	MADHAV SGAWRI	8700568976	maclbav@.rkgco.com	20-05-2025

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				OMP (I) COMM	OMP (I) (COMM.)/650/2025	23-05-2025	YES BANK LTD Vs SAGIR AHMAD	SACHINKATYA L	011-26211488	legal@Katvalassociates.com	22-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/651/2025	23-05-2025	YES BANK LTD Vs SAKEEL ABDUL SALAM	SACHINKATYA L	011-26211488	legal@Katvalassociates.com	22-05-2025
				CS (COMM)	CS (COMM)/447/2025	24-05-2025	Rajinder Satija Vs Sandeep Tandon	ARUN CHAWLA	9971195999	varun@legalcare.co.in	22-05-2025
				CS (COMM)	CS (COMM)/448/2025	24-05-2025	GENETIX BIOTECH ASIA LIMITED Vs MS ELITE LABS	MADHAV GAWRI	8700568976	maclbav@rkgco.com	25-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/665/2025	24-05-2025	YES BANK LTD. Vs DEEPAK JAISWAL	SACHINKATYA L	011-26211488	legal@Katvalassociates.com	25-04-2025
				CS (COMM)	CS (COMM)/452/2025	26-05-2025	KULDEEP SINGH Vs CHARDI KALA ENTERPRISES	APRAJIT AND SURESH KUMAR	99313119503	sudeshkradvocate@gmail.com	21-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/670/2025	26-05-2025	HDFC BANK LTD Vs VIKAS SHARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	24-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/671/2025	26-05-2025	HDFC BANK LTD Vs DALJEET KANWALJIT SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	24-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/672/2025	26-05-2025	HDFC BANK LTD Vs ANIL VERMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	24-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/673/2025	26-05-2025	Yes Bank Ltd Vs MD SAAJID QURESHI	SACHINKATYA L	011-26211488	legal@Katvalassociates.com	24-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/674/2025	26-05-2025	Yes Bank Ltd Vs PARMESHWAR SINGH	SACHINKATYA L	011-26211488	legal@Katvalassociates.com	24-05-2025
				CS (COMM)	CS (COMM)/454/2025	27-05-2025	UNION BANK OF INDIA Vs ARSHI	ALOK KUMAR	9911000126	alokadv.9911@gmail.com	26-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/676/2025	27-05-2025	YES BANK LTD. Vs NAR SINGH KHATRI	SACHINKATYA L	011-26211488	legal@Katvalassociates.com	26-05-2025

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				CS (COMM)	CS (COMM)/465/2025	29-05-2025	PP Books Pvt Ltd Vs Exceli Edutech Pvt Ltd	ARPIT JAIN	098115958	arpitjain2099@gmail.co	14-05-2025
				CS (COMM)	CS (COMM)/466/2025	29-05-2025	MS FIN enterprises through its Sole Proprietor Mrs Tara Sharma Vs Ranjit Singh	ABHISHAK SHARMA	9711477106	abhishaksharma800@gmail.com	26-05-2025
				CS (COMM)	CS (COMM)/467/2025	29-05-2025	Icici Bank Vs ROHAN GUPTA	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	26-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/686/2025	29-05-2025	HDFC BANK LTD Vs LALIT VERMA	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	26-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/687/2025	29-05-2025	YES BANK LTD Vs KESHAV SHARMA	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	26-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/688/2025	29-05-2025	YES BANK LTD Vs ANKUR SHARMA	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	26-05-2025
				CS (COMM)	CS (COMM)/470/2025	30-05-2025	GSI ENTERPRISES PVT LTD Vs VERMA ENGINEERS AND CONTRACTORS PVT LTD	VALI & CO	9910358225	office@vali.co.in	28-05-2025
				CS (COMM)	CS (COMM)/472/2025	30-05-2025	GSI ENTERPRISES PVT LTD Vs VERMA ENGINEERS AND CONTRACTORS PVT LTD	VALI & CO	9910358225	office@vali.co.in	28-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/698/2025	30-05-2025	Hdfc Bank Limited Vs LOKESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	28-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/699/2025	30-05-2025	Hdfc Bank Limited Vs RUBY GHAI	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	28-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/700/2025	30-05-2025	Hdfc Bank Limited Vs ARVIND ROHILA	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	28-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/701/2025	30-05-2025	Hdfc Bank Limited Vs VIVEK PRATAP SINGH	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	28-05-2025
				CS (COMM)	CS (COMM)/473/2025	31-05-2025	Infinitude International Private Limited Vs Babu Lal Teli	SS W ANI	8750618722	sswaniassociates@gmail.com	28-05-2025

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				CS (COMM)	CS (COMM)/474/2025	31-05-2025	Bank of Baroda Vs Anand Kumar Mishra	SHARMA&ASSOCIATES	9650501903	advhunnnysharma.28@gmail.com	29-05-2025
				CS (COMM)	CS (COMM)/475/2025	31-05-2025	Infinitude International Private Limited Vs Ganeshgarhia Construction Pvt Ltd	SHARMA&ASSOCIATES	9650501903	advhunnnysharma.28@gmail.com	29-05-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	Ex.COMM - Award by Arb. Comm./11/2025	Ex.COMM - Award by Arb. Comm./11/2025	01-05-2025	SOHAN LAL COMMODITY MANAGEMENT LTD Vs M/S R R AGROTECH	Rahat Bansal	9899057063	advrahatbansal@gmail.com	01-05-2025
				OMP (I) (COMM.)/502/2025	OMP (I) (COMM.)/502/2025	01-05-2025	Yes Bank Ltd Vs SADHU RAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-05-2025
				Execution (Comm.)/150/2025	Execution (Comm.)/150/2025	02-05-2025	BEC CONDUITS PRIVATE LIMITED Vs M J ENGINEERING WORKS (P) LIMITED	Saakaar Sardana	9811600007	info@saakaarsardana.com	02-05-2025
				CS (COMM)/356/2025	CS (COMM)/356/2025	02-05-2025	State Bank Of India Vs Raj Kumar	Ms S. SOOD	9811786067	msssoodadvocate@gmail.com	02-05-2025
				OMP (I) (COMM.)/515/2025	OMP (I) (COMM.)/515/2025	02-05-2025	YES BANK LTD Vs MOHD TANVEER UL HASAN	Sachin Katyal	011-26211488	legal@Katyalassociates.com	02-05-2025
				OMP (I) (COMM.)/516/2025	OMP (I) (COMM.)/516/2025	02-05-2025	YES BANK LTD Vs NN LOGISTICS THROUGH ITS PROP	Sachin Katyal	011-26211488	legal@Katyalassociates.com	02-05-2025
				OMP (I) (COMM.)/517/2025	OMP (I) (COMM.)/517/2025	02-05-2025	YES BANK LTD Vs SUNIL KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	02-05-2025
				OMP (I) (COMM.)/518/2025	OMP (I) (COMM.)/518/2025	02-05-2025	YES BANK LTD Vs MANISH BHADANA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	02-05-2025
				CS (COMM)/359/2025	CS (COMM)/359/2025	03-05-2025	STATE BANK OF INIDA Vs SURENDER KUMAR MITTAL	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	03-05-2025
				CS (COMM)/360/2025	CS (COMM)/360/2025	03-05-2025	Ashish Garg Vs DEVENDER KUMAR	PRAMOD AGARWAL	9810682372	shekhawatilegal@yahoo.in	03-05-2025
				OMP (I) (COMM.)/535/2025	OMP (I) (COMM.)/535/2025	03-05-2025	HDFC BANK LTD Vs SATISH KUMAR	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025

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				OMP (I) (COMM.)/536/2025	OMP (I) (COMM.)/536/2025	03-05-2025	HDFC BANK LTD Vs MANTOSH MISHRA		LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025
				OMP (I) (COMM.)/537/2025	OMP (I) (COMM.)/537/2025	03-05-2025	HDFC BANK LTD Vs CHANDAN KUMAR PRASAD		LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025
				OMP (I) (COMM.)/538/2025	OMP (I) (COMM.)/538/2025	03-05-2025	HDFC BANK LTD Vs GURVINDER SINGH		LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025
				OMP (I) (COMM.)/539/2025	OMP (I) (COMM.)/539/2025	03-05-2025	HDFC BANK LTD Vs DIMPLE VERMA		LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025
				Ex.COMM - Award by Arb. Comm./12/2025	Ex.COMM - Award by Arb. Comm./12/2025	05-05-2025	M/S MUTHOOT FINCORP LTD Vs LALITA		GYAN VARDHAN SINGH,	9971883579	ardhanslawfirm@gmail.com	05-05-2025
				CS (COMM)/363/2025	CS (COMM)/363/2025	05-05-2025	MS VARDHMAN UDYOG Vs RAMESH CHAND JAT		Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	05-05-2025
				CS (COMM)/364/2025	CS (COMM)/364/2025	05-05-2025	MS VARDHMAN UDYOG Vs RAM SINGH HARITWAL		Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	05-05-2025
				CS (COMM)/365/2025	CS (COMM)/365/2025	05-05-2025	DYD Industrial Solutions through Rajesh Kulhar Vs Mark Tech Polymers Private Limited		Himanshu Ahuja	9654546559	advocate.himanshuahuja23@gmail.com	05-05-2025
				CS (COMM)/366/2025	CS (COMM)/366/2025	05-05-2025	Pravesh Bhandari Vs Ashimara Housing Pvt Ltd		Rahul Malhotra	9899218215	rahulsmalhotra@gmail.com	05-05-2025
				OMP (I) (COMM.)/544/2025	OMP (I) (COMM.)/544/2025	05-05-2025	HDFC BANK LTD Vs AMIT AMIT		Ajay Uppal	9811740125	Virtuous.people@rnail.com	05-05-2025
				CS (COMM)/371/2025	CS (COMM)/371/2025	06-05-2025	SURESH DATT PARASHAR AND ANR Vs RISHABH UPADHYAY AND ORS		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-05-2025
				OMP (I) (COMM.)/550/2025	OMP (I) (COMM.)/550/2025	06-05-2025	Yes Bank Ltd Vs AJAY KUMAR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-05-2025
				OMP (I) (COMM.)/551/2025	OMP (I) (COMM.)/551/2025	06-05-2025	Yes Bank Ltd Vs MOHD SONU		MGA Law Office	9811504426	mgalawoffice@gmail.com	06-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VsADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/552/2025	OMP (I) (COMM.)/552/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs URMILA H	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	06-05-2025
				OMP (I) (COMM.)/567/2025	OMP (I) (COMM.)/567/2025	07-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs MUKESH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-05-2025
				CS (COMM)/379/2025	CS (COMM)/379/2025	08-05-2025	UNION BANK OF INDIA Vs AMIT ARORA	Narender Lakra	9810157128	nlakraadv@gmail.com	08-05-2025
				CS (COMM)/380/2025	CS (COMM)/380/2025	08-05-2025	STATE BANK OF INDIA Vs MEENAKSHI RAJPAL	Vijay Prakash	9810210832	Not Provided	08-05-2025
				OMP (I) (COMM.)/571/2025	OMP (I) (COMM.)/571/2025	09-05-2025	YES BANK LTD Vs RACHIT KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	09-05-2025
				OMP (I) (COMM.)/572/2025	OMP (I) (COMM.)/572/2025	09-05-2025	YES BANK LTD Vs GURVINDER SINGH	Sachin Katyal	011-26211488	legal@Katyalassociates.com	09-05-2025
				CS (COMM)/391/2025	CS (COMM)/391/2025	13-05-2025	SS FOOTWEAR Vs KGN FOOTWEAR	Mukuk Rawal	9899000289	mukul_rawal@yahoo.com	13-05-2025
				CS (COMM)/392/2025	CS (COMM)/392/2025	13-05-2025	State Bank of India Vs Rahul Sharma	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	13-05-2025
				CS (COMM)/400/2025	CS (COMM)/400/2025	14-05-2025	COGOPORT PRIVATE LIMITED Vs FENDA AUDIO INDIA PVT LTD	Uday Kumar	8882303942	advudaykumar@gmail.com	14-05-2025
				CS (COMM)/401/2025	CS (COMM)/401/2025	14-05-2025	Eltecks India Private Limited Through Ar Ankit Jain Vs IRAS PRAMANIK	Aadesh Saraswat	9999359053	aadesh9696@gmail.com	14-05-2025
				OMP (I) (COMM.)/583/2025	OMP (I) (COMM.)/583/2025	14-05-2025	Shriram Finance Ltd Vs URVASHI TOMER	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	14-05-2025
				Ex.COMM - Award by Arb. Comm./18/2025	Ex.COMM - Award by Arb. Comm./18/2025	15-05-2025	AMAN GUPTA Vs RAKESH KAILA	Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	15-05-2025
				Execution (Comm.)/164/2025	Execution (Comm.)/164/2025	15-05-2025	SHRI VINOD KUMAR BANGA Vs M/S SATKRITI INFOTAINMENT PVT LTD	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	15-05-2025

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				CS (COMM)/408/2025	CS (COMM)/408/2025	16-05-2025	Union Bank Of India Vs Tosif Ahmed	Vijay Lakshmi Jain	9811373999	advvijaylakshmi.jain@gmail.com	16-05-2025
				CS (COMM)/409/2025	CS (COMM)/409/2025	16-05-2025	COGOPORT PRIVATE LIMITED Vs DIVYA LAXMI OVERSEAS	Uday Kumar	8882303942	advudaykumar@gmail.com	16-05-2025
				CS (COMM)/410/2025	CS (COMM)/410/2025	16-05-2025	RAKESH KUMAR SHARMA TRADING AS MS LABTRONICS Vs SUMAN DEVI TRADING AS MS LABTRON INSTRUMENTS AND	Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	16-05-2025
				OMP (I) (COMM.)/594/2025	OMP (I) (COMM.)/594/2025	16-05-2025	YES BANK LTD Vs RANJEET VIJAY PANDIT	Sachin Katyal	011-26211488	legal@Katyalassociates.com	16-05-2025
				OMP (I) (COMM.)/595/2025	OMP (I) (COMM.)/595/2025	16-05-2025	YES BANK LTD Vs SANJAY KUMAR JHA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	16-05-2025
				CS (COMM)/411/2025	CS (COMM)/411/2025	17-05-2025	M/s Suprabhat Textile Private Limited Vs Sanjay Kumar Singh Rana	Varun Mehlawat	9873486348	VARUN_MEHLAWAT@YAHOO.CO.IN	17-05-2025
				CS (COMM)/423/2025	CS (COMM)/423/2025	19-05-2025	State Bank Of India Vs GARVITA GARG	A. K. Raut	9999132159	akroutadvocate@gmail.com	19-05-2025
				CS (COMM)/424/2025	CS (COMM)/424/2025	19-05-2025	STATE BANK OF INIDA Vs RAKESH	Manoj Pandey	9654371824	advpandeymanoj@gmail.com	19-05-2025
				OMP (I) (COMM.)/614/2025	OMP (I) (COMM.)/614/2025	19-05-2025	Yes Bank Ltd Vs ASHOK KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-05-2025
				OMP (I) (COMM.)/622/2025	OMP (I) (COMM.)/622/2025	20-05-2025	Yes Bank Ltd Vs RAJEEV SINGH MEENA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	20-05-2025
				OMP (I) (COMM.)/623/2025	OMP (I) (COMM.)/623/2025	20-05-2025	YES BANK LTD Vs SANJEEV SINGH	Ananjoy Singh	7030378800	Not Provided	20-05-2025
				OMP (I) (COMM.)/624/2025	OMP (I) (COMM.)/624/2025	20-05-2025	YES BANK LTD Vs AMIT ARYA	Ananjoy Singh	7030378800	Not Provided	20-05-2025
				OMP (I) (COMM.)/625/2025	OMP (I) (COMM.)/625/2025	20-05-2025	YES BANK LTD Vs AMIT BIJENDER SINGH	Ananjoy Singh	7030378800	Not Provided	20-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/441/2025	CS (COMM)/441/2025	22-05-2025	ARUN KUMAR BHOWMIK PROPRIETOR OF AMTECH ENGINEERS Vs M S ASAHI INDIA GLASS LTD	Rohan Taneja	9953542080	rohan.taneja@kred- jure.in	22-05-2025
				OMP (I) (COMM.)/637/2025	OMP (I) (COMM.)/637/2025	22-05-2025	Shriram Finance Ltd Vs BRIJ CHAUDHRI	Manoj Kumar	9811133644	MANOJK.ADV@GM AIL.COM	22-05-2025
				OMP (I) (COMM.)/638/2025	OMP (I) (COMM.)/638/2025	22-05-2025	YES BANK LTD Vs MANOJ KUMAR	Ananjay Singh	7030378800	Not Provided	22-05-2025
				OMP (I) (COMM.)/639/2025	OMP (I) (COMM.)/639/2025	22-05-2025	YES BANK LTD Vs NARENDER KUMAR SHARMA	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	22-05-2025
				OMP (I) (COMM.)/640/2025	OMP (I) (COMM.)/640/2025	22-05-2025	YES BANK LTD Vs KALPANA AMIT KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	22-05-2025
				OMP (I) (COMM.)/652/2025	OMP (I) (COMM.)/652/2025	23-05-2025	YES BANK LTD Vs NAVEEN KUMAR SHARMA	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	23-05-2025
				OMP (I) (COMM.)/653/2025	OMP (I) (COMM.)/653/2025	23-05-2025	YES BANK LTD Vs NUMRO CONSTRUCTIONS PRIVATE LIMITED	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	23-05-2025
				OMP (I) (COMM.)/654/2025	OMP (I) (COMM.)/654/2025	23-05-2025	YES BANK LTD Vs SUDHIR SAXENA	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	23-05-2025
				OMP (I) (COMM.)/655/2025	OMP (I) (COMM.)/655/2025	23-05-2025	HDFC BANK LTD Vs NUTAN TYAGI	Ajay Uppal	9811740125	Virtuous.people@rn ail.com	23-05-2025
				OMP (I) (COMM.)/666/2025	OMP (I) (COMM.)/666/2025	24-05-2025	Yes Bank Ltd Vs ARVIND KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	24-05-2025
				OMP (I) (COMM.)/667/2025	OMP (I) (COMM.)/667/2025	24-05-2025	YES BANK LTD Vs PRIYANKA KUMARI	Ananjay Singh	7030378800	Not Provided	24-05-2025
				Ex.COMM - Award by Arb. Comm./24/2025	Ex.COMM - Award by Arb. Comm./24/2025	26-05-2025	Kotak Mahindra Prime Ltd Vs Raju Singh	Ritu Rana	9310817303	codelegalconsultants @gmail.com	26-05-2025
				CS (COMM)/449/2025	CS (COMM)/449/2025	26-05-2025	Maharaja Shoe Co Vs MAYASHEEL RETAIL INDIA LTD	PRAMOD AGARWAL	9810682372	shekhawatilegal@yah oo.in	26-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/669/2025	OMP (I) (COMM.)/669/2025	26-05-2025	Yes Bank Ltd Vs PRIYA PRIYA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-05-2025
				CS (COMM)/453/2025	CS (COMM)/453/2025	27-05-2025	BHISHAM POPLI Vs MS RAHEJA DEVELOPERS LTD	Sudhir Gupta	9313885241	SGADV0472@GMAIL.COM	27-05-2025
				OMP (I) (COMM.)/675/2025	OMP (I) (COMM.)/675/2025	27-05-2025	Yes Bank Ltd Vs AMAR SAINI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	27-05-2025
				CS (COMM)/457/2025	CS (COMM)/457/2025	28-05-2025	Ashvinder Kaur and Anr Vs Sarbestos Auto Spares Pvt Ltd	Siddhant Juyal	8375868868	adv.siddhantjuyal@gmail.com	28-05-2025
				CS (COMM)/459/2025	CS (COMM)/459/2025	29-05-2025	bank of baroda Vs anuj pratap singh	Sanjeet Kumar Singh	9868588173	sanjeetadvo@yahoo.co.in	29-05-2025
				CS (COMM)/460/2025	CS (COMM)/460/2025	29-05-2025	PUNJAB AND SIND BANK Vs MONICA SHARMA	Girish Verma	9811135305	legal.gva@gmail.com	29-05-2025
				Execution (Comm.)/182/2025	Execution (Comm.)/182/2025	30-05-2025	Unimark Healthcare Limited Vs Ophtho Pharma Private Limited	Nitin Nayyar	9811711730	lawindiadirect@gmail.com	30-05-2025
				CS (COMM)/468/2025	CS (COMM)/468/2025	30-05-2025	KANDOTH MOHAMMED SHAMZEER Vs KALPATARU POWER TRANSMISSION LTD	Sanjeev Kumar	7011678591	Not Provided	30-05-2025
				CS (COMM)/469/2025	CS (COMM)/469/2025	30-05-2025	Infinitude International Private Limited Vs Beton RMC	Shakeel Sharwar wani	8750618722	sswaniassociates@gmail.com	30-05-2025
				OMP (I) (COMM.)/694/2025	OMP (I) (COMM.)/694/2025	30-05-2025	Hdfc Bank Limited Vs JONUN NARESH KUMAR	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	30-05-2025
				CS (COMM)/476/2025	CS (COMM)/476/2025	31-05-2025	STATE BANK OF INDIA Vs KANCHAN JHA PROP OF LEVINA INDUSTRIES	Kanchan Jha	9999501346	kanchan421994@gmail.com	31-05-2025
				CS (COMM)/477/2025	CS (COMM)/477/2025	31-05-2025	Infinitude International Private Limited Vs Latala Construction Co	Shakeel Sharwar wani	8750618722	sswaniassociates@gmail.com	31-05-2025
				Execution (Comm.)/155/2025	Execution (Comm.)/155/2025	07-05-2025	MANPREET SINGH Vs sunny neiky	Vishwandra verma	9871704611	verma.vishwendra@yahoo.co.in	07-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/567/2025	OMP (I) (COMM.)/567/2025	07-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs MUKESH		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-05-2025
				OMP (I) (COMM.)/535/2025	OMP (I) (COMM.)/535/2025	03-05-2025	HDFC BANK LTD Vs SATISH KUMAR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-05-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	Counter Claim/23/2025	Counter Claim/23/2025	01-05-2025	SHANKAR LAL Vs RAMAN GANDHI					
				CS (COMM)/351/2025	CS (COMM)/351/2025	01-05-2025	BANK OF BARODA Vs Sudhir Kumar		DEEPA GUPTA	9312292558		29-04-2025
				CS (COMM)/352/2025	CS (COMM)/352/2025	01-05-2025	PUNJAB NATIONAL BANK Vs MANOJ KUMAR GUPTA		AVADESH KR. SHAKYA	9810362628	akshakya01@gmail.com	25-04-2025
				OMP (I) (COMM.)/504/2025	OMP (I) (COMM.)/504/2025	01-05-2025	Yes Bank Ltd Vs ASHWANI KUMAR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	28-04-2025
				OMP (I) (COMM.)/527/2025	OMP (I) (COMM.)/527/2025	02-05-2025	HDFC BANK LTD Vs PAWAN KUMAR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-05-2025
				OMP (I) (COMM.)/528/2025	OMP (I) (COMM.)/528/2025	02-05-2025	HDFC BANK LTD Vs SUBODH SINGH		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-05-2025
				OMP (I) (COMM.)/529/2025	OMP (I) (COMM.)/529/2025	02-05-2025	HDFC BANK LTD Vs KHURSHID		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-05-2025
				OMP (I) (COMM.)/530/2025	OMP (I) (COMM.)/530/2025	02-05-2025	HDFC BANK LTD Vs PRASUN KUMAR TIWARI		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-05-2025
				OMP (I) (COMM.)/531/2025	OMP (I) (COMM.)/531/2025	02-05-2025	YES BANK LTD Vs PRAMOD KUMAR SHARMA		KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	30-04-2025
				OMP (I) (COMM.)/532/2025	OMP (I) (COMM.)/532/2025	02-05-2025	YES BANK LTD Vs AMIT RAMSWAROOP		KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	30-04-2025
				OMP (I) (COMM.)/543/2025	OMP (I) (COMM.)/543/2025	03-05-2025	HDFC BANK LTD Vs PRIYANSHU SOHANE		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-05-2025

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				Ex.COMM - Award by Arb. Comm./13/2025	Ex.COMM - Award by Arb. Comm./13/2025	05-05-2025	EQUITAS SMALL FINANCE BANK LTD Vs DHARMENDER ROY				
				OMP (I) (COMM.)/549/2025	OMP (I) (COMM.)/549/2025	05-05-2025	Yes Bank Ltd Vs KAMAL AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-05-2025
				Execution (Comm.)/153/2025	Execution (Comm.)/153/2025	06-05-2025	PINTU Vs Neha Bus Services Pvt Ltd				
				OMP (I) (COMM.)/560/2025	OMP (I) (COMM.)/560/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs JITENDER KUMAR KHARBANDA	KARAN CHIBBER			
				CS (COMM)/378/2025	CS (COMM)/378/2025	07-05-2025	MINOCHA ENTERPRISES PVT LTD Vs SAISIDDI ENGINEERING TEK PVT LTD	JUNSEET SINGH KOHLI	9999631964	CHAMBER@KOHLI ASSOCIATES.IN	03-05-2025
				OMP (I) (COMM.)/570/2025	OMP (I) (COMM.)/570/2025	07-05-2025	YES BANK LTD Vs RAJ KUMAR	KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	05-05-2025
				Ex.COMM - Award by Arb. Comm./15/2025	Ex.COMM - Award by Arb. Comm./15/2025	08-05-2025	Punjab National Bank Vs Ms Sapna Mishra				
				Ex.COMM - Award by Arb. Comm./16/2025	Ex.COMM - Award by Arb. Comm./16/2025	08-05-2025	Superfil Engineers Pvt Ltd Vs M/S Rose Engineering				
				CS (COMM)/385/2025	CS (COMM)/385/2025	08-05-2025	OM LOGISTICS LIMITED Vs BAKUL CASTING PRIVATE LIMITED	ARUN AGGARWAL	9810163624	ADVOCATEARUN23@GMAIL.COM	06-05-2025
				OMP (I) (COMM.)/573/2025	OMP (I) (COMM.)/573/2025	09-05-2025	YES BANK LTD Vs SURENDER KARAN SINGH	KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	07-05-2025
				OMP (I) (COMM.)/574/2025	OMP (I) (COMM.)/574/2025	09-05-2025	YES BANK LTD Vs DAYANAND MOOLCHAND	KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	07-05-2025
				CS (COMM)/393/2025	CS (COMM)/393/2025	13-05-2025	State Bank of India Vs Ashok	KRISHNA KUMAR SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	08-05-2025
				CS (COMM)/394/2025	CS (COMM)/394/2025	13-05-2025	APS OBEROI Vs REMSOCONTROLTECHNOLOGIES PVT LTD	ANJANI KUMAR CHOUDHARY	9811675024	ANJANICHOUDHARI@GMAIL.COM	08-05-2025

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				CS (COMM)/395/2025	CS (COMM)/395/2025	13-05-2025	M/s OPTICADO INDIA LLP Vs M/s FRANK INTERNATIONAL	JATIN SAPRA	9899054303	JATINSAPRA1312@GMAIL.COM	08-05-2025
				Execution (Comm.)/163/2025	Execution (Comm.)/163/2025	14-05-2025	Union Bank of India Vs Sushil Singh Chaudhary				
				OMP (I) (COMM.)/584/2025	OMP (I) (COMM.)/584/2025	14-05-2025	Shriram Finance Ltd Vs SUNIL	MANOJ KUMAR	9811133644		
				OMP (I) (COMM.)/591/2025	OMP (I) (COMM.)/591/2025	15-05-2025	Yes Bank Ltd Vs RAJESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-05-2025
				CS (COMM)/412/2025	CS (COMM)/412/2025	17-05-2025	AMIT GUPTA Vs BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	15-05-2025
				CS (COMM)/413/2025	CS (COMM)/413/2025	17-05-2025	M/s Capital Industrial Enterprises Vs M/s Amit Steel and Ors	CHARIT GOYAL	8595653336	SHANKARDASLEGAL@GMAIL.COM	15-05-2025
				OMP (I) (COMM.)/610/2025	OMP (I) (COMM.)/610/2025	17-05-2025	YES BANK LTD Vs BALJIT SINGH	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	15-05-2025
				Ex.COMM - Award by Arb. Comm./20/2025	Ex.COMM - Award by Arb. Comm./20/2025	19-05-2025	ANKITA BHARGAVA Vs AKANSHA BHARGAVA				
				Ex.COMM - Award by Arb. Comm./21/2025	Ex.COMM - Award by Arb. Comm./21/2025	19-05-2025	Ford India Private Limited Vs Eminent Auto Parts Private Limited				
				CS (COMM)/425/2025	CS (COMM)/425/2025	19-05-2025	STATE BANK OF INIDA Vs SUNIL	MANOJ PANDEY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	19-05-2025
				CS (COMM)/426/2025	CS (COMM)/426/2025	19-05-2025	STATE BANK OF INIDA Vs SANJAY KUMAR SINGH	MANOJ PANDEY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	19-05-2025
				CS (COMM)/434/2025	CS (COMM)/434/2025	20-05-2025	SURYA PRAKASH Vs SHWETA GABA	NITIN GUPTA	8860057314		
				CS (COMM)/435/2025	CS (COMM)/435/2025	20-05-2025	M/s Capital Industrial Enterprises Through its Prop Sandeep Soni Vs M/s Advance Recycling Solutions LLP	CHARIT GOYAL	8595653336	SHANKARDASLEGAL@GMAIL.COM	17-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/626/2025	OMP (I) (COMM.)/626/2025	20-05-2025	Yes Bank Ltd Vs UMA SHANKAR SINGH	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	18-05-2025
				Ex.COMM - Award by Arb. Comm./22/2025	Ex.COMM - Award by Arb. Comm./22/2025	22-05-2025	Renovision Automation Services Pvt Ltd Vs Big Digital Impression Pvt Ltd				
				CS (COMM)/442/2025	CS (COMM)/442/2025	22-05-2025	Maharaja Shoe Co Vs KAMAL CHOPRA	MUKESH KUMAR	9810682372	SHEKHAWATILEGAL@YAHOO.IN	20-05-2025
				OMP (I) (COMM.)/643/2025	OMP (I) (COMM.)/643/2025	22-05-2025	YES BANK LTD Vs NEERAJ TAKKAR	KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	21-05-2025
				OMP (I) (COMM.)/644/2025	OMP (I) (COMM.)/644/2025	22-05-2025	YES BANK LTD Vs KUTUMBH CARE PVT LTD	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	20-05-2025
				OMP (I) (COMM.)/659/2025	OMP (I) (COMM.)/659/2025	23-05-2025	JFC LEASING P LTD Vs Saleem Khan	ANUJ KUMAR	9810133410	BHAGATSINGHIS@YAHOO.COM	21-05-2025
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS.COMM.	323/2025	02.05.2025	COMPUTER JUNCTION PVR LTD. VS. FIVE SPLASH INFOTECH PVT. LTD.	AJAY KUMAR CHOPRA	9811104015	AKCHOPRAADV@.YAHOO.IN	21.04.2025
			1	ARB.A.(COMM)	06/2025	02.05.2025	ASHIF KHAN AND ORS VS. SHRI RAM FINANCE LTD.	DEV DUTT ASSOCIATES	9818096196	NOT AVAILABLE	26.04.2025
			1	CS(COMM)	328/2025	03.05.2025	M/S DALIP SINGH ADHIKARI VS. M/SNEW INDIA ASSURANCE COL.LTD. AND ANR.	VINEET KUMAR	9718784365	KUMARVINIT.K@gmail.com	30.04.2025
			1	CS(COMM)	327/2025	03.05.2025	HOLY FAITH INTERNATIONAL PVT. LTD. VS. SARMAH BOOKSTALL	PAWAN KUMAR	7678499388	NOT AVAILABLE	24.04.2025
			1	CS(COMM)	332/2025	05.05.2025	AMIT KUMAR PROP. OF SHIVN CONSTRUCTION VS. B. K. SINGH	N P SINGH	011-46020894	NPSINGHANDASSOCIATES@GMAIL.COM	03.05.2025
			1	CS(COMM)	331/2025	05.05.2025	PAWAN KUMAR MITTAL PROPRIETOR OSF SALASAR DEVBASMATI HOUSE VS. VIJAYGUPTA	SHRAVAN KUMAR BANSAL	26936783	UNITEDMARK@UNITEDANDUNITED.COM	02.05.2025
			1	OMP(I)COMM	74/2025	06.05.2025	M/S OM SAI RAM ENTERPRISES VS. INDIAN RAILWAY	AKSHAT BHAJPAI	7985177435	BAJPAIAKSHAT@GMAIL.COM	05.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS. RESPONDENT NAME	VS. ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	336/2025	06.05.2025	HARVINDER SINGH VS. DARSHAN SINGH AND SONS	BNG LAW ASSOCIATES	011-43709221	WWW.BNGLAWASSOCIATES.COM	02.05.2025
			1	CS(COMM)	340/2025	07.05.2025	MUDITA PASARI VS. DAG PRIVATE LIMITED	SHAILEN BHATIA	9818558690	ADVOCATYE.SHAILENBHATIA89@GMAIL.COM	03.05.2025
			1	CS(COMM)	339/2025	07.05.2025	M/S SETLITE ENGINEERS LTD. VS. M/S MULTITECH INDIA	SHARMA ASSOCIATES	9899577744, 8929434695	NOT AVAILABLE	03.05.2025
			1	EX(COMM)	79/2025	07.05.2025	TCI EXPRESS LIMITED VS. FENDAS AUDIO INDIA PRIVATE LIMITED	SUMAN KHAITAN CO.	9810131533, 9968636993	SUMAN@SUMANKHAITANCO.IN	02.05.2025
			1	CS(COMM)	338/2025	07.05.2025	CANARA BANK VS. MUKESH KUMAR KHANDELWAL & ANR.	KRISHAN KUMAR ASSOCIATES	9990577700	KRISHENKUMAR@GMAIL.COM	03.05.2025
			1	OMP(I)COMM	76/2025	08.05.2025	HERO H OUSING FINANCE LTD VS. KAIVAN ENTERPRISES AND ORS.	ASHISH KUMAR SINGH	9971149676	AKSINGHEANSLEGAL.IN	05.05.2025
			1	OMP(COMM)	62/2025	08.05.2025	MR. ADITYA BHUTANI AND ANR. VS. MR. MOHAN ANAND AND ANR.	AVINASH TRIVEDI	9871441764	AKTRIVEDILAWOFFICES@GMAIL.COM	03.05.2025
			1	CS(COMM)	348/2025	08.05.2025	CANARA BANK VS. SUSHIL KUMAR AND ANR.	CHITRA MALHOTRA	9212888087	CHITRAMALHOTRA@GMAIL.COM	05.05.2025
			1	CS(COMM)	351/2025	09.05.2025	GM MODULAR VS. MUDIT KUMAR CHATURVEDI AND ANR.	UNITED AND UNITED	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	06.05.2025
			1	EX(COMM)	80/2025	09.05.2025	UNION BANK OF INDIA VS. SHIV SHANKAR JHA AND ANR.	JITENDRAGARG & ASSOCIATES	9810197621	JITENDRAGARGADV@GMAIL.COM	26.04.2025
			1	CS(COMM)	350/2025	09.05.2025	MAHENDRA STEELS VS. HINDUSTRAN CONSTRUCTION COMPANY	MANSI KUKREJA	9811446272	NOT AVAILABLE	06.05.2025
			1	CS(COMM)	356/2025	13.05.2025	BANK O F INDIA VS. ABHAY KUMAR JENA	PARTIV MEHTA	9811044353	PJMEHTACEO@REDIFFMAIL.COM	05.05.2025
			1	CS(COMM)	355/2025	13.05.2025	PARDEEP KUMAR VS. VOSCO LIQUOR	AJEET KUMAR	9810039471	AJEETKUMAR.ADVOCATE@YAHOO.COM	03.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS.COMM.	358/2025	14.05.2025	DEUTSCHE BANK VS. MS. RAHUL SIYARAM KHILWANI	SURI AND COMPANY LAW FIRM	9971357074	litigation@jsurico.in	02.05.2025
			1	CS.COMM.	359/2025	14.05.2025	ROHAN TRANSPORT AGENCY VS. RAISEN MARKETING PVT. LTD.	ADV. RAJESH DUA	9811475295	duaassociates@yahoo.com	06.05.2025
			1	CS.COMM.	361/2025	15.05.2025	M/S SONA CORPORATION INDIA PRIVATE LIMITED VS. BANK OF BARODA	AASHISH KUMAR SINGH	9971149676	AKSINGH@ANSLEGAL.IN	13.05.2025
			1	CS.COMM.	362/2025	15.05.2025	PROMAT FIRE AND INSULATION PRIVATE LIMITED V.S ANALA AND FIRE CONSULTING PVT. LTD.	SRIVASTAVA AND ASSOCIATE	9899628833	SRIVASTAVA.VINAYAK@GMAIL.COM	06.05.2025
			1	OMP(COMM)	64/2025	15.05.2025	UNION OF INDIA VS. KUMAR CASHEW EXPORT THROUGH MR. SATEESHKUMAR NARAYANAN	RAJAY KUMAR BIDORI	9810239626	ajaybidhuri79@gmail.com	09.05.2025
			1	EX(COMM)	84/2025	16.05.2025	BANK OF BARODA VS. M/S HIRAJANISH KUMAR BANYAL	RAJANISH KUMAR BANYAL	9810872353	NOT AVAILABLE	09.05.2025
			1	CS(COMM)	369/2025	16.05.2025	HT MEDIA LTD VESUS MS/ WINGS ADVERSTING THROUGH ITS PROPRIETOR MRS. PAPIYA PRASAD	LEGAL KNIGHTS, LAW FIRM	9999886478	ABHINAY@LEGALKNIGHTS.IN	05.05.2025
			1	CS(COMM)	368/2025	16.05.2025	COGOPORT PVT. LTD. VS. KALPANA	UDAY KUMAR	8882303942, 9810868162	ADUDAYKUMAR@GMAIL.COM	09.05.2025
			1	CS(COMM)	367/2025	16.05.2025	COGOPORT PVT. LTD. VS. STARLOG ENTER	UDAY KUMAR	8882303942, 9810868162	ADUDAYKUMAR@GMAIL.COM	09.05.2025
			1	CS(COMM)	366/2025	16.05.2025	COGOPORT PVT. LTD. VS. MOHIT RUBBER	UDAY KUMAR	8882303942, 9810868162	ADUDAYKUMAR@GMAIL.COM	09.05.2025
			1	CS.COMM.	378/2025	19.05.2025	THE PRESS TRUST OF INDIA LIMITED THROUGH ITS AUTHORIZED SIGNATOROY MR. R MISHRA VS. ANDHRA PRABHA	SWARNENDU CHATTERJEE	8800910786	wasim@lectiolaw.com	15.05.2025
			1	CS.COMM.	379/2025	19.05.2025	FARMART SERVICE PVT. LTD. VS. AYASHA ROLER FLOUR MILL PRIVATE LIMITED	SONDHI AND PARTNERS	11- 41745180	Deepankur@sondhipartners.com	03.05.2025
			1	CS.COMM.	380/2025	19.05.2025	FARMART SERVICE PVT. LTD. VS. ATIRATH TRADERS	SONDHI AND PARTNERS	11- 41745180	Deepankur@sondhipartners.com	01.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	EX(COMM) AWARD BY ARB COMM. 26/25	26/25	20.05.2025	M/S MUTHOOT FINCORP LTD. VS. DAZY KOUL	GYAN VARDHAN SINGH	9971883579	VARDHANLAWFIR M@GMAIL.COM	03.05.2025
			1	CS.COMM.	386/2025	20.05.2025	NEERAJ SHARMA VS. UNION OF INDIA	GAURAV BAHL	9811132858	BAHLG77@GMAIL.COM	15.05.2025
			1	OMP(COMM)	66/25	20.05.2025	MS/ R. K. GOEL ABHEY KUMAR JAIN VS. UNION OF INDIA	A. K. TRIVEDI	9871441764	AKTRIVEDI LAWOFFICES@GMAIL.COM	15.05.2025
			1	MISC. DJ	927/2025	21.05.2025	A.H. WHEELER AND CO. PVT. LTD. VS. HINDUSTAN MEDIA VENTURE LTD. VAND ORS.	SUDIPTO SIRCAR	9871908992	udiptosircar@outlook.com	21.05.2025
			1	CS.COMM.	392/2025	22.05.2025	SATNAM SINGH SALUJA VS. CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PVT. LTD.	ASHOK CHHABRA & ASSOCIATES	9810008481	ASHOKCHHABRA4 @GMAIL.COM	16.05.2025
			1	OMP(COMM)	71/2025	23.05.2025	SH. AMIT GUPTA VS. M/S NUVAMA & IHVEC	SONAL ANAND	9811101222, 011- 456511322	SANAND@ASA- PARTNERS.COM	16.05.2025
			1	OMP(I)COMM	83/2025	23.05.2025	E-ASHWA (LUCKNOW) PRIVATE LIMITED VS. ABHINAV BADOLA	SJ LAW CHAMBERS	7838828292	NOT AVAILABLE	21.05.2025
			1	CS.COMM.	399/2025	24.05.2025	MOGLI LABS (INDIA) PVT. LTD. VS. COMBYTE TEXTILES PVT. LTD.	TARUN VERMA	9871495838	CSTARUNVERMA@ GMAIL.COM	19.05.2025
			1	CS.COMM.	398/2025	24.05.2025	SH. BHAGWAN DASS VS. SH. VIRENDER THAKUR	SANCHIT GOYAL	9999605495	ADVSANCHITGOYA L@GMAIL.COM	20.05.2025
			1	EX(COMM)	86/2025	26.05.2025	SHAILESH KUMAR SINGH VS. YOGESH SIKKA	TUSHAR PARASHAR	9873749711	ADV.TUSHAR1345@ GMAIL.COM	24.05.2025
			1	OMP(COMM)	74/2025	26.05.2025	M/S B . K. ENGINEERING C. VS. UNION OF INDIA	ASHUTOSH KUMAR PANDEY	8285356804	ASHUTOSHLEX@G MAIL.COM	21.05.2025
			1	CS.COMM.	403/2025	26.05.2025	M/S TRUE LINK FINANCE LIMITED VS. YADAV ELECTRONICS	RAJAT SARAWAT	9818004454	RAJATTRUELINK@ GMAIL.COM	24.05.2025
			1	EX. (COMM) AWARD BY ARB COMM.	29/2025	26.05.2025	UNION OF INDIA VS. M/S OCTAVISIOUS TEA & INDUSTRIES LTD.	AJEET YADAV	9718299477	OFFICE@AYALEGA L.IN	13.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS.COMM.	405/2025	27.05.2025	M/S SBM INDUSTRIES PVT. LTD. VS. M/S EXCEL PRINTERS PVT. LTD.	ROHIT KUMAR, TARUN KUMAR	9971380039	ADVTARUNo8@GM AIL.COM	19.05.2025
			1	CS.COMM.	404/2025	27.05.2025	V .L. CARGO VS. AMIZ COURIER AND CARGO	AJIT KUMAR SINGH	9811619336	ADVOCATE.AJIT49 @GMAIL.COM	15.05.2025
			1	EX(COMM)	87/2025	27.05.2025	AD VENTURE VS. AAR KAY UNIVERSAL PVT. LKTD.	SH. PANKAJ TALWAR	9811222080	ADVOCATETALWAR 1@GMAI.COM	21.05.2025
			1	EX. (COMM) AWARD BY ARB. COMM.	31/2025	28.05.2025	UNION O FINDIA VS. M/S SVARN INFRATEL PVT. LTD.	DEVENDRA KR. SINGH	9718758881	ADVDPENDRA@G MAIL.COM	24.05.2025
			1	OMP(I)COMM	88/2025	28.05.2025	MR. CHIRAG JAIN VS. MR. SMAYESH KHANNA AND ANR.	AISHWARYA KAUSHIQ, SIDHARTH S KUMAR, PARV	8505979726	LAWCLERK@BTAA DVAYA.COM	22.05.2025
			1	CS.COMM.	412/2025	28.05.2025	STATE BANK OF INDIA VS. NAWIN PRASAD YADAV	SHIV KUMAR TYAGI	9811059032	SHIVTYAGI1@GMAI L.COM	23.05.2025
			1	CS.COMM.	411/2025	28.05.2025	NEHA JOSHI AS CHEMISTRY ACADEMY FOR IIT JEE VS. TELEGRAM FZ LLC & ANR.	SWAPNIL GAUR	9897905254	SWAPNILGAUR@RA LEGAL.CO.IN	27.05.2025
			1	CS.COMM.	419/2025	29.05.2025	R. V. SOLUTIONS PVT. LTD. VERSUS ARUN KUMAR	ANKIT MIGLANI, NIKHIL MANDHOTRA	7276358720	ADVANKITMIGLANI @GMAIL.COM	24.05.2025
			1	CS.COMM.	420/2025	29.05.2025	UNION BANK OF INDIA VS. SHAARS RAJ	RAJENDRA YADAV	9312046733	YADAVRAZEN@GM AIL.COM	26.05.2025
			1	EX. (COMM)	89/2025	29.05.2025	STATE BANK OF INDIA V.S UMANG	VARUN CHANDIOK	9818365119	CHAMBERSOFVAR UNCHANDIOK@GM AIL.COM	23.05.2025
			1	CS.COMM.	418/2025	29.05.2025	AGRAWAL GROUP OF PUBLICATIONS VS. TELEGRAM FZ LLC & ORS.	JEEVESH MEHTA	9811617186	JEEVESH@MAVENI EGAL.NET	27.05.2025
			1	EX. (COMM)	90/2025	30.05.2025	VENKANTESHWARA HATCHERIES PVT. LTD. VS. CYBIZ BRIGHTSTAR RESTAURANTS PVT. LTD.	S.C. LADI AND CO.	9313119255	DEEKSHA.KAKAR@ SCLADI.COM	29.05.2025
			1	EX(COMM) AWARD BY ARB. COMM. 26/25	32/2025	30.05.2025	TSL ELECTRO POWER PVT. LTD. VS. TATA HOUSING DEEVELOPMENT COMPANY LTD.	ADV. VIDESH VAISH	8860533820	SUFASSOCIATES@G MAIL.COM	07.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS.COMM.	429/2025	30.05.2025	PARAMVIR SINGH BENIWAL ALIAS PASSENGER PARAMVIR VS. TTELEGRAM FZ-LLC AND ANR.	MR. SANKAR AGGARWAL AND MR. BHAVYA	7838837246, 9999239545	SNBLEGAL.LITIGAT ION@GMAIL.COM	27.05.2025
			1	OMP(COMM)	78/2025	31.05.2025	ANUJ KALRA VS. L & T FINANCE LIMITED AND ORS.,	RAKESH CHANDER AGRAWAL AND KARTIK	7011461996	ABCLLEGAL@GMAI L.COM	28.05.2025
			1	OMP(I)COMM	89/2025	31.05.2025	ESHA MAKIN VS. OM PRAKASH CHAURASIA AND ANR.	NAVEEN AND ARUN UPADHYAY	9711937777, 9045375818	ADVOCATEENAVEE N7777@GMAIL.COM UPADHYAYARUN13	30.05.2025
			1	OMP(COMM)	77/2025	31.05.2025	M/S B. K. ENGINEERING CO. VS. UNION OF INDIA	A K PANDEY	8285356804	ASHUTOSHLEX@G MAIL.COM	28.05.2025
			1	CS.COMM.	437/2025	31.05.2025	VIRAJ VIVEK BAJPAI VS. TELEGRAM FZ LLC AND ANR.	TATVA LAW LLP	9455160761	TATVALAWLLP@G MAIL.COM	26.05.2025
			1	CS.COMM.	436/2025	31.05.2025	STATE BANK OF IDNIA VS. S. HARID AS NAIR	VINAY KUMAR	9811134771	KUMARVINAY.65@ GMAIL.COM	27.05.2025
			1	MISC. DJ	962/2025	31.05.2025	UTTARANCHAL CABLE VS. BANGLAMUKHI DEVI	HARSH AGRAWAL	8726470000	ADVHARSHAGRAW AL@GMAIL.COM	27.05.2025
			1	CS.COMM.	435/2025	31.05.2025	POOJA ARORA VS. BATA INDIA LTD.	PAWAN MATHUR	9810129577	PAWANMATHUR@ GMAIL.COM	29.05.2025
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	VIDYANAGAR DISTRICT	25	CS (COMM)/318/2025	CS (COMM)/318/2025	01-05-2025	VIJAY KUMAR Vs NEW INDIA ASSURANCE CO LTD	Mahinder Kumar(P),	9811031736	ashokpoPlii6@yahoo in	23-04-2024
			25	CS (COMM)/317/2025	CS (COMM)/317/2025	01-05-2025	M/S Complete Dewatering systems Pvt Ltd Vs M/s NKG Infrastructure Limited	AAZAD ALI(P),	9312222450	kmtaiyab@gmail.com	24-04-2025
			25	CS (COMM)/322/2025	CS (COMM)/322/2025	02-05-2025	STATE BANK OF INDIA Vs ANIL KUMAR TARACHAND PRAJAPATI	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@ gmail.com	24-04-2025
			25	CS (COMM)/319/2025	CS (COMM)/319/2025	02-05-2025	ANI Media Pvt Ltd Vs Akram Khan	Sidhant Kumar(P),	9899675905	SKUMAR@UNUMLA W.IN	28-04-2025
			25	CS (COMM)/320/2025	CS (COMM)/320/2025	02-05-2025	Jones Lang La Salle Property Consultants India Pvt Ltd Vs M/s J R Organics Limited	DAYANAND SHARMA(P),	9811104952	bharatsisodia_07@ya hoo.co.in	09-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	CS (COMM)/321/2025	CS (COMM)/321/2025	02-05-2025	STATE BANK OF INDIA Vs LEKH RAJ MEENA	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@gmail.com	24-04-2025
			25	CS (COMM)/325/2025	CS (COMM)/325/2025	03-05-2025	M/s NORTHERN AROMATICS PRIVATE LIMITED Vs M/s VAISHNAVI KOSMETICOS INDUSTRIES	Sandeep Kumar Jain(P),	NOT GIVEN	NOT GIVEN	17-04-2025
			25	OMP (COMM)/60/2025	OMP (COMM)/60/2025	03-05-2025	Good Year Security Services Regd Vs National Highway Authority of India	Kaustubh Sinha(P),	9891068254	kaustubh@adhritlegal.in	26-04-2025
			25	CS (COMM)/326/2025	CS (COMM)/326/2025	03-05-2025	SADHNA DARA AND ANR Vs JAY KUMAR	Saurabh Singh(P),	8586893138	tgassociates202@gmail.com	28-04-2025
			25	CS (COMM)/330/2025	CS (COMM)/330/2025	05-05-2025	HT Media Ltd Vs M s Chadha Developers And Promotors and Ors	Madhur Dhingra(P),	011-43032555	NOT GIVEN	29-04-2025
			25	ExCOMM - Award by Arb Comm/19/2025		05-05-2025	VARUN GUPTA Vs IRRIGATION AND FLOOD CONTROL DEPARTMENT	Surinder goel(P),	9810100554	S.goel6@yahoo.com	29-04-2025
			25	Execution (Comm)/76/2025	Execution (Comm)/76/2025	05-05-2025	LILA DEVI FRANCOISE JAIN KUMAR Vs EURASIA EDUCATION LINK PVT LTD	Sambit Nanda(P),	9818291376	snanda@scnchamber.s.co.in	30-05-2025
			25	CS (COMM)/333/2025	CS (COMM)/333/2025	06-05-2025	Continental Roadways Pvt Ltd Vs Gammon India Ltd	Aditya Goel(P),	9999904433	interriationallegalnetwork@gmail.com	02-05-2025
			25	CS (COMM)/335/2025	CS (COMM)/335/2025	06-05-2025	CANARA BANK Vs M/S BIJJO BRO FOOTWEAR AND ANR	Parth Dhananjay Tandon(P),	8800313195	parth.tandon28@yahoo.co.in	24-04-2025
			25	OMP (I) (COMM)/75/2025	OMP (I) (COMM)/75/2025	07-05-2025	M/s Clix Capital Services Pvt Ltd Vs M/S MEDICARE SCANNING AND RESEARCH CENTRE AND ORS	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	29-04-2025
			25	CS (COMM)/337/2025	CS (COMM)/337/2025	07-05-2025	PAWAN KUMAR MITTAL PROPRIETOR SALASARDEV BASMATI HOUSE Vs	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	03-06-2025
			25	ExCOMM - Award by Arb Comm/20/2025		07-05-2025	M/S SUNDARAM FINANCE LTD Vs ANIL KUMAR Proprietor of M/s Anil Kumar Transport	MANISHA BARUAH(P),	NOT GIVEN	NOT GIVEN	23-05-2025
			25	CS (COMM)/342/2025	CS (COMM)/342/2025	08-05-2025	TRIVENI HOUSEHOLD ITEMS MANUFACTURERS PRIVATE LIMITED Vs MOHD RIZWAN TRADING	Ankur Sangal(P),	9873489278	ankur.sangal@khaitanco.com	07-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	CS (COMM)/344/2025	CS (COMM)/344/2025	08-05-2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs RUPESH KUMAR	CHITRA MALHOTRA(P),	9212888057	NOT GIVEN	02-05-2025
			25	CS (COMM)/343/2025	CS (COMM)/343/2025	08-05-2025	LEVI STRAUSS AND COMPANY Vs SURESH KUMAR NAGPAL	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	07-05-2025
			25	CS (COMM)/346/2025	CS (COMM)/346/2025	08-05-2025	Somabrata Mandal Vs Shuvabrata Mandal	SAVINDER SINGH(P),	9911167179	litigation@fiduslawchambers.com	02-06-2025
			25	CS (COMM)/349/2025	CS (COMM)/349/2025	09-05-2025	Canara Bank Vs ROSHAN LAL	ARUN DUGGAL(P),	NOT GIVEN	NOT GIVEN	30-04-2025
			25	CS (COMM)/354/2025	CS (COMM)/354/2025	13-05-2025	Union Bank of India Vs Keshari	Arvind Sinha(P),	9810618195	arvindsinhal@gmail.com	06-05-2025
			25	CS (COMM)/357/2025	CS (COMM)/357/2025	14-05-2025	Deutsche Bank AG Vs Ms Sky Datasoft Pvt Ltd Through Its Director Mr Matbar Singh	Gurvinder Suri(P),	9971357074	litigation@surico.in	01-05-2025
			25	CS (COMM)/360/2025	CS (COMM)/360/2025	15-05-2025	Suneel Vs Jagmeet Singh	AMIT KUMAR(P),	9810591404	NOT GIVEN	05-05-2025
			25	ExCOMM - Award by Arb Comm/23/2025		15-05-2025	ZEUS LAW ASSOCIATES Vs A G DAUTERS WASTE PROCESSING PVT LTD AND ORS	SUNIL KUMAR TYAGI(P),	8811065969	abhatra2001@gmail.com	09-05-2025
			25	OMP (COMM)/63/2025	OMP (COMM)/63/2025	15-05-2025	union of india Vs M/S MUBARAK OVERSEAS PVT LTD	RAJESH KUMAR REXWAL(P),	9999865757	rajeshkumarrexwal@gmail.com	13-05-2025
			25	Execution (Comm)/82/2025	Execution (Comm)/82/2025	15-05-2025	RENOVISION AUTOMATION SERVICES PVT LTD Vs ASHISH KUMAR	Ashish Sharma(P),	9999865757	rajeshkumarrexwal@gmail.com	13-05-2025
			25	CS (COMM)/364/2025	CS (COMM)/364/2025	16-05-2025	Ardee Infrastructure private Limited Vs Bharat Sanchar Nigam Limited	Bimlendu Shekhar(P),	9871424063	bimlendushekhar77@gmail.com	13-05-2025
			25	CS (COMM)/365/2025	CS (COMM)/365/2025	16-05-2025	COGOPORT PVT LTD DELHI Vs SHABEER AHMED PROPRIETOR FRONTLINE LOGISTICS	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	08-05-2025
			25	ARB A (COMM)/7/2025	ARB A (COMM)/7/2025	16-05-2025	HASAN ALI Vs KOTAL MAHINDRA PRIME LIMITED	GURVINDER SINGH(P),	9868873138	shobaandassociates@gmail.com	08-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	OMP (COMM)/65/2025	OMP (COMM)/65/2025	17-05-2025	DIRECTOR AND MEDICAL SUPRITENDANT DR RAM MANOHAR LOHIYA HOSPITAL AND	Navin Kumar Thakur(P),	8130949586	thakur.navin117@gmail.com	14-05-2025
			25	CS (COMM)/376/2025	CS (COMM)/376/2025	19-05-2025	FARMART SERVICES PRIVATE LIMITED Vs SRI GURU INDUSTRIES	DEEPANKUR SONDHI(P),	011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/374/2025	CS (COMM)/374/2025	19-05-2025	FARMART SERVICES PVT LTD Vs HIFAN CHEMICALS AND FERTILIZERS (OPC)		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/373/2025	CS (COMM)/373/2025	19-05-2025	FARMART SERVICES PRIVATE LIMITED Vs SHIKHAR HACHERY		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/372/2025	CS (COMM)/372/2025	19-05-2025	FARMART SERVICES PRIVATE LIMITED Vs PARAMSHUDH AGRO PVT LTD		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/375/2025	CS (COMM)/375/2025	19-05-2025	FARMART SERVICES PVT LTD Vs JYOTI ENTERPRISES		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/377/2025	CS (COMM)/377/2025	19-05-2025	FARMART SERVICES PVT LTD Vs JUGH AGROTECH PVT LTD		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/385/2025	CS (COMM)/385/2025	20-05-2025	M/s S H Paint World Through its proprietor Mr Sandeep Kumar Mishra Vs M/s NKG Infrastructure Private	Amrita Mishra(P),	9999762400	amrita@advlawoffice.com	08-05-2025
			25	CS (COMM)/384/2025	CS (COMM)/384/2025	20-05-2025	CANARA BANK Vs RAVI SUDAN	Dharmendra(P),	9899596050	ujjwallawfirm@gmail.com	09-05-2025
			25	OMP (COMM)/67/2025	OMP (COMM)/67/2025	21-05-2025	Elevar Digitel Infrastructure Pvt Ltd Vs Innovel Energy Services Pvt Ltd	anurag anand(P),	9650722789	rs@trschambers.in	15-05-2025
			25	CS (COMM)/387/2025	CS (COMM)/387/2025	21-05-2025	M/s NORTHERN AROMATICS PRIVATE LIMITED Vs MS VR NU ORGANICS	Sandeep Kumar Jain(P),	NOT GIVEN	NOT GIVEN	29-04-2025
			25	CS (COMM)/388/2025	CS (COMM)/388/2025	21-05-2025	M/S MANN FLEET PARTNERS LIMITED Vs Ministry of External Affairs (MEA)	Shankar Kumar Jha(P),	9810400515	shankarjha.adv@gmail.com	16-05-2025
			25	ExCOMM - Award by Arb Comm/27/2025		21-05-2025	Tamil Nadu Telecommunications Ltd Vs Bharat Sanchar Nigam Ltd	Jai Pratap(P),	NOT GIVEN	NOT GIVEN	14-05-2025

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			25	OMP (COMM)/68/2025	OMP (COMM)/68/2025	22-05-2025	Shri Ram College of Commerce Vs MDP INFRA (INDIA) PVT LTD		Parv Garg(P),	9810082847	ankurchhibber@gmail.com	07-05-2025
			25	CS (COMM)/391/2025	CS (COMM)/391/2025	22-05-2025	BHARAT SINGH KUSHWAH Vs MANOJ SHARMA PROP OF M/S M SATYAM PHARMACY		Kapil Yadav(P),	981137072 1	legumperitum@gmail.com	30-05-2025
			25	OMP (I) (COMM)/79/2025	OMP (I) (COMM)/79/2025	22-05-2025	Neelkanth Dnyaneshwar Aher Vs Prashant Vishwanath Bhatikar		Manish Sharma(P),	9871767015	NOT GIVEN	17-05-2025
			25	CS (COMM)/390/2025	CS (COMM)/390/2025	22-05-2025	Rusan Pharma Ltd Vs Aumgen Pharma LLP		Sajan Shankar Prasad(P),	8053104500	vinod@singhandsingh.com	20-05-2025
			25	OMP (I) (COMM)/80/2025	OMP (I) (COMM)/80/2025	22-05-2025	Neelkanth Dnyaneshwar Aher Vs Vilas Shrikrishna Samant		Manish Sharma(P),	9871767015	NOT GIVEN	17-05-2025
			25	OMP (I) (COMM)/82/2025	OMP (I) (COMM)/82/2025	23-05-2025	M/s Clix Capital Services Pvt Ltd Vs Dr Manyam Satya Priya		Ravi Shankar Garg(P),	971 81 82038	associatesrsgargl@gmail.com	19-05-2025
			25	OMP (COMM)/70/2025	OMP (COMM)/70/2025	23-05-2025	ABDUL KHALID Vs MONEYWISE FINANCIAL SERVICES PVT LTD		PARVESH SINGHAL(P),	9811180987	dhanmohanhc@gmail.com	15-05-2025
			25	CS (COMM)/397/2025	CS (COMM)/397/2025	24-05-2025	True Link Finance Ltd Vs BABITA		RAJAT SARAWAT(P),	9818004454	NOT GIVEN	21-05-2025
			25	CS (COMM)/402/2025	CS (COMM)/402/2025	26-05-2025	HT Media Ltd Vs Kannan Gayathri Proprietor Manta Communication Company		Madhur Dhingra(P),	011-43032555	NOT GIVEN	20-05-2025
			25	OMP (COMM)/73/2025	OMP (COMM)/73/2025	26-05-2025	National Scheduled Tribes Finance and Development Corporation Vs S S Nayagam		PRIYA SINGH(P),	9911222261	OFFICE@GOGNA.CO.IN	21-05-2025
			25	OMP (I) (COMM)/84/2025	OMP (I) (COMM)/84/2025	27-05-2025	M/s Clix Capital Services Pvt Ltd Vs M/s Susama Tripathy Memorial Nursing Home and Ors		Ravi Shankar Garg(P),	971 81 82038	associatesrsgarg1@gmail.com	21-05-2025
			25	ExCOMM - Award by Arb Comm/30/2025		27-05-2025	Real Image Media Technologies Pvt Ltd Vs DLF UTILITIES		Debdeep Banerjee(P),	8285116006	mail@lexregis.in	22-05-2025
			25	CS (COMM)/408/2025	CS (COMM)/408/2025	28-05-2025	Pasupati Acrylon Limited Vs M/s Manisha Spinning Mills		PRAVEEN KAPOOR(P),	9810254139	swayampahi@gmail.com	24-05-2025

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			25	CS (COMM)/409/2025	CS (COMM)/409/2025	28-05-2025	Sheriyans Private Limited Vs Telegram FZ LLC AND ORS	Jeevesh Mehta(P),	981161718	admin@mavenlegal.net	26-05-2025
			25	CS (COMM)/410/2025	CS (COMM)/410/2025	28-05-2025	Pradeep Kumar and Anr Vs The Roll King and Anr	Sudarshana Bandyopadhyay (P),	9013155901	NOT GIVEN	24-05-2025
			25	CS (COMM)/416/2025	CS (COMM)/416/2025	29-05-2025	Livelong Technologies Private Limited Vs Telegram FZ LLC	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	28-05-2025
			25	CS (COMM)/415/2025	CS (COMM)/415/2025	29-05-2025	M/s SPD Eduventures Private Ltd Vs Telegram FZ LLC	SWAPNIL GAUR(P),	9897905254	swapnilgaur@ralegal.co.in	28-05-2025
			25	CS (COMM)/414/2025	CS (COMM)/414/2025	29-05-2025	M/s UNION BANK OF INDIA Vs SHIVANSH TYAGI	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	26-05-2025
			25	CS (COMM)/413/2025	CS (COMM)/413/2025	29-05-2025	Eternal Ltd formerly Zomato Ltd Vs Transerv Ltd formerly Transerv Pvt Ltd	Sanya Kumar(P),	9818335779	sanya@sanyalawchambers.com	22-05-2025
			25	CS (COMM)/421/2025	CS (COMM)/421/2025	30-05-2025	LEVI STRAUSS AND CO Vs ASHOK KUMAR	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	28-05-2025
			25	CS (COMM)/425/2025	CS (COMM)/425/2025	30-05-2025	NK STOCK TALK PRIVATE LIMITED Vs TELEGRAM FZ LLC	Jeevesh Mehta(P),	9811617186	admin@mavenlegal.net	27-05-2025
			25	CS (COMM)/424/2025	CS (COMM)/424/2025	30-05-2025	M/S FOREVER DECORATORS SPANSH VIJAY MALIK Vs M/S CHAUHAN	SANJEEV KUMAR CHAUHAN(P),	9810232810	sanjeevkpalla@gmail.com	23-05-2025
			25	CS (COMM)/423/2025	CS (COMM)/423/2025	30-05-2025	SANTOSH REDDY GANTHAVASANTHA RICE INDUSTRIES Vs KISHAN KEHTPAL	Animesh Rastogi(P),	9455436159	vibhavsingh711@gmail.com	13-05-2025
			25	CS (COMM)/422/2025	CS (COMM)/422/2025	30-05-2025	SANCHHAYA EDUCATION PVT LTD Vs TELEGRAM FZ LLC	Bhavya Kohli(P),	7838837246	snblegal.litigation@gmail.com	28-05-2025
			25	CS (COMM)/428/2025	CS (COMM)/428/2025	30-05-2025	STATE BANK OF INDIA Vs SUSHMA	Shiv Tyagi(P),	NOT GIVEN	NOT GIVEN	26-05-2025
			25	CS (COMM)/427/2025	CS (COMM)/427/2025	30-05-2025	Advanced Educational Activities Pvt Ltd Vs Telegram FZ LLC	Gaurav Patel(P),	8797130013	tatvalawllp@gmail.com	26-05-2025

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			25	CS (COMM)/426/2025	CS (COMM)/426/2025	30-05-2025	TRENDYTECH INSIGHTS LLP Vs TELEGRAM FZ LLC	Jeevesh Mehta(P),	9811617186	admin@mavenlegal.n e	27-05-2025
			25	CS (COMM)/434/2025	CS (COMM)/434/2025	31-05-2025	state bank of India Vs ARVIND SHARMA	Vinay Kumar(P),	9811134771	kumarvinay.65@gma il.com	27-05-2024
			25	CS (COMM)/433/2025	CS (COMM)/433/2025	31-05-2025	STATE BANK OF INDIA Vs PANKAJ KUMAR	Vinay Kumar(P),	9811134771	kumarvinay.65@gma il.com	05-06-2025
			25	CS (COMM)/432/2025	CS (COMM)/432/2025	31-05-2025	URBAN VOGUE INDIA PVT LTD Vs MS AXIS CLOTHING	Tarun Gautam(P),	9810395864	NOT GIVEN	17-05-2025
			25	OMP (I) (COMM)/89/2025	OMP (I) (COMM)/89/2025	31-05-2025	ESHA MAKIN Vs OM PRAKASH CHAURASIA AND ANR	Naveen(P),	9711937777	ADVOCATENAVEEN 7777@GMAIL.COM	02-06-2025
			25	ExCOMM - Award by Arb Comm/18/2025		01-05-2025	Anshul Jain Vs Reckitt Benckiser (India) Pvt Ltd	SUSHIL Shukla(P),	9582483990	ssalegal.09@gmail.co m	22-04-2025
			25	Execution (Comm)/74/2025	Execution (Comm)/74/2025	02-05-2025	Incubis Consultants India Pvt Ltd Vs Cybiz Brightstar Restaurants Pvt Ltd	Avsi Malik(P),	9871921015	avsimalik@virayalega l.com	26-04-2025
			25	ExCOMM - Award by Arb Comm/21/2025		13-05-2025	CARS24 SERVICES PRIVATE LIMITED Vs DNA ARCHITECTS	ROHIT GUPTA(P),	7042621255	lawoffices.gla@gmail. com	01-05-2025
			25	Execution (Comm)/83/2025	Execution (Comm)/83/2025	16-05-2025	Paras Polymers Pvt Ltd Vs M/s Carafor Foam Pvt Ltd Carafor Foam PVT LTD	Shivom Garg(P),	NOT GIVEN	NOT GIVEN	08-05-2025
			25	ExCOMM - Award by Arb Comm/25/2025		20-05-2025	M/s Multitech Constructions Company Vs Union of India	Vishesh Wadhwa(P),	9891551234	vwlawchambers@gm ail.com	16-05-2025
			25	ExCOMM - Award by Arb Comm/28/2025		26-05-2025	Union Of India Through Director Of Purchases Vs Octavious Tea And Industries Ltd	AJEET YADAV(P),	9718299477	office@ayalegal.in	13-05-2025
			25	Execution (Comm)/88/2025	Execution (Comm)/88/2025	29-05-2025	UNION BANK OF INDIA Vs YASHPAL	rajendra yadav(P),	9312046733	yadavrazen@gmail.co m	20-05-2025

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22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	APPLICATION U/S 151 CPC	Misc.DJ/809/2025	01-05-2025	Sushil kumar vs. Big fish ventures restaurant pvt. Ltd.	Dd pandey	9810389119	ddpanday.advocate@gmail.com	25-04-2025
			24	EXECUTION PETITION	Execution (Comm)/75/2025	02-05-2025	Ankit manaktala vs dilshad khan	Ankush bhardwaj(p),	9990332052	adv.ankushbhardwaj@gmail.com	23-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/324/2025	02-05-2025	Mogli labs india pvt ltd vs kamar infrastructure pvt ltd and anr	Tarun verma(p),	9310705005	tarunverma.law@gmail.com	23-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/329/2025	03-05-2025	Eastern linkers pvt ltd vs ashish mchand proprietor of nirvaan consultants	Ashish negi(p),	8800607931	not available	30-04-2025
			24	EXECUTION PETITION	Execution (Comm)/78/2025	05-05-2025	Ongc ltd vs kanta sodhi	Rahul dubey(p),	9717760551	rahuldubey.17@gmail.com	29-04-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/61/2025	05-05-2025	Delhi development authority vs hanuman construction co	Promila Kapoor(p),	9811106945	not available	30-04-2025
			24	EXECUTION PETITION	Execution (Comm)/77/2025	05-05-2025	Northern steel and general mills pvt ltd vs neena sharma	Sanjay kumar(p),	9312219064	skumaradv212@gmail.com	01-05-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/73/2025	06-05-2025	Cr catering co vs indian railway catering and tourism corporation	Shobhit trehan(p),	Not available	not available	21-05-2025

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24				PETITION U/S 14 OF ARBITRATION & CONCILIATION ACT	OMP (T) (COMM)/2/2025	07-05-2025	Rehani indcon pvt ltd vs martin and harris laboratories ltd	Parshant arora(p),	8802975752	aroraprashant1991@gmail.com	26-04-2025
24				SUIT FOR RECOVERY	CS (COMM)/341/2025	07-05-2025	Nisha cargo forwarders regd vs bhim lal yadav	Kumud gautam(p),	9873407039	kumudgautam31@yahoo.com	01-05-2025
24				SUIT FOR RECOVERY	CS (COMM)/345/2025	08-05-2025	Dev bhumi cold chain private limited vs madan lal sonkar	Ankit dang(p),	9958838583	advankitdang@gmail.com	28-04-2025
24				SUIT FOR TRADEMARKS	CS (COMM)/346/2025	08-05-2025	Somabrata mandal vs. Shuvabrata mandal	Savinder singh	9810299911	not available	02-05-2025
24				SUIT FOR TRADEMARKS	CS (COMM)/347/2025	08-05-2025	Levi strauss and company vs ashok kumar1	Shravan bansal(p),	9810017859	skbansalipr@gmail.com	06-05-2025
24				APPLICATION U/S 151 CPC	Misc.DJ/846/2025	08-05-2025	Meenakshi nayyar vs. Opulent infra developers pvt. Ltd.	Sarthak gupta	8860189345	sarthakgupta.advocate@gmail.com	04-05-2025
24				SUIT FOR RECOVERY	CS (COMM)/352/2025	09-05-2025	Chaudhary labels pvt ltd vs pranab kumar basak prop	Arun duggal(p),	9811024490	arunduggal@yahoo.in	30-04-2025
24				EXECUTION PETITION	Execution (Comm)/81/2025	09-05-2025	Quick services vs bharat sanchar nigam limited	Suresh chand singhal(p),	9810061558	not available	03-05-2025

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24				SUIT FOR RECOVERY	CS (COMM)/353/2025	09-05-2025	Sanjeev puri vs mark promotional solutions private ltd	Himali gandhi(p),	9871184079	himaligandhi@yahoo.co.in	08-05-2025
24				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/77/2025	14-05-2025	M/s t k energy infratech pvt ltd vs general manager northern railway	Kinnori ghosh	9711537279	not available	05-05-2025
24				EXECUTION PETITION	ExCOMM - Award by Arb Comm/22/2025	14-05-2025	Kotak mahindra prime ltd vs baskinath choudhary	Kushal kumar(p),	9958724670	adv.kushalkumar@gmail.com	26-04-2025
24				SUIT FOR RECOVERY	CS (COMM)/363/2025	15-05-2025	Shyam sunder gupta vs bank of baroda	Ashish kumar singh(p),	9818437075	not available	10-05-2025
24				SUIT FOR RECOVERY	CS (COMM)/370/2025	16-05-2025	Divine solution private limited vs m/s annanya organic products llp	Vikram gola(p),	9811244209	vikramgola2010@gmail.com	09-05-2025
24				EXECUTION PETITION	ExCOMM - Award by Arb Comm/24/2025	16-05-2025	Usha international ltd vs shriram piston and rings ltd	Kunal dutt(p),	9958097420	dmdadvocates30@gmail.com	09-05-2025
24				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/69/2025	16-05-2025	Union of india vs kumar cashew export	Ajay kumar bidhuri,	9953098101	not available	09-05-2025
24				SUIT FOR TRADEMARKS	CS (COMM)/371/2025	17-05-2025	M/s tej ram dharam paul through its partner mr nutesh kumar vs m/s p products	Shailen bhatia(p),	9818558690	advocate.shailenbhatia89@gmail.com	09-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/78/2025	17-05-2025	M/s t k energy infratech pvt ltd vs general manager northern railway	Kinnori ghosh(p),	9711537279	not available	15-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/381/2025	19-05-2025	Farmart services pvt ltd vs nupur marketing consultants co	Deepankur sondhi(p),	7017361501	sondhiandpartner@gmail.com	28-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/393/2025	19-05-2025	Farmart service pvt ltd vs cityz foods ltd	Deepankur sondhi(p),	7017361501	sondhiandpartner@gmail.com	28-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/382/2025	19-05-2025	Farmart services pvt ltd vs shree devri agro food industries	Deepankur sondhi(p),	7017361501	sondhiandpartner@gmail.com	01-05-2025
			24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/8/2025	19-05-2025	Devyani international ltd vs sanvik engineers india pvt ltd	Satish rai(p),	8368148214	not available	14-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/383/2025	19-05-2025	M/s true link finance ltd vs abhishek and ors	Rajat sarawat(p),	9818004454	rajattruelink@gmail.com	16-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/389/2025	21-05-2025	Janardanudu thallaparthi vs telegram fz	Swapnil gaur(p),	9971339121	legal@ralegal.co.in	19-05-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/81/2025	22-05-2025	M/s rnh trading pvt. Ltd. Vs. M/s blue smart fleet pvt. Ltd. And ors.	Sanchay mehrotra	8947972170	not available	17-05-2025

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			24	EXECUTION PETITION	Execution (Comm)/85/2025	22-05-2025	Ambience developers and infrastructure pvt ltd vs m a ramzana	Kajal(p),	9990689161	not available	09-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/394/2025	23-05-2025	Sunrise freight forwarders pvt ltd vs integrated batteries india private limited	Manish kohli(p),	9810005591	manishkohliandcompany@gmail.com	14-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/395/2025	23-05-2025	M/s ss4 safenet vs ranbir singh rana	Gaurav sharma(p),	9620967885	gaurav_sh@live.com	15-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/396/2025	23-05-2025	State bank of india vs nitesh najuk gaikawad	Amit singh(p),	9891149413	adv.choudharyamit@gmail.com	15-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/72/2025	23-05-2025	Charles rogers vs. Sbi cards and payments services ltd.	Sanjay jain	9810032754	jainsanjay2@yahoo.com	13-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/401/2025	24-05-2025	M/s atrios through partner nitin sharma vs structures and designs private limited	Kaushlender singh(p),	9811383912	gaurassocaites.singh@gmail.com	20-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/400/2025	24-05-2025	Asics corporation vs kvh sports india pvt ltd and ors	Shravan bansal(p),	9810017859	skbansalipr@gmail.com	20-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/75/2025	26-05-2025	Municipal corporation of delhi vs madhu kishan gupta	Upender kumar(p),	9599664941	myjurist.007@gmail.com	16-05-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/406/2025	27-05-2025	V l cargo through its partner shrimohan vats vs shree venkateshwara international through its prop shrisanjeev kumar antal	Ajit singh(p),	9899695740	ajitpsingh1978@yahoo.com	14-05-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/85/2025	27-05-2025	Aditya birla capital ltd vs rakshana spintex and ors	Aakash kumar(p),	8010190258	aakash.romi@gmail.com	22-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/407/2025	27-05-2025	Elitesgrid private limited vs telegram fz llc	Swapnil gaur(p),	9971339121	legal@ralegal.co.in	24-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/417/2025	29-05-2025	Union bank of india vs hansraj	Rajendra yadav(p),	7982870432	advrajenrayadav@gmail.com	26-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/431/2025	30-05-2025	Kotak mahindra prime ltd vs rahul poswal (borrower)	Kushal kumar(p),	9958724670	adv.kushalkumar@gmail.com	19-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/76/2025	30-05-2025	Solar energy corporation of india vs hfm solar power private limited	Mani gupta	8800777922	mani.gupta@sarthaklaw.com	23-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/430/2025	30-05-2025	Rodha educational services pvt ltd vs telegram fz llc	Bhavya kohli(p),	Not available	Not available	26-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/79/2025	31-05-2025	Union of india vs siddhartha metal fabricators	Ekta dhama(p),	9868224037	Not available	21-05-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3281/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB 298	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	01.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3280/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 142		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	01.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3279/2025	02-05-2025	AXIS BANK LTD Vs SONAM KHANNA		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	01.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3277/2025	02-05-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Sunder Compy		Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	01.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/234/2025	02-05-2025	NIVA BUPA HEALTH INSURANCE CO LTD Vs TRANSLEAZE HOLDING INDIA PVT LTD		GULSHAN KRISHNA SACHDEV(P),	9958207423	charusachdev@gmail.com	01.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/235/2025	03-05-2025	Canara Bank Vs Gaurav Aggarwal		Eshu Chaudhary(P),	9808888806	ankursinghbhadana@gmail.com	02.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3291/2025	05-05-2025	KOTAK MAHINDRA PRIME LTD Vs SUNIL KUMAR		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3290/2025	05-05-2025	ANMOL FINANCIAL SERVICES LTD Vs DHARMENDER SINGH		J K YADAV(P),	9999855157	advjitenderyaav2017@gmail.com	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3294/2025	05-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3292/2025	05-05-2025	YES BANK LTD Vs SANJAY SANJAY		SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3293/2025	05-05-2025	YES BANK LTD Vs GAURAV GAURAV		SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	03.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/236/2025	05-05-2025	ISRAIL KHAN Vs YOUNG MIND RESTURANT		Mohd Danish(P),	9911315805	Not on record	03.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/67/2025	05-05-2025	Neelam Bhatiyani Vs Linky Dhingra		Siddhant Soti(P),	9810119279	Not on record	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3303/2025	06-05-2025	FUSION FINANCE LTD Vs ANMOL HOSPITAL		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	05.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3302/2025	06-05-2025	FUSION FINANCE LTD Vs BHAIJI NEER	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3316/2025	06-05-2025	FUSION FINANCE LTD Vs AVNISH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3317/2025	06-05-2025	FUSION FINANCE LTD Vs MANNAT TRADERS	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3320/2025	06-05-2025	YES BANK LTD Vs DEEPAK KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3321/2025	06-05-2025	YES BANK LTD Vs MOHD YUNUS	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3301/2025	06-05-2025	YES BANK LTD Vs RAHIS KHAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3319/2025	06-05-2025	YES BANK LTD Vs PARMESH KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3318/2025	06-05-2025	YES BANK LTD Vs PANKAJ SHARMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3333/2025	07-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 4224	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	06.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3332/2025	07-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB 878	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	06.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3340/2025	09-05-2025	Cnh Industrial Capital India Pvt Ltd Vs AMANDEEP CHOUDHARY	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3341/2025	09-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SEEMA RAM DUBEY SUNDAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/247/2025	09-05-2025	VIRGO LAMINATES LTD Vs RAMESH	NEERAJ KUMAR JHA(P),	8447470366	neerajjha@gmail.com	08.05.2025

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			12, New Court Block-I	Execution Petition	Execution (Comm)/70/2025	09-05-2025	CHANCHAL Vs Bhawana Rose and Anr	NITENDRA SHARMA(P),	9350292404	sharmanitendra@gmail.com	08.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3342/2025	13-05-2025	KOTAK MAHINDRA BANK Vs LAKSHYA INTERIORS 187	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	09.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/72/2025	14-05-2025	Rameshwar Dayal Vs Hemant Kumar	pratyush sharma(P),	9711744465	pratyush.shrm@gmail.com	13.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3362/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Abdulhamid Vajirbhai Vajirwala	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	15.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3360/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Nivas Tadigoppula	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3361/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Arun Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	15.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3359/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Pawan Yadav	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	15.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/254/2025	17-05-2025	SHAREKHAN LIMITED Vs KHUSHBU SHARMA	Devmani Bansal(P),	9999328572	devmanibansal@gmail.com	16.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3404/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Rohit Jayaswal	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3407/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P B Subramanyam	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3406/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Arulsamy D	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3405/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Gujaba Vitthal Gawade	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3408/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs PRITEE SACHIN NALAWADE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3400/2025	19-05-2025	KOTAK MAHINDRA BANK Vs RUKSANA R 2500		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3401/2025	19-05-2025	KOTAK MAHINDRA BANK Vs MOHMMAD SHAHRUKH 3200		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3402/2025	19-05-2025	AXIS BANK LTD Vs RAVI KANT		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3403/2025	19-05-2025	Axis bank Vs ratnesh ramsiddhpandey		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3398/2025	19-05-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED Vs BALWAN SINGH YADAV		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3399/2025	19-05-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED Vs RAMDHARI R		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3397/2025	19-05-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED Vs PRADEEP KUMAR		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3395/2025	19-05-2025	axis bank ltd Vs faisal ali		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3396/2025	19-05-2025	axis bank Vs dheeraj kumar		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	17.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/77/2025	20-05-2025	RAMESHWAR DAYAL Vs HEMANT KUMAR		pratyush sharma(P),	9711744465	pratyush.shrm@gmail.com	19.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/76/2025	20-05-2025	PANASONIC LIFE SOLUTIONS INDIA PVT LTD Vs ACME D ACE MARKETING SOLUTIONS PVT LTD		Kapil Kher(P),	9891072729	anilkher@gmail.com	19.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3434/2025	20-05-2025	KOTAK MAHINDRA BANK Vs PANKAJ PAL		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	19.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3451/2025	21-05-2025	YES BANK LTD Vs SONIA JAIN		SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegals.com	20.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3448/2025	21-05-2025	AXIS BANK CHAUDHARY	Vs	RISHAB KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3447/2025	21-05-2025	AXIS BANK RATHAUR	Vs	GAURAV KUMAR KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3445/2025	21-05-2025	AXIS BANK	Vs	KANEEZ FATIMA KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3446/2025	21-05-2025	AXIS BANK	Vs	GIRJA DEVI KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3449/2025	21-05-2025	AXIS BANK MANDAL	Vs	RAVINDRA KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3450/2025	21-05-2025	AXIS BANK	Vs	HASEEB ALAM KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3474/2025	22-05-2025	Yes Bank Ltd	Vs	Deepak Ravinder SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3470/2025	22-05-2025	axis bank	Vs	MOHD YASEEN KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3471/2025	22-05-2025	axis bank	Vs	SUDHIR KUMAR KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3472/2025	22-05-2025	axis bank	Vs	SUKHRAM KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3473/2025	22-05-2025	axis bank	Vs	ETAKADULLA KHAN KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3468/2025	22-05-2025	YES BANK LTD	Vs	ROHIT KUMAR SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3469/2025	22-05-2025	YES BANK LTD RAWAT	Vs	SUMEET SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	21.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3467/2025	22-05-2025	YES BANK LTD Vs NEM WATI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	21.05.2025
			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3466/2025	22-05-2025	YES BANK LTD Vs ONKAR SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	21.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/261/2025	23-05-2025	Small Farmers Agri Business Consortium Vs DEEPAK TALREJA	Vipul Maheshwari(P),	7535066000	delhi@maheshwarian dco.com	22.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/260/2025	23-05-2025	State Bank of India Vs Navin Gaur	Navruti ojha(P),	8376043196	navrutityagi@gmail.c om	22.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/259/2025	23-05-2025	Punjab And Sind Bank Vs Ishu Pal Singh Urf Ishu Pal Singh Madan	RAJEEV UPADHAYAY(P),	9212002825	advrajeevupadhayay8 4@gamil.com	22.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3505/2025	24-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAGHVENDRA SINGH TOMAR 9471	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	23.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3507/2025	24-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HUKMA RAM MURAWATIYA 7674	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	23.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3506/2025	24-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOBAN JEET 5936	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	23.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3508/2025	24-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALASAR COMSERVE LLP 7877	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	23.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3553/2025	26-05-2025	KOTAK MAHINDRA BANK Vs RAGHVENDRA SHUKLA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3560/2025	26-05-2025	YES BANK LTD Vs RAJ KUMAR MEHTO	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3555/2025	26-05-2025	KOTAK MAHINDRA BANK Vs WASIM 2999	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3556/2025	26-05-2025	KOTAK MAHINDRA BANK Vs ANEES AHMAD 9876	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3558/2025	26-05-2025	KOTAK MAHINDRA BANK RASID 2262		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3559/2025	26-05-2025	KOTAK MAHINDRA BANK KRIPAL 6030		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3557/2025	26-05-2025	KOTAK MAHINDRA BANK MOHD JAVED 9820		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3554/2025	26-05-2025	KOTAK MAHINDRA BANK SALMAN ALI 2027		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3552/2025	26-05-2025	KOTAK MAHINDRA BANK SAWAN KUMAR RATHI 4383		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3575/2025	27-05-2025	Tata Capital LTD MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	26.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/81/2025	27-05-2025	M/S VRINDA SALES CORPORATION Through Prop Sandeep Bansal Vs M/S NAVRANG INFRASTRUCTURE INC Through		MANISH KUMAR(P),	9871116291	adv_manish@yahoo.in	26.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3604/2025	29-05-2025	Tata Capital Ltd MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3603/2025	29-05-2025	TATA CAPITAL LTD MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3598/2025	29-05-2025	Tata Capital Ltd MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3599/2025	29-05-2025	AXIS BANK LIMITED Vs SAGEER BEG		avinash kumar(P),	011-41513189	avinash.adv@gmail.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3602/2025	29-05-2025	AXIS BANK LIMITED Vs MOHIT KUMAR SINGH		avinash kumar(P),	011-41513189	avinash.adv@gmail.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3600/2025	29-05-2025	AXIS BANK LIMITED Vs KAMAL ASHRAD KHAN		avinash kumar(P),	011-41513189	avinash.adv@gmail.com	28.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3596/2025	29-05-2025	KOTAK MAHINDRA BANK Vs RTC TRADING COMPANY 0642		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3595/2025	29-05-2025	KOTAK MAHINDRA BANK Vs RAM GOPAL		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3593/2025	29-05-2025	KOTAK MAHINDRA BANK Vs SUNIL AVERAGE SINGH		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3597/2025	29-05-2025	KOTAK MAHINDRA BANK Vs SHANU		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/269/2025	29-05-2025	Bhartiya Vehicles and Engineering Co Ltd Vs GHODU INFOTECH PRIVATE LIMITED		Praveen Mahajan(P),	9810620827	advocatemahajan27@gmail.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3641/2025	30-05-2025	Axis Bank Ltd Vs SHISHRAM BHAMU 1562		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3638/2025	30-05-2025	Axis Bank Ltd Vs TRIBHUVAN BISHT 9415		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3639/2025	30-05-2025	Axis Bank Ltd Vs PRINCE DEORA 5749		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/273/2025	31-05-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs PREET INDUSTRIES AND ORS		Dalip Singh(P),	9810197092	dsadv13@gamil.com	30.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3656/2025	31-05-2025	Axis Bank Ltd Vs REENA CHAUDHARY 5822		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3655/2025	31-05-2025	Axis Bank Ltd Vs AWANEESH PRATAP SINGH 8473		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3659/2025	31-05-2025	Axis Bank Ltd Vs SHUBHAM PANDEY 3863		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3657/2025	31-05-2025	AXIS BANK LTD Vs Arshad		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3660/2025	31-05-2025	AXIS BANK LTD Vs KOMAL		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3658/2025	31-05-2025	AXIS BANK LTD Vs CHAND KHAN		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3654/2025	31-05-2025	AXIS BANK LTD Vs USHA SUMANT		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/272/2025	31-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SRUSHTI AGRO		Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	30.05.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM)/3264/2025	01-05-2025	IDFC FIRST BANK LTD Vs MONIKA VIRMANI		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3263/2025	01-05-2025	IDFC FIRST BANK LTD Vs ALOK MITTAL		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3262/2025	01-05-2025	IDFC FIRST BANK LTD Vs RAHUL KUMAR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/229/2025	01-05-2025	CANARA BANK Vs GURU CHARAN YADAV PROP SARTHAK ENTERPRISES		Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	26.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/231/2025	01-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SANDYA		Dalip Singh(P),	9810197092	dsadv13@gmail.com	30.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3267/2025	01-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RAVINDER KUMAR MITTAL		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	25.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3266/2025	01-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KARANKUMAR ASHOKBHAI THAKKAR		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	25.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/230/2025	01-05-2025	SMALL FARMERS AGRI BUSINESS Vs VIJAY KANTA		Dalip Singh(P),	9810197092	dsadv13@gmail.com	30.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3265/2025	01-05-2025	IDFC FIRST BANK LTD Vs SWATI GUPTA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3298/2025	05-05-2025	AXIS BANK LIMITED Vs DIVY GAUR		avinash kumar(P),	41513189	avinash.adv@gmail.com	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3300/2025	05-05-2025	YES BANK LTD Vs SAKSHI SAKSHI		ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	26.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/238/2025	05-05-2025	Napin Impex Limited Vs Sunroof Buildwell Private Limited and others		gaurav singhal(P),	9910022880	advocate.azhar@gmail.com	02.05.2025
6, New Court Block-I	Commercial	CS (COMM)/239/2025	05-05-2025	CANARA BANK Vs REKHA		DEEPANJAL CHOUDHARY(P),	8390227354	deepanjchal@gmail.com	15.04.2025			

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			6, New Court Block-I	Commercial	OMP (COMM)/25/2025	05-05-2025	STC Technologies Pvt Ltd Vs National Skill Development Corporation	Deepika Nandakumar(P)	9711165600	associates.snk@gmail.com	20.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3296/2025	05-05-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Rajesh	Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@gmail.com	01.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3297/2025	05-05-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs S K Infra Engineers Pvt Ltd	Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@gmail.com	01.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3299/2025	05-05-2025	YES BANL LTD Vs VIKRAM DEVENDER KUMAR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	30.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3327/2025	06-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs MOHD SHARIQ	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	30.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3325/2025	06-05-2025	YES BANK LTD Vs PREETI PREETI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3328/2025	06-05-2025	KOTAK MAHINDRA BANK Vs GARIMA LOGISTICS 265	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3329/2025	06-05-2025	KOTAK MAHINDRA BANK Vs GARIMA LOGISTICS 269	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3326/2025	06-05-2025	YES BANK LTD Vs PINKU KUMAR KESHRI 21	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3324/2025	06-05-2025	YES BANK LTD Vs RAZI AHMAD	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3323/2025	06-05-2025	YES BANK LTD Vs ARUN TAKDEER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3322/2025	06-05-2025	YES BANK LTD Vs PINKU KUMAR KESHRI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (COMM)/27/2025	07-05-2025	Swaranjit Singh Narula Security Agency Vs NTPC LIMITED	TARUN BHATI(P),	9953232315	adv.tbhati@gmail.com	24.04.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3334/2025	07-05-2025	AXIS BANK LIMITED Vs RAJ KUMAR CHOUHAN	avinash kumar(P),	41513189	avinash.adv@gmail.com	20.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3335/2025	08-05-2025	ANMOL FINANCIAL SERVICES LTD Vs MANOJ KUMAR SINGH	J K YADAV(P),	9999855157	advjitenderyadav2017@gmail.com	07.05.2025
			6, New Court Block-I	Commercial	Misc DJ/106/2025	08-05-2025	Frank advertisers Vs Outlook publishers	Harshit Agarwal(P),	9818140429	kksharmaadvocate@gmail.com	06.05.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arbitration Comm/14/2025	08-05-2025	SMFG INDIA CREDIT LD Vs Om Prakash Sharma	VIMAL KHURANA(P),	8882257775	rohit@firstassociates.in	06.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3351/2025	13-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KALI PRASAD	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	07.05.2025
			6, New Court Block-I	Commercial	Execution (Comm)/71/2025	13-05-2025	MS AR CONTRACTORS AND SUPPLIERS Vs SKYLINE ENGINEERING CONTRACT INDIA PVT LTD	Anshul Garg(P),	9810717949	piyushmittaladvocate@gmail.com	03.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3349/2025	13-05-2025	Cnh Industrial Capital India Pvt Ltd Vs MOHD HASSAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	07.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3350/2025	13-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHAMMED ABDUL MANNAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	07.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3352/2025	13-05-2025	AXIS BANK LTD Vs OMPRAKASH PANWAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	08.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3354/2025	14-05-2025	KOTAK MAHINDRA BANK Vs LAKSHYA INTERIORS 877	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	08.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/252/2025	14-05-2025	Pharma Sales Corporation Vs Fenway Pharmaceuticals Pvt Ltd	Sahil Talwar(P),	9711592772	sahil.talwar@yahoo.com	07.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/253/2025	14-05-2025	Wilson and Hughes India Pvt Ltd Vs A and K Sarl	Sushain Sobti(P),	9810980661	j.abhay@amsshardul.com	10.05.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arbitration Comm/15/2025	15-05-2025	M/S VRINDAVAN CATERING COMPANY Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION	Shobhit Trehan(P),	7985177435	bajpaiakshat@gmail.com	14.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3374/2025	16-05-2025	KOTAK MAHINDRA BANK Vs VIKRAM SINGH 695		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3375/2025	16-05-2025	KOTAK MAHINDRA BANK Vs ARSHAD 038		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3376/2025	16-05-2025	KOTAK MAHINDRA BANK Vs JANVI ENTERPRISES 3468		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3377/2025	16-05-2025	KOTAK MAHINDRA BANK Vs SONU KUMAR 4643		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3378/2025	16-05-2025	KOTAK MAHINDRA BANK Vs MOHD IRFAN 6681		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3381/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Rohit Hira Lal		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3383/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Amitaben Arvindbhai Patel		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	14.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3379/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Kathiravan Kumar		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	14.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3380/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Karunakaran Rajamanickam		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	14.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3382/2025	17-05-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs Vaibhav Singh		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	14.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3427/2025	19-05-2025	KOTAK MAHINDRA BANK Vs MOHD SALIM 1417		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.05.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/18/2025	19-05-2025	chinar steel industries Vs IRCON INTERNATIONAL LTD		Susheel Kumar Tiwari(P),	9873288908	manpreetkaumarwa@gmail.com	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3426/2025	19-05-2025	KOTAK MAHINDRA BANK Vs OMKAR RATHOR 7107		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.05.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3428/2025	19-05-2025	IDFC FIRST BANK LTD Vs JITENDER CHOUDHARY		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3438/2025	20-05-2025	Ms Jalsa Ventures Pvt Ltd Through its Director Mr Pankaj Kumar Vs Ms Aircon Systems India Pvt Ltd Through its Authorised		Ankit Kumar(P),	9818058809	legalconsultus@gmail.com	17.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3439/2025	20-05-2025	axis bank ltd Vs manju		Shobha Gupta(P),	98911192158	srsobhagupta@gmail.com	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3465/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Ahamed Halik		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3458/2025	21-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs SUKHBIR SINGH		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3457/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Lalit Bansal		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3459/2025	21-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs VIPIN V		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3460/2025	21-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs MONA TIWARI		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3461/2025	21-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs SURESH KUMAR		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3462/2025	21-05-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs MADU BAPUJI		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3463/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MAGASHWARI SRINIVASAN		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3464/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Manvender Om Prakash		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	Execution (Comm)/78/2025	21-05-2025	SYNDICATE BANK Vs JORAWAR SINGH		DEEPANJAL CHOUDHARY(P),	8390227354	deepanjalc@gmail.com	19.05.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3486/2025	22-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs K Ravi Kishan Reddy	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	15.05.2025
			6, New Court Block-I	Commercial	Execution (Comm)/79/2025	22-05-2025	AAKRITI TRADING COMPANY Vs WELLNESS QED PRIVATE LIMITED	NITESH KUMAR(P),	9999148514	paras.chawla34@gmail.com	20.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3482/2025	22-05-2025	AXIS BANK LIMITED Vs UDAYBHAN SINGH	avinash kumar(P),	41513189	avinash.adv@gmail.com	24.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3484/2025	22-05-2025	YES BANK LTD Vs SAHIB KHAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3485/2025	22-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Deepak Kumar	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3483/2025	22-05-2025	KOTAK MAHINDRA BANK Vs PANKAJ PAL 508	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3500/2025	23-05-2025	AXIS BANK Vs PRATAPNARAYAN SHUKLA	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3501/2025	23-05-2025	AXIS BANK Vs NIKHIL SHARMA	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3502/2025	23-05-2025	AXIS BANK Vs SURENDRA KUMAR	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3503/2025	23-05-2025	AXIS BANK Vs NADIYA SHAHNAWAZ RESPONDENT	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/263/2025	23-05-2025	SAKSHAM IMPEX PVT LTD Vs Jubilant Consumer Private Limited	Swapnil Gupta(P),	987198805	contact@capitallaw.in	22.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3504/2025	23-05-2025	AXIS BANK Vs GUDIYA	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3496/2025	23-05-2025	axis bank Vs ABHISHEK	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3497/2025	23-05-2025	axis bank Vs MOHD INAM	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3498/2025	23-05-2025	axis bank Vs UMMED ALI	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3499/2025	23-05-2025	axis bank Vs AKSHAY	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3523/2025	24-05-2025	FUSION FINANCE LTD Vs RUDRA INDUSTRIES	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3524/2025	24-05-2025	AXIS BANK LTD Vs KAVITA JAIN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	22.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/264/2025	26-05-2025	Kargha Fashion Retail Private Limited Vs Tarsem Lal	Chandra Mohan Goyal(P),	9810652956	cmgoyaladvocate@gmail.com	22.05.2025
			6, New Court Block-I	Commercial	Execution (Comm)/82/2025	28-05-2025	CROP CHEMICALS INDIA LTD Vs ADVANTIS CROP SCIENCES PVT LTD	G S GANGWAR(P),	9717211123	gangwar@gsgangwar.com	22.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3579/2025	28-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PRABHAT KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/268/2025	28-05-2025	Aggresar Leasing and finance pvt Ltd Vs Juhi estates pvt Ltd	Swapnil Gupta(P),	9871988051	contact@capitallaw.in	27.05.2025
			6, New Court Block-I	Commercial	OMP(I)COMM36616/2025	28-05-2025	Kotak MAHINDRA BANK Vs Rajesh	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3578/2025	28-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs VIDYA DEVI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3614/2025	29-05-2025	IDFC FIRST BANK LTD Vs ANIL KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3611/2025	29-05-2025	KOTAK MAHINDRA BANK Vs JANTA TRANSPORT	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.03.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3613/2025	29-05-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	26.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3606/2025	29-05-2025	KOTAK MAHINDRA BANK Vs RAUF MOHD 6320		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3612/2025	29-05-2025	AXIS BANK LTD Vs KAMLESH DEVI		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3615/2025	29-05-2025	IDFC FIRST BANK LTD Vs DINESH THAKUR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3608/2025	29-05-2025	KOTAK MAHINDRA BANK Vs UMESH YADAV 5500		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3609/2025	29-05-2025	KOTAK MAHINDRA BANK Vs ABDUL SHAKEEL 2330		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3610/2025	29-05-2025	KOTAK MAHINDRA BANK Vs RAM SAGAR 5294		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3631/2025	30-05-2025	Axis Bank Ltd Vs AMIT 9495		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3632/2025	30-05-2025	Axis Bank Ltd Vs PRAMOD KUMAR 1794		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3633/2025	30-05-2025	Axis Bank Ltd Vs VED PRAKASH BAIRWA 4028		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3634/2025	30-05-2025	Axis Bank Ltd Vs LOKESH PERUMAL 9382		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3635/2025	30-05-2025	Axis Bank Ltd Vs DHEERAJ SINGH 2721		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/270/2025	30-05-2025	SHWETA SINGHAL Proprietor of AKS METAL Vs BINDU Proprietor of SHREE BALAJI METALS		Ashu Ralhan(P),	9582628330	arlegal266@gmail.com	22.05.2025

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			6, New Court Block-I	Commercial	CS (COMM)/271/2025	30-05-2025	DEEPAK KUMAR KHEMKA Vs RACHNA GUPTA		Shravan Bansal(P),	9650682982	unitedmark@unitedandunited.com	27-05-2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/232/2025	01-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs NARESH KACHHELA		Dalip Singh(P)	9810197092	dsadv13@gmail.com	29-04-2025
			17, New Court Block-I	Commercial	CS (COMM)/233/2025	01-05-2025	SHIV AVTAR Vs M/S DRAJ SINGH EDUCATION ENDEAVOR LLP		(P)	8800422480, 8826484040	rajsherawat780@gmail.com	30-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3283/2025	02-05-2025	KOTAK MAHINDRA BANK Vs SHITENDER		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	28-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3284/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	26-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3282/2025	02-05-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED Vs PRIYADARSHI GOPAL		RANGRAJANGRA(P)	9958726491	jangraadvocate@gmail.com	30-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3281/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB 298		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3278/2025	02-05-2025	AXIS BANK LTD Vs ISALAM		SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	25-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3280/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 142		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3279/2025	02-05-2025	AXIS BANK LTD Vs SONAM KHANNA		SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	25-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3277/2025	02-05-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Sunder Compy		Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	01-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3285/2025	02-05-2025	IDFC FIRST BANK LTD Vs GOVIND GIRIRAJPRASAD BAIRWA		SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	29-04-2025
			17, New Court Block-I	Commercial	CS (COMM)/237/2025	05-05-2025	Canara Bank Vs Sarat Kumar Mohakud		NILENDU VATSYAYAN(P)	9999050853	nilenduvatsyayan@gmail.com	27-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3291/2025	05-05-2025	KOTAK MAHINDRA PRIME LTD Vs SUNIL KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3290/2025	05-05-2025	ANMOL FINANCIAL SERVICES LTD Vs DHARMENDER SINGH	J K YADAV(P)	9999855157	advjitenderyadav2017@gmail.com	16-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3294/2025	05-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	08-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3292/2025	05-05-2025	YES BANK LTD Vs SANJAY SANJAY	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3293/2025	05-05-2025	YES BANK LTD Vs GAURAV GAURAV	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3316/2025	06-05-2025	FUSION FINANCE LTD Vs AVNISH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	03-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3317/2025	06-05-2025	FUSION FINANCE LTD Vs MANNAT TRADERS	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	03-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3320/2025	06-05-2025	YES BANK LTD Vs DEEPAK KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3321/2025	06-05-2025	YES BANK LTD Vs MOHD YUNUS	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3319/2025	06-05-2025	YES BANK LTD Vs PARMESH KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3318/2025	06-05-2025	YES BANK LTD Vs PANKAJ SHARMA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	ExCOMM - Award by Arbitration Comm/12/2025	07-05-2025	KOTAK MAHINDRA PRIME LTD Vs RAVI KUMAR	Kushal Kumar(P)	7009793548	rishab.eruditelegal@gmail.com	26-04-2025
			17, New Court Block-I	Commercial	OMP (COMM)/26/2025	07-05-2025	RAHUL YADAV Vs IDFC FIRST BANK LIMITED	JITENDRA KUMAR TIWARI(P)	9268740063	jitendra.tiwari@lawyer.com	05-05-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/3333/2025	07-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 4224		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	06-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3332/2025	07-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB 878		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	06-05-2025
			17, New Court Block-I	Commercial	CS (COMM)/244/2025	07-05-2025	Small Farmers Agri Business Consortium Vs Manjeet Kaur		YOGESH PACHAURI(P)	9811895298	yogeshpachariassociates@gmail.com	05-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3340/2025	09-05-2025	Cnh Industrial Capital India Pvt Ltd Vs AMANDEEP CHOUDHARY		RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	07-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3341/2025	09-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SEEMA RAM DUBEY SUNDAR		RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	07-05-2025
			17, New Court Block-I	Commercial	CS (COMM)/249/2025	09-05-2025	GX Glass Sales and Services Limited Vs JRK Constructions		Rajdeep Ssigh Rao(P)	9300420093	rajdeepsighrao@gmail.com	08-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3342/2025	13-05-2025	KOTAK MAHINDRA BANK Vs LAKSHYA INTERIORS 187		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	08-05-2025
			17, New Court Block-I	Commercial	Execution (Comm)/74/2025	16-05-2025	UNIQUE ENGINEERS PVT LTD Vs RITWIK DAS		Rahul Chauhan(P)	9971891788	info@aualegal.com	12-05-2025
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/16/2025	19-05-2025	M/S NAND IMPERIAL CONSULTING OPC PVT LTD Vs M/S OUTLOOK DESIGNHEED CONSULTANTS PVT LTD		Hitesh Chopra(P)	8178800668	advocatehiteshchopra@gmail.com	09-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3574/2025	27-05-2025	Tata Capital LTD Vs MAHAKALESHWAR INFRA TECH PVT LTD		NAVEEN SHARMA(P)	9350569040	naveenk101a@yahoo.com	24-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3573/2025	27-05-2025	Cnh Industrial Capital India Pvt Ltd Vs Rakesh Devi		RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	24-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3572/2025	27-05-2025	AXIS BANK LTD Vs KAMLESH DEVI		SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	26-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3571/2025	27-05-2025	AXIS BANK LTD Vs LOKESH KUMAR MEENA		SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	26-05-2025

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			17, New Court Block-I	Commercial	CS (COMM)/266/2025	27-05-2025	Small Farmers AgriBusiness Consortium Vs Madeena Cold Storage	Sumedha Sindhu(P)	9729367777	sumedha@lexidem.co	26-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3616/2025	29-05-2025	Kotak Mahindra Bank Vs Zahid	Parv Mahajan(P)	9643646534	parv.mahajan007@g	28-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3642/2025	30-05-2025	Axis bank Ltd. Vs Gayatri A	Mayak Mahajan	9873347330	mayank_mahajan05	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3666/2025	31-05-2025	Axis Bank Ltd Vs SAMIR KUMAR 8723	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3662/2025	31-05-2025	Axis Bank Ltd Vs MANDEEP SINGH 0917	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3661/2025	31-05-2025	AXIS BANK LTD Vs ASHOKADV KUMAR	ADV DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.co	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3664/2025	31-05-2025	AXIS BANK LTD Vs RAHUL	ADV DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.co	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3665/2025	31-05-2025	AXIS BANK LTD Vs DEEPAKADV KUMAR	ADV DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.co	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3667/2025	31-05-2025	KOTAK MAHINDRA BANK Vs RAHMAT ALI	parv mahajan(P),	9643646534	parv.mahajan007@g	30-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3663/2025	31-05-2025	AXIS BANK LTD Vs SURAJ	ADV DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.co	30-05-2025
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/3261/2025	01-05-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAMAR DIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3258/2025	01-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PARVEEN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam	30.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3257/2025	01-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs BIOGENNEXT HEALTHPLUS OPS PVT LTD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam	30.04.2025

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			29, New Court Block-II	Commercial	Execution (Comm)/66/2025	02-05-2025	BEC CONDUITS PRIVATE LIMITED Vs DONVEY POWER CONTROL SYSTEMS PVT LTD		SAAKAAR SARDANA(P),	9811600007, 9311900007	info@saakaarsardana.com	30.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3274/2025	02-05-2025	AXIS BANK LTD Vs PHOOL CHANDRA		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3272/2025	02-05-2025	M/s CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs RADHEKRISHNA CONSTRUCTION		Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3273/2025	02-05-2025	M/s CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs MAHADEV CONSTRUCTIONS		Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/240/2025	05-05-2025	Loreal S A Vs Cosmoline Exim LLP		Shravan Bansal(P),	011-26843455	unitedmark@unitedandunited.com	02.05.2025
			29, New Court Block-II	Commercial	Execution (Comm)/69/2025	06-05-2025	GX GLASS SALES AND SERVICES LTD Vs SKIPPER PROPERTIES PRIVATE LIMITED		Rajdeep Rao(P),	9300420093	rajdeepsinghraj@gmail.com	03.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/242/2025	06-05-2025	M/S VED TRADERS Vs WALNUT HEALTH CARE PVT LTD AND ORS		Ashok Kumar Singh(P),	9899337868	ashokadv82@gmail.com	03.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/241/2025	06-05-2025	M/s APPY PIE LLP Vs MIT VISHWASHANTI GURUKUL An IB WORLD SCHOOL		Raj Kumar(P),	9958031223	rajadvocate1985@gmail.com	03.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3311/2025	06-05-2025	YES BANK LTD Vs VIKALP VIKALP		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3312/2025	06-05-2025	YES BANK LTD Vs SHASHI SHASHI		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3314/2025	06-05-2025	YES BANK LTD Vs PRIYA PRIYA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3310/2025	06-05-2025	FUSION FINANCE LTD Vs ANMOL HOSPITAL		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	03.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3309/2025	06-05-2025	FUSION FINANCE LTD Vs VISHESH GUPTA		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	03.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3315/2025	06-05-2025	YES BANK LTD Vs OM SAI ENTERPRISES		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3308/2025	06-05-2025	YES BANK LTD Vs LIYAKT ALISHER		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3313/2025	06-05-2025	YES BANK LTD Vs MANOJ KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.04.2025
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/13/2025	07-05-2025	M/S SMFG INDIA CREDIT CO LTD Vs MANPREET KAUR		ROHIT SHARMA	8882257775, 9034281318	rohit@firstassociates.in	05.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/245/2025	08-05-2025	STAR INXS SOLUTIONS PVT LTD Vs GHODU INFOTECH PVT LTD		Uzair Elahi(P),	9999332412, 9953045058	legumheights@gmail.com	06.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/248/2025	09-05-2025	VIRGO LAMINATES LTD Vs LAXMI (PROP OF VIRGO MICALAMINATES)		NEERAJ KUMAR JHA(P),	8447470366	neerajjha@gmail.com	08.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3339/2025	09-05-2025	AXIS BANK LTD Vs YASH THAKUR		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	08.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3353/2025	14-05-2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3357/2025	15-05-2025	KOTAK MAHINDRA PRIME LTD Vs DINESH CHANDRA		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3358/2025	15-05-2025	KOTAK MAHINDRA BANK Vs ARSHAD		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3355/2025	15-05-2025	KOTAK MAHINDRA BANK Vs VIKRAM SINGH		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3356/2025	15-05-2025	KOTAK MAHINDRA BANK Vs VIKRAM SINGH		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3372/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs IMRAN TANVEER		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3371/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ASFAR U		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3368/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHIVARAJU L H		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3370/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RAJESH ATMARAM SURALKAR		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3369/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RISHI BAJPAI		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3367/2025	16-05-2025	AXIS BANK LTD Vs DEV DUTT		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/255/2025	17-05-2025	OMA PRIVATE LTD Vs MEENA HANS AND ORS		MALINI SUD(P),	8800181938	litigation@capexlegal.com	15.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/256/2025	19-05-2025	LOTUS HERBALS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR ANSHUMAN RAI Vs BIGFOOT		Swati Mittal(P),	9625115076	Aditya.nayyar@ortislaw.com	15.05.2025
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/17/2025	19-05-2025	CHAHAT JEWELLERS Vs VARDMAN JEWELS		SACHIN CHAWLA(P),	9810062685, 9899816285	advsc82@gmail.com	14.05.2025
			29, New Court Block-II	Commercial	Execution (Comm)/75/2025	19-05-2025	UNION BANK OF INDIA Vs JAGDISH KUMAR MANDAL		Jitendra Garg(P),	9810197621	jitendergargadv@gmail.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3418/2025	19-05-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs MOHD NAZIR		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3420/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHD AWAYES		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3422/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SUNKARA MADHAVI		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3423/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KORRA SUDHAKAR		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3424/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MONU TYAGI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3421/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs HARSH DEOLEKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3417/2025	19-05-2025	KOTAK MAHINDRA BANK Vs PANKAJ PAL	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3412/2025	19-05-2025	AXIS BANK LTD Vs RAJKUMAR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3414/2025	19-05-2025	AXIS BANK LTD Vs MANOJ KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3410/2025	19-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs PRIYANKA TAGRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3409/2025	19-05-2025	AXIS BANK LTD Vs RAJ KISHOR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3411/2025	19-05-2025	KOTAK MAHINDRA BANK Vs JANTA TRANSPORT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3416/2025	19-05-2025	KOTAK MAHINDRA BANK Vs RTC TRADING COMPANY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3415/2025	19-05-2025	KOTAK MAHINDRA BANK Vs SHAH ALAM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3430/2025	20-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KIRANKUMAR SHIVAJI CHAVAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3431/2025	20-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs NAVEN KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3432/2025	20-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SAKET GANDHI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3433/2025	20-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs AAKIL HUSSAIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3429/2025	20-05-2025	KOTAK MAHINDRA BANK Vs PANKAJ PAL	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3443/2025	21-05-2025	YES BANK LTD Vs MANOJ YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3442/2025	21-05-2025	YES BANK LTD Vs AKASH CHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3444/2025	21-05-2025	YES BANK LTD Vs SHIVA TRADING COMPANY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3441/2025	21-05-2025	AXIS BANK LTD Vs MAHENDRA KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3481/2025	22-05-2025	YES BANK LTD SATYANAND ARYA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3480/2025	22-05-2025	AXIS BANK LTD SADRUDIN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3477/2025	22-05-2025	AXIS BANK LTD SHAHRUKH KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3476/2025	22-05-2025	AXIS BANK LTD DHARMENDRA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3479/2025	22-05-2025	AXIS BANK LTD VISHAL MAAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3478/2025	22-05-2025	AXIS BANK LTD RASHID KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3475/2025	22-05-2025	YES BANK LTD ROYAL PUBLIC TRANSPORT	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3487/2025	23-05-2025	IFFCO KISAN FINANCE ANOOP KUMAR	Vs	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	21.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3516/2025	24-05-2025	FUSION FINANCE LTD KRISHAN JHA	Vs	JAI AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	22.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3517/2025	24-05-2025	FUSION FINANCE LTD PRAKASH	Vs	BHANU AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	22.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3536/2025	26-05-2025	KOTAK MAHINDRA BANK MAUHAMMAD NAVI	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3537/2025	26-05-2025	KOTAK MAHINDRA BANK RIZWAN MIAN	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3534/2025	26-05-2025	KOTAK MAHINDRA BANK SANJIV DEVI	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3538/2025	26-05-2025	KOTAK MAHINDRA BANK RAJESH KUMAR	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3535/2025	26-05-2025	KOTAK MAHINDRA BANK MAUHAMMAD HARUN	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3533/2025	26-05-2025	KOTAK MAHINDRA BANK TALIB RAZA	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3539/2025	26-05-2025	FUSION FINANCE LIMITED MAHMOOD ALAM	Vs	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3531/2025	26-05-2025	IDFC FIRST BANK LTD VIJ	Vs	REKHA SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3532/2025	26-05-2025	IDFC FIRST BANK LTD GUPTA	Vs	VINOD SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3527/2025	26-05-2025	KOTAK MAHINDRA BANK KAFEEL AHMAD	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3530/2025	26-05-2025	KOTAK MAHINDRA BANK MOHD SHUAID		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3529/2025	26-05-2025	KOTAK MAHINDRA BANK HANEEF		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3528/2025	26-05-2025	KOTAK MAHINDRA BANK RAJNEESH KUMAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3526/2025	26-05-2025	KOTAK MAHINDRA BANK DEVENDRA KUMAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3525/2025	26-05-2025	KOTAK MAHINDRA BANK SAWAN KUMAR RATHI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3568/2025	27-05-2025	TATA CAPITAL LTD MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3569/2025	27-05-2025	TATA CAPITAL LTD MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/267/2025	28-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S SHIRDI SAI BABA GINNING AND PRESSING INDUSTRY AND ANR		Sumedha Sindhu(P),	9729367777	sumedha@lexidem.com	26.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3577/2025	28-05-2025	SUNIL DEVI Vs M/S GTL INFRASTRUCTURE LIMITED		DEEPAK PATHAK	9891406066	deepakpathakadvocate@gmail.com	26.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3576/2025	28-05-2025	AXIS BANK LTD Vs RAZA HAIDER		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3594/2025	29-05-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3592/2025	29-05-2025	AXIS BANK LTD Vs SHAMEEM AHMED		avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3588/2025	29-05-2025	AXIS BANK LTD Vs MOHAMMAD FAHAD		avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3585/2025	29-05-2025	KOTAK MAHINDRA BANK Vs SHAH ALAM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3584/2025	29-05-2025	KOTAK MAHINDRA BANK Vs MURSAD ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3586/2025	29-05-2025	KOTAK MAHINDRA BANK Vs GOVIND THAKURAI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3587/2025	29-05-2025	KOTAK MAHINDRA BANK Vs ZAHID HUSAIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3591/2025	29-05-2025	KOTAK MAHINDRA BANK Vs TARIQ ALI KHAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3589/2025	29-05-2025	KOTAK MAHINDRA BANK Vs VIKESH VIKESH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3590/2025	29-05-2025	KOTAK MAHINDRA BANK Vs MOHD SHUAIB	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3624/2025	30-05-2025	TATA TELESERVICES LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/29/2025	30-05-2025	MANOJ KHANDELWAL Vs ARROW DESIGN	Gaurav Varma(P),	9711197229	gaurav@integriconlaw.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3617/2025	30-05-2025	AXIS BANK LTD Vs SHAHANA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3618/2025	30-05-2025	AXIS BANK LTD Vs DINESH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3622/2025	30-05-2025	AXIS BANK LTD Vs SUNIL RARH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3619/2025	30-05-2025	AXIS BANK LTD Vs DHARMVEER SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3620/2025	30-05-2025	AXIS BANK LTD Vs URVASHI SONIYA SHARMA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3621/2025	30-05-2025	AXIS BANK LTD Vs DESHRAJ GURJAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3623/2025	30-05-2025	AXIS BANK LTD Vs SUNIL CHAHAR		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3644/2025	31-05-2025	AXIS BANK LTD Vs RAM KRISHAN SHUKLA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3643/2025	31-05-2025	AXIS BANK LTD Vs NITHIN V		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3645/2025	31-05-2025	AXIS BANK LTD Vs NISHA RANI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3647/2025	31-05-2025	AXIS BANK LTD Vs SHANI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3648/2025	31-05-2025	AXIS BANK LTD Vs MOHD ASIF GANIE		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3646/2025	31-05-2025	AXIS BANK LTD Vs SHAMBHU NATH YADAV		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3649/2025	31-05-2025	KOTAK MAHINDRA BANK Vs MOHD SHUAIB		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3650/2025	31-05-2025	KOTAK MAHINDRA BANK Vs RAJEEV KASHYAP		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	30.05.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	Misc DJ/100/2025	02-05-2025	Umlesh Sharma Vs CHONGPI MISAO		ANUPAM SINGH	8718835454	anupam@samd[legal.in	26-04-2025

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			40, New Court Block-II	Commercial	Misc DJ/101/2025	02-05-2025	UMLESH SHARMA Vs CHONGPI MISAO	ANUPAM SINGH	8718835454	anupam@samd[legal.in	26-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3275/2025	02-05-2025	AXIS BANK LTD Vs USAMA HAMID	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	01-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3276/2025	02-05-2025	AXIS BANK LTD Vs LOKESH KUMAR MEENA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	01-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3287/2025	03-05-2025	KOTAK MAHINDRA PRIMERA LIMITED Vs AJAY JAIN	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	30-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3288/2025	03-05-2025	KOTAK MAHINDRA PRIMERA LIMITED Vs ANJANI KUMAR SINHA	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	30-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3286/2025	03-05-2025	KOTAK MAHINDRA PRIMERA LIMITED Vs NEHA BALIYAN	RAJESH JANGRA(P),	7880382826	sinhanji282@gmail.com	30-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3289/2025	03-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SPARSH ARORA	RAJESH JANGRA(P),	7880382826	sinhanji282@gmail.com	30-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3295/2025	05-05-2025	yes bank ltd Vs shish pal	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	30-04-2025
			40, New Court Block-II	Commercial	CS (COMM)/243/2025	06-05-2025	M/S PASUPATI BARTER LLP Vs M/S PRASHI INFRA SOLUTIONS PVT LTD	Neeraj Dahiya(P),	9718184242	advneerajdahiya@gmail.com	29-05-2025

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			40, New Court Block-II	Commercial	CS (COMM)/246/2025	08-05-2025	Arun Jain Vs M/s Searchingyard Software Pvt Ltd	INDU SHEKHAR(P),	9811057172	lawyerindu@gmail.com	07-05-2025
			40, New Court Block-II	Commercial	OMP (COMM)/28/2025	09-05-2025	SHIVAM KUMAR Vs GREAT MEERA PRIVATE LTD	PRAKHAR DIXIT(P),	9911003052	not given	08-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3343/2025	13-05-2025	YES BANK LTD Vs ASLAM MALIK	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3344/2025	13-05-2025	YES BANK LTD Vs SURENDRA BHATTI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3345/2025	13-05-2025	YES BANK LTD Vs VINOD KUMAR SIKARWAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3346/2025	13-05-2025	YES BANK LTD Vs SHUBHAM DAS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3348/2025	13-05-2025	Cnh Industrial Capital India Pvt Ltd Vs ABDUL AZIZ SHEIKH	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3347/2025	13-05-2025	Cnh Industrial Capital India Pvt Ltd Vs ABDUL HAMID GANIE	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	03-05-2025
			40, New Court Block-II	Commercial	CS (COMM)/251/2025	14-05-2025	PRAMOD KUMAR SHARMA Vs M/S ETA ENGINEERING PVT LTD	BHANU MOHAN(P),	9212843448	chauhandaya3@gmail.com	28-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	CS (COMM)/250/2025	14-05-2025	WEBKUL SOFTWARE PVT LTD Vs M/S PAPZOD SOFTWARE PVT LTD ORS	Pushkar Kumar(P),	8840503361	not given	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3373/2025	16-05-2025	KOTAK MAHINDRA BANK Vs GOVIND THAKURAI 1937	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13-05-2025
			40, New Court Block-II	Commercial	Execution (Comm)/73/2025	16-05-2025	M/s Cameo Overseas Vs The Global V Immigration	anil khaware(P),	9868278800	inderuppalin@gmail.com	13-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3385/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Sridhar Penchalaiah	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3384/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Dileep Hariram Kanjar	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3386/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Rajinder Kumar	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3387/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Shoaib Salmani	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3388/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Suhaibur Rahman V J	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3389/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Shahzad Malik	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	15-05-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3390/2025	17-05-2025	KOTAK MAHINDRA BANK Vs TEJ SINGH 8480	parv mahajan(P),	9643646534	parv-mahajan007@gmail.com	26-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3391/2025	17-05-2025	AXIS BANK LIMITED Vs TEJASHRI SUHAS NEHARKAR	avinash kumar(P),	9811182985	Avinash.adv@gmail.com	29-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3392/2025	17-05-2025	AXIS BANK LIMITED Vs SOPAN JAGANNATH SHIRSATH	avinash kumar(P),	9811182985	Avinash.adv@gmail.com	29-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3393/2025	17-05-2025	AXIS BANK LIMITED Vs PRADIP SINGH	avinash kumar(P),	9811182985	Avinash.adv@gmail.com	29-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3394/2025	17-05-2025	AXIS BANK LIMITED Vs MANAVDEEPSINGH NARINDERSINGH SIDHU	avinash kumar(P),	9811182985	Avinash.adv@gmail.com	29-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3413/2025	19-05-2025	KOTAK MAHINDRA BANK Vs MURSAD ALI 1402	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3419/2025	19-05-2025	KOTAK MAHINDRA BANK Vs ZAHID HUSAIN 4158	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3425/2025	19-05-2025	KOTAK MAHINDRA BANK Vs SANNU KHAN 5966	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-05-2025
			40, New Court Block-II	Commercial	ExCOMM19/2025	19-05-2025	M/S MAA BHAGWATI ASSOCIATES Vs GOVT OF NCT OF DELHI	MIHIR GARG(P),	9810100554	S.goel6@yahoo.com	20-12-2024

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3435/2025	20-05-2025	AXIS BANK LIMITED Vs AMIT SHARMA	avinash kumar(P),	9811182985	Avinash.adv@gmail.com	20-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3436/2025	20-05-2025	AXIS BANK LIMITED Vs VIKRANT	avinash kumar(P),	9811182985	Avinash.adv@gmail.com	20-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3437/2025	20-05-2025	AXIS BANK LIMITED Vs PAWAN KUMAR	avinash kumar(P),	9811182985	Avinash.adv@gmail.com	20-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3440/2025	20-05-2025	axis bank ltd Vs MOHD JAVED	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3456/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SAHIL GABA	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3454/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Mariyam Nishmiya	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	ExCOMM/20/2025	21-05-2025	Sekh Abdul Samim Vs INDIA SKILLS PVT LTD	Rohit Joshi(P),	9810120000	alohiaadv@gmail.com	30-04-2025
			40, New Court Block-II	Commercial	CS (COMM)/258/2025	21-05-2025	Rohan Transport Agency Vs MILLENNIUM INFRAENGINEERS PVT LTD	RAJESH DUA(P),	9811471296	duaassociates@yahoo.com	14-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3452/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Katikela Devakarunamma	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	16-05-2025

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			40, New Court Block-II	Commercial	CS (COMM)/257/2025	21-05-2025	Abhay Varn Vs Telegram Fz LLc	Jeevesh Mehta(P),	98117186	admin@mavanlegal.net	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3453/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Manjunatha V	RAJESH JANGRA(P),	7880382826	sinhanji282@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3455/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs HARPAL SINGH	RAJESH JANGRA(P),	7880382826	sinhanji282@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3488/2025	23-05-2025	AXIS BANK LTD Vs RANJEET KUMAR PATRA	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3489/2025	23-05-2025	AXIS BANK LTD Vs RAJAT CHAUHAN	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3490/2025	23-05-2025	AXIS BANK LTD Vs NEETU BHARDUAJ	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3491/2025	23-05-2025	AXIS BANK LTD Vs MD ZUBAIR	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3492/2025	23-05-2025	AXIS BANK LTD Vs MAHIPAL	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3493/2025	23-05-2025	AXIS BANK LTD Vs RAJAN BHAN SADBH	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3494/2025	23-05-2025	AXIS BANK LTD Vs MANDEEP KAUR	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3495/2025	23-05-2025	AXIS BANK LTD Vs ASHOK SINGH	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	CS (COMM)/262/2025	23-05-2025	RAJEEV DOGRA Vs M/S AMBIENCE MANAGEMENT P LTD	Rajesh Adlakha	9540440406	advocates.rs Bansal@gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3512/2025	24-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs ABHAY RAJ SINGH	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3513/2025	24-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs AJEET KUSHWAH	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3514/2025	24-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs SONU AGRAWAL	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3515/2025	24-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs AQIB ALI KHAN	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3518/2025	24-05-2025	AXIS BANK LTD Vs HUMAYU	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3519/2025	24-05-2025	AXIS BANK LTD Vs RAMBABU	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	21-05-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3520/2025	24-05-2025	AXIS BANK LTD Vs PRASHANT KUMAR SONI	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3521/2025	24-05-2025	AXIS BANK LTD Vs WASHIM AKRAM	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3522/2025	24-05-2025	AXIS BANK LTD Vs ISTEKHAR	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3510/2025	24-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Ennamaneni Ravinder Rao	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3511/2025	24-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DHARMJIT SINGH	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3509/2025	24-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Kannan Perumal Pillai	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3541/2025	26-05-2025	KOTAK MAHINDRA BANK Vs KATARIA STONE CRUSHER 3773	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3542/2025	26-05-2025	KOTAK MAHINDRA BANK Vs SARVJOT SINGH CHHABRA 9612	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3543/2025	26-05-2025	KOTAK MAHINDRA BANK Vs KALEEM 0630	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3544/2025	26-05-2025	KOTAK MAHINDRA BANK MAKKHAN SINGH 5525		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3545/2025	26-05-2025	KOTAK MAHINDRA BANK ANKIT GAUTAM 2034		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3546/2025	26-05-2025	KOTAK MAHINDRA BANK SOORAJ SINGH 0854		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3547/2025	26-05-2025	KOTAK MAHINDRA BANK HARISH YADAV		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3548/2025	26-05-2025	KOTAK MAHINDRA BANK JISSHAN ALI 2273		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3549/2025	26-05-2025	KOTAK MAHINDRA BANK USMAN 5422		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3550/2025	26-05-2025	KOTAK MAHINDRA BANK MOHD FAIZAN 1156		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3540/2025	26-05-2025	Cnh Industrial Capital India Pvt Ltd Vs Baburam Tyagi		RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate@gmail.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3551/2025	26-05-2025	Axis Bank Ltd Vs ADITYA GUPTA 6045		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-05-2025

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			40, New Court Block-II	Commercial	Execution (Comm)/80/2025	26-05-2025	BHANVI KUMARI SINGH Vs SHUBH LAGAN MATCH MAKER PVT LTD		Ranjan Mishra(P),	8851885642	harshjaiswal42@gmail.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3561/2025	27-05-2025	IDFC FIRST BANK LTD Vs SANJEEV KUMAR SHARMA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3562/2025	27-05-2025	YES BANK LTD Vs PRABHJIT SINGH		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3563/2025	27-05-2025	YES BANK LTD Vs MANOJ MANOJ		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3564/2025	27-05-2025	YES BANK LTD Vs ROHIT KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3565/2025	27-05-2025	YES BANK LTD Vs VIPIN KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3566/2025	27-05-2025	YES BANK LTD Vs PARVENDER KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3567/2025	27-05-2025	YES BANK LTD Vs ADITYA VASHISTH		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3570/2025	27-05-2025	AXIS BANK LTD Vs USAMA HAMID		AADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	22-05-2025

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			40, New Court Block-II	Commercial	CS (COMM)/265/2025	27-05-2025	M/s Merchant Courier Private Limited Vs Tailor Tale Production Pvt Ltd	SUSHANT KUMAR BHADURI(P),	9810439195	sushant-bhaduri@gmail.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3580/2025	28-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JATINDER KAUR 8248	Rahul Bhardwaj(P),	8376049807	advocateashole.1@gmail.com	23-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3581/2025	28-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIZWAN HAIDER 8898	Rahul Bhardwaj(P),	8376049807	advocateashole.1@gmail.com	23-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3582/2025	28-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs EDVIN GARDIA 4757	Rahul Bhardwaj(P),	8376049807	advocateashole.1@gmail.com	23-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3583/2025	28-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALASAR COMSERVE LLP 7881	Rahul Bhardwaj(P),	8376049807	advocateashole.1@gmail.com	23-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3601/2025	29-05-2025	IDFC FIRST BANK LTD Vs RAVI KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3605/2025	29-05-2025	IDFC FIRST BANK LTD Vs RICHA JAIN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3607/2025	29-05-2025	YES BANK LTD Vs SHIVAM MISHRA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3625/2025	30-05-2025	Tata Capital ltd Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101@yahoo.com	28-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3626/2025	30-05-2025	KOTAK MAHINDRA BANK Vs SANNU KHAN 5966		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3627/2025	30-05-2025	Axis Bank Ltd Vs BABU LAL 1553		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3628/2025	30-05-2025	Axis Bank Ltd Vs HASIM KHAN 1192		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3629/2025	30-05-2025	Axis Bank Ltd Vs JAS KUNWAR 6833		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3630/2025	30-05-2025	Axis Bank Ltd Vs ASHOK KUMAR RATHOR 8861		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3651/2025	31-05-2025	Axis Bank Ltd Vs SATISH KUMAR 6706		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3652/2025	31-05-2025	Axis Bank Ltd Vs RAGHAV MEHTA 4076		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3653/2025	31-05-2025	Axis Bank Ltd Vs SYED AKTHER 3578		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3670/2025	31-05-2025	ABB India Ltd Vs Power Grid Corporation of India Ltd		CHANDAN KUMAR MANDAL(P),	9891703623	advocate4livingbeing@gmail.com	30-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3668/2025	31-05-2025	AXIS BANK LTD Vs AJAY YADAV	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3669/2025	31-05-2025	AXIS BANK LTD Vs VISHAL SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3671/2025	31-05-2025	FUSION FINANCE LIMITED Vs SINGH AND BROTHERS MILE	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	24-05-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	365/2025	01-05-2025	RADICURA PHARMACEUTICALS PVT LTD Vs RAKESH KUMAR JAISWAL	SSHANTNU AGGARWAL	9999347367	ngequity01@gmail.com	25-04-2025
				EX(COMM)	157/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs RUHI GARG CONSTRUCTION AND ANR	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	21-02-2025
				EX(COMM)	158/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS SANDEEP MITAL	HIMANSHU GARG	8750618723	sswaniassociates@gmail.com	21-02-2025
				EX(COMM)	159/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS KRISHAN KUMAR	HIMANSHU GARG	8750618724	sswaniassociates@gmail.com	21-02-2025
				EX(COMM)	161/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS VIRENDRA SINGH YADAV	HIMANSHU GARG	8750618725	sswaniassociates@gmail.com	20-02-2025
				EX(COMM)	163/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS HARDEEP SINGH	HIMANSHU GARG	8750618726	sswaniassociates@gmail.com	20-02-2025
				EX(COMM)	166/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS ANNAPURNA TRADING COMPANY AND ANR	HIMANSHU GARG	8750618727	sswaniassociates@gmail.com	05-04-2025
				EX(COMM)	167/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS BHARAT SINGH	HIMANSHU GARG	8750618728	sswaniassociates@gmail.com	20-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EX(COMM)	164/2025	01-05-2025	M/S CONVERGLA DIGITAL EDUCATION PVT LTD Vs STANFORD INTERNATIONAL SCHOOL AND ANR	RAJESH KUMAR	9810195013	kumarrajeshadv@gmail.com	11-04-2025
				CS(COMM)	369/2025	02-05-2025	MUSHEER ALAM Vs M/S KUBER BUILDERS AND ORS	AVTAR SINGH BHAMLOT	9810910333	avtarsingh78@yahoo.com	29-04-2025
				CS(COMM)	373/2025	02-05-2024	ACRO SOFTECH PRIVATE LIMITED ACRO SOFTECH PRIVATE LIMITED Vs BRINDCO SALES PRIVATE LIMITED	DEEPAK GARG	9891923356	advocatedgarg@gmail.com	29-04-2025
				CS(COMM)	391/2025	06-05-2025	YASH PAUL SONI Vs NARENDER PAUL SONI AND ORS.	AYUSH KHANNA	9810280829	ayush.khanna@numail.com	05-05-2025
				CS(COMM)	396/2025	07-05-2025	PRECISION SYSTEM CONTROL (THROUGH ITS MANAGING PARTNER, MR. TANPREET SINGH KOHLI) PRECISION SYSTEM	PANKAJ KUMAR	9560205151	mail@utkassociates.com	22-04-2025
				CS(COMM)	398/2025	08-05-2025	BANK OF BARODA Vs RAMESH RAMESH	NIRMAL KUMAR	9953128141	amb.nirmal@gmail.com	06-05-2025
				CS(COMM)	399/2025	08-05-2025	STATE BANK OF INDIA Vs SABABUL	SWEETY SOOD	9811786067	mssoodadvocate@gmail.com	06-01-2025
				CS(COMM)	400/2025	08-05-2025	M/s VISHNU TIMBER AND PLYWOOD CO. Vs Vs M/s FAIRLIE HOTELS AND RESORTS PRIVATE LIMITED	VENEET CHADHA	9958000855	vclegal007@gmail.com	06-05-2025
				CS(COMM)	403/2025	09-05-2025	QOTEL HOSPITALITY AND TECHNOLOGIES PVT. LTD. Vs NIRVANA HOSPITALITY	MANISH SHARMA	9971343031	manish.adv@gmail.com	30-04-2025
				CS(COMM)	405/2025	13-05-2025	RAHUL KUMAR Vs RUPEEK CAPITAL PRIVATE LIMITED AND ORS	RAGHAV NARAYAN	8860662882	raghavnarayan1993@gmail.com	05-05-2025
				CS(COMM)	410/2025	14-05-2025	M/s WORLDCLASS GOURMET FOODS PVT. LTD. Vs BABA SRISHARMA CHAND MAJIK ENTERPRISES (INDIA) PRIVATE LIMITED AND	RAKESH SHARMA	9911125245	advocaterakeshsharma2006@gmail.com	22-04-2025
				CS(COMM)	411/2025	14-05-2025	M/s WESTEND ENTERPRISES Vs M/s RAHUL FASHION PRIVATE LIMITED	BAHULI SHARMA	9811319485	bahulisharma@chamber209.com	10-05-2025
				OMP(I)(COMM)	41/2025	15-05-2025	DINESH KUMAR BUDHIRAJA Vs KIRAN AGGARWAL AND ANR.	PRASANNA	9718648725	prasanasinghal@gmail.com	07-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EX(COMM)	195/2025	19-05-2025	STATE BANK OF INDIA Vs KAMAL SINGH LODHI THAKUR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	16-05-2025
				EX(COMM)	196/2025	19-05-2025	STATE BANK OF INDIA Vs NITIN SHARMA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	16-05-2025
				CS(COMM)	434/2025	21-05-2025	Smt. SHASHI BALA AND ANR. Vs Smt. BIMLA GUPTA AND ORS.	SHALABH GUPTA	9818681699	Not Mentioned	17-05-2025
				EX(COMM)	200/2025	21-05-2025	PARDEEP KUMAR MALHOTRA Vs VELOCITY CARGO SOLUTIONS PRIVATE LIMITED	GAURAV PURI	9833947824	advgauravpuri@gmail.com	19-05-2025
				EX(COMM) Award by Arb.Comm.	28/2025	21-05-2025	M/s MAYUR ELECTRICALS Vs ROOTS COOLING SYSTEMS (P) LTD. AND ORS.	VIVEK MALHOTRA	8588901609	Not Mentioned	19-05-2025
				CS(COMM)	457/2025	26-05-2025	MANISH KUMAR Vs LASON AND TUBRO CONSTRUCTION	ABHIMANYU KUMAR	8800829883	Not Readable	21-05-2025
				CS(COMM)	461/2025	28-05-2025	TAURUS CLOTHING COMPANY PVT. LTD Vs GURPREET SINGH Proprietor M/s No Exit	GAURAV PATEL	9455160761	gauravpatel829@gmail.com	27-05-2025
29	MS. SINGH, JUDGE	NEELAM SOUTH-DISTRICT EAST	14	CS/COMM/374/2025	01.05.2025	M/S WOODVER COATNGS PVT. LTD. VS. BOBBY	BHARAT MALHOTRA	8800532569	AKSHSURI@OUTLOOK.COM	30.04.2025	16-05-2025
				CS/COMM/402/2025	07.05.2025	M/S E3 PANEL INDUSTRIES VS. MS PRABHAT GLASS	JAIN & VERMA ASSOCIATES	7878676779	LEGAL@GMAIL.COM	06.05.2025	
				CS/COMM/426/2025	16.05.2025	M/S WESTEND ENTERTAINMENT VS. M/S CREST DESIGN	AMRITA JHAMB	981131948	AMRITAJHAMB200@CHAMBER.COM	15.05.2025	16-05-2025
				CS/COMM/425/2025	17.05.2025	M/S ACOUSTIC ARTS PVT. LTD. VS. BUSINESS SOLUTIONS OCTANE	SAURABH SHARMA	9654443186	MD@SBLEGAL.COM	16.05.2025	17-05-2025
				CS/COMM/428/2025	19.05.2025	EMARSON INFOTECH PVT. LTD. VS. AVERDA WASTE MANAGEMENT	KARAN JAIN	9810367549	ADVOCATE.KJ@GMAIL.COM	19.05.2025	19-05-2025
				CS/COMM/436/2025	21.05.2025	MANTU MANDAL VS. UMANG JINDAL	CHANDRA SHEKHAR	9810209981	LEGAL.SHEBANG@GMAIL.COM	20.05.2025	19-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS. RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS/COMM/437/2025	21.05.2025	M/S ENTERPRISES D.E.W. ELECTRICAL	PAMAMUDIT SOOD VS.	9810247240	N/A	20.05.2025	21-05-2025
				CS/COMM/444/2025	22.05.2025	SHIV ASSOCIATES VS. KHAO RESTURANTS	PRANAV SARTHI VS. GALI	8826457302	PRANAV.BETHADVA@GMAIL.COM	21.05.2025	27-05-2025
				CS/COMM/456/2025	24.05.2025	BANK OF BARODA VS. TAHIR	ANSHUMAN SRIVASTAVA	9990042642	SRI.ANSHUS@GMAIL.COM	24.05.2025	16.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME Vs RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL-ID	DATE OF E-FILING
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	EXECUTION (COMM)/174/2025	03-05-2025	SAURABH RAJPUT Vs M/S ALCOTT TOWN PLANNERS PVT LTD	Rajendra Kumar Kasana(P),	9810160559	-	01.05.2025
				Commercial Suit	EXECUTION (COMM)/175/2025	03-05-2025	PROFESSIONAL COURIERS NETWORK Vs MEENA SHARMA	Matloob Alam(P),	9810276875	matloob_adv@yahoo.com	01.05.2025
				Commercial Suit	EXECUTION (COMM)/190/2025	06-05-2025	M/S PGS TELEWORLD AND ORS Vs M/S HYSON SYSTEM LTD	Anshul Garg(P),	9810717949	piyushmittaladvocate@gmail.com	07.04.2025
				Commercial Suit	M-Ex/29/2025	06-05-2025	GONSAI LOGISTICS PVT. LTD. VS. MEGMA PRINT O PACK PVT. LTD.	Rakesh Kumar Sharma	9868040826	sharmarakeshadv1@gmail.com	01.05.2025
				Commercial Suit	EXECUTION (COMM)/178/2025	05-05-2025	STATE BANK OF INDIA Vs SANTOSH JAISWAL	AMIT SINGH(P),	7011848842	amit.advocate13@gmail.com	03.05.2025
				Commercial Suit	EXECUTION (COMM)/191/2025	06-05-2025	M/S RENOVISION AUTOMATION SERVICES PVT LTD Vs RAKESH CHHAWDI	Ashish Sharma(P),	9650398837	ASHISHADVOCATE07@GMAIL.COM	04.05.2025
				Commercial Suit	CS (COMM)/390/2025	06-05-2025	AMBHA ELECTRIC STORE (TAKEN OVER BY AN ELECTRICALS) Vs M/S VINAYAK TRADERS	Nitin Jain(P),	9999650755	najandcompany@gmail.com	03.05.2025
				Commercial Suit	CS (COMM)/389/2025	06-05-2025	CUCKOO APPLIANCES PVT LTD Vs MANTEC CONSULTANTS PVT LTD	MANINDRA DUBEY(P),	9810597966	admanindra@gmail.com	05.05.2025
				Commercial Suit	CS (COMM)/395/2025	07-05-2025	BERGER PAINTS INDIA LIMITED (BRITISH PAINTS DIVISION) Vs RAJU MULLI	ARUN KUMAR(P),	9810131832	onlinearun@yahoo.co.in	05.05.2025
				Commercial Suit	CS (COMM)/401/2025	09-05-2025	M/S GAUTAM WINES PVT LTD Vs M/S KHAO GALI RESTAURANT PVT LTD	Sachin Malik(P),	9811962836	adv.irshad1@yahoo.com	06.05.2025
				Commercial Suit	Misc DJ/538/2025	13-05-2025	M/S DOVE REALTORS PVT LTD Vs M/S UNITED SPIRITS LTD	CHANDRA MANI DEV(P),	9711354028	officeofbhaktiadv@gmail.com	09.05.2025
				Commercial Suit	CS (COMM)/412/2025	14-05-2025	M/S WESTEND ENTERPRISES Vs M/S PAISLEY DESIGN SOLUTIONS	BAHULI SHARMA(P),	9811319485	bahulisharma@chamber20a.com	10.05.2025
Commercial Suit	CS (COMM)/413/2025	14-05-2025	USHA JAYNA Vs FIIT JEE LIMITED	Ruchir Bisaria(P),	8527531588	delhi.sanghi.com	10.05.2025				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Commercial Suit	M-Ex/30/2025	15-05-2025	SHASHI KANT HUF Vs BONZO KIDS APPAREL PVT LTD	Vipul Agrawal	8968878981	-	13.05.2025
				Commercial Suit	CS (COMM)/417/2025	15-05-2025	NARINDER KUMAR Vs M/S SHALIMAR PAINTS LIMITED	Vijay Kasana(P),	-	-	13.05.2025
				Commercial Suit	EXECUTION (COMM)/186/2025	16-05-2025	MR NIAZ AHMAD Vs MOHD AFSAR ALAM	DEV RAJ SHARMA(P),	9811387613	devsharmaadvocate@gmail.com	16.05.2025
				Commercial Suit	EXECUTION (COMM)/189/2025	17-05-2025	M/S DELHI LIQUORS Vs M/S KHAO GALI RESTAURANTS PRIVATE LIMITED	AJAY BAHL(P),	9811222542	--	15.05.2025
				Commercial Suit	CS (COMM)/424/2025	17-05-2025	ADITYA SHARMA Vs MAHENDRA RAJ CONSULTANTS PVT LTD	Satish Choudhary(P),	9899653006	csatish1967@gmail.com	15.05.2025
				Commercial Suit	Misc DJ/559/2025	17-05-2025	OM STEELS (P) LTD Vs ROBOT COMPONENTS (P) LTD	PARVEEN KUMAR(P),	9910057517	shiv_kohl122@yahoo.com	16.05.2025
				Commercial Suit	ExCOMM - Award by Arbitration Comm/25/2025	19-05-2025	LIUGONG INDIA PVT LTD Vs SANDEEP GANGULA	Ankit Khatri(P),	7042012085	aphithbatri_30_t@gmail.com	16.05.2025
				Commercial Suit	EXECUTION (COMM)/198/2025	19-05-2025	STATE BANK OF INDIA Vs TARUN PATHARE	Suchita Dixit(P),	8896932838	mail:agnihotrisuchita@gmail.com	16.05.2025
				Commercial Suit	Misc DJ/566/2025	19-05-2025	KEDAR NATH AND ANR Vs DEVENDER KUMAR SHARMA	Tej Narain(P),	9911138799	tejnarainadvocate@gmail.com	17.05.2025
				Commercial Suit	CS (COMM)/429/2025	20-05-2025	M/S BHUTANI INTERNATIONAL PVT LTD Vs SCOM MEDIA PRIVATE LIMITED	Kangan Roda(P),	9711922132 & 9837555458	nishantbhrvg@gmail.com	17.05.2025
				Commercial Suit	OMP (I) (COMM)/43/2025	20-05-2025	IDFC FIRST BANK LIMITED Vs AJITPAL SINGH SRAN	SANJEEV PATHAK(P),	9717028845	litigaiion@srcs!egal.com	26.04.2025
				Commercial Suit	OMP (I) (COMM)/44/2025	20-05-2025	IDFC FIRST BANK LIMITED Vs ABEER FOODS	SANJEEV PATHAK(P),	9717028845	litigaiion@srcs!egal.com	26.04.2025
				Commercial Suit	EXECUTION (COMM)/201/2025	21-05-2025	CHANDEEP SINGH BHATIA Vs SNOWHITE APPARELS LTD	RAJESH PATHAK(P),	9873720840	--	19.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Commercial Suit	CS (COMM)/439/2025	22-05-2025	MO MIFTAHUL HAQ KHAN Vs TAUSEEF PROPRIETOR A CHEMIST	Firoz Iqbal Khan(P),	9810020942	zoriflawfirm@gmail.com	20.05.2025
				Commercial Suit	CS (COMM)/447/2025	23-05-2025	VINOD KUMAR YADAV PROP OF M/S ADITYA ENTERPRISES Vs M/S EEE SYSTEM CONTROLS	Sanjay Jain(P),	8102406596	sanjayjains657@gmail.com	21.05.2025
				Commercial Suit	EXECUTION (COMM)/210/2025	26-05-2025	M/S STITCHMATIC SHOECRAFTS PVT LTD Vs M/S ALIVE FASHION	Arvind Kumar Shukla(P),	9810030009	pinnaclelawfirm@gmail.com	23.05.2025
				Commercial Suit	RP/5/2025	29-05-2025	BALAJI ENTERPRISES Vs CENTRODORSTROY INDIA	Suresh Kumar Singh	9958399658	adv.sureshkr.singh@gmail.com	27.05.2025
				Commercial Suit	EXECUTION (COMM.)/216/2025	31-05-2025	RADHEY RAMAN SHUKLA Vs M/s GLOBAL HIGHWAY RIDERS AND ANR	Dinkar Kumar	9810849776	dinkarattorney1@gmail.com	29.05.2025
				Commercial Suit	CS (COMM)/467/2025	31-05-2025	STATE BANK OF INDIA Vs KULDEEP SINGH	Rajeev Sagar	9810021846	sagarandsagar@live.com	29.05.2025
				Commercial Suit	CS (COMM)/472/2025	31-05-2025	ICICI BANK LTD Vs IMRAN KHAN	Sanjeev Sagar	9811013132	sagarandsagar@live.com	29.05.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./10/2025	01-04-2025	SMFG INDIA CREDIT CO. LTD. Vs RAKESH SHARMA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/33/2025	01-04-2025	M/S R.G. ASSESTS PVT LTD. Vs DR. SONIA JINDAL	MS. INDU TYAGI	9711451772	INDUTYAGI.06@GMAIL.COM	45744
				EXECUTION PETITION	EXECUTION (COMM.)/122/2025	01-04-2025	M/s CICO TECHNOLOGIES LTD Vs M/S BAC PVT LTD	SH. ANUDATT DUBEY	9711894196	ADMIN@TASLAW.IN	45744
				COMMERCIAL SUIT	CS (COMM)/265/2025	01-04-2025	M/S AKSH OPTIFIBER LIMITED Vs M/S MUKAND SYSTEMS AND NETWORKING PVT LTD	SH. SHIVAM SACHDEVA	9416027279	SHIVAMSACHDEVAJAI@GMAIL.COM	45744
				COMMERCIAL SUIT	CS (COMM)/266/2025	01-04-2025	VIVID GLOBAL TECHNOLOGIES THROUGH ITS PROPRIETOR Vs M/S AAL RESEARCH AND SOLUTION PRIVATE LIMITED	SH. PRAVEEN SINGH	9310717274	ADVPRAVEEN92@GMAIL.COM	45744
				EXECUTION PETITION	EXECUTION (COMM.)/124/2025	02-04-2025	M/S KAPOOR IMAGING PVT LTD. Vs SHRI SANJEEV KUMAR	SH. RAJENDER YADAV	9312046733	YADAVRAZEN@GMAIL.COM	45748

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION PETITION	EXECUTION (COMM.)/125/2025	02-04-2025	NIYOGI OFFSET PVT. LTD Vs Mr. Brijesh Tiwari Proprietor	SH. AYUSH BEOTRA	9971850060	CONTACT@INNOVATUSLAW.IN	45748
				COMMERCIAL SUIT	CS (COMM)/279/2025	04-04-2025	Puran Chand Tamta Vs Spice Money Limited and Anr.	SH. SIDDHARATH SIKRI	9810906774	SIDDHARATHSIKRI@GMAIL.COM	45750
				COMMERCIAL SUIT	CS (COMM)/284/2025	07-04-2025	HANS INDUSTRIES CORPORATION LTD Vs EAGABRIZ SHIPPING PVT. LTD.	SH. AMIT WADHWA	9871178106	OFFICE.AWASSOCIATES@GMAIL.COM	45752
				COMMERCIAL SUIT	CS (COMM)/285/2025	07-04-2025	M/S SPIRITED LABELS PVT LTD Vs GEMINI PERSONAL CARE PVT LTD	SH. MUNISH VOHRA	9811427955	MUNISHLAW.VOHR@GMAIL.COM	45751
				COMMERCIAL SUIT	CS (COMM)/300/2025	16-04-2025	GSI ENTERPRISES PVT LTD. Vs M/S VYAS ENERGY	SH. BHASKAR VALI	9910358225	OFFICE@VALI.CO.IN	45745
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./15/2025	17-04-2025	AJAY TRIKHA Vs GURDEEP SINGH	SH. VINOD KHANNA	9953455478	KHANNA_ASSO@YAHOO.CO.IN	45763
				COMMERCIAL SUIT	CS (COMM)/307/2025	17-04-2025	ACE ENTERPRISES Vs NEW SHOP C STORE NETWORK PVT LTD	SH. ABHINAY GUPTA	9999886478	ABHINAY@LEGALKNIGHTS.IN	45758
				COMMERCIAL SUIT	CS (COMM)/308/2025	17-04-2025	STATE BANK OF INDIA Vs SEEMA	SH. DHARMENDRA SINGH	8800784740	SUBHI1673@GMAIL.COM	45751
				COMMERCIAL SUIT	CS (COMM)/309/2025	17-04-2025	GODFREY PHILLIPS INDIA LIMITED Vs NTC INDUSTRIES LIMITED	SH. PRABHU STANDON	8750905558	LITIGATION@ASHWATHLEGAL.COM	45762
				COMMERCIAL SUIT	CS (COMM)/310/2025	17-04-2025	STATE BANK OF INDIA Vs SHRI SAURABH	MS. SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	45762
				COMMERCIAL SUIT	CS (COMM)/319/2025	21-04-2025	CAPITAL EQUIPMENT INDIA Vs R.K. ASSOCIATES AND HOTELIERS PVT LTD AND ORS.	SH. VISHWENDRA VERMA	7683073187	VERMA.VISHWENDRA@YAHOO.CO.IN	45766
				EXECUTION PETITION	EXECUTION (COMM.)/147/2025	23-04-2025	M/S COMAC INDIA PVT LTD. Vs M/S GREEN DAY ENVIROKUKREJA PROJECTS	SH. KUNAL KUKREJA	9871236226	WHITEANDBLACKLAWYERS@GMAIL.COM	45769
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/39/2025	24-04-2025	MS SARIKA CHATURVEDI Vs AGARWAL AUTO TRADERS	SH. NATWARAI	9818906064	NATWARRAI@GMAIL.COM	45769

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
				COMMERCIAL SUIT	CS (COMM)/335/2025	24-04-2025	BENTLEY SYSTEMS INC. Vs MR.MANISH SANWALKA AND ORS	MS. AARSHIA BEHL	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	45769	
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./19/2025	26-04-2025	SHREE GOPAL GUPTA Vs M/SAIMS SANYA DEVELOPERS PVT LTD	SH. AMAN SIWASIYA	7230812125	AMOL_SHARMA@SINGPARTNERS.IN	45771	
				COMMERCIAL SUIT	CS (COMM)/349/2025	26-04-2025	LIVING MEDIA INDIA LTD Vs DALMIA LIFE CARE PRIVATE LIMITED	SH. SHAHRUKH JEJAZ	7838390214	SHAHRUKHEJAZ@HOTMAIL.COM	45772	
				COMMERCIAL SUIT	CS (COMM)/350/2025	26-04-2025	AMBHA ELECTRIC STORE Vs S.K.PROJECTS	SH. NITN JAIN	9810484224	NAJANDCOMPANY@GMAIL.COM	45772	
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./20/2025	29-04-2025	SMFG INDIA CO. LTD. Vs RAJKUMAR BAMBA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	45744	
32	SH. KUMAR	BHUPESH	SOUTH-EAST	22	Execution Petition	EXECUTION (COMM.)/165/2025	01-05-2025	M/S S CHAND AND CO. LTD. Vs MR. ATIF SAID	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	11-04-2025
					Commercial Suit	CS (COMM)/361/2025	01-05-2025	ZIVORE APPAREL PVT. LTD. Vs M/S AA LOGISTICS SOLUTION AND ORS.	ANIL SHARMA	9899123578	arpitsharmaadvocate@gmail.com	24-04-2025
					Commercial Suit	CS (COMM)/362/2025	01-05-2025	MS. DEEPALI GOYAL Vs INDIAN OIL CORPORATION LIMITED AND ORS.	SANJAY SEHGAL	9873479585,	ssclawfirm@gmail.com	28-04-2025
					Commercial Suit	CS (COMM)/366/2025	02-05-2025	LG ELECTRONICS INDIA LTD. Vs MOHIT AGGARWAL	Naveen Chandra	9810078786	naveenchandra502@gmail.com	30-04-2025
					Commercial Suit	CS (COMM)/367/2025	02-05-2025	MECCANICA DRILLMASTERS Vs SRM CONTRACTORS LTD. AND ORS.	Rohit Taneja	9810945207	ustjurisofc@gmail.com	29-04-2025
					Execution Petition	EXECUTION (COMM.)/171/2025	03-05-2025	CANARA BANK Vs PAWAN KUMAR AND ORS.	Eshu Chaudhary	97 11275697 ,	eshuadvocate@gmail.com	25-04-2025
					Execution Petition	EXECUTION (COMM.)/172/2025	03-05-2025	CANARA BANK Vs MITESH VERMA	Eshu Chaudhary	97 11275697 ,	eshuadvocate@gmail.com	25-04-2025
					Commercial Suit	CS (COMM)/377/2025	03-05-2025	CONTRANS CARGO PVT. LTD. Vs SHARADDHA SABURI IMPORT AND EXPORT PVT. LTD.	SAHIL MAHAJAN	9015668564	ABIIMANYU@ASPARTNER.IN	01-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Commercial Suit	CS (COMM)/386/2025	06-05-2025	CENTRAL BANK OF INDIA Vs LAXMI JHA	Vishwanath Prasad Tiwari	9990182901	vptiwariadvocate@gmail.com	05-05-2025
				Commercial Suit	CS (COMM)/387/2025	06-05-2025	AMBHA ELECTRIC STORE (TAKEN OVER BY A.N. ELECTRICALS) Vs NORTH SELECT ENGINEERS PRIVATE LIMITED	Nitin Jain	9999650755,	najandcompany@gmail.com	03-05-2025
				Commercial Suit	CS (COMM)/394/2025	07-05-2025	M/S NAKSH JEWELLERS Vs RISHI SEHDEV AND ANR.	ANSHUL SHARMA	9811734565,8	pramodahujaadv4@gmail.com	16-04-2025
				Commercial Suit	CS (COMM)/397/2025	08-05-2025	ASHOK KUMAR CHHABRA Vs WALMAN INFRA AND ENERGY PVT. LTD.	SIDDHARTH JAIN	801-027-0087	siddharthjain@jslaw.in	06-05-2025
				Commercial Suit	CS (COMM)/404/2025	13-05-2025	M/S REMSON PRIME TECHNOLOGIES PVT. LTD. Vs M/S PUNJAB ELECTRICALS	Himanshu Nagpal	9818981831	himanshu.nagpal11@yahoo.in	08-05-2025
				Execution Petition	EXECUTION (COMM.)/182/2025	14-05-2025	M/s Shree Nursingsahay Mudungopal Engineers Pvt. Ltd. Vs Mrs. Anuradha Prop. Akay Electrical	Vidur Kamra	9818636833	office.advocate.sanieev@gmail.com	09-05-2025
				Commercial Suit	CS (COMM)/409/2025	14-05-2025	CANARA BANK Vs CHANDAN KUMAR	Eshu Chaudhary	99 1 0482995	ankirisinghbhadana@gmail.com	10-05-2025
				Execution Petition	EXECUTION (COMM.)/184/2025	15-05-2025	M/S P. K. ENTERPRISES Vs M/S BLUE LEAF CORPORATION AND ORS.	Lalit Kumar	8860986688	info@lalitkumarlawoffices.com	12-05-2025
				Commercial Suit	Misc DJ/547/2025	15-05-2025	Harbhajan Singh Bagga Vs M/s. Shiv Associates	Promila Kapoor	9811106945	promi.shanna@gmail.com	14-05-2025
				Commercial Suit	CS (COMM)/422/2025	17-05-2025	EXCEL PACK PVT. LTD. Vs R.S. FOODS INDUSTRIES	Rishabh Kapur	7042181838	mail@rishabhkapur.com	12-05-2025
				Commercial Suit	CS (COMM)/423/2025	17-05-2025	SHRI JOGINDER SINGH BEDI Vs SHRI PANKAJ MALIK AND ORS.	Dhananjay Sehwat	9811048342	singhlawof11ces(a)gmail.com	15-05-2025
				Execution Petition	EXECUTION (COMM.)/192/2025	19-05-2025	STATE BANK OF INDIA Vs SHRI JASPREET SINGH	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	16-05-2025
				Execution Petition	EXECUTION (COMM.)/193/2025	19-05-2025	ONE 97 COMMUNICATIONS LTD. Vs MANI IMPALA M3 MOVIEZ AND ORS.	Hardik Vashisht	9871102052,	Manish@kdatta.in	16-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Execution Petition	EXECUTION (COMM.)/194/2025	19-05-2025	ONE97 COMMUNICATIONS LTD. Vs ALERTBOX VENTURES PVT. LTD.	Hardik Vashishth	9871102052,	Manish@kdatta.in	16-05-2025
				Commercial Suit	OMP (I) (COMM.)/42/2025	20-05-2025	IDFC FIRST BANK LTD. Vs RAM CHANDER	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26-04-2025
				Commercial Suit	CS (COMM)/430/2025	21-05-2025	M/S INDOSPIRIT DISTRIBUTION LTD. Vs NAMOSHREE MARKETING PVT. LTD.	Karan Gupta	9729202222	kar(a)kgvslcgal.com	19-05-2025
				Commercial Suit	OMP (COMM.)/42/2025	23-05-2025	MR. SRIRAM RAGUNANDHANAN Vs KOTAK MAHINDRA PRIME LTD. AND ANR.	Ramesh Babu	9818946602	kumarrakesh41@rediffmail.com	22-05-2025
				Commercial Suit	CS (COMM)/442/2025	23-05-2025	STAR PROPWELL PRIVATE LIMITED Vs MOHAMMAD HAMID	Rahul Saxena	9873319883	rslrnrrn(c{lcmcruldaw.in	21-05-2025
				Commercial Suit	CS (COMM)/443/2025	23-05-2025	MANTU MANDAL Vs MS. VAISHALI	Chandra Shekhar Yadav	9810209981	legal.shebang@gmail.com	21-05-2025
				Commercial Suit	CS (COMM)/449/2025	24-05-2025	BANK OF BARODA Vs UMESH PRASAD	ANSHUMAN SRIVASTAVA	9990042642	ianshumanadv@gmail.com	23-05-2025
				Commercial Suit	CS (COMM)/454/2025	26-05-2025	SH. SHIV DUTT Vs M/S VEER VASU EXPORT PVT. LTD.	Shivom Garg	9650920980	---	24-05-2025
				Commercial Suit	CS (COMM)/455/2025	26-05-2025	TRANSLUMINA THERAPEUTICS PVT. LTD. Vs MR. PUNIT KALIA	Nidish Gupta	9910169360	anjaneya.credence@gmail.com	23-05-2025
				Commercial Suit	CS (COMM)/463/2025	29-05-2025	ASHOK KUMAR MARWAH Vs ANINDYA JOARDAR	surinder goel	9810100554	s.goel6@yahoo.com	28-05-2025
				Execution Petition	EXECUTION (COMM.)/215/2025	31-05-2025	M/S RISHI PACKAGING Vs SH. NIHIR JATIN BHAI SHAH	ANUJ KUMAR SOLANKI	9910271427	csanujsolanki@gmail.com	29-05-2025
33	MS. NEERAS BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST			CS (COMM)/360/2025	01-05-2025	AMBHA ELECTRIC STORE (TAKE OVER BY A.N. ELECTRICALS) Vs M/S GAURAV CIVIL AND INTERIOR CO.	Nitin Jain	9999650755,	najandcompany@gmail.com	28-04-2025
					EXECUTION (COMM.)/168/2025	01-05-2025	LENSKART SOLUTIONS PRIVATE LIMITED Vs SATYAJEET SINGH	puneet bajaj	981 1 7009'78	bajaj.bajaj128@gmail.com	30-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Commercial Suit	CS (COMM)/368/2025	02-05-2025	BENTLEY SYSTEMS AND ANR. Vs GOODLAND SURVEYS PVT. LTD.	Ankur Katyal 9811809439	ankurkatyal@asklegal.co.in	01-05-2025
					EXECUTION (COMM.)/173/2025	03-05-2025	BEC CONDUITS PRIVATE LIMITED Vs S R ENGINEERING AND ORS	SAAKAAR SARDANA 9811600007	rifo@saakaarsardana.com	30-04-2025
					CS (COMM)/378/2025	03-05-2025	M/S IDEAL PERIPHERALS AND SYSTEMS Vs M/S MSM PERIPHERALS POINT	Vivek Kumar 7004535421	advocatevks.001@gmail.com	21-04-2025
					CS (COMM)/379/2025	03-05-2025	SUDHIR KUMAR Vs MONIKA MAKKAR AND ORS.	Arakesh mittal 9999303080	officerakeshmittal@gmail.com	30-04-2025
					CS (COMM)/381/2025	03-05-2025	CHANDAN KUMAR CHAUDHARY Vs RINKI JHA	Dayanand Pandey 9971057511	advdpandey@gmail.com	30-04-2025
					Misc DJ/517/2025	03-05-2025	SUPARSHVA SWABA (1) LTD. Vs BHAVINBHAI NARANBHAI PATOLIYA AND ORS.	Priyankar Tiwary 7982643096	adv.priyankartiwary@gmail.com	02-05-2025
					Misc DJ/518/2025	03-05-2025	M/S ANEJA REALTY PVT. LTD. Vs MR. MANOGYA AGRAWAL	ROHIT GUPTA 7042621255	lawoffices.gla@gmail.com	01-05-2025
					EXECUTION (COMM.)/183/2025	14-05-2025	RAHMAT ALI Vs Jamil Ahmad	Mohit Kumar 9717153888	---	09-05-2025
					CS (COMM)/406/2025	14-05-2025	M/S SU IMPORT SERVICES PVT. LTD. Vs M/S SAM INTERNATIONAL AND ORS.	ABHAY GUPTA 8860533820	svifassociates@eomail.com	12-05-2025
					CS (COMM)/407/2025	14-05-2025	M/S WESTEND ENTERPRISES Vs M/S PAISLEY DESIGN SOLUTIONS	BAHULI SHARMA 9811319485	amritajhamb@chamber20a.com	12-05-2025
					CS (COMM)/408/2025	14-05-2025	M/S TIRTH AGRO TECHNOLOGY PVT. LTD. Vs MR. VIREN VINODBHAI PITHVA TRADING AS M/S TAJ INDUSTRIES	SUDARSHAN BANSAL 9810132015	legal@.unitedworld.co.in	10-05-2025
					Misc DJ/541/2025	14-05-2025	M/S MAHAVIR PRASAD GUPTA AND SONS Vs SOUTH DELHI MUNICIPAL CORPORATION	Aseem Mehrotra 98110 62351	mehrotra aseem@yahoo.co.in	11-05-2025
					CS (COMM)/416/2025	15-05-2025	M/S VIKAS INDUSTRIAL MANPOWER SOLUTION Vs INFORMATION TV PVT. LTD.	SURENDER SINGH 9891823823	kaliramansurender@gmail.com	14-05-2025

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					EXECUTION (COMM.)/187/2025	16-05-2025	FAST FORWARD LOGISTICS INDIA PVT LTD Vs ORION EXPORTS	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	14-05-2025
					EXECUTION (COMM.)/188/2025	16-05-2025	FAST FORWARD LOGISTICS INDIA PVT LTD Vs V S CHANDRASEKHAR	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	14-05-2025
					EXECUTION (COMM.)/197/2025	19-05-2025	STATE BANK OF INDIA Vs RAJ KUMAR CHAUHAN	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	16-05-2025
					Ex.COMM - Award by Arb. Comm./27/2025	21-05-2025	PUNJAB KASHMIR FINANCE Vs JAGDEEP SINGH KHERA	MOHAN SHYAM	9911110931	mohan.s@mlspartner.in	20-05-2025
					CS (COMM)/431/2025	21-05-2025	UNION BANK OF INDIA Vs BHARTIYA ELECTRONICS	Jitendra Garg	9810147621	jitendragadv@gmail.com	20-05-2025
					CS (COMM)/432/2025	21-05-2025	BANK OF BARODA Vs TARA CHAND AND ANR.	Quaisar Ali	-9999802592	aliquaisar10@gmail.com	19-05-2025
					CS (COMM)/438/2025	22-05-2025	M/S GLOW TRADEX INDIA PVT. LTD. Vs INDOSPIRIT BEVERAGES PVT. LTD.	JATIN KUMAR	9958569293	adv.jatinkumar@gmail.com	20-05-2025
					M-Ex/31/2025	23-05-2025	COIM INDIA PRIVATE LIMITED Vs INTERNATIONAL PRINT O PAC LTD	Vinay Bhardwaj	9953865303	advvinaybhardwaj@gmail.com	22-05-2025
					CS (COMM)/445/2025	23-05-2025	M/S INDOSPIRIT DISTRIBUTION LTD. Vs SARTAJ HOTELS APARTMENTS AND VILAS PVT. LTD.	Karan Gupta	9729202222	karan@kgvlegal.com	21-05-2025
					CS (COMM)/446/2025	23-05-2025	MANTU MANDAL Vs AIP INDIA IT SOLUTIONS AND SERVICES (OPC) PVT. LTD.	Chandra Shekhar Yadav	9810209981	legal.shebang@gmail.com	21-05-2025
					EXECUTION (COMM.)/211/2025	27-05-2025	PRADEEP GANDOTRA Vs NATURE AND NURTURE HEALTHCARE	MADHURESH CHAUDHARY	9899676090	Sabharwalnaman97@gmail.com	26-05-2025
					EXECUTION (COMM.)/212/2025	27-05-2025	M/S LORD FINCAP LTD. Vs RVANTAGE MERCHANDISE	SHEKHAR CHAUHAN	8130267237	officeu;Zlasharma.in	24-05-2025
					Ex.COMM - Award by Arb. Comm./31/2025	31-05-2025	KOTAK MAHINDRA PRIME LTD Vs MAYANK SHARMA	Kushal Kumar	7009793548	Rishabh.eruditelegal@gmail.com	27-05-2025

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					CS (COMM)/468/2025	31-05-2025	M/S MEGAMIND CONSULTANTS PVT. LTD. Vs M/S GSTONE INFRA PVT. LTD.	NITESH KUMAR	9910086012;	ad vshrey gupta@gmail.com;	29-05-2025
					CS (COMM)/469/2025	31-05-2025	M/S UNIONTEX INDIA PVT. LTD. Vs M/S CI MODULAR SYSTEM PVT. LTD.	TANIYA MADAAN	9891560587	MAIL@AEQUITASL EGAL.IN	29-05-2025
					Misc DJ/606/2025	31-05-2025	TRILOK KUMAR JHA Vs INDU SHARMA	Dhruv Sharma	8587030456	dhruv la"Wfac@vahoo.co111	29-05-2025

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34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST DISTRICT	NIL	CS (comm)	371/2025	01.05.2025	Ambha Electric Store Vs M/S Saini Brothers	Nitin Jain	9999650755	njuandcompany@gmail.com	29.04.2025
				CS (comm)	372/2025	01.05.2025	Strive Biocorp Pvt Ltd Vs Clevergene Biocorp	Ankur Kumar Vidhyarthi	9205318423	vidyarthiarun@gmail.com	26.04.2025
				CS (comm)	370/2025	02.05.2025	Giant Rocket Media Vs Hungama Digital	Dushyant Bhargava	9013173324	BHARGAVALEGAL@GMAIL.COM	30.04.2025
				Execution	22/2025	02.05.2025	Affle 31 Limited Vs Ankit Prasad	Abhishek Ghai	8377090210	aghai@luthra.com	25.04.2025
				CS (comm)	388/2025	03.05.2025	Swarn Project Vs Navair International	Krishan pal Mavi	9810435717	kpmaviandassociates@gmail.com	01.05.2025
				Execution	176/2025	05.05.2025	Prakash & Sons Vs Hansafloor Buildcon	Kapil Kher	9891072729	anilkher@gmail.com	18.04.2025
				CS (comm)	385/2025	05.05.2025	M/S ABB India Vs Engineering Project	Rohit Shukla	9891483988	rshukla.actlegal@gmail.com	24.03.2025
				CS (comm)	392/2025	06.05.2025	Ambha Electric Store Vs M/S Saini Brothers	Nitin Jain	9999650755	nitinjain.suzok@gmail.com	03.05.2025
				MISC DJ(comm)	544/2025	14.05.2025	M/S AKG Plastics Vs Abhay Trading Co.	Rahul Kumar	9310972268	rahulcklaw@gmail.com	14.05.2025
				MISC DJ(comm)	548/2025	15.05.2025	Grand Slam Fitness Pvt. Ltd. Vs NBCC India ltd.	O.P. Faizi	9810077771	aashishadvocate@gmail.com	15.05.2025
				MISC DJ (comm)	556/2025	16.05.2025	Seperior aircon Pvt.Ltd. Vs Spicetrix Engineering	Apurv Parashari	8700451010	info@malawoffices.in	14.05.2025
				CS (comm)	419/2025	16.05.2025	M/s High Five Global Networks Vs M/S MY MOBIFORCE	Sisir Kumar	8808898964	ppglegal@ppglegal.com	10.05.2025
				OMP(1) (Comm)	45/2025	20.05.2025	IDFC First Bank Limited Vs Rajkumar	Sanjeev Pathak	9717028845	litigation@srcslegal.com	26.04.2025

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				OMP(1) (Comm)	46/2025	20.05.2025	IDFC First Bank Limited Vs Rajesh Arora	Sanjeev Pathak	9717028845	litigation@srcslegal.com	26.04.2025
				OMP(1) (Comm)	47/2025	20.05.2025	IDFC First Bank Limited Vs Ramandeep Singh	Sanjeev Pathak	9717028845	litigation@srcslegal.com	26.04.2025
				Execution (Comm)	26/2025	21.05.2025	Cars 24 Services Pvt.Ltd. Vs DNA Architects	Rohit Gupta	7042621255	lawoffices.gla@gmail.com	17.05.2025
				CS (Comm)	433/2025	21.05.2025	Ms. Sabena Puri Vs The New India Assurance Co. Ltd.	Navneet Goyal	9811224831	navneetgoyal.adv@gmail.com	19.05.2025
				Execution (Comm)	29/2025	22.05.2025	State Bank of India Vs Phool Singh	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				Execution (Comm)	203/2025	22.05.2025	State Bank of India Vs Ashok Kumar	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				Execution (Comm)	204/2025	22.05.2025	State Bank of India Vs Bikesh Singh	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				Execution (Comm)	205/2025	22.05.2025	State Bank of India Vs Khumukcham Surender Singh	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				Execution (Comm)	206/2025	22.05.2025	State Bank of India Vs Dileep Singh	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				CS (comm)	440/2025	22.05.2025	SMC Corporation (India) Vs M/S Arrowtek Robotic	Sandeep Sharma	9911600600	sandeepsharma500500@gmail.com	17.05.2025
				MISC DJ(comm)	580/2025	23.05.2025	Infosys Limited Vs Software Technology Park of India	Arjun Syal	9873136938	syalandcompany@gmail.com	07.05.2025
				CS (comm)	453/2025	24.05.2025	M/S Darsh Plastics Vs Jyoti Dhupar	Ashutosh kumar Pandey	8285356804	ashutshlex@gmail.com	07.05.2025
				CS (comm)	450/2025	24.05.2025	Mantu Mandal Vs Ms. Roshni	Chandra Shekhar Yadav	9810209981	legal.shebang@gmail.com	23.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution (Comm)	209/2025	24.05.2025	State Bank of India Vs Raj Kumar	Rani Bhardwaj	9643680913	rbhardwajassociate@gmail.com	22.04.2025
				MISC DJ(comm)	587/2025	26.05.2025	Arun Industries Vs Huawei Telecommunication	Arvind Dhingra	9810308483	arvind.dhingra.advocate@gmail.com	24.05.2025
				CS (comm)	462/2025	28.05.2025	Airtech Electrovision Vs M.K. Enterprise	Sagrika Wadhwa	8527531588	sagrikaw@gmail.com	26.05.2025
				CS (comm)	464/2025	29.05.2025	M/S Harvel Agua India Vs M/S Kabra Extusion Technik	Vikas Dudeja	9810906618	vikas.dudeja.adv@gmail.com	13.05.2025
				CS (comm)	465/2025	29.05.2025	Chandan Kumar Chaudhary Vs Alpha Shope	Dayanand Pandey	9971057511	advdnpandey@gmail.com	30.04.2025
				Execution (Comm)	30/2025	29.05.2025	Superior Agro Crops Vs National Agriculture Cooperative	Jaspreet Singh	9899641617	jaspreetlaw@gmail.com	09.05.2025
				Execution (Comm)	213/2025	30.05.2025	Sanjay Jain Vs Alpere Technologies	Amit Kumar Singh	9871291420	jurisprudence011@gmail.com	29.04.2025
				Execution (Comm)	214/2025	30.05.2025	Vipin Vs S&S Surgicare Pvt.Ltd.	Gagan Kumar Singhal	8860538313	gagankumarsinghal@yahoo.com	27.05.2025
				CS (comm)	470/2025	31.05.2025	One 97 Communiations Limited Vs Prakash Chitra Mandira & Ors.	Shristi Dhoundial	9910634753	s.dhoundiyal@sai Krishna Associates.com	29.05.2025
				CS (comm)	471/2025	31.05.2025	Harish Chand Sharma Vs M/S Siya Ram Enterprises	Himanshu Sharma	9910843431	himanshusharmaads@gmail.com	29.05.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 BlockIi	EX COM	160/2025	01.5.2025	MOHD SHARIF KHAN VS MS P&G ENTERPRILS	VIKRAM CHAUDHERY	9990260002	NA	24.04.2025
				EX COM	162/2025	01.05.2025	LALA RAM VERMA VS MS BLISS HOSPITAL& OTHER	AJAY TIWARI	9350804886	ajaytiwariadvocate30@rediffma.com	15.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS COM	363/2025	01.05.2025	LAMBHA ELECTRONIC STORE TAKE OVER VS ...	NITIN JAIN	9999650755	najandcompany@gmail.com	30.04.2025
				CS COM	364/2025	01.05.2025	LAMBHA ELECTRONIC STORE TAKE OVER VS ...	NITIN JAIN	9999650755	najandcompany@gmail.com	30.04.2025
				MISS DJ	508/2025	01.05.2025	ANIL SINGH SHEKHAWAT VS RPCH LOGISTIC	R. N. Pareek	9310804503	RAVI58822GMAIL.COM	24.04.2025
				R TI APPLE	03/2025	02.05.2025	AMARJEET SINGH CHIMNI VS PUBLIC INFORMATION OFFICER	AMARJEET SINGH	9560400778	NA	02.05.2025
				CS COM	376/2025	02.05.2025	MA BHARAT PET LIMITED VS PUBLIC INFORMATION OFFICER	SNEERAJ GUPTA	9811267045	Info@juslawofficers.com	29.04.2025
				CS COM	380/2025	03.05.2025	CANARA BANK VS CHANCHALA GARG	DEEPANJALI CHOUDHARY	8390227354	deepanjchal@gmail.com	24.04.2025
				CS COM	382/2025	05.05.2025	MS MOGLI LABS VS REKHA GOWWAMI & ANATHER	TARUN VARMA	9871495838	cstarunverma@gmail.com	03.05.2025
				OMP COM	41/2025	13.05.2025	UNION OF INDIA VS MAHIPAL SINGH	AJAY KUMAR	9910960903	ajaykumarad79@gmail.com	07.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EX COM	181/2025	14.05.2025	MITTAL PORTFOLIOS V/S TANEJAK	CHATTERJEE LEGAL CONSULTANTS	9038090848	info@kclcllp.com	10.05.25
				EX COM	185/25	16.05.25	STATE BANK OF INDIA V/S LALARAM	SUCHITA DIXIT	8896932838	gnihotrisuchita2gmail.com	09.05.25
				CS COM	418/25	16.05.25	INFINITE AQUA V/ GOLDEN	PRAMOD DUBEY	9891683577	advocatepramoddubey14@gmail.com	13.05.25
				EX COM	415/25	15.05.25	DR. PRADEEP V/S FITJEE	SANGHI COMPANY	8011-42175413-15	delhi@sanghi.co	08.05.25
				CS COM	414/25	15.05.25	VINOD GUPTA V/S PLATINUM	AURUM JURIS	9711953699	aurumjurisofficial@gmail.com	07.05.25
				MISS DJ	563/2025	19.05.25	ZASHED FASHION TECH PVT V/S MS CK EXPORTEN	A & M Legal	9818616958	ATULAHUJA.ADV@GMAIL.CON	17.05.25
				MISS DJ	573/2025	20.05.25	RCPL LIGISTIC VS BHAVYA SALES& ANATHER	ATUL AHUJA	9999000954	ATULAHUJA.ADV@GMAIL.CON	10.05.25
				CS COM	435/2025	21.05.2025	INDOSPRIT DISTRIBUTION VS ASHOK TECKCHAND GULRAJANI	KARAN GUPTA	9729202222	karan@ kav legal.com	20.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EX COM	202/2025	22.05.2025	S B I VS DAMODARO BHATI	SUCHITA DIXIT	8896932838	agnihotrisuchitra@gmail.com	16.05.2025
				CS DJ	578/2025	22.05.2025	NISHU GHEI VS P.B INDIA PVT	IMRAN ALI	9212696986	imran.hrin@gmail.com	21.05.2025
				CS COM	448/2025	45800	MS KURSEONG INTERNATONAL VS SMT SUMITRA	YASHWANT SINGH	9205638669	office@ysalaw.in	22.05.2025
				CS COM	451/2025	24.05.2025	AVION NETWORK V/S CYBERSEC	ANISHA MATHUR	8287137491	contact.shepherdlaw@gmail.com	22.05.2025
				CS DJ	586/2025	26.05.2025	BANSAL BUILDMART	S S BHATI	9971378915	ssbhati@sribasalegal.co.in	13.05.2025
				EX COM	459/2025	27.05.2025	DR. TUSHAR V/S M/S AIRWORTH	SHOBHNA TAKIA	9971220936	contact@advocatema.yank.in	23.05.2025
				CS COM	460/2025	28.05.2025	MS DELTAN CABLE VS MS NTPC LIMITED & ANTHER	VARUN NISCHAL	9811499378	varun@qamaruddin.in	27.05.2025
				CS COM	43/2025	28.05.2025	DATA STATE TECHNOLOGI VS KOTAK MAHINDRA PRIME	YAJUR BHALLA	9711009378	adv.yajurbhalla@gmail.com	@27.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS COM	49/2025	29.05.2025	YES BANK VS SONU PAWAR	ANJANA SINGH	703037880	singhanjana@gmail.com	28.05.2025
				CS COM	466/2025	29.05.2025	MS JKM INFRA PROJECT VS GSP PILING CONSTRUCTION PVT	SHASHWAT TRIPATHI	9871383136	shashwat2aedolnashg2al.con	28.05.2025
				CS DJ	578/2025	30.05.2025	NISHU GHEI VS P.B INDIA PVT	IMRAN ALI	9212696986	imran.hrin@gmail.com	21.05.2025
				MISS DJ	573/2025	30.05.25	RCPL LIGISTIC VS BHAVYA SALES& ANATHER	ATUL AHUJA	9999000954	ATULAHUJA.ADV@GMAIL.CON	10.05.25
36	SH. PITAMBER DUTT, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	209	CS COMM 74	1180/2025	01-05-2025	PUNJAB AND SIND BANK VS VINITA SADH	SH VIKRAM GOLA	9811244209	vikramgola2010@gmail.com	01.05.25
			209	CS COMM 74	1181/2025	01-05-2025	RISHI BANSAL VS SOFIA BOOK WORLD	SH K. K. MALHOTRA	9811764624	kkmalhotra100@yahoo.com	01.05.25
			209	CS COMM 74	1194/2025	02-05-2025	BANK OF BARODA VS ABHISHEK SHARMA	MS SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	02.05.25
			209	OMP COMM 78	1208/2025	03-05-2025	SEEMA KHANNA VS FTCASH FINANCE PVT. LTD. CO.	SH YASHDEEP SETHI	9716404604	thejurisaegis@gmail.com	03.05.25
			209	CS COMM 74	1222/2025	05-05-2025	KONRAD ADENAUER STIFTUNG VS MANISH KUMAR JHA	SH SHANKER SEHGAL	9711699725	lawchambers@ankitroy.in	05.05.25
			209	CS COMM 74	1225/2025	05-05-2025	STATE BANK OF INDIA VS SACHIN AGARWAL	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	05.05.25
			209	CS COMM 74	1257/2025	07-05-2025	CHINTAMANI FINLEASE LTD. VS JATIN KATHURIA	SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	07.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			209	CS COMM 74	1266/2025	08-05-2025	KAMAL KISHORE VS MCD	SH MUKESH SHARMA	9868761320	mukeshsharmaadv75@gmail.com	08.05.25
			209	OMP COMM 73	1267/2025	08-05-2025	SURYODAY SMALL FINANCE BANK LTD. VS SK CHANNA	SH AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	08.05.25
			209	CS COMM 74	1278/2025	09-05-2025	A MISHRA VS DENASA BUILDCON	SH AMIT TYAGI	9910082777	amittyagi@aadyalegal.com	09.05.25
			209	CS COMM 74	1279/2025	09-05-2025	QUALITY HP FILL POINT VS DIAMOND TRANS LOGISTICS LTD.	SH SAGAR CHAUHAN	9868538516	sagarchauhan.legal@gmail.com	09.05.25
			209	CS COMM 74	1290/2025	13-05-2025	BANSAL SALES CORP. VS SHEEBA WOOD CRAFT	SH ABHISHEK AGGARWAL	9810400291	gnaggarwal.co@gmail.com	13.05.25
			209	CS COMM 74	1369/2025	16-05-2025	STATE BANK OF INDIA VS NISHA	SH VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	16.05.25
			209	OMP COMM 78	1387/2025	20-05-2025	MANOJ TIWARI VS SUNDARAM FINANCE LTD	SH PIYUSH PAHUJA	8860459079	b109bgsblock@gmail.com	19.05.25
			209	CS COMM 74	1388/2025	20-05-2025	REAL INNERSPRING TECHNOLOGIES PVT. LTD. VS HOTEL PRANAMINN PVT. LTD.	SH GAUTAM DUTTA	9810246265	legal.gautamditta@gmail.com	19.05.25
			209	CS COMM 74	1487/2025	29-05-2025	DOST FINCAP PVT. LTD. VS NARAYAN	SH B. B. SHARMA	9891887145	bankebiharisharma@rediffmail.com	29.05.25
			209	CS COMM 74	1500/2025	29-05-2025	VANI INFOTECH VS MKBP SERVICES PVT. LTD.	SH BHUPENDRA SINGH	9899674778	bhupendrasingh980967@gmail.com	29.05.25
			209	CS COMM 74	1507/2025	30-05-2025	UCO BANK VS SATYA KUMARI PICHKA	SH YOGESH KUMAR SHARMA	9968067667	adv.yogeshsharma121@gmail.com	30.05.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	1209/2025	03-05-2025	STATE BANK OF INDIA VS KAPIS GULATI INTERNATIONAL	MS SHALINI UPDHYAY	9899408618	shaliniupdhyay.advocate@gmail.com	03.05.25
			101	CS COMM 74	1260/2025	08-05-2025	OSWAL MEGA SALE VS ADHIM DEVELOPERS	SH MOHIT KUMAR AULUCK	9999903936	mohitauluck@gmail.com	07.05.25

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			101	CS COMM 74	1268/2025	08-05-2025	UCO BANK VS ABHISHEK SINGH	SH YOGESH KUMAR SHARMA	9968067667	adv.yogeshsharma121@gmail.com	08.05.25
			101	CS COMM 74	1288/2025	-	LAKSHYA INTERNET PVT. LTD. VS PREM SAGAR GUPTA	MS SWATI CHANANA	7838393940	swati@zealattorneys.com	13.05.25
			101	CS COMM 74	1300/2025	14-05-2025	RUDRA ASSOCIATES NAVNIRMAN CO OPERATIVE GROUP HOUSING SOCIETY	SH SANDEEP MISHRA	9991877774	sandeep@jurislexum.com	13.05.25
			101	CS COMM 74	1301/2025	14-05-2025	RUDRA ASSOCIATES VS MILAN VIHAR CGHS LTD.	SH SANDEEP MISHRA	9991877774	sandeep@jurislexum.com	13.05.25
			101	CS COMM 74	1359/2025	16-05-2025	STATE BANK OF INDIA VS SANDEEP KUMAR	SH VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	16.05.25
			101	CS COMM 74	1389/2025	19-05-2025	UPTODATE PLASTIC AND PACKAGINS PVT. LTD. VS B V SQUARE PACKAGING PVT. LTD.	BSK LEGAL	9811177238	sanjaykchadha@bsklegal.org	19.05.25
			101	CS COMM 74	1390/2025	19-05-2025	BANSAL SALES CORPORATION VS ANIS AHMED	SH ABHISHEK AGGARWAL	9810400291	gnagarwal.co@gmail.com	19.05.25
			101	CS COMM 74	1396/2025	19-05-2025	SHUBHAM AGGARWAL VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.	SH ATISH KUMAR	7827471083	atishsahni@gmail.com	19.05.25
			101	CS COMM 74	1419/2025	21-05-2025	AMIT INTERIORS VS LAADRO GC PVT. LTD.	SH RAMAN KUMAR SINGH	9899479539	ramanadvocate2601@gmail.com	21.05.25
			101	CS COMM 74	1436/2025	23-05-2025	ROHIT JAIN VS MANISHA BERI	SH SUNIL DUTT SHARMA	9837387169	sharma.sunildutt10@gmail.com	23.05.25
			101	CS COMM 74	1446/2025	24-05-2025	HDFC BANK LTD. VS RANVIJAY SINGH	SH AJAY UPPAL	9811740125	virtuous.people@gmail.com	24.05.25
			101	CS COMM 74	1449/2025	24-05-2025	VIKARAM SINGH YADAV VS SAMIR KRISHNA	SH BRAHMA DUTT SHARMA	9868364837	bdsharmaadv196@gmail.com	24.05.25
			101	CS COMM 74	1450/2025	24-05-2025	NARESH SINGH YADAV VS SAMIR KRISHNA	SH BRAHMA DUTT SHARMA	9868364837	bdsharmaadv196@gmail.com	24.05.25

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			101	CS COMM 74	1467/2025	27-05-2025	BANK OF BARODA VS HARSHITA PANCHAL	SH SHAILENDER SINGH SISODIA	8130237770	shailender.sisodia@gmail.com	27.05.25
			101	CS COMM 74	1477/2025	28-05-2025	PUNJAB NATIONAL BANK VS SHREYA RAJU	SH NITIN GARG	9958986363	info@knowlex.in	28.05.25
			101	CS COMM 74	1480/2025	28-05-2025	THE NANITAL BANK LTD. VS PRDP HOSTELS PVT. LTD.	SH ALOK MOHAN	9675678910	alokmpi@gmail.com	28.05.25
			101	CS COMM 74	1510/2025	30-05-2025	ESPAN INFRASTRUCTURE VS BIRJU	SH RAJESH KUMAR SHARMA	9810605435	rajeshsharma638@gmail.com	30.05.25
			101	CS COMM 74	1521/2025	31-05-2025	PULL MAC MACHINES PVT. LTD. VS VISHVAKARMA ENGINEERING WORKS	SH AAYUSH PARANJPE	8447023561	syedbilalp19@gmail.com	31.05.25
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	NORTH EAST	201, New Building KKD	Execution(Comm.)	38/2025	01-05-2025	Megh Meditech Pvt LtdVsSeaways Shipping and	JITENDER KUMAR	8700146852	
			---do--	---do--	C.S.(COMM)	64/2025	03-05-2025	Rakesh vermaVsPRANE SH KUMAR	ANULATA KASHYAP	9891177364	N/A
			---do--	---do--	Execution(Comm.)	39/2025	03-05-2025	MR ANIL KUMAR PROP OFM/S ESSAY SPORTS AND	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM
			---do--	---do--	Execution(Comm.)	40/2025	03-05-2025	MR SUNIL KUMAR PROP OFM/S AVS MANUFACTUR	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM
			---do--	---do--	OMP(COMM)	3/2025	05-05-2025	MANOJ TIWARIVsM/S SUNDARAM FINANCELTD	KAMAL RAJ SAXENA	8860459079	blo9bgsblock@gmail.com
			---do--	---do--	C.S.(COMM)	65/2025	07-05-2025	MR AMIT SONI THROUGH ITAR MANOJ KUMAR	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM
			---do--	---do--	Execution(Comm.)	41/2025	07-05-2025	Bindal Smelting Pvt Ltdthrough AR Ms Komal GuptaVsElectro	AMIT TIWARI	9818180025	ATANDA.ADV@GMAIL.COM
			---do--	---do--	Execution(Comm.)	42/2025	07-05-2025	M/S DHAWAN BOX SHEETVsM/S BABA	ANUBHAV	9818977551	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	EMAIL	DATE OF FILING
			---do--	---do--	Execution(Comm.)	43/2025	07-05-2025	ASHOK NISCHALVsJITENDER SINGH	ABHAY MOHAN SHARMA	7011702973		
			---do--	---do--	Execution(Comm.)	44/2025	08-05-2025	SHIV SHAKTI PRODUCTS LTDVsTHE NEW INDIA	ARTI SHARMA	9810186530		
			---do--	---do--	C.S.(COMM)	66/2025	09-05-2025	Anuj kumar GoswamiVsMukesh Rana	PRAVEEN KUMAR	9560749677	praveenkumar president@gmail.com	
			---do--	---do--	MISC DJ	171/2025	13-05-2025	Zubaida KhatoonVsTHE RELIANCE JIOINFOCOMM	FEROZ KHAN	9910574027	N/A	
			---do--	---do--	C.S.(COMM)	67/2025	13-05-2025	Central Bank of IndiaVsAsha and Ors.	KADAMBINI KUMAR MUDGIL	9871226784	kkmudgil2g@gmail.com,	
			---do--	---do--	C.S.(COMM)	68/2025	13-05-2025	Central Bank of IndiaVsPuppy and Ors	KADAMBINI KUMAR MUDGIL	9871226784	kkmudgil2g@gmail.com,	
			---do--	---do--	C.S.(COMM)	69/2025	13-05-2025	Central Bank of IndiaVsSuresh Kumar and Ors	KADAMBINI KUMAR MUDGIL	9871226784	kkmudgil2g@gmail.com,	
			---do--	---do--	C.S.(COMM)	70/2025	13-05-2025	Punjab and Sind BankVsShakuntala Devi And Or	VISHWANATH PRASAD TIWARI	9990182901		
			---do--	---do--	Execution(Comm.)	45/2025	13-05-2025	STATE BANK OF INDIAVsANJALI SHARMA	SHIV TYAGI	9811059032		
			---do--	---do--	C.S.(COMM)	71/2025	14-05-2025	STATE BANK OF INDIAVsVISHAL TAVTIA	GOPAL CHAND SHARMA	9810210832		
			---do--	---do--	C.S.(COMM)	72/2025	14-05-2025	STATE BANK OF INDIAVsVISHAL PROP M/S	GOPAL CHAND SHARMA	9810210832		
			---do--	---do--	C.S.(COMM)	73/2025	14-05-2025	M/S ANSHIKA BUILDTECHVs M/S FERRO EDIFICE	PRADEEP CHAUHAN	9911121441	PC326326@gmail.com	
			---do--	---do--	Execution(Comm.)	46/2025	14-05-2025	M/S MUTHOOT FINCORP LTDVsBALRAJ SINGH	GYANVARDHAN SINGH	9711883579	ardhanslawfirm@gmail.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF FILING
			---do--	---do--	Execution(Comm.)	47/2025	14-05-2025	M/S MUTHOOT FINCORP LTDVsBINA	GYANVARDHAN SINGH	9711883579	ardhanslawfirm@gmail.com	
			---do--	---do--	Execution(Comm.)	48/2025	14-05-2025	M/S MUTHOOT FINCORP LTDVsSUBHASH CHAND	GYANVARDHAN SINGH	9711883579	ardhanslawfirm@gmail.com	
			---do--	---do--	Execution(Comm.)	49/2025	14-05-2025	canara bankVsVinod Kumar	EASHU CHOUDHARY	9711275697		
			---do--	---do--	Execution(Comm.)	50/2025	14-05-2025	State Bank of IndiaVsBabita	SUCHITA DIXIT	8896932838		
			---do--	---do--	Execution(Comm.)	51/2025	19-05-2025	N DISTRIBUTOR MAHADEVHP GAS	DGURPREET KAUR	9871203770	GKAURQ45@GMAIL.COM	
			---do--	---do--	OMP(COMM)	4/2025	20-05-2025	GOVT OF NCT OF DELHIVsMSRAM KRISHANYUD	SATENDER KUMAR	9899428060	advsatender@gmail.com	
			---do--	---do--	C.S.(COMM)	74/2025	21-05-2025	STATE BANK OF INDIAVsSANJAY SRIVASTAV	GOPAL CHAND SHARMA	9810210832		
			---do--	---do--	Execution(Comm.)	52/2025	21-05-2025	M/S SANSKAR BROTHERSVs M/S J M D INDUSTRIES U	JITENDER KUMAR	9999180330		
			---do--	---do--	C.S.(COMM)	75/2025	22-05-2025	BANK OF INDIAVsANKUR SINGH	SUDEESH KUMAR	9355 033 033	advsk33@gmail.com	
			---do--	---do--	C.S.(COMM)	76/2025	24-05-2025	State Bank of IndiaVsAjeet Proprietor of NationalEnterpr	SUCHITA DIXIT	8896932838		
			---do--	---do--	C.S.(COMM)	77/2025	24-05-2025	MEGH MEDITECH PVT LTDVsDR JASBIR SINGH	JITENDERA KUMAR	8700146852	rienslawone@gmail.com	
			---do--	---do--	MISC DJ	198/2025	27-05-2025	SONU JAINVsAVDHESH KUMAR KAUSHI	PIYUSH KATYAL	8700925528		
			---do--	---do--	C.S.(COMM)	78/2025	27-05-2025	DROOLS PET FOOD LTDVsDharmendra Bhulla	DIYAM PVTAGARWAL	8595047596		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	---do--	C.S.(COMM)	79/2025	28-05-2025	RAVINDER SINGHVvsANKI T PANDEY	HEMANT GUPTA	9811249331	
			---do--	---do--	Execution(Comm.)	53/2025	28-05-2025	CANARA BANKVsAJAY COLLECTIONS	ADVOCATE	9910574027	n/a
			---do--	---do--	C.S.(COMM)	80/2025	29-05-2025	M/s InternationalVs M/s Naidni Group	RSATUL SAHI	9873355753	
			---do--	---do--	C.S.(COMM)	81/2025	29-05-2025	Punjab National BankVsShyam Lal	RITAMBHRA KALRA	9773606577	n/a
			---do--	---do--	C.S.(COMM)	82/2025	30-05-2025	B DubeyVsGauri Shankar Sharma	PTALEWAR SINGH	9811179200	n/a
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	02-05-2025	CS (COMM)/278/2025	SUMEET GROVER Vs WM ENERGY AND LIGHTING PVT LTD	Mahir malhotra(P),	9810424820	sumeetgrover@hotmail.com	21/04/2025
			301, New Court Building	CS (COMMERCIAL)	03-05-2025	CS (COMM)/281/2025	DALIP BINDAL Vs JAVED CHAUDHARY	Kunal Mittal(P),	9999348834	kunalsmittal@gmail.com	29/04/2025
			301, New Court Building	CS (COMMERCIAL)	03-05-2025	CS (COMM)/282/2025	BRIJ BHUSHAN JAIN Vs TTOLARAM BRAHMANAND BOHRA	Neelam Malik(P),	7303296156	neelam.malik8512@gmail.com	22/04/2025
			301, New Court Building	CS (COMMERCIAL)	03-05-2025	MISC DJ/437/2025	Supreme Industries Ltd Vs Swastick Industries	Siddhant Kumar Singh	9810083029	siddhantkumarsingh@gmail.com	28/04/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	05-05-2025	CS (COMM)/286/2025	SEEMA AGGARWAL Vs ABHISHEK JAIN	Bharat Prakash(P),	9268300000	bharat.guptarka@gmail.com	30/04/2025
			301, New Court Building	CS/COMMERCIAL	07-05-2025	Execution (Comm.)/113/2025	BANK OF BARODA Vs shyam kumar verma	rajnish kumar banyal(P),	9810872353	rajnishkumar123@gmail.com	06/05/2025
			301, New Court Building	CS (COMMERCIAL)	07-05-2025	CS (COMM)/290/2025	CANARA BANK Vs Mahesh Kothari	Amit gupta(P),	9810224624	amitguptaad366@gmail.com	17-04-2025
			301, New Court Building	CS (COMMERCIAL)	07-05-2025	CS (COMM)/291/2025	MAYANK GOYAL Vs SACHIN TYAGI	DEEPAK JAIN(P),	8588826199	dkj.adv@gmail.com	05-05-2025
			301, New Court Building	CS (COMMERCIAL)	08-05-2025	Execution (Comm.)/114/2025	S K Sharma PROP OF M/S R S TRADING CO Vs Sanjay Jain Prop of M/s S K Fabrics	Vikas Bhatia(P),	981379676	vksbht6@gmail.com	03-05-2025
			301, New Court Building	CS (COMMERCIAL)	08-05-2025	CS (COMM)/296/2025	PAWAN ALMAL Vs ARSHAD SIDDIQUI	Amit Kumar(P),	8287291669	amit45518@gmail.com	07-05-2025
			301, New Court Building	CS (COMMERCIAL)	09-05-2025	Execution (Comm.)/116/2025	STATE BANK OF INDIA Vs s b fashion through its prop mustakim ahmed	Arun Upadhyay(P),	9045375818	upadhyayarun137@gmail.com	06/05/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	09-05-2025	CS (COMM)/299/2025	UNION BANK OF INDIA Vs DALIP		Sandeep Soni(P),	9999114922	samarendrakradv@yahoo.com	02/05/2025
			301, New Court Building	CS (COMMERCIAL)	09-05-2025	CS (COMM)/300/2025	Suresh Saini Vs Nysaa Retail Venture Pvt Ltd		chirag vohra(P),	8800449036	chiragvohra.adv@gmail.com	06/05/2025
			301, New Court Building	CS (COMMERCIAL)	13-05-2025	CS (COMM)/305/2025	MANGAL SINGH BASNAL Vs PARSVNATH HESSA DEVELOPERS PVT LTD and ORS		GURPREET SINGH(P),	9971054160	servicesandyou@gmail.com	21-04-2025
			301, New Court Building	CS (COMMERCIAL)	13-05-2025	MISC DJ/473/2025	m/s krivsy pharmaceuticals pvt ltd Vs Chemsynth Drugs and Pharmaceuticals Pvt Ltd		Abhishek Garg	8802583497	abhishekgarg@gmail.com	09-05-2025
			301, New Court Building	CS (COMMERCIAL)	14-05-2025	CS (COMM)/306/2025	BANK OF INDIA Vs Lokendra		Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	05-05-2025
			301, New Court Building	CS (COMMERCIAL)	14-05-2025	CS (COMM)/307/2025	BANK OF INDIA Vs PREM LATA AND ORS		Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	09/05/2025
			301, New Court Building	CS (COMMERCIAL)	14-05-2025	CS (COMM)/308/2025	Naman Apparels LLP Vs Shri Jaipal Vastra Bhandar Private Limited		Piyush Katyal(P),	8700925528	piyushkatyal98@gmail.com	10/05/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL-ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	Ex. - Award by Arb./6/2025	M/S MUTHOOT FINCROP LTD Vs AMNISH KUMAR	GYANVARDHAN SINGH(P),	9971883579	vardhanslawfirm@gmail.com	02/05/2025
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	Execution (Comm.)/117/2025	Rahul Gupta Vs VINOD KUMAR SHARMA	POONAM CHAND JOSHI(P),	9911445112	pcsharma771@gmail.com	06/05/2025
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	CS (COMM)/316/2025	BANK OF INDIA Vs Anil	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	05/05/2025
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	CS (COMM)/317/2025	CENTRAL BANK OF INDIA Vs Anand Kumar Jain	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	05/05/2025
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	CS (COMM)/318/2025	KAMAL KISHORE Vs MCD	Mukesh Sharma(P),	9868761320	mukeshsharmadv75@gmail.com	07/05/2025
			301, New Court Building	CS (COMMERCIAL)	16-05-2025	CS (COMM)/320/2025	NAVEEN KUMAR CHHOTRA Vs SURJIT SINGH	Sonu Vivek(P),	9999951935	vakil.arastogi@outlook.com	13/05/2025
			301, New Court Building	CS (COMMERCIAL)	16-05-2025	MISC DJ/485/2025	CANARA BANK Vs Shakunt Devi	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@yahoo.com	09/05/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	17-05-2025	CS (COMM)/324/2025	STATE BANK OF INDIA PRABHDEEP SINGH	Vs	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@gmail.com	13/05/2025
			301, New Court Building	CS (COMMERCIAL)	17-05-2025	MISC DJ/487/2025	STATE BANK OF INDIA Maenuddin Saifi Proprioter of Perfect Engineering Co	Vs	Suchita Dixit(P),	8896932838	suchitadixit@gmail.com	13/05/2025
			301, New Court Building	CS (COMMERCIAL)	19-05-2025	CS (COMM)/328/2025	Sunil Jain Vs M S Dravya Pharmaceutical Pvt Ltd		MITTHAN LAL(P),	9899863206	mlgupta316@gmail.com	17/03/2025
			301, New Court Building	CS (COMMERCIAL)	21-05-2025	MISC DJ/496/2025	SAURAV SRIVASTAVA Vs BASANT KUMAR		Abhishek Sharma(P),	9811267148	pkmanoj123@gmail.com	19/05/2025
			301, New Court Building	CS (COMMERCIAL)	22-05-2025	Execution (Comm.)/122/2025	PANKAJ SAHDEVA Vs DEEPAK GOYAL(HUF)		SIDHANT DHINGRA AND ASSOCIATES(P)	9650677902	sidhantdhingra@advocatesidhantdhingra.com	17-05-2025
			301, New Court Building	CS (COMMERCIAL)	22-05-2025	Execution (Comm.)/123/2025	ARPIT KEYAL PROPRIETOR OF M/S ASIAN FABRICS Vs SUMIT ARORA PROPRIOTOR OF SHRI MOTI RAM AND SONS		ANKIT GUPTA(P),	8860353372	advocateankit1990@gmail.com	20/05/2025
			301, New Court Building	CS (COMMERCIAL)	22-05-2025	MISC DJ/499/2025	A D Trading Pvt Ltd Vs Amir Khan		vishal patel	9711023307	vishaladv25@gmail.com	19/05/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	24-05-2025	Execution (Comm.)/124/2025	M/S SHIV SHAKTI PRODUCTS LTD Vs THE NEW INDIA ASSURANCE LIMITED		akshay sharma	9211786420	akshaysharma444@gmail.com	19/05/2025
			301, New Court Building	CS (COMMERCIAL)	24-05-2025	CS (COMM)/344/2025	UNION BANK OF INDIA Vs ALKA GAUTA PROP DELHI PAPER TRADERS		KAMALJIT SINGH RANOT(P),	9890410729	kamaljitsinghranot@gmail.com	22/05/2025
			301, New Court Building	CS (COMMERCIAL)	26-05-2025	CS (COMM)/346/2025	Fulltoss Creemz India LLP Vs M/S MAYASHEEL RETAIL INDIA LTD.		Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	07/05/2025
			301, New Court Building	CS (COMMERCIAL)	27-05-2025	CS (COMM)/347/2025	Shanti Lal Porwal Vs Stern India Private Limited		HITESH KUMAR BHARDWAJ(P),	9811829249	advocatehitesh12@gmail.com	24/05/2025
			301, New Court Building	CS (COMMERCIAL)	28-05-2025	CS (COMM)/350/2025	M/S SHREE GARMENTS Vs REKHA DEVI		Neelam Malik(P),	7303296156	neelam.malik8512@gmail.com	09/05/2025
			301, New Court Building	CS (COMMERCIAL)	28-05-2025	CS (COMM)/351/2025	Mahaveer Kumar Vs Mahendra Kumar Khandelwal		Neelam Malik(P),	7303296156	neelam.malik8512@gmail.com	08/05/2025
			301, New Court Building	CS (COMMERCIAL)	29-05-2025	CS (COMM)/355/2025	SHRI ACHAL KUMAR JAIN Vs JONU ALIAS MONU		MOHMMAD BABAR(P),	9891146454	mohdbabaradv@gmail.com	20/05/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	29-05-2025	CS (COMM)/356/2025	SHARDA RANI Vs SANJAY GUPTA	RITESH(P),	9312607176	mongahk@yahoo.com	24/05/2025
			301, New Court Building	CS (COMMERCIAL)	29-05-2025	MISC DJ/538/2025	STATE BANK OF INDIA Vs V D INDUSTRIES THROUGH ITS PROP USHA GOEL	Arun Upadhyay(P),	9045375818	upadhyayarun137@gmail.com	28/05/2025
			301, New Court Building	CS (COMMERCIAL)	30-05-2025	CS (COMM)/359/2025	M/S NEC WIRE AND CABLES PVT LTD Through its Authorised Representative Mr Akash Tyagi Vs M/S JAISPER ENTERPRISES Through its Proprietor Ms Manisha	SHREEN SHARMA(P),	9811580886	pksharmaadv11@gmail.com	20/05/2025
			301, New Court Building	CS (COMMERCIAL)	30-05-2025	CS (COMM)/360/2025	SRK industries Vs alok enterpries	DR.RADHA PARIHAR(P),	9911619498	radhaparihar2014@gmail.com	24/05/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	03-05-2025	CS (COMM)/284/2025	Union Bank of India Vs NEELAM	Sandeep Soni(P),	9999114922	samarendrakradv@yahoo.com	03-05-2025
			ROOM NO 208	COMMERCIAL	03-05-2025	CS (COMM)/283/2025	PANKAJ Vs VIJENDER PANCHAL	MANIDEEP AGGARWAL(P),	9871693445	kp.sharma@gmail.com	03-05-2025
			ROOM NO 208	COMMERCIAL	05-05-2025	CS (COMM)/288/2025	Sushma Sharma Vs Lambodar B K Ware Housing	Pankaj Rai(P),	9818384002	advocatessatandra02@gmail.com	05-05-2025
			ROOM NO 208	COMMERCIAL	14-05-2025	CS (COMM)/310/2025	Royal Fabrics India LLP Vs Tushar International	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	14-05-2025
			ROOM NO 208	COMMERCIAL	14-05-2025	CS (COMM)/309/2025	Navkar Trading Co Vs Ravinder Hosier	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	14-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	16-05-2025	CS (COMM)/323/2025	JMW India Private Limited Through its Authorized Representative Vs M/s Macro Powertech India Private Limited Through its Managing	Mayank Rustagi(P),	98100003385	info@rustagi.co	16-05-2025
			ROOM NO 208	COMMERCIAL	16-05-2025	CS (COMM)/322/2025	PAWAN JAIN Vs SANJAY SANI M/S S J FABRIC AND READYMADE	Deepak GAUR(P),	7065795388	shaziashazia5602@gmail.com	16-05-2025
			ROOM NO 208	COMMERCIAL	16-05-2025	CS (COMM)/321/2025	ANIL JAIN Partner of Jai Manglam Industries Vs ANIL TAKKAR Proprietor of Satguru Garments	SAURABH SHARMA(P),	9810230498	saurbhsharma12@yahoo.co.in	16-05-2025
			ROOM NO 208	COMMERCIAL	19-05-2025	CS (COMM)/330/2025	BRAHM GUPTA Vs ANIL PITTI	Rounak nayak	7042835171	rounak@nayaki.awoffice.com	19-05-2025
			ROOM NO 208	COMMERCIAL	20-05-2025	CS (COMM)/332/2025	MOHD MUJAHID Vs KHATUN SHAYAM	MOHAMMAD DANISH(P),	9350221670	constdaanish@gmail.com	20-05-2025
			ROOM NO 208	COMMERCIAL	20-05-2025	CS (COMM)/333/2025	STATE BANK OF INDIA Vs VISHNU DAYAL PROP OF JAI MAAKATYAYNI	Gopal Chandra Sharma(P),	9810210832	vijayprakesh@gmail.com	20-05-2025
			ROOM NO 208	COMMERCIAL	21-05-2025	CS (COMM)/334/2025	M/S ORANGESTAR LOGISTIC PVT LTD Vs M/S STALLONE OVERSEAS PVT LTD	RAVINDRA KUMAR(P),	9958355777	procligylawconsultants@gmail.com	21-05-2025
			ROOM NO 208	COMMERCIAL	22-05-2025	CS (COMM)/336/2025	BANK OF INDIA Vs OMVEER SINGH	SUDEESH KUMAR(P),	9355033033	advsk33@gmail.com	22-05-2025
			ROOM NO 208	COMMERCIAL	23-05-2025	CS (COMM)/341/2025	JAIN SAAB KI MALAI CHAP THROUGH ITS PROPRIETOR SHASHANK JAIN Vs M/S ARIHANT FOODS PROPRIETOR	Yasser Wali(P),	8700268154	yasserwali4@gmail.com	23-05-2025
			ROOM NO 208	COMMERCIAL	23-05-2025	CS (COMM)/340/2025	Vijay kumar sharma Vs IHBAS HOSPITAL AND ORS	SUDHIR KUMAR SHARMA(P),	9811736052	sksadv40@gmail.com	23-05-2025
			ROOM NO 208	COMMERCIAL	23-05-2025	CS (COMM)/339/2025	NIKHIL JAIN Vs DEEPAK GARG	SUNIL KUMAR BHARDWAJ(P),	9311603927	bhardwansunil26@yahoo.co.in	23-05-2025
			ROOM NO 208	COMMERCIAL	24-05-2025	CS (COMM)/345/2025	Mahesh Kumar Dudhani Vs Danish Ali	ARUN KUMAR(P),	9210004370	vyasarun@gmail.com	24-05-2025
			ROOM NO 208	COMMERCIAL	28-05-2025	CS (COMM)/353/2025	Panjab and Sind Bank Vs Virender Mohan Sharma	AMIT PANCHAL(P),	9899913203	advsudhashukla@gmail.com	28-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	28-05-2025	CS (COMM)/354/2025	KING TEXTILES Vs CASTAM JEANS		Sudhanshu Goel(P),	9895855297	sudhanshugoel18908@gmail.com	28-05-2025
			ROOM NO 208	COMMERCIAL	31-05-2025	CS (COMM)/364/2025	M/S WACHSTUM INDUSTRIES PVT LTD THROUGH ITS DIRECTOR SH VINEET GUPTA Vs DEEPAK BLAGGAN		Narender Bhandari(P),	9313362890	nbandari2009@gmail.com	31-05-2025
			ROOM NO 208	COMMERCIAL	31-05-2025	CS (COMM)/363/2025	Shri Balaji Garments Vs Satyam Garments		Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	31-05-2025
			ROOM NO 208	COMMERCIAL	01-05-2025	Execution (Comm)/111/2025	Punjab National Bank Vs RAKESH JAIN		Mohit Raj(P),	8800792205	mohitrajadvocate@gmail.com	01-05-2025
			ROOM NO 208	COMMERCIAL	03-05-2025	Ex - Award by Arb/4/2025	M/S MUTHOOT FINCORP LTD Vs VIMAL		GYANVARDHAN SINGH(P),	7827203161	kailash.singhbhandari@mithoot.com	03-05-2025
			ROOM NO 208	COMMERCIAL	19-05-2025	Execution (Comm)/118/2025	IDBI BANK LTD Vs ANURAG SHUKLA		Vivek Kumar(P),	9811867703	kumarvivekadvgmail.com	19-05-2025
			ROOM NO 208	COMMERCIAL	19-05-2025	Execution (Comm.)/119/2025	Prateek Jain Vs Vikram Vasandhi		Mithla jain	7871455577	advocatemithila@gmail.com	19-05-2025
			ROOM NO 208	COMMERCIAL	28-05-2025	Execution (Comm)/128/2025	Utpal Brara Vs Lakshmi Venkateswara Agencies		Dhruv Chawla(P),	9971897143	vchawla@kreco.co.in	28-05-2025
			ROOM NO 208	COMMERCIAL	28-05-2025	Execution (Comm)/127/2025	ANIL KUMAR GOYAL Vs MADAN LAL BANSAL		Hemant Gupta(P),	9811249331	legalteam.plc@gmail.com	28-05-2025
			ROOM NO 208	COMMERCIAL	03-05-2025	OMP (COMM)/73/2025	(I)AXIS BANK Vs VINAY PRATAP SINGH		Shobha gupta	98911192158	srlawfirm188@gmail.com	03-05-2025
			ROOM NO 208	COMMERCIAL	03-05-2025	OMP (COMM)/74/2025	(I)AXIS BANK Vs NISHAT FATMA		Shobha gupta	98911192158	srlawfirm188@gmail.com	03-05-2025
			ROOM NO 208	COMMERCIAL	28-05-2025	OMP (COMM)/6/2025	ANKIT TRADING COMPANY Vs IIFL Finance Ltd		Vaibhav Sinha(P),	9350096895	Not mention	28-05-2025
			ROOM NO 208	COMMERCIAL	27-05-2025	MISC DJ/533/2025	ICICI BANK LTD Vs ABHISHEK AGRAWAL		NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.com	27-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHADARA			CS COMM-277/25	01.05.2025	PANKAJ JAIN VS NITIN AGGARWAL	NU AHMED	9582173676	nazim.jkl@gmail.com	30.04.2025
					CS COMM 279/25	02.05.2025	UMANG JAIN VS ANIL BAWEJA	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	30.04.2025
					CS COMM 280/25	02.05.2025	APOLLO PIPES LTD VS APOLLO INDUSTRIES	SHRIHAR TRIPATHI	9548888420	advocateshrihar@gmail.com	30.04.2025
					CS COMM 285/25	03.05.2025	BRIJ BHUSHAN JAIN VS NARAYAN SINGH KABAWAT	NEELAM MALIK	7303296156	adv.anujkumar@gmail.com	22.04.2025
					CS COMM 287/25	05.05.2025	APL APOLLO TUBES LTD VS RAMA RAM	SHRIHAR TRIPATHI	8700925528	advocate.shrihar@gmail.com	03.05.2025
					OMP (I) COMM 75/2025	06.05.2025	AXIS BANK VS SIDDHARTH MISHRA	ARCHNA KUMARI	9564589654	srshobhagupta@gmail.com	02.05.2025
					OMP (I) COMM 76/2025	06.05.2025	AXIS BANK VS RAMESH CHANDRA NAGAR	ARCHNA KUMARI	9564589654	srshobhagupta@gmail.com	02.05.2025
					EX(COMM) 112/2025	06.05.2025	PREET BROTHER LTD VS SHEHBAZ MALIK	SHAGUN SHAHI CHUGH	9988799877	alphalegal53@gmail.com	29.04.2025
					CS(COMM) 292/2025	07.05.2025	UNION BANK OF INDIA VS RINKI GUPTA	SANDEEP SONI	9999114922	samarendrakradv@yahoo.com	01.05.2025
					CS(COMM) 297/2025	08.05.2025	WAKEEL VS GALAXY CLOUD KITCHENS LTD	REYAZUL HAQUE	9971468622	haquereyaz1978@gmail.com	07.05.2025
					EX(COMM) 115/2025	08.05.2025	CANARA BANK VS ARIF SIDDIQUI	ANUJ AGGARWAL	9999490798	advocateanujagarwal@yahoo.com	30.04.2025
					CS(COMM) 298/2025	08.05.2025	M/S EASY TRIP PLANNERS LTD VS M/S SANSKRITI INFOEDGES PVT LTD	SANJEEV SHAHY	9810199210	sanjeevsahay2211@gmail.com	28.03.2025
					CS(COMM) 302/2025	09.05.2025	BANK OF BARODA VS BABLOO & ANR.	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	03.05.2025

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					CS(COMM) 301/2025	09.05.2025	SHREE BANKEY BEHARI FABRICS PVT LTD VS SUNIL GUPTA	RAKESH NAUTIYAL	9718565756	rakesh.nautiyal21@gmail.com	07.05.2025
					CS (COMM) 303/2025	09.05.2025	BANK OF BARODA VS MOHD TOUFEEQ	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	07.05.2025
					CS(COMM) 304/2025	13.05.2025	M/S SURESH APPARELS VS SONIA JAIN	R S KELA	9268300000	bharat.guptarcka@gmail.com	11.05.2025
					CS(COMM) 312/2025	14.05.2025	BANK OF INDIA VS SHUBHAM JAIN	V P TIWARI	9990182901	vptiwariadvocate@gmail.com	05.05.2025
					MISC DJ 476/2025	14.05.2025	SANJEEV ARORA VS THE CHAIRMAN OF DSSSB	SANDEEP KUMAR	9854714578	sandeep.adv21@gmail.com	06.05.2025
					CS(COMM) 319/25	15.05.2025	NAVEEN KUMAR CHHOTRA VS BALJEET SINGH KHUSHWAH	SANJAY RASTOGI	9811151952	vakil.arastogi@outlook.com	13.05.2025
					EX AWARD ARB 07/25	15.05.2025	M/S ARIHANT INC NDIA VS M/S EMM KAY FABOTEX	RENUKA ARORA	9958307722	renukaarora69@yahoo.com	13.05.2025
					MISC DJ 481/25	15.05.2025	SAROGI SUPER SALES PVT LTD VS MAFIA TRENDS LTD	YOGYA RAJPUROHIT	9562485741	advyogya14@gmail.com	02.05.2025
					CS(COMM) 325/25	17.05.2025	M/S GALAXY NON WOVEN VS MOHD FAEEM	SUBHANGI GUPTA	9599043045	legal@sigmalegal.in	16.05.2025
					CS(COMM) 329/25	19.05.2025	PUNJAB NATIONAL BANK VS AMIT KUMAR JAIN	MOHIT RAJ	8800792205	mohtrajadvocate@gmail.com	15.05.2025
					CS(COMM) 311/2025	14.05.2025	AMIT VIJ VS RAJ KUMAR AND ORS	HARSH RAJPUT	9810047548	adv.satishpandit@gmail.com	13.05.2025
					CS(COMM) 331/2025	20.05.2025	MAHESH KUMAR VS M/S SCOTSY LOGISTRICS PVT LTD	ANUJ KUMAR SOLANKI	8486057784	advrohigour@gmail.com	16.05.2025
					EX(COMM) 120/2025	20.05.2025	JYOTI SURANA VS KANHAIYA LAL AGGARWAL	SURAJ GUPTA	9266641386	vakilsurajgupta@gmail.com	16.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					MISC DJ 494/2025	20.05.2025	M/S HPI INDUSTRIES VS/ NEULIGHT PVT LTD	ANUJ KUMAR	9818474551	adv.anuj.kumar@gmail.com	09.05.2025
					EX AWARD BY ARB 8/2025	21.05.2025	JANA SMALL FINANCE BANK LTD VS A G ENTERPRISES & ORS.	LALIT PANDEY	8130383143	lalitpandeyassociates@gmail.com	16.05.2025
					CS(COMM) 337/2025	22.05.2025	M/S BHAWANI MARBLE TILES AND GRANITES V/S M/S EKTAS CONSTRUCTION	CHATUR SINGH	9899239647	chaturcourtofficer@gmail.com	17.05.2025
					CS(COMM) 348/2025	27.05.2025	GREAT FOAM PRODUCTS LLP THROUGH ITS PROP MOHIT JAIN VS SAARTHI INDUSTRIES THROUGH ITS PROP ANJU JAIN	AMANNARULA	7838386664	amannarulaadv2@gmail.com	20.05.2025
					EX(COMM) 125/2025	27.05.2025	SONU JAIN VS DHIRENDER SINGH	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	26.05.2025
					EX(COMM) 129/2025	29.05.2025	M/S DHRUV MEDICOS PVT LTD VS M/S VAXICARE ENTERPRISES PVT LTD	ZAREEF AHMAD	9873124946	uppal.lawyer19@gmail.com	27.05.2025
					CS(COMM) 3161/2025	30.05.2025	UPGRID SOLUTIONS PVT LTD VS ADIL	KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	21.05.2025
					CS(COMM) 362/2025	30.05.2025	UPGRID SOLUTIONS PVT LTD VS SANJAY KUMAR	KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	21.05.2025
					CS(COMM) 365/2025	31.05.2025	AKASHDEEP PROP OF M/S KABEER CREATIONS VS PAWAN KUMAR	NISHANT SINGH	8010019531	adv.nishansingh152@gmail.com	28.05.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/289/2025	05-05-2025	Adidas AG Vs Owner/Proprietor Guru Kripa Creation	aaatha sharma(P),	9810481016	mail@thelegist.com	02-05-2025
				COMMERCIAL	OMP (I) (COMM)/77/2025	06-05-2025	AXIS BANK Vs Rohit Kumar	SHAILEY /ARCHANA	9899656341	-	01-05-2025
				COMMERCIAL	CS (COMM)/293/2025	07-05-2025	Union Bank of India Vs PRANJAL KULSHRESTH	Sandeep Soni(P),	9999114922	samarendrakradv@yahoo.com	02-05-2025
				COMMERCIAL	CS (COMM)/294/2025	07-05-2025	Union Bank of India Vs UMA KUMARI KULSHRESTH	Sandeep Soni(P),	9999114922	samarendrakradv@yahoo.com	02-05-2025

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				COMMERCIAL	CS (COMM)/295/2025	07-05-2025	Union Bank of India Vs BINA	Sandeep Soni(P),	9999114922	samarendrakradv@ya hoo.com	02-05-2025
				COMMERCIAL	MISC DJ/469/2025 ex	09-05-2025	VEE PEE FABRIC PRIVATE LIMITED FORMERY KNOWN AS MAPS CREATION PRIVATE LIMITED Vs TEXMART	MEGHA AGGARWAL	9654713565	info@kelellp.com	08-05-2025
				COMMERCIAL	CS (COMM)/314/2025	14-05-2025	YASH JAIN S/O LATE SH SUNIL KUMAR JAIN Vs SACHIN KUMAR PROP M/S RIYA FABRICS	Aditya Jain(P),	8383953944	jain.adityaraj@yahoo. com	02-05-2025
				COMMERCIAL	CS (COMM)/315/2025	14-05-2025	BANK OF INDIA Vs Shruti Jain	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@g mail.com	05-05-2025
				COMMERCIAL	Ex - Award by Arb/5/2025	14-05-2025	M/S MUTHOOT FINCORP LTD Vs MD AIZAZ	GYANVARDHA N SINGH(P),	9971883579	vardhanslawfirm@g mail.com	14-05-2025
				COMMERCIAL	CS (COMM)/313/2025	14-05-2025	BANK OF BARODA Vs BHIM SEN	AMIT PANCHAL(P),	9899913203	-	10-05-2025
				COMMERCIAL	CS (COMM)/326/2025	17-05-2025	MEENU ARORAAND ANR Vs HIMANSHI CHOPRA GROVER	Rahul Raj Malik(P),	9810705405	mrclegali65@gmail.c om	14-05-2025
				COMMERCIAL	CS (COMM)/327/2025	17-05-2025	M/S K M AGENCIES Vs PAWAN SUT SHARMA	Madhur Arora(P),	9711022330	madhuraroraadv@g mail.com	15-05-2025
				COMMERCIAL	CS (COMM)/335/2025	21-05-2025	NEHA GUPTA Vs MADHUR TRIPATHI	Ankit Mehta(P),	9810521722	jkchawla.jkc@gmail.c om	19-05-2025
				COMMERCIAL	Execution (Comm)/121/2025	21-05-2025	JAI DURGA TRADERS PVT LTD Vs SANSKRITI APPARELS PVT LTD	MUNISH CHHOKER(P),	9872334092	munishchhoker1980 @gmail.com	02-05-2025
				COMMERCIAL	CS (COMM)/338/2025	22-05-2025	NEC WIRE AND CABLES PVT LTD Vs M/S RANJEET ELECTRONICS Through its Proprietor Mr Upendra Singh	SHREEN SHARMA(P),	8851058838	sharmashuchi85@gm ail.com	20-05-2025
				COMMERCIAL	MISC DJ/504/2025	22-05-2025	HINDUSTAN UNILEVER LIMITED Vs PAPPU GUPTA KALIA GUPTA GUPTA COSMETICS	Sanjeev Singh(P),	9811129304	litigation@singhnass ociates.com	10-04-2025
				COMMERCIAL	CS (COMM)/342/2025	23-05-2025	Vinod Kumar Proprietor of KV Traders Vs NEWAGE SCAFFOLDS PVT LTD	ANKUR CHAWLA(P),	9891467200	casadvocate@gmail.c om	21-05-2025

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				COMMERCIAL	OMP (COMM)/5/2025	23-05-2025	Arianna Constructions Pvt Ltd Vs ANEXA APPLIANCES INDIA PVT LTD	Dinesh Kumar Sharma(P),	9873706147	dk.s.lawyer@gmail.com	20-05-2025
				COMMERCIAL	CS (COMM)/343/2025	23-05-2025	RAVI KHURANA Vs RAJESH	SIDHANT DHINGRA AND ASSOCIATES(P)	9650677902	adv.sidhantdhingra@gmail.com	07-04-2025
				COMMERCIAL	CS (COMM)/349/2025	27-05-2025	STATE BANK OF INDIA VS RAJWATI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	23-05-2025
				COMMERCIAL	CS (COMM)/352/2025	27-05-2025	MAHAVEER KUMAR KHNADELWAL KANTHIWAL VS NEELAMMALI PUKKARJIK		7303296156	-	08-05-2025
				COMMERCIAL	CS (COMM)/358/2025	29-05-2025	SHREE JEE STEEL VS M/S S.B. TRADING CP.	AKSHAT GUPTA	8860349935	adv.akshatg@gmail.com	28-05-2025
				COMMERCIAL	CS (COMM)/357/2025	29-05-2025	AMIT AGGARWAL VS MS NEHA	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	26-05-2025
				COMMERCIAL	Execution (Comm)/126/2025	27-05-2025	M/s Suresh Apparels Vs RITIKA JAIN	R.S. KELA	9268300000	Bharat.guptarkca@gmail.com	26-05-2025
				COMMERCIAL	Execution (Comm)/130/2025	31-05-2025	MANOJ KUMAR VS MCD COMMISSIONER & ORS	ANIL KUMAR TOMAR	8743971825	-	31-05-2025
				COMMERCIAL	CS(COMM)366/2025	31-05-2025	PARAG JAIN VS DSR OVERSEAS PVT LTD AND ORS	UMESH JOSHI	8800137700	RAVI.JAIN43@YAHOO.COM	30-05-2025
				COMMERCIAL	CS (COMM)/367/2025	31-05-2025	BANK OF BARODA Vs DEEPAK GARG	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	30-05-2025
				COMMERCIAL	CS(COMM)368/2025	31-05-2025	KAPIL KUMAR GUPTA VS DEEPAK CONSTRUCTION	SADDAM HUSSAIN	9650016144	saddamhussin9654@gmail.com	28-05-2025

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43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/308/2025	01-05-2025	RAI INDUSTRIES Vs NEEDLE EYE PLASTIC INDUSTRIES PVT LTD	Paramdeep Singh(P),	886053827		30-04-2025
					CS (COMM)/309/2025	01-05-2025	DHARMENDRA GIRI Vs GOVIND RAJU VERMA and Ors	Neeraj Gupta(P),	9811267045	info@juslawoffices.com	30.04.2025
					CS (COMM)/315/2025	03-05-2025	M/S RSPL LIMITED Vs Ranjit Kumar Paryani	ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAIL.COM	02-05-2025
					CS (COMM)/316/2025	03-05-2025	M/s UV Colour Private Limited Vs M/s Saffron Printers Pvt Ltd AND ORS	Pradeep Kumar Bhardwaj(P),	9971929787	ADVPRADEEP1980@GMAIL.COM	02-05-2025
					CS (COMM)/319/2025	05-05-2025	State Bank of India Vs Shishir Kumar Bhatnagar	Gaganpreet Singh Chawla(P),	9988661698	gaganpreetsingh1993@gmail.com	03-05-2025
					CS (COMM)/317/2025	05-05-2025	PHOOL KISHOR/FOOL KISHOR Vs ASHOK	BRAHMANAND GUPTA(P),	9899194195	B.NAND.GUPTA@REDIFFMAIL.COM	03-05-2025
					CS (COMM)/318/2025	05-05-2025	Ambica Electricals Vs Dharamraj Arya Proprietor of Ms All Rounder Trading Co	Udayan Khandelwal(P),	9811 331 306	udayankhandelwal@gmail.com	03-05-2025
					CS (COMM)/324/2025	06-05-2025	PUNJAB NATIONAL BANK Vs ARYAN MITTAL	Ambrish(P),	9971790507	AMBRISH22@G.MAIL.CoM	05-05-2025
					CS (COMM)/325/2025	06-05-2025	IDBI BANK LIMITED Vs Manish Dabas	PARTHIV MEHTA(P),	9811044353	pjmehtaceo1@rediffmail.com	05-05-2025
					CS (COMM)/327/2025	06-05-2025	RAJGHARIA CHEMICALS Vs NEELAM GUPTA	AMAN DURGA(P),	7982272154	amandurga.adv@gmail.com	05-05-2025
					CS (COMM)/326/2025	06-05-2025	BHOLA SHANKER Vs MS MANJU CHAUDHARY	V.K.VASHISHT(P),	981033370	vandanaharit@gmail.com	05-05-2025
					CS (COMM)/329/2025	07-05-2025	M/S SHIVALIK ENTERPRISES Vs M/S UNIQUE INDUSTRIES	Bhawna Jain(P),	9810905600	bhawnaadv.17@gmail.com	06-05-2025
					CS (COMM)/328/2025	07-05-2025	PUNJAB NATIONAL BANK Vs JITENDER KUMAR	Ambrish(P),	9971790507	AMBRISH22@G.MAIL.CoM	06-05-2025

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					CS (COMM)/334/2025	08-05-2025	Aanchal Bathla Vs Aman Aggarwal	Bhavya Sethi(P),	9811389644	sethibhavya@gmail.com	07-05-2025
					CS (COMM)/335/2025	08-05-2025	HIMALAYAN SPICES AND HERBS LLP Vs Shree Maheshwari Packaging And Ors	Nisha Garg(P),	9910592660		07-05-2025
					CS (COMM)/339/2025	09-05-2025	Greenland Finance and Leasing Pvt Ltd Vs Shri Ram Motors	GAGAN JINDAL(P),	9871365547	adv.gagan.jindal@gmail.com	08-05-2025
					CS (COMM)/340/2025	09-05-2025	Emgreen Impex Ltd Vs Rajesh Gupta	gaurav singhal(P),	99100-22880,	advocate.azhar@gmail.com	08-05-2025
					CS (COMM)/343/2025	13-05-2025	CANARA BANK Vs Dharmender Sharma	Amit gupta(P),	9810224624	amitguptaadvs366@gmail.com	09-05-2025
					CS (COMM)/342/2025	13-05-2025	M/S SHIV BUILDCON Vs ICICI LOMBARD GENERAL INSURANCE LTD	Pravesh Dabas(P),	9911774445	dabaspr_avesh@gmail.com	09-05-2025
					CS (COMM)/344/2025	13-05-2025	Shanker Plastics Vs NAUNIDH DIET FOODS PVT LTD	Mehul Gupta(P),	9899613344	mehulgupta123@gmail.com	09-05-2025
					CS (COMM)/354/2025	17-05-2025	NICHOLAS HEALTHCARE LIMITED Vs SUBHASISH RATH	PAWAN SWAMI(P),	9599195495,	GURBIRCHARYA@GMAIL.COM	13-05-2025
					CS (COMM)/353/2025	17-05-2025	KRISHNA POLYMERS Vs GLOSSY BUTTONS Pvt Ltd AND ORS	SURENDER SHARMA(P),	98911297097		13-05-2025
					CS (COMM)/355/2025	17-05-2025	BALAJI ACTION BUILDWELL PRIVATE LIMITED Vs TUSHAR VERMA	RAKESH TIWARI(P),	9582931401	legusintellect@gmail.com	13-05-2025
					CS (COMM)/358/2025	19-05-2025	LACHI DEVI Vs ASHISH GUPTA	Rajeev Aggarwal(P),	9312248337	aggarwalrajeev79@gmail.com	17-05-2025
					CS (COMM)/359/2025	19-05-2025	SHRI KANHA ENTERPRISES Vs SHRIDHI SIDHI ENTERPRISES	CHANDAN RAI CHAWLA(P),	9267964747		17-05-2025
					CS (COMM)/368/2025	22-05-2025	Canara Bank Vs TONY	Ashok Kakkar(P),	9060396555	kakarashok@rediffmail.com	19-05-2025

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					CS (COMM)/367/2025	22-05-2025	M A ENTERPRISES THROUGH AR GOPESH RAWAL Vs KRISHMA PROPRIETOR OF M/S JUNEJA HANDLOOM	Rajesh Vasisht(P),	9313882280	vasisht.rajesh23@gm ail.com	19-05-2025
					CS (COMM)/366/2025	22-05-2025	RSPL LIMITED Vs Girish Kumar Kumra	ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAI L.COM	19-05-2025
					CS (COMM)/370/2025	22-05-2025	Emgreen Impex Ltd Vs Mohit Jindal	gaurav singhal(P),	99100-22880	advocate.azhar@gmai l.com	19-05-2025
					CS (COMM)/369/2025	22-05-2025	G R BEARINGS PVT LTD Vs JKM MACHINES PVT LTD	Anil Kumar(P),	9313579493	adv.anilsirighB8@gm ail.com .	21-05-2025
					CS (COMM)/377/2025	24-05-2025	NICHOLAS HEALTHCARE LIMITED Vs ENTERO HEALTHCARE SOLUTIONS LIMITED	RAJAT MATHUR(P),	9811556470	rajat.mathur@bsmla wassociates.com	22-05-2025
					CS (COMM)/379/2025	24-05-2025	Subh Laxmi Multi Solution Pvt Ltd Vs Ghanshyam Das Agarwal	Gautam Bhasin(P),	9999306881	eludication.legal@out look.com	22-05-2025
					CS (COMM)/378/2025	24-05-2025	PP METALS Vs IC INDIA CASTING PRIVATE LIMITED	DEEP CHAND KUMHAR(P),	9999621509	fdhveernimiwai@gm ail.com	22-05-2025
					CS (COMM)/383/2025	26-05-2025	BANK OF BARODA Vs Mitesh Sharma	Umesh Joshi(P),	9910568669	advumeshioshi@gma il.com	24-05-2025
					CS (COMM)/390/2025	28-05-2025	Dharamveer Solanki Hospital Vs National Insurance Company Ltd	Rupesh Dutta(P),	9873075669	advocaterupeshdutta @ gmail.com	26-05-2025
					CS (COMM)/391/2025	28-05-2025	M/s PSJ Biochem Diagnostic Pvt Ld Vs VAIBHAV DIWEDI PROP OF SAURABH DIAGNOSTIC COMPANY	Sanjay kumar tyagi(P),	9868379840	- advsktyagi@000gmai l.com	26-05-2025
					CS (COMM)/392/2025	28-05-2025	BANK OF BARODA Vs SURAJ AND ANR	Pratyush parimal(P),	9953154353,	suprapartnerslegal @ gmail.com	26-05-2025
					CS (COMM)/393/2025	28-05-2025	Shweta Singhal Vs ARYAN SHARMA	Ashu Ralhan(P),	9582628330	arlegal266@gmail.co m	26-05-2025
					CS (COMM)/394/2025	28-05-2025	UCO Bank Vs Gurusharan Hardware Store and Ors	Praveen Kumar(P),	8448057235	pkyllb@ gmail.com	26-05-2025

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					CS (COMM)/389/2025	28-05-2025	Shanker Plastics Vs Sukhmani Sales Pvt Ltd	Mehul Gupta(P),	98996 13344	mehulguptal23@gmail.com	26-05-2025
					CS (COMM)/405/2025	29-05-2025	BANK OF BARODA Vs MR VIKAS AND ANR	Pratyush parimal(P),	9953154353,	suprapartnerslegal@gmail.com	28-05-2025
					CS (COMM)/406/2025	29-05-2025	Kotak Mahindra Prime Ltd Vs PARDEEP SINGH PARMAR	Kushal Kumar(P),	9958724670	kushal.kumar@eruditalegal.asia	28-05-2025
					CS (COMM)/403/2025	29-05-2025	M/S SANJHI EXIM PRIVATE LIMITED THROUGH ITS AR SHYAM SUNDAR Vs M/S DD ENTERPRISES THROUGH ITS	JAGRITI JAIN(P),	7042312792	LAWFIRM@UNSOLVEDLEGAL.com	28-05-2025
					CS (COMM)/404/2025	29-05-2025	CENTRAL BANK OF INDIA Vs SEWING HUB	SUMAN MANDAL(P),	9811413039	adkc_6j@yahoo.com	28-05-2025
					CS (COMM)/402/2025	29-05-2025	BANK OF BARODA Vs Mr INDERPAL	Pratyush parimal(P),	9953154353,	suprapartnerslegal@gmail.com	28-05-2025
					CS (COMM)/401/2025	29-05-2025	M/S ALENIT CHEMICALS LLP Vs M/S BROAD HEALTHCARE AND ANR	DEEPAK SAHNI(P),	9899995598	broadhealthcareac@gmail.com	28-05-2025
					CS (COMM)/400/2025	29-05-2025	Pushkar Raj Thakur Vs TELEGRAM FZ LLC AND ANR	Gaurav Patel(P),	9455160761	tatvnlawllp@gmnil.com	28-05-2025
					CS (COMM)/417/2025	30-05-2025	M/S ARIHANT PACKAGING Vs SANJAY KIRPLANI PROPRIETOR OF M/S ARYAN QUALITY PRODUCTS	MAYANK PACHAURI(P),	7767924448	ADVOCATEMAYANKPACHAURI@GMAIL.COM	29-05-2025
					CS (COMM)/416/2025	30-05-2025	PLENTEOUS PHARMACEUTICALS LTD Vs MR NITIN	PAWAN SWAMI(P),	9599195495,	gurbircharva@gmail.com	29-05-2025
					CS (COMM)/426/2025	31-05-2025	NITIN GARG(P),	31-05-2025	9958986363	info@.knowlex.in	30-05-2025
					CS (COMM)/427/2025	31-05-2025	Kunal Malik(P),	31-05-2025	7 503444555	advkunalmalik@gmail.com.	30-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
44	SH.VINOD YADAV	NORTH-WEST	316	Civil	CS(Comm.)/310/25	01.05.25	Ms. Meena Dheer Vs. M/s Eureka Electrodes & Wines (P) Ltd.	Neeraj Gupta	9811267045	info@juslawoffices.com	08.04.25
					CS(Comm.)/311/25	01.05.25	Jitender Kumar Aggarwal Vs. Rakesh Garg	A.K Trivedi	9810104312	aktrivedilawoffices@gmail.com	29.04.25
					CS(Comm.)/312/25	01.05.25	C.D Garg & Sons Vs. Vinayak International Houseware Pvt. Ltd.	R.K Paliwal	9313321173	adv.rkpaliwal@gmail.com	26.04.25
					CS(Comm.)/313/25	02.05.25	Amit Gupta Vs. The Orana Madhuban (Trademark)	Amit Verma	9810550160	conceptlegal1@gmail.com	01.05.25
					CS(Comm.)/314/25	02.05.25	Vinod Kr. Vs. Shiv Tobacco Co.	Kamal Garg	9899607559	kamalargadv@gmail.com	01.05.25
					CS(Comm.)/320/25	05.05.25	Krishiv Poly Products Vs. Rajnish Gupta	Mohd. Azhar	9910022880	advocate.azhar@gmail.com	01.05.25
					CS(Comm.)/321/25	05.05.25	Robin Goel Vs. Harish Goel	Rahul Mangla	9899969669	litigation@rahulmangla.com	02.05.25
					CS(Comm.)/322/25	05.05.25	Ashoka Technical Consultants & Engineers Vs. Pankaj Sales	Sarthak Mudgil	9810447583	sarthakmudgil21@gmail.com	25.04.25
					CS(Comm.)/323/25	05.05.25	Ruchit Bansal Vs. Reliance General Insurance Co. Ltd.	Vivekanand Jha	9312350792	vivekjha1975@gmail.com	01.05.25
					CS(Comm.)/330/25	07.05.25	Triveni Meida Marketing Services (P) Ltd. Vs. Unique Ad & Event Media & Ors.	Naveen Bhardwaj	9911551199	adv.naveenbhardwaj@gmail.com	02.05.25
					CS(Comm.)/331/25	07.05.25	Plentous Pharmaceuticals Ltd. Vs. Sobhaghya Singh Mehta	Lokender Singh Rathore	8750509178	progressivelawofficesplo@gmail.com	30.04.25
					CS(Comm.)/332/25	07.05.25	Yash Mittal Vs. M/s Shashwat International & Ors.	Daman Yadav	9354707454	damanyadav506@gmail.com	02.05.25
					CS(Comm.)/333/25	07.05.25	Cutting Edge Nginneering (P) Ltd. Vs. Maala Enterprises	V.S Sharma	8802200600	adv.vssharma@gmail.com	01.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/336/25	08.05.25	Sumit Bansal Vs. Ramesh Kr.	Rahul Bansal	8447946432	rationale.ratio@gmail.com	15.04.25
					CS(Comm.)/337/25	08.05.25	Smt. Neelam Ohri Vs. Suresh Kr. Aggarwal	Ranjan Doshi	7011312145	adv.ranjandoshi@gmail.com	28.04.25
					CS(Comm.)/338/25	08.05.25	Shree Karangar Vs. RNG Textiles & Ors.	Archit Singhal	011-47015959	legal@sigmalegal.in	06.05.25
					CS(Comm.)/341/25	09.05.25	M/s Tanvi Fabrication Creation Vs. M/s S.S Garments	Manoj Kr.	8920634302	adv.manoj@gmail.com	06.05.25
					CS(Comm.)/345/25	13.05.25	Puma Se Vs. Rohit Mittal	Gautam Bhasin	9999093893	eludication.legal@outlook.com	07.05.25
					CS(Comm.)/346/25	13.05.25	Puma Se Vs. Vijendra Bansal	Gautam Bhasin	9999093893	eludication.legal@outlook.com	07.05.25
					CS(Comm.)/347/25	13.05.25	Atam Prakash Tuteja Vs. Swarup Paul	Harshit Jain	9899113806	contact@harshitjain.co.in	03.05.25
					CS(Comm.)/348/25	13.05.25	Bank of India Vs. Amit Kr.	J.K Sharma	9811161300	adv.varunsharma@gmail.com	25.04.25
					CS(Comm.)/349/25	13.05.25	Bank of India Vs. Mantu Tiwari	J.K Sharma	9811161300	adv.varunsharma@gmail.com	25.04.25
					CS(Comm.)/350/25	13.05.25	Canara Bank Vs. Tarun Martrani	Sanjeev Chopra	9711142200	chopra6791@gmail.com	06.05.25
					CS(Comm.)/351/25	13.05.25	Gaurav Ink Pvt. Ltd. Vs. Vikash Flexipack (P) Ltd.	Ankur Singhal	9811126091	ankursinghaladvocate@gmail.com	07.05.25
					CS(Comm.)/352/25	14.05.25	Manohar Filaments (P) Ltd. Vs. Eurolux Fragrance (P) Ltd.	Rakesh Kr.	9910280608	rksharma54@gmail.com	25.04.25
					CS(Comm.)/356/25	17.05.25	M/s Shri Kripa Fin-Lease & Marketing (P) Ltd. Vs. M/s Arise India Ltd. & Ors.	Ayush Mittal	9818621176	adv.ayushmittal@gmail.com	06.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/357/25	17.05.25	Mohit Kansal Vs. Paras	Prateek Mittal	9910292928	advmittalprateek@gmail.com	19.03.25
					CS(Comm.)/360/25	19.05.25	IDBI Bank Ltd. Vs. Ajay Jain & Anr.	Vivek Kr.	9811867703	kumarvivekadvgmail.com	08.05.25
					CS(Comm.)/361/25	19.05.25	Surender Aggarwal Vs. Mr. Shadab	Dr. Anand Bajpai	9990388195	lawlegal2020@yahoo.com	16.05.25
					CS(Comm.)/362/25	20.05.25	Krishna Vs. Brij Gopal Construction Co.	Vikas Nagwan	9999010507	adv.vikasnagwan@gmail.com	07.05.25
					CS(Comm.)/363/25	21.05.25	Subodh Walia Vs. Renu Jindal	Ajay Uppal	9811740125	virtuours.people@gmail.com	10.05.25
					CS(Comm.)/364/25	21.05.25	Greenfield Industries Vs. Saloni Enterprises	Ajay Kr. Chopra	9811104015	akchopraadv@yahoo.in	17.05.25
					CS(Comm.)/365/25	21.05.25	Shankar Plastics Vs. Sukhmani Sales (P) Ltd. & Ors.	Mehul Gupta	9899613344	mehulgupta123@gmail.com	09.05.25
					CS(Comm.)/371/25	22.05.25	Smt. Raj Devi Vs. Kapil Jain	Rajbir Malik	9810126314	legaldass.sawhneyadv@gmail.com	16.05.25
					CS(Comm.)/372/25	22.05.25	M/s Tex Chem & Coatings Vs. Ashish Jaiswal	Anil Kr. Sahu	9810134793	allipcare@gmail.com	20.05.25
					CS(Comm.)/373/25	22.05.25	Pankaj Kr. & Anr. Vs. M/s Kotak Mahindra Prime Ltd. & Anr.	Govind Kant Sharma	9953903196	adv.govindkantsharma@gmail.com	19.05.25
					CS(Comm.)/374/25	22.05.25	BHD Industries Vs. Hindustan Agencies	Aakash Rana	8375016966	rana.aakash991@gmail.com	04.05.25
					CS(Comm.)/375/25	23.05.25	Bank of Baroda Vs. M/s Pardeep Kumari & Anr.	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	20.05.25
					CS(Comm.)/376/25	23.05.25	Sunder Singh Vs. M/s Liberty General Insurance Ltd.	B.S Rana	9811539761	rana.digvijay@gmail.com	15.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					RTI appeal	10/25	Bharat Goel Vs. PIO				
					CS(Comm.)/380/25	24.05.25	Puma Se Vs. Sunil Garg.	Gautam Bhasin	9999306881	eludication.legal@outlook.com	21.05.25
					CS(Comm.)/381/25	24.05.25	Puma Se Vs. Akshay Kapoor	Gautam Bhasin	9999306881	eludication.legal@outlook.com	21.05.25
					CS(Comm.)/382/25	24.05.25	Subh Laxmi Multi Solution (P) Ltd. Vs. Vinod Kr. Aggarwal	Anil Kr. Sahu	9999306881	eludication.legal@outlook.com	21.05.25
					CS(Comm.)/384/25	26.05.25	Mohd. Nasir Vs. Prem Dhankhar Trading	Dharmendra K Yadav	9650508945	advdk.Yadav79@gmail.com	23.05.25
					CS(Comm.)/385/25	26.05.25	Shree Balaji Sales Corporation Vs. M/s Oshia International Delhi	Amit Gupta	9810224624	amitguptadv366@gmail.com	08.05.25
					CS(Comm.)/386/25	27.05.25	M/s V.S Polymers (P) Ltd. Vs. M/s Shri Mataji Plastic Industries	N.K Partners	8130189121	mkpartners@gmail.com	23.05.25
					CS(Comm.)/387/25	27.05.25	Central Bank of India Vs. Ved Prakash Sharma	Dheeraj Singh	9999093816	singhdheeraj844@gmail.com	04.05.25
					CS(Comm.)/388/25	27.05.25	Central Bank of India Vs. Pradeep Kr.	Dheeraj Singh	9999093816	singhdheeraj844@gmail.com	04.05.25
					CS(Comm.)/395/25	28.05.25	Bank of Baroda Vs. Mr. Kartare Anr.	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	22.05.25
					CS(Comm.)/396/25	28.05.25	Bank of Baroda Vs. Savita Rani Anr.	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	22.05.25
					CS(Comm.)/397/25	28.05.25	Bijender Goyal Vs. Shamshad Ali	Rakesh Kr.	9711771000	rakesh.advocate18@gmail.com	20.05.25
					CS(Comm.)/398/25	28.05.25	Bank of Baroda Vs. Mr. Manoj Anr.	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	23.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/399/25	28.05.25	Bank of Baroda Vs. Mr. Sunil Anand	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	20.05.25
					CS(Comm.)/407/25	29.05.25	M/s Sanjhi Exim (P) Ltd. Vs. Mr. Amit Kr.	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	24.05.25
					CS(Comm.)/408/25	29.05.25	Puma Se Vs. Gian Chand	Gautam Bhasin	9999306881	eludication.legal@outlook.com	27.05.25
					CS(Comm.)/409/25	29.05.25	Push Kar Raj Thakur Vs. Telegram FZ LLC	Tatva Law	9455160761	tatvalawllp@gmail.com	28.05.25
					CS(Comm.)/410/25	29.05.25	M/s K.R Cosmetics Lab (P) Ltd. Vs. M/s Sapna Jain	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	24.05.25
					CS(Comm.)/411/25	29.05.25	Union Bank of India Vs. Vijay Kr.	Subhash Kr. Jha	9810840045	skjhaassociates@gmail.com	25.05.25
					CS(Comm.)/412/25	29.05.25	M/s Agrichem India (P) Ltd. Vs. Mr. Abhijit Naskar	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	27.05.25
					CS(Comm.)/413/25	29.05.25	Mahesh Chand Vs. DSIIDC	Ranjan Doshi	7011312145	ranjan.doshi@gmail.com	19.05.25
					CS(Comm.)/414/25	29.05.25	R.S Trading Co. Vs. Star Enterprises	Jagjit	9899600126	jagjit1@gmail.com	18.05.25
					CS(Comm.)/415/25	29.05.25	Willett Communication Vs. Jai Shankar Communications Services	Aman Singh Preet	9891845353	wslegalsolutions@gmail.com	24.05.25
					RTI appeal	30.05.25	Krishna Vs. PIO				
					CS(Comm.)/418/25	30.05.25	Pradeep Kumar Vs. Javed Akhtar	Rakesh Kr.	9711771000	rakesh.advocate18@gmail.com	26.05.25
					CS(Comm.)/419/25	30.05.25	Anil Hummatramka Vs. Amulyamica Industries (P) Ltd.	Mukesh Gupta	8586834657	rishabguptalawyer@gmail.com	27.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(Comm.)/420/25	30.05.25	Pramod Kr. Garg Vs. Rajgaria Sanitary	Mandeep Bansal	9873068861	mandeepbansal@gmail.com	28.05.25
					CS(Comm.)/421/25	30.05.25	Pradeep Kumar Vs. Jaspal Singh	Rakesh Kr.	9711771000	rakesh.advocate18@gmail.com	26.05.25
					CS(Comm.)/422/25	30.05.25	M/s Awadh Oils Pvt. Ltd. Vs. Kaushal Goyal	Kautilya Kaushik	9711136583	etchlegal@gmail.com	26.05.25
					CS(Comm.)/423/25	31.05.25	Puma Se Vs. Saurabh Jain	Gautam Bhasin	9999306881	eludication.legal@outlook.com	28.05.25
					CS(Comm.)/424/25	31.05.25	Jay Kumar Vs. Sachendra Kumar Trivedi	Anil Kr. Sahu	9810134793	allipcare@gmail.com	29.05.25
					CS(Comm.)/425/25	31.05.25	Narayan Gupta Vs. M/s Seven Seas Banquet & Hospitality Pvt. Ltd.	Akshay Aggarwal	9871352356	advakshayaggarwal@gmail.com	29.05.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-	-	-	-	s	-	-
					CS (COMM)/287/2025	01-05-2025	M/S PALLAVI ENTERPRISES Vs FIVE SPICE MERRIMENTS PVT LTD	Prashant Diwan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/288/2025	01-05-2025	Shrawan Sultania Vs M/s Reyansh Enterprises	Sunil Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM)/115/2025	01-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs AVADHOOT SANJAY CHAVAN	ARAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/114/2025	01-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SANTOSH SHIVAJI RIKAME	ARAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/113/2025	01-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs AKSHAY SUDHIR KADLAKH	ARAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/294/2025	02-05-2025	Santkripa Equipments Pvt ltd Vs Ambuj Tiwari	Rajiv Singh Pilania(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/293/2025	02-05-2025	Midson Chits Pvt Ltd Vs M/SJ Maruti Agro Emulsifier Industry	JAJISWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/120/2025	02-05-2025	IDFC First Bank Ltd Vs MD ERFAN LUKMAN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/119/2025	02-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs JITENDRA TANAJI GHADAGE	ARAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM)/118/2025	02-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MOHAMMED ASIM WASEEM AHMED SIDDIQUI	ARAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/298/2025	03-05-2025	Anita Vs M/s Ortect Organics	UTKARSH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/296/2025	03-05-2025	CANARA BANK Vs JOGINDER SINGH	Sanjeev Chopra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/301/2025	05-05-2025	M/S SHITLA PAPERS PVT LTD Vs M/S UTTARANCHAL PACKAGING PVT LTD	JITENDER SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/128/2025	05-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GOVIND RATANSI PATEL	ARAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/127/2025	05-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BIGBOX VENTURES PVT LTD	ARAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/309/2025	06-05-2025	M/s Green Recyclater Pvt Ltd Vs A One Rubber Industries	Jagdish Diwakar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/308/2025	06-05-2025	ANAND KUMAR Vs DHARMESH KUMAR	HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/307/2025	06-05-2025	Indian Bank Vs M/S S K Telecom	BANISH BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/306/2025	06-05-2025	Dev Bhumi Cold Chain Pvt Ltd Vs Mangal Gupta	Ankit Dang(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/305/2025	06-05-2025	ZILE SINGH Vs ABHISHEK VERMA	BHANU MOHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/13/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs SUKH NANDAN	Karan Chhibber(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/130/2025	06-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHRIKANT RAJENDRA SUMBE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/92/2025	06-05-2025	Rajdhani Industries Vs Wingrow Gravures Pvt Ltd	Alok Pandey(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/311/2025	07-05-2025	M/S COAST TO COAST DESIGNS LTD Vs SUBODH KUMAR SHARMA	Jitender Gahlyan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/131/2025	07-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KAMLESH SUDHIRAM BIND	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/137/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJKUMAR DINANATH PANDEY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/135/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MOHAMMAD IMRAN KHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/136/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SOLANKI BHAVIN HARISHBHAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/134/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MUNGRA MAHESH ASHVINBHAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/133/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MERAN AJAYBHAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM)/132/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SONALI KAILAS LAWANDE	ARAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/313/2025	09-05-2025	OMKARA TRANSPORT PVT LTD Vs MAINI SCAFFOLD SYSTEMS	Varun Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/314/2025	09-05-2025	M/S Logpro Supply Chain Solutions Pvt Ltd Vs Santosh Giri	Rohit Taneja(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/315/2025	09-05-2025	M/S Logpro Supply Chain Solutions Pvt Ltd Vs Jitendra kumar Ramabhai Patel	Rohit Taneja(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/316/2025	09-05-2025	M/S FUTURE INFO EDGE PVT LTD Vs TUSHAR ANAND	TARUN SHOKEEN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/95/2025	09-05-2025	PUNJAB NATIONAL BANK Vs MOHAMMAD IRFAN	NTIN GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/317/2025	09-05-2025	RENU GUPTA Vs M/S SAXENA MARINE TECH PVT LTD	HARSH GOYAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/322/2025	14-05-2025	SNB Enterprises Pvt Ltd Vs Minakshi Sharma	RAJESH KUMAR SINGLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/323/2025	14-05-2025	Anita Vs M/s DARWIN AGRO CHEMICALS LTD	UTKARSH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/321/2025	14-05-2025	RAKESH ARORA Vs PLASSO PLASTIC INDUSTRIES PVT LTD	SUMIT ARORA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/324/2025	14-05-2025	State Bank Of India Vs Shri Om Prakash Ahuja	Siddharth(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/325/2025	14-05-2025	Dinesh Yadav Vs TVS Supply Chain Solutions Ltd	Abhishek Wadhwa(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/326/2025	14-05-2025	Levi Strauss and Company Vs Ashok Kumar (Unknown)	aastha sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/96/2025	14-05-2025	M/S PB STATCLEAN SOLUTIONS PVT LTD THROUGH ITS DIRECTOR RAVI ZUTSHI Vs Aneeta Chemicals Pvt Ltd	ABHISHEK BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					CS (COMM)/327/2025	14-05-2025	Bank of India Vs M/s Pathak Garments	Vishwanath prasad Tiwari(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/100/2025	15-05-2025	ASHOK SARAF Vs KAPIL KUMAR GUPTA	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/99/2025	15-05-2025	ASHOK SARAF Vs M/S KKSPUN INDIA LIMITED	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/335/2025	16-05-2025	M/S HEVLON COSMETICS Vs SANJAY MITTAL	Himanshu Rajput(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/101/2025	17-05-2025	M/S TECHNO PRIME RMC PVT LTD Vs M/S JAISHIVA INFRA PROJECT PVT LTD	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/792/2025	17-05-2025	M/S Equitas Small Finance Bank Ltd Vs Rahul	GAURAV GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/336/2025	17-05-2025	JAGMINDER SINGH Vs PAPPUN NAYAR ALIAS PUPPY	Rajeev Kumar Bhola(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					Execution (Comm)/102/2025	17-05-2025	KDI POWER PRIVATE LIMITED Vs GENESIS ENGINEERING COMPANY	Parvesh Bansal(P),		
					Execution (Comm)/104/2025	19-05-2025	SUNITA MITTAL AND ANR Vs SHIV KUMAR ARORA	Yash Mittal(P),		
					MISC DJ/785/2025	16-05-2025	M/S JS HOSPITALITY SERVICES PVT LTD Vs M/S JODHANI HOTELS (P) LTD	VIKAS TOMAR(P),		
					Execution (Comm)/103/2025	19-05-2025	GLAXIE PRINTERS Vs BHUPENDRA MACHINERY COMPANY	Beenu(P),		
					CS (COMM)/341/2025	19-05-2025	D C INDUSTRIES Vs S P Y AGRO INDUSTRIES LIMITED	RISHABH GOYAL(P),		
					CS (COMM)/347/2025	20-05-2025	STATE BANK OF INDIA Vs MANOJ	HIMANSHU(P),		
					CS (COMM)/346/2025	20-05-2025	SHIV SHAKTI METALS PVT LTD Vs ACCURATE GAS APPLIANCES PVT LTD	Sachin Aggarwal(P),		

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					CS (COMM)/345/2025	20-05-2025	PMP METAL PLAST PVT LTD Vs GANGOTRI ELECTRONICS PVT LTD AND ORS	RISHABH GUPTA(P),			
					Execution (Comm)/106/2025	20-05-2025	RAJENDER KUMAR JAIN Vs Parveen Garg	Sunira Jain(P),			
					CS (COMM)/344/2025	20-05-2025	Punjab National Bank Vs Chandan Kumar Jha	PARAS AGGARWAL(P),			
					CS (COMM)/343/2025	20-05-2025	AMITA JAIN Vs M/S ADISH ASSOCIATES PVT LTD	Bharat Bagga(P),			
					CS (COMM)/351/2025	21-05-2025	S Jagvinder Singh Sobti Vs Shivam Midha	MUKESH AGGARWAL(P),			
					Execution (Comm)/107/2025	21-05-2025	HEMANT KUMAR VERMA Vs M/S REEMA POLYCHEM PVT LTD	JAGRITI JAIN(P),			
					Execution (Comm)/108/2025	21-05-2025	M/S OMKARA TRANSPORT PVT LTD Vs M/S JAI MATA ENGINEERING LIMITED	Varun Gupta(P),			

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					Execution (Comm)/110/2025	21-05-2025	ASHOK GUPTA Vs NISHA JAIN	ABHISHEK TYAGI(P),			
					Execution (Comm)/109/2025	21-05-2025	ASHOK GUPTA Vs SAVITA JAIN	ABHISHEK TYAGI(P),			
					Execution (Comm)/111/2025	21-05-2025	Madhu Bala Vs M/S Shree Roshan Enterprises	Ram Kanwar Nain(P),			
					CS (COMM)/354/2025	22-05-2025	PRASHANT GOEL Vs HIL (INDIA) Ltd (A Govt of India Enterprises)	CHITRA SINGH(P),			
					CS (COMM)/356/2025	23-05-2025	Rahul Attal Vs M/S Acex Career Vista LLP	ATUL RAWAT(P),			
					CS (COMM)/357/2025	23-05-2025	PUNPUN KUMAR SINGH Vs AMIT SAINI	Rakesh Kumar(P),			
					Execution (Comm)/113/2025	22-05-2025	M/S ANU AUTOMOBILES Vs MS SKYLARK CABLES AND CORDS PVT LTD	SARJUN MEHTA(P),			

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					Execution (Comm)/114/2025	22-05-2025	AMAR KUMAR Vs SHRI BHAGWAN DAS					
					CS (COMM)/361/2025	24-05-2025	PRITH PAL SINGH Vs SHYAM LAL GARG		Nidhi(P),			
					CS (COMM)/360/2025	24-05-2025	CANARA CO OPERATIVE GROUP HOUSING SOCIETY LTD Vs DESIGN WELL INDIA PVT LTD		HEMANT KUMAR SINGH(P),			
					MISC DJ/862/2025	24-05-2025	M/S IFL HOUSING FINANCE LTD Vs SUBHASH CHANDER RANA		ANUJ KUMAR(P),			
					CS (COMM)/366/2025	27-05-2025	M/s Yash Enterprises Vs M/s Shiva Milk Food and others		Ankit Khurana(P),			
					CS (COMM)/367/2025	27-05-2025	M/S PVG Milk Products Vs M/s Shiva Milk Food		Ankit Khurana(P),			
					CS (COMM)/365/2025	27-05-2025	M/S ASHWMEGH SPICES PVT LTD Vs PANKAJ KUMAR		JYOTI ADVOCATE(P),			

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					CS (COMM)/364/2025	27-05-2025	SHRI BHANWAR SINGH Vs SHRI KANWAR PAL		Sarthak gupta(P),			
					CS (COMM)/363/2025	27-05-2025	MANISH RASTOGI Vs GIYAN CHAND SHARMA AND ORS		MOHITENDER(P),			
					MISC DJ/883/2025	27-05-2025	SHELLZ INDIA PVT LTD Vs AVNEET KAUR CHANDIOK		PRAMOD KUMAR AGARWAL(P),			
					CS (COMM)/373/2025	28-05-2025	BARBIE KITCHEN AND SERVICES Vs SAVVY GRAND HOTELS PVT LTD		PRIYANKA Marwah(P),			
					Execution (Comm)/119/2025	27-05-2025	Nawal Kishore Soni Vs Ganesh Prashad		Ashish Kapur(P),			
					CS (COMM)/372/2025	28-05-2025	Sachin Goyal Vs Divyesh Hitenbhai Nakhva		Mayank Agarwal(P),			
					OMP (I) (COMM)/151/2025	28-05-2025	SHRIRAM FINANCE LTD Vs MAZHAR KHAN		Sunny Arora(P),			

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					OMP (I) (COMM)/148/2025	28-05-2025	SHRIRAM FINANCE LTD Vs MD KALAM	Sunny Arora(P),			
					OMP (I) (COMM)/149/2025	28-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs YADHAV BHASKAR BODKE	ARAJESH JANGRA(P),			
					OMP (I) (COMM)/150/2025	28-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GORAKHANATHA GHUGE	ARAJESH JANGRA(P),			
					CS (COMM)/376/2025	29-05-2025	M/S SADHNA BUILDCON PVT LTD Vs ENTERTAINMENT CITY LIMITED	prabhu dayal(P),			
					CS (COMM)/377/2025	29-05-2025	Laxmi Enterprises Vs M/s Raheem Industries	Pramod Yadav(P),			
					OMP (I) (COMM)/155/2025	29-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs THAKOR VIKRAMBHAI SHIVAJI	ARAJESH JANGRA(P),			
					OMP (I) (COMM)/156/2025	29-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAMKESHWAR RAMRAJ PRAJAPATI	ARAJESH JANGRA(P),			

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					CS (COMM)/384/2025	30-05-2025	DEEPAK JAIN Vs SUMIT MITTAL	JAGRITI JAIN(P),			
					CS (COMM)/383/2025	30-05-2025	OMKARA TRANSPORT PVT LTD Vs OP FURNISHERS PVT LTD	Varun Gupta(P),			
					CS (COMM)/382/2025	30-05-2025	SANJAY NANDA Vs SHIVAAY AMBIKA INFRACON PVT LTD	Karan Bhambri(P),			
					CS (COMM)/381/2025	30-05-2025	UCO BANK Vs RUKHSANA	Mohd Bilal Ansari(P),			
					CS (COMM)/380/2025	30-05-2025	State Bank Of India Vs SURBHI	VAIBHAV YADAV(P),			
					OMP (I) (COMM)/160/2025	30-05-2025	IDFC First Bank Ltd Vs RAVI AJEET	MAYANK MAHAJAN(P),			
					Execution (Comm)/121/2025	31-05-2025	Rajesh Jain Vs M K EMBROIDERY	Tarun chhabra(P),			

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					CS (COMM)/393/2025	31-05-2025	RAM PARSHAD GARG Vs RAMPATI SHRIKRISHAN AND SONS	MAHESH KUMAR MIGLANI(P),			
					CS (COMM)/392/2025	31-05-2025	STATE BANK OF INDIA Vs RAJPAL	VAIBHAV YADAV(P),			
46	SH. UMED SINGH DISTRICT JUDGE (COMMERCIAL)	NORTH	303	Civil	CASE NO.	TITLE OF THE CASE	DATE OF FILING	ADVOCATE NAME	Advocate Mob. No.	Advocate Email ID	Date of E-Filing
					CS (COMM.)/295/2025	ADIDAS AG Vs SHRI BALAJI SHOES AND GARMENTS	01-05-2025	AASTHA SHARMA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					CS (COMM.)/299/2025	PUNJAB NATIONAL BANK Vs Shakuntla	03-05-2025	PARAS AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/300/2025	CANARA BANK Vs AMIT KUMAR	03-05-2025	Sanjeev Chopra	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/302/2025	M/S COMPONENTS LTD Vs TULIP PVT. SUNRISE OVERSEAS	05-05-2025	KRISHNA PAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

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					CS (COMM.)/303/2025	05-05-2025	TULIP COMPONENTS PVT. LTD. Vs ASV EXPORTS IMPORTS LTD	KRISHNA PAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/304/2025	05-05-2025	SAMSHER Vs LAXMIROOP PVT LTD	VAIBHAV GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/310/2025	06-05-2025	MS LITTLE KINGDOM BABY PRODUCTS Vs BONNE CARE PRIVATE LIMITED	RAJNISH MANN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/312/2025	07-05-2025	Nitesh Kumar Jha Vs M/S PAL RADIATORS	SHARAD MALHOTRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/318/2025	09-05-2025	Darsh Plastic Pvt Ltd Vs Siddharth Displays and Devices India Pvt Ltd	Ashutosh Kumar Pandey	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/319/2025	09-05-2025	RENU GUPTA Vs M/S NKG INFRASTRUCTURE LIMITED	HARSH GOYAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/320/2025	09-05-2025	M/S SYSTEMS INDIA Vs MS VIBHA TYAGI	ANKIT DWIVEDI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/329/2025	14-05-2025	R S TRADING CO Vs M/S RELAXO HOME APPLIANCES (P) LTD		VICHITRA KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/330/2025	14-05-2025	M/S MLT ROYALTECH PVT. LTD. Vs GT HASTEN INDUSTRIES LLP		Mandeep Bansal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/331/2025	14-05-2025	AJAY KUMAR JAIN PARTNER M/S SHREE SHANTINATH METAL Vs KIRTI PAL MADAN PROPRIETOR OF M/S MADAN ALUIMINIUM UDYOG		VISHALAKSHI GOEL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/333/2025	14-05-2025	M/S OM SAI FRUTECH Vs M/S MAHABOOB FRUIT CO		Neeraj Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/334/2025	14-05-2025	M/S OM SAI FRUTECH Vs M/S MAHABOOB FRUIT CO		Neeraj Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/338/2025	15-05-2025	SUN ORGANIC INDUSTRIES PRIVATE LIMITED Vs RAJA UDYOG PRIVATE LIMITED AND ORS.		Vishnu Langawat	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/339/2025	17-05-2025	Midson Chits Pvt Ltd Through Its Ar Amit Gupta Vs Tarun Mathur		J S JAISWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/340/2025	17-05-2025	SHWETA SINGHAL Proprietor of AKS METAL Vs RAM BHAROSE RAJPUT Proprietor of JASPER TRADING COMPANY	Ashu Ralhan	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/342/2025	17-05-2025	PARKASH POLYCOATS Through its PARTNERS/Authorized Signatory Vs Ashok Kumar Batra Proprietor of SUN POLYFAB	Rajat Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/348/2025	16-05-2025	RAM PRASAD GARGI TRADING AS MS RAM PRASAD OIL MILLS Vs MS SHUBHAM AGRO FOODS AND ANR	Sanjeev Singh	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/349/2025	20-05-2025	STATE BANK OF INDIA Vs VISHAL	MOHD SHAMEEM	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/350/2025	20-05-2025	PUNJAB NATIONAL BANK Vs Gulbag singh	PARAS AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/352/2025	20-05-2025	PUNJAB NATIONAL BANK Vs Nagender Kumar Patel	PARAS AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/353/2025	21-05-2025	Sumit Garg Vs M/S PAWAN BIKES	SHIVAM JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/355/2025	21-05-2025	CANARA BANK ANAMIKA Vs	Sanjeev Chopra	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/358/2025	22-05-2025	S Jaspal Singh Sobti Vs Shivam Midha	MUKESH AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/359/2025	23-05-2025	STIFF SECURITY PRIVATE LIMITED Vs CHETAK ENTERPRISES LIMITED	Rahul Bindal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/362/2025	23-05-2025	STATE BANK OF INDIA Vs M/S HYDRO TECH HYDRAULIC INDIA	HIMANSHU	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/369/2025	24-05-2025	Utsav Jain Vs Praveen Kumar Singh	DINESH SINGH BACHGOTI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/370/2025	27-05-2025	Harivendra Singh Sole Proprietor of Balaji cleanair solutions Vs RISIVEDA HERBAL PRODUCTS PVT. LTD.	Prannoy Dey	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/371/2025	27-05-2025	BANK OF BARODA Vs Anshu	Umesh Joshi	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/374/2025	27-05-2025	MANISH RASTOGI Vs GIYAN CHAND SHARMA AND ORS	MOHITENDER	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/375/2025	28-05-2025	STATE BANK OF INDIA Vs Munna Kumar	Ravindra Narayan Singh	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/378/2025	28-05-2025	M/s Venture Cable Vs THERMOKING	Sonia Arora	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/379/2025	29-05-2025	M/S BEHARI LAL DARSHAN LAL PVT LTD THROUGH ITS AR MR RAHUL KAUSHIK Vs MR SURESH KUMAR PROP OF M/S AVIKA GROUP	JAGRITI JAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/385/2025	29-05-2025	COAST TO COAST DESIGNS LTD Vs VAJA INDUSTRIES	Jitender Gahlyan	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/386/2025	30-05-2025	UCO BANK ROHILLA TISSUE Vs	Mohd Bilal Ansari	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/387/2025	30-05-2025	STATE BANK OF INDIA Vs MANJU	VAIBHAV YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/388/2025	30-05-2025	STATE BANK OF INDIA Vs SHARDA DEVI		VAIBHAV YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/389/2025	30-05-2025	STATE BANK OF INDIA Vs RAKESH KUMAR SHARMA		VAIBHAV YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/390/2025	30-05-2025	STATE BANK OF INDIA Vs ARUN KUMAR		VAIBHAV YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/391/2025	30-05-2025	M/s Malik Mortors through Harish Malik Vs Sumeet Kumar		Sehdev K Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/394/2025	30-05-2025	ASHOK SARAF Vs Aman Agarwal		MUKESH KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX. CIVIL/302/2025	31-05-2025	Shrayans Coatings Ltd through its Director Mr Sanjay Jain Vs OCHEM SEALERS PVT LTD THRPOUGH ITS DIRECTOR		Rakesh Burman	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/14/2025	29-05-2025	M/S MUTHOOT FINCORP LTD. Vs MOHD FARIYAD		Varun Sikka	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF PETITIONER REGISTRATION	NAME OF RESPONDENT	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Ex.Comm - Award by Arb.Comm/15/2025	DIMMITS Vs DDA	06-05-2025			Varun Sikka	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
				Ex.Comm - Award by Arb.Comm/16/2025	EQUITAS SMALL FINANCE BANK LTD. Vs SANJAY KUMAR	06-05-2025			Aakash Tyagi	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
				Execution (Comm.)/105/2025	BLACK DIAMOND PULSES PVT LTD Vs SHAURYA IMPEX	20-05-2025			ANKIT GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
				Execution (Comm.)/112/2025	Ishwari Devi Vs WYANI Industries Pvt Ltd	16-05-2025			Ram Kanwar Nain	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
				Execution (Comm.)/115/2025	STATE BANK OF INDIA Vs Bimla	21-05-2025			PRANSHU VASHISHTH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
				Execution (Comm.)/116/2025	MS HTL LOGISTICS INDIA PVT LTD Vs RHINOCEROS EQUIPMENTS PVT LTD	23-05-2025			SOVI BIPNEET SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
				Execution (Comm.)/118/2025	GANGA CHEM OVERSEAS THROUGH ITS PROP SH VIVEK BANSAL Vs N V INTERNATIONAL THROUGH ITS PROP SH DHIMANSHU MITTAL	24-05-2025			Varun Jain	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm.)/120/2025	26-05-2025	ROOP KISHORE PARMOD YADAV Vs	not mentioned in e-filing	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/122/2025	29-05-2025	ANSHUL GUPTA Vs MANOJ KUMAR	not mentioned in e-filing	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/91/2025	31-05-2025	MANISH MANGLA FLAVOURS PVT. LTD. Vs PINKI SOLANKI	SWATI SWATI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/93/2025	03-05-2025	DARSHAN KUMAR LUTHRA Vs ANKIT AGGARWAL	Sanjeev	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/94/2025	07-05-2025	Rajender kumar khari Vs SH AKRAM YAMIN ANS ANR	Priya Soni	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/97/2025	07-05-2025	Ms Jagatjit Industries Limited Vs Ms Acro Softech Pvt Ltd	Vishal Khattar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/98/2025	14-05-2025	M/S ELDER DRUGS AND PHARMACEUTICALS PVT. LTD. Vs M/S SRI VENKATA HANUMAN PHARMA	Vikas Rohtagi	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					MISC DJ/732/2025	14-05-2025	LAXMI ENTERPRISES Vs SHRI BALAJI COAL TRADER		Pramod Yadav	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/819/2025	05-05-2025	CITRUS INFOTECH PVT LTD Vs AMARPAL SINGH		Abhishek Kaushik	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/840/2025	20-05-2025	UNION BANK OF INDIA Vs seema Jain prop Shab enterprise		rajiv kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/871/2025	21-05-2025	Union Bank Of India Vs Shabd Enterprises		rajiv kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/879/2025	24-05-2025	scan synthetic limited Vs baba knit fab		MADHUR BHARDWAJ	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/892/2025	26-05-2025	SACHIN BEHL Vs MS SNACKS NATION		DHIRENDRA SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/909/2025	29-05-2025	BHARAT BUSHAN MAHAJAN Vs M/S ANNAPURNA AGRONICS MACHINIRY PVT LTD		Kinnori Ghosh	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (COMM.)/12/2025	31-05-2025	JITENDER KUMAR GOVT CONTRACTOR AND ENGINEERS Vs NCT GOVT OF DELHI EXECUTIVE ENGINEER	Bharat Bhushan Jain	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/13/2025	27-05-2025	NAVNEET AND ANR Vs HBD FINANCIAL SERVICES LTD AND ANR	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/121/2025	28-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SARANG GOPALRAO RANE	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/122/2025	01-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs YOGESH PURUSHTTAM WADHAVE	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/123/2025	01-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs CHILGAR KISAN SAMBHAJI	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/124/2025	02-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs JITENDRA KARAMSHI PATEL	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/125/2025	02-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NAVNATH S AHER	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/126/2025	02-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SAGAR DAULAT GHARAT	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/129/2025	02-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KAVITA A KUMAWAT	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/138/2025	05-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SONI ABHISHEK TIWARI	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/139/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SAI TOURS AND TRAVELS	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/140/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJESHBHAI BHIKHUBHAI DABHI	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/141/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SUNANDA SURESH SHINDE	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/142/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHAILESH SUBHASH RAYKAR	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/145/2025	08-05-2025	HOUSE OF FITNESS PVT. LTD. Vs AGR FITNESS LLP	Dhavish Chitkara	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/146/2025	19-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs OMPRAKASH MAROTTI SALVE	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/147/2025	22-05-2025	Juneja finance company Vs Virender	Kajol sahu	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/152/2025	23-05-2025	SHRI RAM FINANCE LTD. Vs AVNESH SHARMA	Sunny Arora	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/153/2025	28-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SANJAY BUDHAJI CHAUHAN	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/154/2025	28-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs ANIKET ANIL MHETRE	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/157/2025	28-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MANAV NARANBHAI PALIYA	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM.)/158/2025	29-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SADHANA VISHVESHWAR TANAWADE		DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/159/2025	29-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RUKHSAR ASHPAK SHAIKH		DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/161/2025	29-05-2025	Idfc First Bank Vs RISHI PAL 9122		MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/162/2025	30-05-2025	Idfc First Bank Vs MANOJ SINGH 3814		MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
47	SH. PANKAJ GUPTA DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM. 222/2025	05.05.2025	ANIKET KUMAR VS KOMAL PRASAD		S DRALL	9818577694	Not given	01.05.2025
			603	Commercial Suit	CS COMM. 235/2025	13.05.2025	PUNJAB NATIONAL BANK VS MOHAMMAD SHARIK		SAURAV BHASIN	9899331166	sauravhasin10@gmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 242/2025	15.05.2025	M/S WORLD LOGISTICS INDIA PVT LTD VS ASHIMA SINGLA		ALAPTI SAHITYA KRISHNA	8800384404	arihant1992@hotmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 243/2025	17.05.2025	BANK OF INDIA VS ALOK KUMAR		DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	16.05.2025
			603	Commercial Suit	CS COMM. 244/2025	17.05.2025	M/S SERVITOR INTELLIGENCE SERVICES VS FEEDING BILLIONS PRIVATE LIMITED		AYUSH BODWAL	8595134020	BODWALAYUSH227@GMAIL.COM	05.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Commercial Suit	CS COMM. 245/2025	17.05.2025	VIKASH VATS VS GAJANAN PEDNEKAR	DEVIKA AGNIHOTRI	9318373809	info.glxlawofficers@gmail.com	06.05.2025
			603	Commercial Suit	CS COMM. 250/2025	20.05.2025	BANK OF BARODA VS KRITIKA VATS	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 251/2025	20.05.2025	BANK OF BARODA VS SAMPAT DEVI	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 252/2025	20.05.2025	BANK OF BARODA VS KALU SINGH	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	19.05.2025
			603	Commercial Suit	CS COMM. 25/2025	22.05.2025	M/S ALP OVERSEAS PVT LTD VS M/S S M ENTERPRISES	KULWINDER SINGH	9818143967	advomnattoo@gmail.com	20.05.2025
			603	Commercial Suit	CS COMM. 265/2025	23.05.2025	STATE BANK OF INDIA VS DINESH	VIBHAV YADAV	9971336611	vaibhav.yadav@Hotmail.com	20.05.2025
			603	Commercial Suit	CS COMM. 282/2025	27.05.2025	STATE BANK OF INDIA VS OM PRAKASH	MUKESH RANJAN	9811756351	mukeshranjanadvocate@gmail.com	23.05.2025
			603	Commercial Suit	CS COMM. 292/2025	28.05.2025	ICICI BANK LTD VS MUNIRAJ SINGH	SATISH KUMAR	9811191050	satish@kldindia.com	28.05.2025
			603	Commercial Suit	CS COMM. 293/2025	28.05.2025	OZONE PHARMACEUTICALS LTD VS AASHIQ ALI AYYUB MALDAR	SURENDER TYAGI	9999993833	surendersuparn@gmail.com	28.05.2025
			603	Commercial Suit	ARB.A.COMM 3/2025	23.05.2025	MANOJ KHATRI VS HERO FINCORP LTD	SANJEEV SETHI	8448135829	ics.ruchi@gmail.com	22.05.2025
			603	MISC. APPLICATION	MISCDJADJ 299/2025	01.05.2025	RAJ KUMAR VS SPORT FIT	ABHIMANYU SINGH	8168473264	abhimanyusingh19977@gmail.com	28.04.2025
			603	MISC. APPLICATION	MISCDJADJ 311/2025	06.05.2025	AMOL DUTTA VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	03.05.2025
			603	MISC. APPLICATION	MISCDJADJ 315/2025	08.05.2025	M/S TIGER HUNT SECURITY SERVICE VS DIRECTOR SPORTS DEPARTMENT HARYANA GOVERNMENT	ANUBHAV SINGH	9999355333	anubhav.singh@aala.w.in	06.05.2025

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			603	MISC. APPLICATION	MISCDJADJ 316/2025	08.05.2025	AERAC HVAC ENGINEERING VS NICUBE PLANNING AND DESIGN	J.D. SHARMA	9810874706	advocatejaidevsharma@gmail.com	06.05.2025
			603	MISC. APPLICATION	MISCDJADJ 339/2025	19.05.2025	M/S PRAKASH PIPES LIMITED VS M/S NUTRIBEST AGRO PRIVATE LIMITED	ASHWANI KUMAR	9810910333	avtarsingh78@yahoo.com	19.05.2025
			603	MISC. APPLICATION	MISCDJADJ 340/2025	19.05.2025	STATE BANK OF INDIA VS JOBANDEEP SINGH	J.K. MISHRA	9310232327	advjkmishra@outlook.com	15.05.2025
			603	MISC. APPLICATION	MISCDJADJ 348/2025	23.05.2025	PUNJAB NATIONAL BANK VS GULSHAN KUMAR	ANUJ	9953691308	adv.anujrao@gmail.com	22.05.2025
			603	Commercial Suit	CS COMM. 299/2025	29.05.2025	SRK INGREDIENTS PVT LTD VS ABHINESH PRATAP SINGH	HARPREET SINGH	9868312318	uppallawyer@gmail.com	26.05.2025
			603	Commercial Suit	CS COMM. 300/2025	29.05.2025	SUCHITA SINGH VS KOMALA PRASAD	AJEET SINGH	9968379265	advocateyadav100@gmail.com	22.05.2025
			603	Commercial Suit	CS COMM. 304/2025	30.05.2025	CANARA BANK VS RM TRADING	BIJAY MOHAN GOAWAMI	9015893668	advbmg2016@gmail.com	30.05.2025
			603	Commercial Suit	CS COMM. 305/2025	30.05.2025	CANARA BANK VS SUBHANG	BIJAY MOHAN GOAWAMI	9015893668	advbmg2016@gmail.com	28.05.2025
			603	Execution commercial	EX. COMM.110/2025	23.05.2025	PUNJAB NATIONAL BANK VS M/S J. K. G. SPICES & ANR.	VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	22.05.2025
			603	Execution commercial	EX. COMM.111/2025	28.05.2025	RAJEEV BANSAL VS SURJIT SINGH	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	27.05.2025
			603	Execution commercial	EX. COMM.112/2025	28.05.2025	STATE BANK OF INDIA VS SUMIT SARNA	PRANSHU VIASHISHTH & ASSOCIATES	9999737225	Not given	27.05.2025
			603	Execution commercial	EX. COMM.115/2025	31.05.2025	AAI CARGO LOGISTICS AND ALLIED SERVICES LTD. VS TRINITY EXPRESS SERVICES AND ANR.	MS. ANJANA GOSAIN	9810100674	anjanagosainchambers@gmail.com	31.05.2025
			603	Execution commercial	EX. COMM.116/2025	31.05.2025	KOTAK MAHINDRA PRIME LTD. VS SUDHIR JAI PRAKASH & ANR.	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	31.05.2025

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48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/307/2025	31-05-2025	BANK OF BARODA Vs Kausalya	Sh hunny Sharma	9650501903	advhunnysharma.28@gmail.com	30-05-2025
			613	Commercial Suit	CS (COMM)/306/2025	30-05-2025	Sunita Kanwar Vs Gymactive Pvt Ltd	SH Sameer Sidhar	9444446565	sameer.sidhar@metropolitanlegal.in	24-05-2025
			613	Commercial Suit	CS (COMM)/294/2025	29-05-2025	State Bank of India Vs SANJAY KUMAR	Sh Ravinder Narayan Singh	8076466594	sbi.16236@sbi.co.in	26-05-2025
			613	Commercial Suit	CS (COMM)/296/2025	29-05-2025	OZONE PHARMASTICALS LTD. Vs SH ANGSUMAN DE PROPRIETOR OF MS H M ENTERPRISE	Sh Surender Tyagi	9811103840	surendersuparn@gmail.com	28-05-2025
			613	Commercial Suit	CS (COMM)/297/2025	29-05-2025	DR MEDITECH SURGICAL AND DIAGNOSTICS INDIA PVT LTD THROUGH ITS AUTHORIZED PERSON SH LALLAN PAL Vs	Sh Surender Tyagi	9811103840	surendersuparn@gmail.com	28-05-2025
			613	Commercial Suit	CS (COMM)/285/2025	28-05-2025	M/s Secure Logistics Solutions Pvt Ltd Through its Director Sh Anil Kandari Vs M/s OSM Projects Pvt Ltd through its Director	SH Rakesh Kumar Sharma	9717905151	anil.kandari@securelogistics.co.in	27-05-2025
			613	Commercial Suit	CS (COMM)/290/2025	28-05-2025	BHARAT OBEROI Vs AMIT KUMAR	Sh Anuj Handa	9873306067	mail@handaandcompany.in	24-05-2025
			613	Commercial Suit	CS (COMM)/291/2025	28-05-2025	Voestalpine Bohler Welding India Technology Private Limited Vs KARUNA SHANKER TRIPATHI	Sh Sunil Ojha		dayal.kaintura@voestalpine.com	24-05-2025
			613	Commercial Suit	CS (COMM)/279/2025	26-05-2025	Puma Se Vs Ashok Kumar	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	24-05-2025
			613	Commercial Suit	CS (COMM)/280/2025	26-05-2025	PARMOD MATHUR Vs INDRA	Sh Nitesh Ranjan	98211450500	sksiwal1@gmail.com	23-05-2025
			613	Commercial Suit	CS (COMM)/269/2025	24-05-2025	Ramandeep Vs MS LANDMARK APARTMENTS PVT LTD THROUGH ITS DIRECTOR	Sh Sumit Virmani	9873245548	virmanilawco@gmail.com	24-05-2025
			613	Commercial Suit	CS (COMM)/270/2025	24-05-2025	AVLAN INDIA Vs DE DECOR ENGINEERING PVT LTD	Sh Sunny Jain	9266715001	advocatesunnyjain@gmail.com	22-05-2025
			613	Commercial Suit	CS (COMM)/276/2025	24-05-2025	UNION BANK OF INDIA Vs PYARE LAL	Sh Ram Bhushan Pandey	9871434320	rpb5370@yahoo.com	23-05-2025

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			613	Commercial Suit	CS (COMM)/277/ 2025	24-05-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Afsar Saifi	Ms. Kritika Tuteja	9999819119	contact@aaalegal.pro	22-05-2025
			613	Commercial Suit	CS (COMM)/261/ 2025	23-05-2025	M/s Kotak Mahindra Prime Ltd. Vs ASHISH NANDAL (BORROWER)	Sh. Kushal Kumar	9958724670	kushal.kumar@eruditelegal.asia	22-05-2025
			613	Commercial Suit	CS (COMM)/262/ 2025	23-05-2025	M/s Kotak Mahindra Prime Ltd. Vs MAHASONIC TRAVEL WORLD PRIVATE LTD (BORROWER)	Sh. Kushal Kumar	9958724670	kushal.kumar@eruditelegal.asia	22-05-2025
			613	Commercial Suit	CS (COMM)/263/ 2025	23-05-2025	BANK OF BARODA Vs PRATAP SINGH	Ms. Anulata Kashyap	7428611468	adv.sudharshukla@gmail.com	20-05-2025
			613	Commercial Execution	Execution (Comm.)/108/2025	21-05-2025	M/S TBU GLAMSLY Vs M/S NYSAA RETAILS PVT LTD	Ms. Niranjan Kaur	9968176068	shivlawhouse@gmail.com	20-05-2025
			613	Commercial Suit	CS (COMM)/253/ 2025	21-05-2025	Global Waste Solution Vs M/S RLG SYSTEM INDIA PVT LTD	Sh. Amit Wadhwa	8920994437	connectus.anjls@gmail.com	17-05-2025
			613	Commercial Suit	CS (COMM)/255/ 2025	21-05-2025	M/S RIVAAN ENTERPRISES Vs M/S SUKHMANN WELLNESS	Sh. Amit Rohilla	9289337227	rohilla090@gmail.com	20-05-2025
			613	Arbitration Petition	OMP (I)(COMM.)/7/2025	20-05-2025	POOJA SHARMA Vs PRAVEEN KUMAR	Sh. Mahipal	9210488232	sunilojha.adv@gmail.com	19-05-2025
			613	Commercial Suit	CS (COMM)/246/ 2025	17-05-2025	M/S ELEGANT OUTDOORS A UNIT OF MS MEDIA 24X7 ADVERTISING PVT LTD Vs M/S FRAGRANCE DREAM HOMES PVT LTD	Sh. Arvind Vashishth	8010005212	info@lexavapartners.com	15-05-2025
			613	Commercial Suit	CS (COMM)/237/ 2025	14-05-2025	M/s MEDIA 24 X7 ADVERTISING PVT LTD Vs M/s IOTA CAREER ACADEMY LLP	Sh. Arvind Vashishth	8010005212	info@lexavapartners.com	07-05-2025
			613	Commercial Execution	Execution (Comm.)/106/2025	13-05-2025	M/s Indian Harness Vs M/S VERTEX PHARMA CHEMICALS Through its Partners	Ms. Vanshika Nagpal	99891333518	prnkyadav88@gmail.com	08-05-2025
			613	Commercial Suit	CS (COMM)/234/ 2025	13-05-2025	Punjab National Bank Vs INDERJEET SHARMA	SH. Saurav Bhasin	99899331166	sauravbhasin10@gmail.com	13-05-2025
			613	Commercial Suit	CS (COMM)/232/ 2025	09-05-2025	CHARU MALLA Vs XERICA WIDENING HORIZON LLP	SH. Dev Raj Sharma	99810089211	devsharmaadvocate@gmail.com	07-05-2025

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			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./7/2025	07-05-2025	ELEGANZ INTERIORS LIMITED Vs PREMIUM PORT LOUNGE MANAGEMENT COMPANY PRIVATE LIMITED	Sh. Viren Bansal	9433433333	virenbansal1@gmail.com	26-04-2025
			613	Arbitration Petition	ARB. A. (COMM.)/2/2025	06-05-2025	M/S S R METAL Vs HERO FINCORP LTD	Sh. Vaibhav Gupta	9899505223	vaibhavguptalegal@gmail.com	05-05-2025
			613	Commercial Suit	CS (COMM)/227/ 2025	06-05-2025	Punjab National Bank Vs DEEPA KUMAR SHARMA	SH. Saurav Bhasin	9899331166	sauravbhasin10@gmail.com	05-05-2025
			613	Commercial Suit	CS (COMM)/225/ 2025	05-05-2025	State Bank Of India Vs Ms Mansi Negi	Sh. Mukesh Ranjan	9811756351	mukeshranjanadvocate@gmail.com	03-05-2025
			613	Commercial Suit	CS (COMM)/226/ 2025	05-05-2025	State Bank of India Vs Mr Chandan Kumar Yadav	Sh. Mukesh Ranjan	9811756351	mukeshranjanadvocate@gmail.com	03-05-2025
			613	Commercial Suit	CS (COMM)/219/ 2025	02-05-2025	DR AMARNATH GOYAL AND ANR Vs MS EDURAIN INSTITUTE (OPC) PVT LTD. AND ORS	SH Praveen Suri	9810928188	praveensuri73@gmail.com	01-05-2025
			613	Commercial Suit	CS (COMM)/238/2025	14-05-2025	M/S INDIAN HARNESS THROUGH MR ADIL SETHI Vs M/S CLN PRODUCTS(INDIA) Ltd THROUGH ITS DIRECTORS	Ms. Vanshika Nagpal	9891333518	prnkyadav88@gmail.com	30-04-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/220/2025	02-05-2025	MNG OVERSEAS PRIVATE LIMITED VS TIRUPATI BAMBOO PRODUCTS LLP	MR. RAJESH GUPTA	9582165564	RG.LEGALADVISOR@GMAIL.COM	27.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/221/2025	03-05-2025	SARA EXPORTS LTD VS DELIUS PHARMACEUTICALS PVT LTD	MR. JAI DEV SOLANKI	9873508880	ADV-JAIDEV@YAHOO.COM	26.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/224/2025	05-05-2025	STATE BANK OF INDIA VS SMT KAMLESH	MR. MUKESH RANJAN	9811756351	MUKESHRANJANADVOCATE@GMAIL.COM	24.05.2025
			614	MISCELLANEOUS	MISC DJ ADJ/306/2025	05-05-2025	SALVATION OUTSOURCING SOLUTION PVT LTD VS LARKKUMAR INTERNATIONAL AND ANR	MR. DINESH KUMAR	9811658677	DINESHKUMAR.SCBA@GMAIL.COM	29.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/228/2025	07-05-2025	ALETHIA INFOTEL PRIVATE LIMITED VS MANISH PATLE PROPRIETOR OF VASI WATER	MR. RANJAN MALHOTRA	9990666940	ADV.RANJANMALHOTRA@GMAIL.COM	05.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
614				EXECUTION	Execution (Comm.)/107/2025	13-05-2025	KOTAK MAHINDRA PRIME LTD VS NEHA KAROTIYA	MR. KUSHAL KUMAR	7009793548	RISHABHERUDITEL EGAL@GMAIL.COM	26.04.2025
614				COMMERCIAL SUIT	CS (COMM)/247/2025	19-05-2025	MODVAK CABLES INDIA PVT LTD VS SHRI ANUJ MAHESWARI	MR. RAJEEV KUMAR	8076444374	ADVRAJEEV74@GM AIL.COM	13.05.2025
614				COMMERCIAL SUIT	CS (COMM)/254/2025	21-05-2025	RENU SHARMA VS CARE HEALTH INSURANCE LTD	MR. AMIT KUMAR	9871897844	SAVLAWASSOCIATE @GMAIL.COM	20.05.2025
614				EXECUTION	Execution (Comm.)/109/2025	22-05-2025	PUNJAB NATIONAL BANK VS GIES GRIT IMPORT EXPORT SOLUTIONS	MR. VED PRAKASH	9711900673	VSRADVISORS@GM AIL.COM	20.05.2025
614				COMMERCIAL SUIT	CS (COMM)/256/2025	22-05-2025	BJOERN KREMPEL VS LINTECH ELECTRONICS PVT LTD	MS. SUMAN KHAITAN	9810131533	SUMAN@SUMANK HAITANCO.IN	29.04.2025
614				COMMERCIAL SUIT	CS (COMM)/257/2025	22-05-2025	STATE BANK OF INDIA VS LAXMI	MR. ANKIT AHLAWAT	9711450504	ANKIT AHLAWAT@ GMAIL.COM	03.05.2025
614				MISCELLANEOUS	MISC DJ ADJ/343/2025	22-05-2025	STATE BANK OF INDIA VS PUSHPENDER SINGH GANGWARS AND ANR	MR. R.K. SINHA	9811255673	ADVOCATESINHA@ REDIFFMAIL.COM	28.04.2025
614				MISCELLANEOUS	MISC DJ ADJ/344/2025	22-05-2025	STATE BANK OF INDIA VS BRAHAM KUMAR AND ANR	MR. R.K. SINHA	9811255673	ADVOCATESINHA@ REDIFFMAIL.COM	28.04.2025
614				COMMERCIAL SUIT	CS (COMM)/264/2025	23-05-2025	UPGRID SOLUTIONS PRIVATE LIMITED VS VIJAY KUMAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGA L.PRO	14.05.2025
614				COMMERCIAL SUIT	CS (COMM)/266/2025	24-05-2025	AVENIR BRAND CONNECT PVT LTD VS EFFECTS MANAGEMENT SERVICES PVT LTD	MR. TARANG GUPTA	7838983455	TARANG.GUPTA305 @GMAIL.COM	14.05.2025
614				COMMERCIAL SUIT	CS (COMM)/267/2025	24-05-2025	BANK OF BARODA VS RAVI KUMAR	MS. SUDHA SHUKLA	9899913203	ADVVSUDHASHUKLA @GMAIL.COM	19.05.2025
614				COMMERCIAL SUIT	CS (COMM)/272/2025	24-05-2025	STATE BANK OF INDIA VS MOHAN KUMAR	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@ HOTMAIL.COM	20.05.2025
614				COMMERCIAL SUIT	CS (COMM)/273/2025	24-05-2025	STATE BANK OF INDIA VS RAJO	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@ HOTMAIL.COM	20.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
614				COMMERCIAL SUIT	CS (COMM)/274/2025	24-05-2025	STATE BANK OF INDIA VS SHAKUNTALA		MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	20.05.2025
614				COMMERCIAL SUIT	CS (COMM)/275/2025	24-05-2025	UCO BANK VS BLESSING AGENCY		MR. VINOD KAUSHIK	9213348091	KAUSHIKV.1965@YAHOO.COM	22.05.2025
614				COMMERCIAL SUIT	CS (COMM)/278/2025	26-05-2025	PUMA SE VS ASHOK KUMAR		MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	23.05.2025
614				MISCELLANEOUS	MISC DJ ADJ/356/2025	26-05-2025	CANARA BANK VS KAVITA BHASIN PROP OF KVB INTERNATIONAL		MR. ANUJ	9953691308	ADV.ANUJRAO@GMAIL.COM	24.05.2025
614				MISCELLANEOUS	MISC DJ ADJ/357/2025	26-05-2025	PUNJAB NATIONAL BANK VS GULSHAN KUMAR BHASIN		MR. ANUJ	9953691308	ADV.ANUJRAO@GMAIL.COM	24.05.2025
614				COMMERCIAL SUIT	CS (COMM)/286/2025	28-05-2025	SMT MONICA VS M/S S R MACHINERY		MR. SAMARPAL SINGH	9654778693	ADVOCATESAMARPAL SINGH@GMAIL.COM	02.05.2025
614				COMMERCIAL SUIT	CS (COMM)/287/2025	28-05-2025	STATE BANK OF INDIA VS KOYYANA PAPAARAO ALIAS PAPAARAO KOYYANA		MR. R.N. SINGH	8076466594	ADVNRARAYAN@GMAIL.COM	09.05.2025
614				COMMERCIAL SUIT	CS (COMM)/288/2025	28-05-2025	STATE BANK OF INDIA VS RAJESH KUMAR		MR. R.N. SINGH	8076466594	ADVNRARAYAN@GMAIL.COM	09.05.2025
614				EXECUTION	Execution (Comm.)/114/2025	29-05-2025	M/S MUTHOOT FINCORP LTD VS SUNNY DEV		MR. GYAN VARDHAN SINGH	9971883579	VARDHANSLAWFIRM@GMAIL.COM	26.05.2025
614				COMMERCIAL SUIT	CS (COMM)/295/2025	29-05-2025	DR MEDITECH SURGICAL AND DIAGNOSTICS INDIA PVT LTD THROUGH ITS AUTHORIZED PERSON SH LALLAN PAL VS		MR. SURENDER KUMAR TYAGI	9999993833	SURENDERSUPARN@GMAIL.COM	27.05.2025
614				COMMERCIAL SUIT	CS (COMM)/298/2025	29-05-2025	TRUGEN PHARMACEUTICALS VS DELIUS PHARMACEUTICALS		MR. PRANSHU GOSAIN	9811024353	PRANSHUGOSAIN13@GMAIL.COM	28.05.2025
614				COMMERCIAL SUIT	CS (COMM)/302/2025	30-05-2025	ALCOB TRANSMISSIONS PVT LTD VS AMBEY FERROUS PVT LTD		MR. RAVI CHANDRA	9811213677	RAVI.K.CHANDHOK@GMAIL.COM	28.05.2025
614				MISCELLANEOUS	MISC DJ ADJ/366/2025	30-05-2025	PUNJAB NATIONAL BANK VS MS GUPTA SALES		MR. HARISH KUMAR	9891783436	HARISH.LEGAL123@GMAIL.COM	24.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL-ID	DATE OF E-FILING
			614	COMMERCIAL SUIT	CS (COMM)/309/2025	31-05-2025	DEEPANSHU ELECTRICAL AND TELECOM SYSTEMS VS LNFRATECH	MR. AKASH ACEKAUSHIK	7503437630	HK.KEWL@GMAIL.COM	20.05.2025
50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH-DISTRICT WEST	509	EX(COMM)	104/2025	01.05.2025	VARIS DESIGN AND ENGINEERS VS RELINE UV ASEAN PVT LTD.	HAIDER ALI	9953614060	zmhassociates@gmail.com	28.04.2025
			509	CS (COMM)	223/2025	05.05.2025	STATE BANK OF INDIA VS SHRI RAM CHANDER	SH MUKESH RANJAN	9811756351	mukeshranjanadvocate@gmail.com	22.04.2025
			509	CS(COMM)	229/2025	07.05.2025	UNION BANK OF INDIA VS SHREE SHYAM STORE PROP. M/S SUSHILA DEVI & ANR.	SH ROHTAS KUMAR JAJORIA	9869750997	rkjajoria26@gmail.com	04.05.2025
			509	OMP(COMM)	09/2025	09.05.2025	DNA PROJECTS VS M/S ZENITH ELECTROTECH	SHRUTI GUPTA	9871650026	shruti@admaandassociates.com	08.05.2025
			509	CS (COMM)	230/2025	09.05.2025	BALBIR DOGRA VS PARVEEN KUMAR	CHANDRASHEKHAR & SAROJ KUMAR MOHANTY	9911003963	skmohantylegal@gmail.com	06.05.2025
			509	CS(COMM)	231/2025	09.05.2025	ANAND VERMA VS LAXMI INDUSTRIES	KAMALA KANT JHA	9891042386	kkjhalawyers@gmail.com	07.05.2025
			509	EX(COMM)	105/2025	13.05.2025	KOTAK MAHINDRA PRIME LTD VS PANKAJ KUMAR SINGH	RISHABH SAXENA	7009793548	rishabhsaxena.eruditellegal@gmail.com	26.04.2025
			509	CS(COMM)	233/2025	13.05.2025	PUNJAB NATIONAL BANK VS RADHIKA STORE AND DAIRY	NITISH KUMAR/SUHAIL KHANNA	8800420426	lawspective.j4j@gmail.com	15.04.2025

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			509	CS (COMM)	236/2025	13.05.2025	PUNJAB NATIONAL BANK VS MADHU	SAURAV BHASIN	9868735570	sauravbhasin10@gmail.com	09.05.2025
			509	CS (COMM)	239/2025	14.05.2025	SHINE AND STANDARD VS SARASWATI DENTAL COLLAGE	SUNIL DWIVEDI	9868644938	sunildo09@gmail.com	02.04.2025
			509	MISC DJ/ADJ	329/2025	14.05.2025	STATE BANK OF INDIA VS ANURODH GUPTA	R K SINHA	9811255673	advocatesinha@rediffmail.com	14.05.2025
			509	CS (COMM)	240/2025	15.05.2025	YASHPAL SHARMA VS BHAVESH SAKET GAKHAR	MOHIT BATRA, SAKET GAKHAR	9911893100	adv.batra@gmail.com	05.05.2025
			509	CS (COMM)	241/2025	15.05.2025	IPR GUARDIANS VS JATIN CHAWLA & ORS	RISHI PRAKASH	8826232892	rishi0009p@gmail.com	13.05.2025
			509	CS (COMM)	248/2025		M/S CLARE FREIGHT INDIA PVT. LTD. VS M/S R M PHARMA CO.				07.05.2025
			509	CS (COMM)	249/2025	20.05.2025	COGO PORT PVT LTD VS KAMAL GROVER PROP A S LOGISTICS	UDAY KUMAR	8882303942	advudaykumar@gmail.com	09.05.2025
			509	CS (COMM)	259/2025	23.05.2025	INPRESSIVE DATA SERVICES PVT. LTD VS NATIONAL MEDICAL COMMISSION	SHIVNATH MAHANTA	9868334630	mahantashivanath@gmail.com	21.05.2025
			509	CS (COMM)	260/2025	23.05.2025	KOTAK MAHINDRA BANK PVT. LTD VS JAI PRAKASH	KUSHAL KUMAR	9958724670	kushal.kumar@eruditalegal.asia	19.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS (COMM)	268/2025	24.05.2025	BANK OF BARODA VS MRS. GUDDI	SUDHA SHUKLA	9899913203	advsudhashukla@gmail	19.05.2025
			509	CS (COMM)	271/2025	24.05.2025	NATIONAL BANK LTD. VS PARUL	KARAN ANAND	9811867947	adv.karananand@gmail.com	19.05.2025
			509	CS (COMM)	281/2025	27.05.2025	DR. PRADYUMN KUMAR VS INDUEPREFEB PVT LTD THROUGH ITS DIRECTORE	ROHIT RANJAN GUPTA	9555650460	rohit.gupta068@gmail.com	17.05.2025
			509	CS (COMM)	283/2025	28.05.2025	INDIAN BANK VS M/S RAVI HOSIERY	ANKIT DAGAR	9811399499	ankitdagar@hotmail.com	19.05.2025
			509	CS (COMM)	284/2025	28.05.2025	INDIAN BANK VS SHAMSHER DAGAR	ANKIT DAGAR	9811399499	ankitdagar@hotmail.com	23.04.2025
			509	CS (COMM)	301/2025	30.05.2025	ANIL JAIN VS ROAD PIN TECHNOLOGIES PVT LTD	SUDHIR ANAND & ASSOCIATES	9560322277	advocatesudhiranand@gmail.com	26.05.2025
			509	CS (COMM)	303/2025	30.05.2025	PARVEEN KUMAR VS BALBIR SINGH ALIAS BALBIR DOGRA	RAJENDER SINGH	9811911528	amillegal86@gmail.com	26.05.2025
			509	EX (COMM)	117/2025	31.05.2025	KOTAK MAHINDRA PRIME LTD VS BEGRAJ SINGH	RISHABH SAXENA	7009793548	rishabhsaxena.eruditel@gmail.com	27.05.2025
			509	CS (COMM)	308/2025	31.05.2025	CANARA BANK VS RAJNEESH SHARMA	BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	19.05.2025

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			509	CS (COMM)	310/2025	31.05.2025	BANK OF BARODA VS VICKIE SINGH	HUNNY SHARMA	9650501903	advhunnysharma.28@gmail.com	28.05.2025
TOTAL							2234				